2314165  12/04/2012
MRS BECTORS FOOD SPECIALITIES LTD.
B-XXXIII-324, G.T. ROAD (WEST), JALANDHAR BYE-PASS, LUDHIANA.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since: 01/04/2012

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE. TAPIoca, SAGO, ARTIFICIAL COFFEE: FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD. PASTRY AND CONFECTIONERY. ICES; HONEY, TREACLE; YEAST. BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES. (CONDIMENTS): SPICES: ICE, PREPARED FOOD ITEMS FROM CEREALS. RICE ICE CREAM. FLAKES, BISCUITS, CONFECTIONARY OF ALL KINDS. SUGAR CONFECTIONARY. CHOCOLATES, RUSKS, INCLUDED IN CLASS 30
2318730  20/04/2012
MRS. BECTORS FOOD SPECIALITIES LTD
B-XXXIII/324 G.T. ROAD WEST JALANDHAR BYE PASS LUDHIANA 141005 PB
MERCHANT & MANUFACTURERS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/12/2011
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, PREPARED FOOD ITEMS FROM CEREALS, RICE ICE CREAM, FLAKES, BISCUITS, CONFECTIONARY OF ALL KINDS, SUGAR CONFECTIONARY, CHOCOLATES, RUSKS, INCLUDED IN CLASS 30
2841754  13/11/2014
MRS. BECTOR'S FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/11/2014
DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS AND CONDIMENTS INCLUDED IN CLASS 30.
2841755  13/11/2014
MRS. BECTOR'S FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410, PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agnets address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/11/2014
DELI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY
AND OTHER BAKERY PRODUCTS AND CONDIMENTS INCLUDED IN CLASS 30.
2925176  19/03/2015
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLAUER-144410 PB
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Used Since :01/01/1981

To be associated with:
2453289, 2583717

DELHI

BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2453289,2583717,455296..
2925177   19/03/2015
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLAUR-144410 PB
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/04/2003

DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY
AND OTHER BAKERY PRODUCTS

No claim is made to the exclusive right to use “GLUCOSE ”, apart from the mark as shown as both the said label. Mark
should be used as whole.
2943035  16/04/2015
MOHD NAFEES
trading as ;SHUDH BAKERS
D-95, ABUL FAZAL ENCLAVE-I (IN ASAD MARKET), JAMIA NAGAR, OKHLA, NEW DELHI 110025
MANUFACTURERS AND MERCHANTS
Used Since :01/04/2015
DELHI
FLOUR AND PREPARATIONS MADE FROM CEREALS , BREAD, PASTRY, AND CONFECTIONERY, RUSK AND BAKERY ITEMS.
BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410, PB
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Used Since: 01/01/2002

DELHI

BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 455296, 1611738, 2134474, 2579471, 2579472...
2967209 20/05/2015
MR. NEERAJ GOYAL
ATUL GOYAL
trading as ;SURAJ PULSES
487/65, 1ST FLOOR, NATIONAL MARKET, PEERAGARHI NEW DELHI 110087
MERCHANTS & MANUFACTURER
Used Since :01/04/2003
DELHI
MANUFACTURERS, EXPORTER & IMPORTER OF PULSES & WHEAT ATTA
2975704  01/06/2015
SANTOSH KUMAR AGRAHARI
trading as ;AGRAHARI GRIH UDYOOG
VILLAGE AND POST KHAJAWAN, DISTRICT AMBEDKER NAGAR (U.P.);
PACKAGER AND MERCHANT
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.
Used Since :16/10/2014
DELHI
TEA AND EXTRACTS THEREOF INCLUDING FLAVOURED TEA, HERBAL TEA. TEA BAGS AND TEA PREMIX ALL BEING GOODS INCLUDED IN CLASS-30
301169  17/07/2015
MRS. BECTORS FOOD SPECIALITIES LTD
THEING ROAD, PHILLAUR-144410 PB
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :31/03/2003

DELHI
OF BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS- FLOUR BASED
CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,455296,3004300.
365 NATURALS

3070973 06/10/2015
MRS. INDU MALHOTRA
E-86 THIRD FLOOR, SOUTH EXTENSION NEW DELHI 110049
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
VIJAY KUMAR SHARMA
A-52, LOWER GROUND FLOOR, NIRMAN VIHAR, DELHI-110092.
Used Since: 05/10/2015
DELI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Trade Marks Journal No: 1936, 13/01/2020

3084055  23/10/2015

BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLUAR -144410.
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
To be associated with:
1611738

DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1611738.
Trade Marks Journal No: 1936 ,  13/01/2020           Class 30

HIJAM
3102463    20/11/2015
ENDOCURA PHARMA PRIVATE LIMITED THROUGH ITS DIRECTOR SH. HIMANSHU CHAUHAN
trading as ;ENDOCURA PHARMA PRIVATE LIMITED
Plot No.3295, Gali No.85, B Block, Main Market, Sant Nagar, Burari, Delhi-110084 (India)
Manufacturer, Trader, Distributer, Supplier
A Company being run and operated by the Director Sh HIMANSHU CHAUHAN

Address for service in India/Attorney address:
4A IP SOLUTION
4A IP SOLUTION, B1/214, TOWER 12, SILVERCITY, SECTOR P1, GREATER NOIDA-201310
Used Since :01/04/2012

DELHI
NUTRITIONAL AND DIETARY FOOD SUPPLEMENTS FOR HUMAN CONSUMPTION, FOOD SUPPLEMENTS,
NUTRACEUTICALS AND NUTRITIONALLY BALANCED LOW CALORIE PREPARED MEALS BEING MADE OF ARTICLES AS
INCLUDED IN CLASS 30
BLUE RIBBON

3119580  09/12/2015
RENU GABA
trading as; BLUE RIBBON BAKERS & CONFECTIONERS.
A-178/18 A, DAYANAND COLONY, LAJPAT NAGAR -4, NEW DELHI-110024.
TRADER AND MANUFACTURER
Used Since: 01/04/2011
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
Trade Marks Journal No: 1936, 13/01/2020 Class 30

SWEET DROPS
3143627  31/12/2015
ASHISH PAHWA
GULSHAN PHAWA
trading as ;PAHWA INC.
KHASRA NO. 806/674/205,NEAR MICRO TURNER, JHARMAJRI, BADDI, DISTT.-SOLAN, HIMACHAL PRADESH.
MERCHANTS & MANUFACTURERS
Used Since :01/10/2013
DELHI
SUGAR BURA, SWEET ELACHIDANA, MITHI KHEEL, SUGAR BATASHA
DIAL - A - CHAI

3188780    17/02/2016

CHAIFETERIA
WINISH SHUBH
CHIRAG JAI
trading as ;CHAIFETERIA
G 3,19 - 20, MOUNT APARTMENT, DETYAMAGRI, UDAIPUR, RAJASTHAN, INDIA.
MANUFACTURER
PARTNERSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :02/02/2015

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3197821  29/02/2016
SHRI VISHOSHE AWOMI
trading as ;SWEETY CONFECTIONERY
WZ-451, GALI NO.1, SRI NAGAR, SHAKURPUR VILLAGE, DELHI 110034
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :01/04/2010
DELHI
NAMKEENS, BHUJIA, CHIPS, DALMOTH, WOOFFERS, POTATO CHIPS, POTATO FLAKS, SWEETS, TOFFEE, CANDY,
BABLGUMS, PUFS, RUFFLES, WOOFER RINGS, CONFECTIONERY, BEING GOODS INCLUDED IN CLASS 30
3252267  06/05/2016
VISHAL RATILAL SHETHIA
N/3, APMC MARKET II, PHASE II, VASHI, NAVI MUMBAI - 400703
MANUFACTURES AND MERCHANTS
SOLE PROPRIETOR INDIAN NATIONAL
Address for service in India/Agents address:
H. P. ASSOCIATES
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.
Used Since :01/01/2014
MUMBAI
RICE, SPICES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
SAGAR SOYA CHAAP

3333579  09/08/2016

ANIL KUMAR

trading as ;Sagar Trading Co.

E-5, Laxmi Park, Nangloi, New Delhi

TRADING & MANUFACTURING

Proprietor

Address for service in India/Attorney address:

CHANDER KANT & ASSOCIATES
208, VARDHAMAN PRACHI PLAZA, ROHINI SECTOR-8, NEW DELHI 110085

Proposed to be Used

DELHI

SOYA CHAAP COVERED IN CLASS 30 (FOOD ITEMS)

Registration of this trade mark shall give no right to the exclusive use of the word Soya Chaap.
THE WAY WE WERE

3381048   05/10/2016
SANJAY BHALLA
A-8, NIZAMUDDIN WEST NEW DELHI-110013
MANUFACTURER & TRADER

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/10/2013

DELHI
RICE, GRAINS, CEREALS, PREPARATION MADE FROM CEREALS INCLUDED IN CLASS 30.
3385702  13/10/2016
BECTORS FOOD SPECIALITES LTD.
THEING ROAD, PHILLUAR-144410
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/01/2008
DELHI
BISCUITS, RUSKS, BUNS, BREADS, FLOUR BASED WAFERS AND ITS CONCOCTIONS, FLOUR BASED CONFECTIONARY
AND OTHER BAKERY PRODUCTS INCLUDED IN CLASS 30.
3388514  17/10/2016
HARISH KUMAR
trading as ;KARAN FOOD PRODUCTS
91-B, DADA NAGAR KANPUR (U.P.)
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
ANSHUL & CO.
H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.
Used Since :01/04/2015

DELHI
KACHARI, BHUJIA, FRYMES FLOUR PREPARATIONS WAFERS INCLUDED IN CLASS 30.
"TONGUE & TASTE"

3394713   24/10/2016

MR. SHASANK KEJRIWAL
B-28/7, NEAR MANAS MANDIR, DURGA KUND ROAD, VARANASI U.P
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
DINA NATH GUPTA, ADVOCATE.
53/1, 2nd FLOOR, NAYA GANJ, KANPUR - 208 001.

Used Since :01/10/2016

DELHI

SPICES, SUJI, MAIDA, BESAN, MACARONI, PASTA
3399498  27/10/2016
M/S RAVI FOODS PVT LTD
# 7-4-112/1, Maduban Colony Road, Kattedan, Hyderabad - 500 077
Manufacturers ,Traders and Marketers
Address for service in India/Attorney address:
ALEXIUS IP ATTORNEYS
H.NO. 3-6-290, FLAT NO. 406, AZIZ TOWERS, HIMAYAT NAGAR, HYDERABAD-500029, TELANGANA, INDIA.
Used Since :30/03/2000
CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
Subject to restrict the area to South India only.
3414053  18/11/2016
GYAN PARKASH JINDAL
trading as ;GYAN PARKASH JINDAL
WARD NO. 3, HAILY MANDI, TEH. PATAUDI, DISTT. GURGAON, HARYANA
RICE, FLOUR AND SPICES
SINGLE FIRM
Address for service in India/Agoents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since :01/01/2005
DELHI
RICE, FLOUR AND SPICES
CHEF DELIGHT

3424686 02/12/2016
RAJESH KUMAR & VIKAS BANSAL
I-285, GALI NO. 13, SHIV RAM PARK, NANGLOI, DELHI-110041
MANUFACTURING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/11/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, PULSES.
Trade Marks Journal No: 1936 ,  13/01/2020           Class 30

3434084    16/12/2016
KRISHNA AGRO INDUSTRIES
ADITYA BAROLA
SANJAY KUMAR KHABIA
VIDHYA RAJKUMAR DHUPIA
MAHESHKUMAR L MAHESHWARI
NISHA JAIN
SHITLA MATA GALLI, BIJAYNAGAR , DISTRICT AJMER, PIN - 305 624, RAJASTHAN STATE, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :19/12/2015

AHMEDABAD
FLOUR AND FLOUR AND PREPARATIONS MADE FROM CEREALS, ATTA
CHOCODAN'S

3465529    24/01/2017
SÖLEN ÇIKOLATA GIDA SAN. VE TİC A.Ş
4. Organize Sanayi Bölgesi 83412 Nolu Cad. No:4 Sehitkamil/Gaziantep
Manufacturers and Merchants
A company organized and existing under the laws of Turkey

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.
Used Since :11/09/2007

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; Confectionery, chocolates, biscuits, crackers, wafers, milk compound chocolate, tarts, cakes, chocolate and confectioneries with caramel. Chewing gums. Ice-cream, edible ices. Cereal-based snack food, popcorn, crushed oats, corn chips, breakfast cereals, processed wheat for human consumption, crushed barley for human consumption, processed oats for human consumption, processed rye for human consumption, rice.

The Applicant wishes to claim rights in all colors.
3470341 30/01/2017
ATVA HEALTH & WELNESS PRIVATE LIMITED
NO 19, MARSHALLS ROAD, SECOND FLOOR, EGMORE, CHENNAI – 600008, TAMIL NADU, INDIA
MANUFACTURER
A COMPANY REGISTERED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since: 13/02/2008

CHENNAI
MILK CHOCOLATE, COFFEE AND COCOA BEVERAGES WITH MILK, WHOLE AND GROUNDED SPICES MASALAS; MASALA POWDER, CURRY POWDER, INSTANT FOOD MIXES, SPICES, GARAM MASALA, DHANIA POWDER, HOT CHILLI BEAN POWDER, SAMBAR POWDER AND RASAM POWDER, TURMERIC POWDER, BLACK PEPPER, CINNAMON, CASSIA, RED CHILLY, DHANIYA, CLOVES, POPPY SEEDS, GREEN TEA, COFFEE, CEREAL FLOUR, CORN, HONEY, OAT FLAKES, SUGAR, QUINOA, WHEAT AND WHEAT FLOUR, CEREALS, RICE, BARLEY, BESAN, MAIZE, RAVA, CORNFLOUR, PREPARATIONS MADE FROM CEREALS, KETCHUP, INSTANT FOOD MIXES, NOODLES, CONFECTIONERIES, BISCUITS, CHOCOLATES

No exclusive right over “Health & Wellness” separately except as substantially shown in the representation of the mark and Subject to restrict the area to South India only.
3496795  28/02/2017
DKC AGROTECH PVT. LTD.
trading as ;Dkc Agrotech Pvt. Ltd.
2214/1, ground Floor, Gali Hinga Beg, Tilak Bazar, Khari Baoli, Delhi – 110006, INDIA
Manufacturer and trader
An Indian company
Address for service in India/Attorney address:
SR 4 IPR PARTNERS
#546, PARK AVENUE, SECTOR-4, VAISHALI, DISTT-GHAZIABAD-201010,
Used Since :12/02/2017
DELHI
Coffee, tea, rice, honey, treacle, baking-powder, spices, included in class 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3502069  03/03/2017
GULATI RESTAURANT & FOODS PVT. LTD.
6, Pandara Road Market, New Delhi, Delhi 110003, India
Manufacturers and merchant

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/03/1976

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, EDIBLE ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES, GARDEN HERBS, PRESERVED [SEASONINGS], MEAT GRAVIES, MACARONI, NOODLES / RIBBON VERMICELLI & ALL OTHER FOOD ARTICLES USED FOR HUMAN CONSUMPTION

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..530413.
HATHORA
3506351  04/03/2017
RAJ KUMAR
trading as ;RAJ BHAJ TEA & SOAP CHEMICALS
NEAR NEW TELEPHONE EXCHANGE, SHOP NO. 5, MALOUT (PB.)
MERchants & MANuFACTuRERS
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :16/06/2000
DELHI
Tea and Coffee.
3513783 24/03/2017
GIAN SHEEL, TRADING AS: SHEEL AGRO PRODUCTS
BR. AMBEDKAR NAGAR, VILLAGE DHADDEY, TEHSIL PHAGWARA, DISTT. KAPURTHALA (PUNJAB)
SOLE PROP.
Address for service in India/Attorney address:
HANDA IPR ASSOCIATES
127 (1ST FLOOR), SHIV NAGAR SODAL ROAD (NEAR SODAL MANDIR), JALANDHAR -144004, PUNJAB.

Proposed to be Used
DELHI
SPICES AND CONDIMENTS, WHEAT, FLOUR AND PREPARATION MADE THEIR FROM, BISCUITS, RUSK, CAKES, BREAD,
BUNS, PASTRIES, PATTIES, PIZZA, SAUCES, VINEGER, ICECREAMS.
DEEPCHAND
3522692  10/04/2017
MIRAJ BUSINESS DEVELOPMENT PVT. LTD.
MIRAJ CAMPUS, UPER KI ODEN, NATHDWARA, RAJSAMAND, RAJASTHAN-313301. INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
3531820    22/04/2017
CHILLI CHAATS
SHOP NO-21, SEC-9, PANCHKULA (HARYANA)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELI
Cereal Based Snacks, Rice Based Snacks, Wheat Based Snacks, Puffed Corn Snacks, Chaat Tikki (Indian Snack Food) & Pani Puri (Indian Snack Containing Spicy Water).
3536542  28/04/2017
RAZIUDDIN KHAN
NAI BAZAR BALRAMPUR- PIN 271201
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013

Proposed to be Used
DELHI
FOOD, BAKERY ITEM LIKE (BREAD, PAV, ROLLS, DAIRY CREAM CAKES, PASTRIES, SCONES, RUSK)
SANJAY KUMAR YADAV  
Village-Butlophia, Post- Karkhana Mahuawa, Purandarpur, Kasia Kushingar Uttar Pradesh - 274402  
Sole Proprietor

Address for service in India/Attorney address: 
VIKASH KUMAR JAISWAL  
Onkar Vatika Colony, Subhash Chowk, Po- Padrauna, Kushinagar

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Tea Beverages, Sliming Tea, Tea leaves, Lime Tea

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
SHRESHTHA

3538994  01/05/2017
SHRIKISHAN AGARWAL
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

Manufacturing & Trading Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

RESTRICT THE AREA TO DELHI AND UTTAR PRADESH...
3542851  05/05/2017
SUMIT GOYAL
HOUSE NO-21, VAISH COLLEGE CAMPUS, NEAR- V.P.S., ROHTAK-124001
PROPRIETOR

Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3544712  08/05/2017
RUMA JAIN
KHASRA NO 663, SILVER OAK LANE, GHITORNI, NEW DELHI-110030
proprietor
Address for service in India/Attorney address:
NAVIN KUMAR PRASAD
S-85, SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice, cake, chocolates, included in class 30.
MOM MADE IT
3549832  16/05/2017
ALOK SALUJA
trading as ;DEVATA BAKERS
497 PACE CITY II KHANDSA INDUSTRIAL AREA, SEC-37 GURUGRAM
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
UDIT NARAYAN MISHRA
101, TOWER-12, SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, DELHI-110091
Used Since :02/04/2017
To be associated with:
3365530, 3549831
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE;CHOCOLATE; BISCUITS
NETA JALJEERA NEEBU WALA

3559918   30/05/2017
JAWAHAR LAL VARSHNEY
NAI BASTI, ETAH GANJDUNWARA ROAD, SAHAWAR, DISTT. KASGANJ-207245, UTTAR PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092

Proposed to be Used
DELHI
JAL JEERA MASALA, CHURAN, CHURAN GOLI, BLACK PEPPER, CHAT MASALA, SPICES INCLUDING SALT, GARAM MASALA, CONFECTIONERY SPICES AND CONDIMENTS
3566218    08/06/2017
LUV BHARDWAJ
F-213, E-1, LADO SARAI, NEW DELHI-110030
INDIVIDUAL
Address for service in India/Attorney address:
PRAMOD KUMAR KAPOOR
47A, GOVIND PARK, KRISHNA NAGAR, DELHI - 110051
Proposed to be Used
DELHI
Biscuits, Confectionery & Bakery Products
3566220  08/06/2017

LUV BHRADWAJ
F-213, E-1, LADO SARAI, NEW DELHI-110030
INDIVIDUAL

Address for service in India/Attorney address:
PRAMOD KUMAR KAPOOR
47A, GOVIND PARK, KRISHNA NAGAR, DELHI - 110051

Proposed to be Used
DELHI
Biscuits, Confectionery & Bakery Products
3566221  08/06/2017
LUV BHARDWAJ
F-213, E-1, LADO SARAI, NEW DELHI-110030
INDIVIDUAL
Address for service in India/Attorney address:
PRAMOD KUMAR KAPOOR
47A, GOVIND PARK, KRISHNA NAGAR, DELHI - 110051

Proposed to be Used
DELHI
Biscuits, Confectionery & Bakery Products
3566223  08/06/2017
LUV BHARDWAJ
F-213, E-1, LADO SARAI, NEW DELHI-110030
INDIVIDUAL

Address for service in India/Attorney address:
PRAMOD KUMAR KAPOOR
47A, GOVIND PARK, KRISHNA NAGAR, DELHI - 110051

Proposed to be Used
To be associated with:
3566217

DELHI
Biscuits, Confectionery & Bakery Products
3566224  08/06/2017
LUV BHARDWAJ
F-213, E-1, LADO SARAI, NEW DELHI-110030
INDIVIDUAL

Address for service in India/Attorney address:
PRAMOD KUMAR KAPOOR
47A, GOVIND PARK, KRISHNA NAGAR, DELHI - 110051

Proposed to be Used
DELHI
Biscuits, Confectionery & Bakery Products
3566225 08/06/2017
LUV BHARDWAJ
F-213, E-1, LADO SARAI, NEW DELHI-110030
INDIVIDUAL
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
Biscuits, Confectionery & Bakery Products
3574234  19/06/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurgaon-122002, Haryana, India
Manufacturers and Merchants

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since : 01/05/2017

To be associated with:
2364675, 3316621, 3316623, 3316626

DELHI
Bread, buns, pizza bread, fruit bread, pizzas, pav, bread rolls, filled rolls including cream rolls, bread stuffing's, crackers, bread crumbs, toasted bread (rusk), Indian breads including kulcha, chapatti, roti, paratha, naan, pav, wheat rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, cereal and cereal preparations, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, ready to eat savouries, rice mixes, all kind of snack mix, dessert mixes, steam buns and pavs, bread mix, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, bread and flour confectionery, decoration and toppings of breads and bakery products, ready-to-eat cereals, ready-to-eat puddings, ready to eat, cereal derived food bars,
chocolate-based ready-to-eat food bars, chocolates and chocolate based ready to eat candies and snacks, ready to eat savory snack foods made from maize meal formed by extrusion, gravy mixes, instant pudding mixes, instant dessert pudding mixes, prepared baking mixes, batter mixes, pizza mixes, pre-mixes ready for baking

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..444239, 2364675, 2364674, 3419548.
ADORO

3586682  07/07/2017
MRS. BECTORS FOOD SPECIALITIES LTD.
THEING ROAD, PHILLAUR-144410 PUNJAB
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/02/2017

DELHI
BISCUITS, WAFERS, CONFECTIONARY, (TOFFEE, LOLLIPPOP, BUBBLE GUM) ALL FOOD ITEMS INCLUDED IN CLASS 30.
3604494  02/08/2017
TEJRAM

trading as ;TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :23/07/2013

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES ICE INCLUDED IN CLASS 30.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2568514.
WALDOU
3608617  08/08/2017
MR BROWN BAKERY & FOOD PRODUCT PVT. LTD.
B - 35, SECTOR P, ALIGANJ, LUCKNOW -226024, UTTAR PRADESH
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
BREAD, BUNS, BISCUITS, CAKES, PASTRY, BAKERY PRODUCTS, PASTA, CONFECTIONERY (NON-MEDICATED),
TOFFEES, SWEETMEATS, CANDIES, LOLLYPOPS, CHOCOLATES, JELLIES (FRUITS), NAMKEENS, MIXTURES, BUJIA,
CHIPS, WAFERS, PUFFS, BALLS.
TAMMO
3614543  17/08/2017
NITIN GUPTA
First Floor, Near Fort, Village & Post Pisawa, District Aligarh 202155, Uttar Pradesh
RADHA RANI TRADERS, A Sole Proprietorship Firm
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK, FATEHPURI, DELHI 110 006, INDIA.
Proposed to be Used
DELHI
SALT, TEA, SPICES, NAMKEEN, CONFECTIONERY, BAKERY PRODUCTS, CHOCOLATES, CANDY, TOFFEE, BESAN,
FLOUR, DALIA, SOOJI, POHA, MAIDA, PAPAD, RICE, CEREAL, SUGAR AND HONEY.
GUPSUP

3616332   19/08/2017

PAN PARAG INDIA LIMITED
PAN PARAG HOUSE, 24/19, THE MALL, KANPUR (U.P.), INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since: 01/01/1994

DELHI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS BREAD, BISCUITS CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR SAUCES, SPICES ICE
DJ GROUP

3627656  05/09/2017

DINESH JAIN
201, SURYA KIRAN BUILDING, K.G. MARG, NEW DELHI-110001
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI

BISCUITS, WAFERS, CONFECTIONARY, (TOFFEE, LOLLIPPOP, BUBBLE GUM) ALL FOOD ITEMS INCLUDED IN CLASS 30.
3627684  05/09/2017
DE DIET CHEF INDIA PVT. LTD.
trading as ;DE DIET CHEF INDIA PVT. LTD.
201, SURYA KIRAN BUILDING, K.G. MARG, NEW DELHI-110001
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
BISCUITS, WAFERS, CONFECTIONARY, (TOFFEE, LOLLOPOP, BUBBLE GUM) ALL FOOD ITEMS INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3047374.
3629372  07/09/2017
SH. HARI KISHAN JINDAL TRADING AS VISHWANATH & COMPANY
N-32, Sector-3, DSIDC, Bawana Industrial Area, Delhi- 110 039.
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/11/1977
To be associated with:
381577
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices, and ice.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..381577.
Trade Marks Journal No: 1936 , 13/01/2020 Class 30

3629374 07/09/2017

SH. HARI KISHAN JINDAL TRADING AS VISHWANATH & COMPANY
N-32, Sector-3, DSIDC, Bawana Industrial Area, Delhi- 110 039.
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/11/1977

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices, and ice.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..381577,1410058..
3633907  12/09/2017
PATEL HEMENDRA KANTILAL, SOLE PROPRIETOR OF PATEL TRADERS
114, KABUTAR KHANA MARKET, CHOKHA BAZAR, KALUPUR, AHMEDABAD, GUJARAT, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/1984
To be associated with:
587998
AHMEDABAD
JAGGERY
3637692   18/09/2017
OMPRAKASH SHARMA
trading as ;MAJISA AGRO FOOD PRODUCTS
PLOT NO H - 90, RIICO INDUSTRIAL AREA, NOKHA, BIKANER - 334803 (RAJASTHAN)

Address for service in India/Attorney address:
TCI REGISTRATION SERVICES
TCI REGISTRATION SERVICES A- 207, VIDHYADHAR NAGAR, JAIPUR (RAJASTHAN)

Proposed to be Used
AHMEDABAD
PAPAD.
MDJ AGRO FIBRE PVT.LTD.
6, MAMTA PARK SOCIETY, VIVHAG-1, NEAR KAPODRA POLICE STATION, VARACHHA ROAD, SURAT-395006, GUJARAT

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SPICES, RICE, ARTIFICIAL RICE, RICE BASED SNACKS, CEREAL BASED SNACKS, MAIZE-BASED SNACKS, WHEAT
BASED SNACKS, CORN-BASED SNACK FOODS, DAIRY ICE CREAM, MILK JAM, ICE MILK, MILK CHOCOLATE, COFFEE-
BASED BEVERAGES, CONTAINING MILK.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is
restricted in the state of Gujrat only.
MRS. BECTOR'S CREMICA CHEF'S

3648801  04/10/2017
CREMICA FOOD INDUSTRIES LTD.
202, BEHIND KOTAK MAHINDRA BANK, OKHLA INDUSTRIAL PHASE III, NEW DELHI-110020
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since :01/01/2006
To be associated with:
3024151
DELHI
SAUCES, KETCHUPS, CHUTNEY, CURRIES, CURRY PASTES, FONDANTS, VENEGAR, RELISHES,
DRESSINGS/SPREAD/MAYONNAISE, RETORTED FOOD, TOPPINGS, ICINGS, PUREES, PRESSERVES, HONEY, HONEY
BASED LIQUID PRODUCTS, INDIAN SNACKS (LIKE NAMKEEN, NUTS AND MIXTURE), EXTRUDED SNACKS
(CONDIMENTS BUSINESS), INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3024151, 3025457..
3648953   04/10/2017
GRUPO BIMBO, S.A.B. DE C.V.
PROLONGACION PASEO DE LA REFORMA NO. 1000, COL. PENA BLANCA SANTA FE, MEXICO D.F., 01210, MEXICO
A COMPANY INCORPORATED UNDER THE LAWS OF MEXICO
Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBAA ROAD, NEW DELHI-1

Proposed to be Used
DELHI
bakery products including bread, biscuits, cakes and pastries
3653286  09/10/2017
TARACHAND AND SONS
5-B, HAZIAPUR, NEAR KHUSHLOK HOSPITAL, DELAPEER ROAD, BAREILLY-243001, UTTAR PRADESH, INDIA
PROPRIETOR
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.
Used Since :01/01/2017
DELHI
SPICES, TEA, SALT, FLOUR, PREPARATIONS MADE FROM CEREALS, CULINARY HERBS, PROCESSED HERBS, DRIED HERBS, HERB SAUCES.
RIPLEY'S
3666631   31/10/2017
MODI NATURALS LIMITED
405 DEEPALI BUILDING, 92 NEHRU PLACE, NEW DELHI-110019
PUBLIC LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT
Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.
Used Since :15/04/2017
DELHI
Coffee, artificial coffee, tea, cocoa, sugar, rice, tapioca, sago, flour and preparations made from cereals, bread, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, vinegar, sauces(condiments), spices, Sauces, snacks & foods, chocolate based spread, chocolate spread containing nuts
3667067 01/11/2017
DHARAM PRAKASH
trading as; AMRIT BAKERS
63, MOHAMPUR, INDUSTRIAL COMPLEX, PHASE-1, DELHI ROAD, MEERUT, UP
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since: 01/04/2009
DELHI
BREAD, BISCUITS, RUSK & CONFECTIONERY
5PM BAR
3694486  04/12/2017
NAKA FOODS PVT. LTD
37,B -Zone, N-Kuppaluru Layout, 3rd Stage, J.P.Nagar, MYSURU, KARNATAKA, 570008, INDIA
A PRIVATE LIMITED COMPANY INCORPORATED AS PER THE LAWS OF INDIA
Address for service in India/Attorney address:
PRIYANK GUPTA
StratJuris Partners #302 The Capital “B” Wing Adjacent Regent Plaza, Baner Pashan Link Road Pune 411045, MH, India
Proposed to be Used
CHENNAI
Cheese flavored puffed corn snacks; Muesli snacks; Rice-based snacks; Wheat-based snacks; Farsan (cereal based snacks); Bhujia (cereal based fried snacks); Bhel Puri (puffed rice based Indian Snacks); Maize-based snacks.
3698200 08/12/2017
RAVINDRA.B. PORWAL
PLOT NO.13/A, KIADB INDUSTRIAL AREA, MAHALBAGAYAT. VIJAYAPUR-586104
PROPRIETORSHIP
Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Maize flakes
The mark should be used as a whole and Subject to restrict the area to Karnataka only.
3761911  23/02/2018
MAHESH KUMAR SHARMA TRADING AS : DHARAMPAL RAJPAL FOODS
VILLAGE BICHPADI, POST NEEMERA, JAIPUR, RAJASTHAN.
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
SWEETS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word RASGULLA.
Trade Marks Journal No: 1936, 13/01/2020  Class 30

3762619  23/02/2018
CHHAJED FOODS PRIVATE LIMITED
BLOCK-A, 301/A, DEV ARC COMMERCIAL COMPLEX, ISCON CIRCLE, SATELLITE, S.G HIGHWAY, AHMEDABAD-380015,
GUJARAT, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 02/05/2013

AHMEDABAD
CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION;
NAMKEEN, POPCORN; FRYUMSS AND WAFER BEARING SNACK FOOD; SAGO; CORN & WHEAT FLOUR; FLOUR AND
PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS]; POTATO FLOUR FOR FOOD, PAPAD (INDIAN
SNACKS)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2350564.
TUFY

3766858 28/02/2018
MULBERRY UNITED PVT. LTD.
F-2105, RAMCHANDRAPURA IND. AREA, SITAPURA EXT., JAIPUR- 302022, RAJASTHAN, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used
AHMEDABAD
BAKERY PRODUCTS, CHOCOLATE AND CONFECTIONERY PRODUCTS.
3768184    02/03/2018
VEDPRAKASH GOYAL
G-18, A.P.M.C., MARKET 1, PHASE II, VASHI, NAVI MUMBAI-400705, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.
Used Since :01/04/2010
MUMBAI
Tea included under class 30
FORGANICS

3773996   09/03/2018
ADANI WILMAR LIMITED
FORTUNE HOUSE, NEAR NAVRANGPURA, RAILWAY CROSSING, AHMEDABAD-380 009, GUJARAT, INDIA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Proposed to be Used
AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
3784483  21/03/2018
MR. IMRAN YUSUF BHURA
MIDC Plot No. A-2, Manora Post, Manora, Dist. Washim-444 404
Individual

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
Namkeen, Confectionery, Cereal-based snacks, Puffed corn snacks, Noodles, Coffee, Tea, Ice candy, Spices, Sweets, Ice cream, Popcorn & Candy
Trade Marks Journal No: 1936, 13/01/2020 Class 30

3788861 26/03/2018
KAMLESHE RADHAKISHAN VARANDANI PROPRIETOR OF M/S. SHUBH SNACKS INDUSTRIES
PLOT NO. 12-13, OPP.IOCL GAS PLANT, B/H. SAMAY TRACTOR (JOHN DEERE), AHMEDABAD HIGHWAY, NAVAGAM
ANANDPAR, RAJKOT-360003. (GUJARAT)INDIA.
Single Firm
Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA
COLLEGE, RAJKOT - 360 001, GUJARAT
Used Since: 05/12/2017

AHMEDABAD
PAPAD INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
AMARAI TEA

3818965  27/04/2018
ISHWAR SINGH DEVRA - TRADING AS BABA RAMDEV TRADERS
01, Singhawato Ka Wada, Debari, Udaipur, Rajasthan, 313024
Individual (Proprietorship Firm)

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
C/O LEGAL WIZ.IN PVT.LTD FIRST FLOOR PIPARA CORPORATE HOUSE, OPP. URVASHI APARTMENT, MITHAKALI, AHMEDABAD 380006

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice, included in Class 30.
BELOW -18 DEGREE

3823315  03/05/2018
GABANI ADITYA PRAVIN
C-34, KRUSHNADHAM SOCIETY, PRAGATI NAGAR CIRCLE, VESU, SURAT
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Ice cream; Kulfi (Ice cream); Ice cream mixes; Soft-serve ice cream; Cones for ice cream; Dessert puddings; Dessert mousses [confectionery]; Custards [baked desserts]; Cocoa beverages with milk; Coffee beverages with milk; Chocolate beverages with milk; Frozen yoghurt confections
3826538  08/05/2018
M/S. SHREE MAHASAR FOODS
0/282/19, GANDHINAGAR HIGHWAY, SARKHEJ, AHMEDABAD-382 210, GUJARAT STATE, INDIA.
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since : 01/04/2011

AHMEDABAD
COFFEE, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3860268  14/06/2018
KRISHNA.S.K, SOLELY TRADING AS SAIRAM ENTERPRISES
No: 70B, 2nd Main, 2nd Cross, New Tharagupet, Bangalore - 560 002, Karnataka, India
SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
Vitto Patents & Trade Marks, Unit: 2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used

CHENNAI
Millet Cake, Millet Flour, Grains, Grains Powder, Spices & Masalas, Appalam/Papads, Sugar, Pickles, rice, Atta, Maida, Sooji, Macaroni, Sago, Jaggery, Tamarind, Salt & Lemon Salt, Baking Powder, Sauces and Corn Flour
3863200    18/06/2018
GAJANAND FOODS PVT. LTD.
PLOT NO- 814, NR. PRIMA- 2, KOTHARI CHAR RASTA, SANTEJ, TALUKA - KALOL, DISTRICT GANDHINAGAR- 382721.
STATE GUJARAT – INDIA
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :18/06/2013
AHMEDABAD
SPICES, MIXED SPICES, SPICES IN THE FORM OF POWDERS, GARAM MASALA (COMBINATION OF SPICES FOR ADDING TASTE TO INDIAN CURRY), SNACK FOOD PRODUCTS MADE FROM CEREALS, FLOUR, BREAD, BAKERY GOODS, WAFFERS [FOOD], INDIAN SNACK FOOD (SAMOSA, PANI PURI, BHEL PURI),NAAN (INDIAN BREAD), CHAPATI (INDIAN BREAD) TANDOORI ROTI (INDIAN BREAD),PURI (FRIED INDIAN BREAD), PARATHA (BUTTER COATED INDIAN BREAD),SNACK PRODUCTS MADE OF CEREALS, SNACK FOODS MADE FROM CEREALS, CHEESE BALLS [SNACKS], RICE-BASED SNACKS,WHEAT-BASED SNACKS, MAIZE-BASED SNACKS, PAKODA (CEREAL BASED SNACK FOOD), BHUJIA (CEREAL BASED FRIED SNACKS), GATHIYA (GRAM FLOUR BASED SNACKS),FAFDA (GRAM FLOUR BASED SNACKS), POHA (SNACK FOODS MADE OF BROKEN RICE), BATATA VADA (CEREAL BASED SNACK FOOD), READY-TO-EAT PUDDINGS, READY-TO-EAT CEREALS, READY-TO-EAT CEREAL-DERIVED FOOD BARS, CHOCOLATE-BASED READY-TO-EAT FOOD BARS, READY TO EAT SAVORY SNACK FOODS MADE FROM MAIZE MEAL FORMED BY EXTRUSION,PACKAGED MEALS CONSISTING PRIMARILY OF PASTA OR RICE, PRE-PACKAGED LUNCHES CONSISTING PRIMARILY OF RICE, AND ALSO INCLUDING MEAT, FISH OR VEGETABLES BREAD, TOAST, BISCUITS, BAKERY GOODS, CAKES, PIZZA, CHOCOLATES, CHIKKI (CONFECTIONERY), NON-MEDICATED CONFECTIONERY, SNACK FOODS PREPARED FROM POTATO FLOUR, PREPARED SAVORY FOODSTUFFS MADE FROM POTATO FLOUR AND SNACK FOOD PRODUCTS MADE FROM POTATO FLOUR
Trade Marks Journal No: 1936 ,  13/01/2020       Class 30

3866293    21/06/2018
JASVIR SINGH B DHALIWAL
D-703 REGENCY TOWER, BEHIND MANAGEMENT ENCLAVE, VASTRAPUR, AHMEDABAD-380015 GUJARAT INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/06/2018
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).
3866310  21/06/2018
BANSHILAL KUMHAR - M/S. MAHAVEER GAJAK BHANDAR.
NEAR RAGHAV HOTEL, ROADWAYS BUS STAND, BHILWARA RAJASTHAN-311009 INDIA.
PROPRIETORSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/01/2018
AHMEDABAD
GAJAK, PETHA, MUNGFALI, TILLPATTY.
3872016    27/06/2018
JAGAT NARAYAN JOSHI PROPRIETOR OF SHREE VANDAN FOOD PRODUCTS
CHOTA TELIPARA, NATHDWARA, DIST : RAJSAMAND – 313301. RAJASTHAN – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :18/04/2017
AHMEDABAD
NAMKEEN, SWEETS, BAKERY GOODS IN CLASS 30
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3874278  29/06/2018
MR. NAZIR ADAM SHAikh TRADING AS RAJ PRODUCTS
381 ‘E’ KOREGAONKAR COMPOUND, SHAHUPURI, KOLHAPUR-416 001
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSi FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2013
MUMBAI
NAMKEENS, PAPAD
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE A1.
Trade Marks Journal No: 1936, 13/01/2020 Class 30

3891320 18/07/2018
MANOJKUMAR MOHANBHAI THAKKAR PROPRIETOR OF HARIOM GRUH UDYOG
3, VRUNDAVAN ESTATE, GIDC, PATAN. GUJARAT - INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :09/07/2009

AHMEDABAD
RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION; POPCORN; FRYUMSS SNACK FOOD; SAGO; PUFFED RICE, CORN & WHEAT FLOUR IN CLASS 30.
SHREE GOVIND BHOG

3893454  20/07/2018
RSD SUPER BAZAAR
26713, SECTOR-26, IN FRONT OF AYUSH BHAWAN, NEAR NRI CIRCLE, PRATAP NAGAR, SANGANER, JAIPUR-302033 (RAJ.)
FLOUR AND PREPARATIONS
PROPRIETORSHIP FIRM
Used Since :15/06/2018

AHMEDABAD
FLOUR AND PREPARATIONS
3893747   20/07/2018  
MR. RUPESH BALKRUSHNA KADECHA, TRADING AS:- SUVARN BHEL  
VISHAL COMPLEX, SHOP NO. 4 & 5, BADA BAJRANG ROAD, UPLETA – 360 490, DIST. RAJKOT (GUJARAT) INDIA  
A Proprietorship Firm  
Address for service in India/Attorney address:  
TRADESAFE  
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA  
Used Since :19/12/2005  
AHMEDABAD  
SEV MAMRA, DRY KACHORI, KACHORI, SAMOSHA, PANIPURI, SEVPURI, SEV, MIX CHAVANU, BHEL, PAV BHAJI, KHAKHRA, PAPAD, CHORA FALI, DAHI VADA, METHI VADA & FARALI CHEVDO.
Trade Marks Journal No: 1936, 13/01/2020 Class 30

3895911  24/07/2018
SOHAN LAL
trading as ;NUTAN TEA AGENCIES
MAIN BAZAR, SUMERPUR, DIST PALI (RAJASTHAN)
Used Since :26/05/2001
AHMEDABAD
TEA
K.K.PATEL TEA
3895912    24/07/2018
SOHAN LAL
trading as ;NUTAN TEA AGENCIES
MAIN BAZAR, SUMERPUR, DIST PALI (RAJASTHAN)
Used Since :01/04/1997
AHMEDABAD
TEA
3902890 31/07/2018
MR NUTRIMENTS LLP
FLAT NO. 305, ALISHAN FLAT, SHISHUVIHAR CIRCLE, BHAVNAGAR 364001, GUJARAT
Proposed to be Used
AHMEDABAD
CHOCOLATE; CHOCOLATE BEVERAGES WITH MILK; CHOCOLATE MOUSSES; CHOCOLATE SPREADS CONTAINING NUTS; CHOCOLATE-BASED BEVERAGES; CHOCOLATE - BASED SPREADS;CHOCOLATE - COATED NUTS INCLUDED IN CLASS 30.
3906403  03/08/2018
PRAKASHCHANDRA CHANDMAL MEHTA PROPRIETOR OF MAHAVIR MASALA STORES
1/3, SATYAM NAGAR, NAGARWEL HANUMAN ROAD, SATYAMNAGAR, AMRAIWADI, AHMEDABAD – 380026. GUJARAT -
INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SPICES, NAMKEEN, PAPAD, KHAKHRA IN CLASS 30
NEPTUNE..
3907472  04/08/2018
BHAVESH MUKESHBHAI PATEL PROPRIETOR OF YOM INTERNATIONAL
401, DORADO COMPLEX, OPP. RELIANCE CIRCLE, MANJALPUR CROSS ROAD, VADODARA – 390010, GUJARAT – INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since : 15/05/2018

AHMEDABAD
SALT, PROCESSED SALT, READY TO EAT FOOD, PROCESSED CORN, PROCESSED GRAIN, GRAVY MIXES IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no
right over device of OM.
GAUTAM SWEET

3908766   06/08/2018
MAHENDRA DALICHANDBHAI SHETH
trading as ;GAUTAM SWEET
KEBIN CHOK, KANSARA BAZAR, MAHUVA

Proposed to be Used
AHMEDABAD

NAMKEEN, DALMOTH, BHUJIA, CHIPS, WAFFERS AND SWEETS INCLUDED IN CLASS -30.
MAGNUS - symbol of purity

3910005  07/08/2018
ROYALE TRADERS (PROPRIETOR NAME - RAMESH CHANDRA PANDEY)
104 - B, Ganesh Apartment, M D Nagar, Nalasopara East, Palghar - 401209, Maharashtra
Proprietorship Firm

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/04/2017

MUMBAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)

The trade mark is restricted to use the mark in the state of Maharashtra..
3913399  10/08/2018  
JABARARAM J MALI  
NAER.NILKANT.MAHADEV,MANDIR [ UNJHA -GUJRAT ], UNJHA- 384170  
THE TRADE MARKS ACT -1999  

Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  

Proposed to be Used  
AHMEDABAD  
Aniseed, Chili powder, Garlic powder, Powdered spices, Spices
3916493  14/08/2018
NATHU RAM S/o. KHETA RAM MALI
trading as ;ASHAPURI TEA COMPANY
RAJENDRA MARKET, SUMERPUR - 306902 DIST. PALI (RAJASTHAN)
Address for service in India/Attorney address:
SAMPATRAJ MEHTA, ADVOCATE
HAWALA STREET, SUMERPUR-306902, DIST.-PALI, RAJASTHAN
Used Since :25/03/1986
AHMEDABAD
TEA LEAVES.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3937212  06/09/2018
SANJAY THAKKER THE PROPRIETOR OF NATURAL MUKHWAS
250, GOBIND UDYOG BHAVAN, OFF BALRAJESHWAR ROAD, MULUND WEST, MUMBAI 400080
Single Firm
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection, beside jai bharat restaurant, kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
CONFECTIONERY
3944738  14/09/2018
CHETAN KATARIYA TRADING AS M/S. VINAYAK INDUSTRIES
PLOT NO. 4, GAYATRI COLONY, DIGGI MALPURA ROAD, SANGANER, JAIPUR-302029, RAJASTHAN
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/02/2008
AHMEDABAD
Ice cream
3953357  24/09/2018
ROASTY NUTS & SEEDS LLP
401, CORPORATE OFFICE BUILDING COMPLEX, BOMBAY MARKET, UMARWADA, SURAT, GUJARAT - 395010.
A Limited Liability Partnership

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice, snacks and confectionery items included in class 30.
3966905  08/10/2018
PUKHRAJ AGARWAL S/O. SH. JAMNA DAS AGARWAL
TRADING AS M/s. RAM PRATAP JAGANNATH, AT- SURANA MAHALLA, BIKANER (RAJASTHAN)
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since: 01/04/2010

AHMEDABAD

Papad, Bhujia, Namkeen, mangodi, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice in class 30.

subject to restriction of the goods for sale in the state of RAJASTHAN only.
3967428  08/10/2018
VIMALA DEVI PODDAR W/O. LATE SH. PAWAN PODDAR
TRADING AS M/s. PODDAR MISTHAN BHANDAR AT- SHOP No. 151, GOPAL JI KA RASTA, JOHARI BAZAR, JAIPUR (RAJASTHAN)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/1973
AHMEDABAD
SWEETS, NAMKEEN, SNACKS, CONFECTIONERY.
3979828   22/10/2018
NIRMAL KUMAR SINGHVI S/O. SH. SURESH KUMAR SINGHVI
TRADING AS M/S PRIYA TEA COMPANY AT- OPP. KOTAK MAHINDRA BANK, NEW ROAD, NATHDWARA DIST.
RAJSAMAND (RAJASTHAN)-313301
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2015
AHMEDABAD
Tea, Tea Masala
restriction of goods for sale in the state of RAJASTHAN only.
3981081  24/10/2018
MR. RAJESH BHANJIBHAI MEHTA
303, Pancham mall, Nikol Gam Road, Nikol, Ahmedabad-382350,
Sole Proprietor of Rushabh Marketing
Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015
Used Since :01/09/2017
AHMEDABAD
TEA
3988089  31/10/2018
AVINASH TRADERS
Shop No.08, Purani Sabji Mandi, Hoshangabad – 461 001 M.P. (India).
PROPRIETOR : AVINASH AHUJA

Address for service in India/Attorney address:
ANURADHA AGRAWAL
103, LABBAIG, REGENCY 4/2 OLD PALASIA, INDORE-452001.

Proposed to be Used
MUMBAI
Namkeen (For Sale in the state of Madhya Pradesh and Chhattisgarh only)
3997372   14/11/2018
KAILASH CHAND SHARMA
5, RAYAPURA GAON BADA PADAMPURA, SHIVDASPURA, CHAKSU, JAIPUR, RAJ. 303903
PROPRIETOR OF SHREE BALAJI ENTERPRISES
Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.

Proposed to be Used
AHMEDABAD
ICECREAM AND OTHER PRODUCT IN CLASS-30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PVE VEG..
GOPAL
4000475  17/11/2018
PRAKASH RAJENDRAKUMAR PATEL PROPRIETOR OF GOPAL KHAMAN HOUSE
6/397, MANCHARPURA, KHARADI SHERI NAKA, MAHIDHARPURA, SURAT - 395 002 GUJARAT INDIA
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/01/1987
AHMEDABAD
PREPARATION MADE FROM FLOUR; CEREALS; SNACKS (FAST FOOD ITEM KHAMAN; LOCHO; IDLA; PATUDI; PATRA); BAKED GOODS; SANDWICHES; PASTA; PIZZA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1929922.
RAJMOTI

4011067 29/11/2018

RAJMOTI FARM
BLOCK NO. 420, 422 & 423, MU. PO. ALIPORE, TA. CHIKHLI, DIS, NAVSARI-396521 GUJARAT INDIA

PARTNERSHIP

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 05/09/2009

AHMEDABAD
SUGAR PALM, JAGGERY

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO../3240339.
4023698    11/12/2018
RITESH RAJAK PROPRIETOR OF SHRI SAI DAIRY FARM
VISHNU NIWAS, SHOP NO. 2, PLOT NO. 65, SAI ARCADE, SECTOR-5, SANPADA, NEW MUMBAI, 400705
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
MUMBAI
RICE, RAWA, MAIDA, BESAN, SPICES INCLUDED IN CLASS 30
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4031968    19/12/2018
JAY KOTHARI
01 PANJON FARM HOUSE, NEAR HINKARGIRI JAIN TIRTH, AIRPORT BLIASAN ROAD, INDORE, (M.P.) 452005
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/04/2005
MUMBAI
Description: [CLASS : 30] Description: CONFECTIONERY (NON-MEDICATED) CHOCOLATES, BISCUITS (NOT FOR
ANIMALS), BREAD, BUNS, CAKES AND PASTRY, SWEETS AND SWEETMEATS, CHEESE ICE-CREAM, CHEWING GUM
AND BUBBLE GUM, PAPAD, TEA, FLOUR AND SALTS FOR FOOD ALL BEING GOODS INCLUDED IN CLASS 30.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF
REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..APPLICATION NO.2974852...
4043874    02/01/2019
HALDIRAM SNACKS PRIVATE LIMITED
B-1/H-3, MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI- 110044.
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956
Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032
Used Since :15/11/2017
DELHI
NAMKEEN
DHARAMCHAND PANCHAL
4084540    12/02/2019
DHARAMCHAND PANCHAL
102, Nandlalpura, Indore - 452001, Madhya Pradesh
Indian National, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4092353  19/02/2019
BALAJI MASALA GHAR UDYOOG
40, Jabran Colony, Juni Indore, Indore – 452 001 M.P. (INDIA).
proprietor Mr. KAPIL CHHAYDI

Address for service in India/Attorney address:
ANURADHA AGRAWAL
305, LABBAIK REGENCY, 4/2, OLD PALASIA, INDORE - 452018 (M.P.)

Proposed to be Used
MUMBAI
Spices, Papad, Garam Masala, Gulab Jamun mixed Powder, Khaman (Instant food Mixes), Singhara and Rajgira Atta in class-30.
M/S. ASIAN THEATRES LIMITED.
396/397, JAIN ESTATE PARK LANE, SECUNDERABAD-500003, TELANGANA, INDIA.
Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Used Since :04/11/2012

CHENNAI
Tea; Coffee; Popcorn; Caramel coated popcorn; Candy coated popcorn; Salt for popcorn; Tea beverages; Tea mixtures; Prepared coffee beverages; Chicory for use as substitutes for coffee; Coffee beverages; Tea-based beverages; Cocoa beverages; Chocolate beverages; Cocoa drinks; Ice cream drinks.

Subject to restrict the area to South India only.
4140063 06/04/2019
M/S SHRI MAA MARKETING PRIVATE LIMITED
FIRST FLOOR, F-1/B, RADHA KRISHNA COMPLEX, ZONE-II, M.P. NAGAR BHOPAL-462011, MADHYA PRADESH, INDIA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHIVINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001

Proposed to be Used
MUMBAI
WAFERS, CANDY, CONFECTIONERY, CHOCOLATE, SWEETS, BAKERY GOODS, EXTRUDED CORN SNACKS, NAMKEEN, EXTRUDED WHEAT SNACKS, FARSAN (CEREAL BASED SNACKS), COCOA, NOODLES & READY-TO-EAT CEREALS VERMICILLESOORI, MAIDA, ATTA AND FLOUR, PAPADS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRIES AND CONFECTIONERY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES [CONDIMENTS], SPICES, ICE [FROZEN WATER], WEETS, BAKERY GOODS, BISCUITS, ICE CREAM, CONFECTIONERY, CONVENIENCE FOOD AND SAVORY SNACKS, EDIBLE WAFERS, PROCESSED GRAINS AND GOODS MADE THEREOF, GARAM MASALA, PAPAD, SPICES, MILK MASALA, HING, AATA, INCLUDED IN CLASS 30.
4146133 12/04/2019
MOHAMMED SAJID FAIYAZ HUSSAIN QURESHI
E – 401, GOVIND NAGAR CHSL, GOVIND NAGAR, BEHIND OLD PETROL PUMP, MIRA-BHAYANDER, MIRA (EAST),
THANE - 400107, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
ICE CREAMS, ICE CREAM CAKES, ICE CREAM CONES, ICE CREAM DRINKS, ICE CREAM CONFECTIONERY, FRUIT ICE
CREAM INCLUDED IN CLASS 30
4190655   29/05/2019
HALDIRAM MANUFACTURING CO. PVT. LTD.
B-1/H-3, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
RATNESH KUMAR
C-31, Sector 62, Noida - 201307

Proposed to be Used
DELHI
CEREAL BASED SNACK FOODS, CONFECTIONARY, PREPARATION MADE FROM CEREALS, CHOCOLATE, BISCUITS, FRIED SNACKS, RICE BASED SNACK FOOD, FROZEN FOOD
FLOWERY BOUQUET

4206391    14/06/2019
TCW TEA PRIVATE LIMITED
111 AVIOR , NIRMAL GALAXY , L.B.S MARG , MULUND WEST , MUMBAI - 400080, INDIA
A Private Limited Company incorporated as per the laws of India
Address for service in India/Attorney address:
PRIYANK GUPTA
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045,
Maharashtra, India.
Used Since :06/07/2017
MUMBAI
Tea; Black tea; White tea ;Slimming tea; Instant tea; Kahwa (Type of tea); Mixes for making tea; Tea-based drinks;
Chamomile-based beverages; Chai tea; Mixes for making chai tea; Rosemary tea; Green tea; Jasmine tea; Ginger tea; Tea
beverages; Tea-based beverages; Tea extracts for culinary purposes; Tea flavorings for food or beverages; Herbal teas,
other than for medicinal use; Lime tea; Linden tea; Kombucha tea; Oolong tea; Citron tea; Artificial tea; Barley tea;
Japanese green tea; Kombu-cha [Japanese tea made from seaweed]; Japanese tea made from powdered kombu [kelp]
4208071   17/06/2019
ROHIT PREMAN THIRUKULAM
RUNWAL GREENS TOWER 3, ROSEWOOD-1803, MULUND-GOREGAON LINK ROAD, MULUND (WEST), MUMBAI-400 078.
INDIVIDUAL
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
To be associated with:

4208072
MUMBAI
CONFECTIONERY
GT JAYANTI TASTEON

4225107    04/07/2019

ROHIT J DOSHI
GENERAL TRADE POINT, NO:41, STROTTEN MUTHIA MUDELI ST, SOWCARPET, CHENNAI-600079
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Spices, Edible spices, Mixed spices, Curry spices, Spices in the form of powders
4231903  11/07/2019
RINAD KULFI ICE CREAM PRIVATE LIMITED
79-B, GALI NO.38, ZAKIR NAGAR, OKHLA, NEW DELHI-110025
BODY INCORPORATE
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
TGT-THE GREAT TASTE
4232310  11/07/2019
TGT FOOD PRODUCTS
Shop No. 2, Plot No. 84-85, Shiv Nagar Colony, Niwaru Pulia, 200ft Road, Jhotwara, Jaipur - 302012 Rajasthan
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)
Used Since :08/07/2019
AHMEDABAD
Spices, Condiments, Flour, Tea, Coffee, Toffee, Confectionary Items and Edible Items
4233486   12/07/2019
ALIASGER BADSHAH & TAIYYEB RANGWALA PARTNERS OF BADSHAH FOODS
PLOT NO. 25, RUPAL SOCIETY NO. 1, NEAR ADITYA INDUSTECH PVT. LTD., UDHNA BAMROLI ROAD, UDHNA, SURAT - 394210. GUJARAT - INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
ICE CREAM, KULFI (ICE CREAM), ICE CREAM CAKES, BAKERY GOODS, PREPARATIONS FOR MAKING BAKERY PRODUCTS, FLAVOURINGS FOR SOUPS IN CLASS 30.
SEEMA CHOTU CHOCO

4236195  16/07/2019

HENSHI FOODS
1206, Rithala, Near Rohini, New Delhi - 110085
Partnership Firm

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Choco Fondue; Chocolate Spread; Chocolate Confectionery;
BILQUIES AKHTER
Rajbagh Extension, Srinagar, Kashmir - 190008
Proprietorship

Address for service in India/Attorney address:
Ranjithkumar D
No. C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037

Used Since: 01/07/2019

DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4236561   16/07/2019
KALYAN CONFECTIONERY PVT. LTD.
Sodepur Barasat Road, Muragacha, P.O.-Jugberia, North 24 Parganas, Kolkata-700110, West Bengal.
a Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Sugar Confectionery.
4236924  16/07/2019
SHRADDHA KHINVASARA
A/502 Kalatirth, Near Prernatirth Temple, Jodhpur Gam, Ahmedabad
Tea and Tea products
Married
Used Since :10/12/2018

AHMEDABAD
coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice.
4237450  17/07/2019
MRS. SUMAN DEVI TRADING AS S. S. MARKETING COMPANY.
WZ-1352, NANGAL RAYA, NEW DELHI-110046.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :20/04/2011
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
RESPONSIBLE INDULGENCE

4237598  17/07/2019

SHRI. CHAITANYA MUPPALA
Lingapur Building, Himayat Nagar, Hyderabad – 500 029, Telangana, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :15/07/2004

CHENNAI

Confectionery; Sugar Confectionery; Lollipops [Confectionery]; Confectionery Made Of Sugar; Sweet Biscuits; Salted
Biscuits; Biscuits; Fruit Biscuits; Sugar Biscuits; Chocolate-Covered Biscuits; Chocolate-Covered Wafer Biscuits;
Chocolate-Coated Wafer Biscuits; Chocolates; Cakes; Fruit Cakes; Chocolate Cakes; Cream Cakes; Sponge Cakes;
Chocolate Decorations For Cakes; Candy Decorations For Cakes; Cookies; Sugar Cookies; Butter Cookies; Fruit Cookies;
Chocolate Cookies; Wafer Cookies; Wafers; Chocolate Wafers; Wafer Biscuits; Chocolate-Coated Wafer Cookies; Ice
Cream; Ice Cream Wafers; Dairy Ice Cream; Ice Cream Cones; Fruit Ice Cream; Cones For Ice Cream; Ice Cream Desserts;
Chocolate Candles; Candles [Sweets]; Fruit Bread; Bread; Fresh Bread; Bread Buns.
SONIA JOSEPH PROPRIETOR OF ONLY BY GRACE
B- BLOCK, FLAT NO. 321, CUMMINS GENESIS, JAYANTHI NAGAR EXTENSION, OPP. SUNSHINE SCHOOL, KALKARE MAIN ROAD, HORMAVU - 560073

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4238346  17/07/2019
V G KRISHNA RACHAPUDI PROPRIETOR OF SRI VENKATESWARA ENTERPRISES
PLOT NO MIG 4, SECTOR 10, MVP COLONY, VISAKHAPATNAM, ANDHRA PRADESH - 530017
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Ice cream, Ice cream substitutes, Ice cream sandwiches, Cocoa beverages with milk, Chocolates, Pizzas, Waffles,
Sandwiches, Wrap sandwiches, Milk chocolate, Chocolate-based beverages with milk, Coffee, tea, cocoa and artificial
coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and
confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt,
seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
ABDUL SALIM ABDUL RAHIM SAIYAD
trading as ;ABDULBHAI CHANAWALA
NEAR POST OFFICE, NAVA BAZAR, KARJAN, DIST DIST. VADODARA - 391240 GUJARAT INDIA
Used Since :01/07/2002

AHMEDABAD
CHANA (GRAM)
DRENCH KAFE

4239129   18/07/2019

SUBHASH SAXENA

610A, GALI NO. 6, GOVINDPURI, SOUTH DELHI, NEW DELHI-110019

DRENCH KAFE
INDIVISUAL

Used Since :09/09/2015

DELHI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4239204  18/07/2019
SANTOSH P CHANDAN S/O PUKHR AJI
CHANDAN BHAVAN, DHORA DHAL, RAWALI SERI KA NAKA, BHINMAL, JALOR, RAJASTHAN- 343029, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

AHMEDABAD
coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt, saffron, dates & dates chocolate, mustard vinegar, sauces [condiments] spices ice
RICER

4239784    19/07/2019

S. K. FOODS.
171-A, RANI KA BAGH, AMRITSAR, PUNJAB-143102.
PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
RICE.
4239786  19/07/2019
MR. HARVINDER SINGH.
B-147, BLOCK-B, MANSAROVER GARDEN, RAMESH NAGAR, H.O., WEST DELHI, DELHI-110015.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4240610  19/07/2019
JAYANTI FOOD PRODUCTS
VILLAGE DADAR, RAJGARH ROAD, ALWAR-RAJASTHAN-301001
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Agents address:
AYPE TRADE MARK CO.
4279-GALI BHAIRON, NAI SARAK, NEW DELHI - 110 006.

Proposed to be Used
AHMEDABAD
Confectionery, chocolate, chocolate waffle ,chocolate roll, sugar boiled confectionery, candy ,toffee falling in Class 30
4241123  20/07/2019
SHANKARLAL T. BHADRA & RAJESH P. PARIKH PARTNERS OF GANESH ENTERPRISE
PLOT NO. 82/83, G.I.D.C. IND. ESTATE, NARMADANAGAR, BHARUCH-392015. GUJARAT-INDIA
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SALT INCLUDED IN CLASS 30.
4241704   22/07/2019
M/S. VLS FOODS PVT. LTD.
trading as ;M/S. VLS FOODS PVT. LTD.
H.NO. 18/28, GROUND FLOOR, GEETA BHAWAN ROAD, JYOTI PARK, GURGAON-122001, HARYANA, INDIA.
MANUFACTURER & TRADER

Proposed to be Used

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; SNACKS; NAMKEEN; ICE AS INCLUDED UNDER CLASS 30.
4242283    22/07/2019
KULDEEP UPPAL PROPRIETOR JAGDAMBEY TRADERS
D-98, UDYOYG KUNJ PANKI SITE-5, KANPUR-208022
INDIVIDUAL
Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
NAMKEEN, BHUJIA
Trade Marks Journal No: 1936, 13/01/2020 Class 30

DEEPAK TYAGI
4/2461, PLOT NO. N-61, GROUND FLOOR, GALI NO.14(MAIN ROAD), BIHARI COLONY, SHAHDARA, DELHI-110032

Address for service in India/Agents address:
ADITYA JAISWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4244680  24/07/2019
PEEPAL FARM FOUNDATION
B-2A/26, LIG FLATS, JANAK PURI, NEW DELHI-110058
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
Trade Marks Journal No: 1936, 13/01/2020 Class 30

M&S ENTERPRISES
7, Radhika Kumud Nagar, S.V. Road, Goregaon West, Mumbai – 4000104
Partnership firm

Address for service in India/Agents address:
PARTH JANI
Om Gokul Garden, 0-1/103, Thakur Complex, Kandivli East, Mumbai-400 101.

Proposed to be Used
MUMBAI
CAKES, VARIOUS TYPES OF CAKES INCLUDING CUP CAKES, VARIOUS TYPES OF PASTRY; BREAD, COOKIES, VEG AND NON-VEG PATTICE AND PUFFS; SNACK FOODS CONSISTING PRINCIPALLY OF CONFECTIONERY; PIES, CHOCOLATE, CHOCOLATE PRODUCTS
4245724  25/07/2019

PRANAV NICHCHLANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHARAJA FOOD FACTORY
B - 3, C - 9, Sainagar, Devendra Nagar, Raipur - 492009, Chhattisgarh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Preparations made from cereals (snacks food), pastry, bread, confectionery, buns, cakes, chocolates, cookies, pizzas
SANTOSH SUNDARI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI SAI FOODS
Garam Pirda, Ring Road No. 3, Raipur - 492001, Chhattisgarh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
Mumbai
Confectionery, Chocolate
4246900    26/07/2019
DINE AT HOME PRIVATE LIMITED
J-701, MARVEL ZEPHYR, S. NO. 66/1A, KHAHADI PUNE - 411014, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
CHILLI POWDER, TURMERIC POWDER, CIRIANDER POWDER, GARAM MASALA, MIX GARAM MASALA, CHAT MASALA
SHEV BHAJI MASALA, CHHOLE MASALA, PAVBHAJI MASALA, SAM BAR MASALA, BIRYANI MASALA, AND ALL; TYPES
OF SPICES, THEREOF BEING GOODS INCLUDED IN CLASS 30
GNA TRUE CROP

4246996  26/07/2019

GN ASSOCIATES
BASEMENT FLOOR, 24 KRISHNA RAJENDRA WODEYAR NAGAR, CLEVELAND TOWN, FRASER TOWN, BANGALORE - 560 005, KARNATAKA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4246998  26/07/2019

GN ASSOCIATES
BASEMENT FLOOR, 24 KRISHNA RAJENDRA WODEYAR NAGAR, CLEVELAND TOWN, FRASER TOWN, BANGALORE - 560 005, KARNATAKA
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER); BISCUITS; COOKIES; BUNS; SWEETS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
4248378  27/07/2019
A.B.S. FOOD INDUSTRY
Berenga Pt-III, Near Ramoni Mohan High School , P.O.Berenga, P.S.Silchar , Dist-cachar, Assam pin 788005
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
CAFE VIKTOR

4248939  29/07/2019

BRAHMINS FOODS INDIA PRIVATE LIMITED
MANAKKAD P.O., THODUPUZHA, IDUKKI-685 608, KERALA STATE, INDIA

Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

Coffee, Coffee drinks, coffee beans, flavored coffee, artificial coffee, coffee extracts, instant coffee, coffee essence, iced coffee
DESI BOND
4249141  29/07/2019
SATINDER SINGH CHUGH
trading as ;TIGERGO RETAIL & DISTRIBUTION
GH-9/237, PASCHIM VIHAR, NEW DELHI-110087, INDIA
MANUFACTURER & TRADER
Proposed to be Used
DELHI
CONVENIENCE FOOD AND SAVORY SNACKS, SNACK FOOD, CORN CHIPS AND SNACKS, RICE CHIPS AND SNACKS,
CEREAL SNACKS, TORTILLA CHIPS AND SNACKS, WHEAT SNACKS, FLOUR BASED SNACKS, SALTS, SEASONINGS,
FOOD FLAVORINGS AND CONDIMENTS, SAVORY SAUCES, VINEGAR, CHUTNEYS AND PASTES, BAKED GOODS,
CONFECTIONERY, CHOCOLATE AND DESSERTS, BREADS, CEREAL BARS AND ENERGY BARS, PASTRIES, CAKES,
TARTS, BISCUITS AND COOKIES, SWEETS, CANDIES, CANDY BARS AND CHEWING GUM, SUGARS, NATURAL
SWEETENERS, SWEET COATINGS AND FILLINGS, BEE PRODUCTS, SWEET GLAZES AND FILLINGS, SYRUPS AND
TREACLE, ICE, ICE CREAMS, FROZEN YOGURTS AND SORBETS, SHERBETS, COFFEE, TEAS, COCOA AND
SUBSTITUTES, CHOCOLATES, CHOCOLATE COATED NUTS, PROCESSED GRAINS, STARCHES, BAKING
PREPARATIONS AND YEASTS, CEREALS, DOUGHS, BATTERS MIXES, DRIED AND FRESH PASTAS, NOODLES AND
DUMPLINGS, YEAST AND LEAVENING AGENTS, SWEET PICKLE, RELISHES, FRUIT JELLIES, PUDDINGS, COOKED RICE,
RICE BASED PREPARED MEALS, CURRIED FOOD PASTE, CURRY POWDERS, SPICES, SPICE MIXES, GRAVY MIXES,
CULINARY HERBS, PIZZAS, SAMOSAS, SANDWICHES, SWEET SPREADS, WRAPS, PASTA AND RICE SALAD, CUSTARD
POWDER, HONEY, CORN FLOUR, RICE FLOUR, WHEAT FLOUR, FOOD DREESING
OPALJI

4250450   30/07/2019
DEEPAK KUMAR
PROP. OF FIRM M/S SHRI SITA RAM FOOD FACTORY, SUBJI MANDI, KOSIKALAN, MATHURA (U.P.) INDIA
PROPRIETORY FIRM

Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.

Used Since :01/04/2017

DELHI
SPICES, HING, NAMKEENS, SWEETS, COFFEE, TEA, SUGAR, SALT, PAPAD, KETCHUP, DALIA, SUJI, BESON, MAIDA, RICE, HONEY NOODLES, POHA, SAUCES (CONDIMENTS) FLOUR AND PREPARATINOS MADE FROM CEREALS, BAKERY & CONFECTIONERY PRODUCTS OF GOODS.
4250835    30/07/2019
HETAL BHUPENDRABHAI DAGLI (PROP OF TEJAS CHEMICALS)
NEAR DENA BANK, OPP.GOKULNATHJI TEMPLE, NAVA BAZAR, GODHARA, GUJARAT,INDIA
Individual
Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
BICARBONATE OF SODA FOR COOKING PURPOSES, BAKING SODA, SANCHAL POWDER (BLACK SALT), STARCH POWDER (CORN FLOUR) SINDO NAMAK (ROCK SALT), GINGER POWDER, BLACK PAPER POWDER, TEA MASALA, GARAM MASALA, METHI POWDER
GEETHA MOHAN
Charuvila Lane, Pazhaya Road, Medical College PO, Thiruvanthapuram -695011
An individual

Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Used Since : 18/05/2018

CHENNAI
Home made Chocolates
MAPANI
4251008   30/07/2019
NIKET MANOJBHAI GHADIYA
GF 27, SIDDHESWAR COMPLEX, NR SHIROMANI COMPLEX, ODHAV, AHMEDABAD, gujarat. india 382415
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
KRUNAL VINUBHAI HIRAPARA

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Trade Marks Journal No: 1936, 13/01/2020 Class 30

4256482  05/08/2019
PRATEEK GUPTA
7/107D, TILAK NAGAR, NEAR MITHAS RESTAURANT, KANPUR, UTTAR PRADESH, 208002
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
DELHI
TEA MIX POWDERS; SAGE TEA, ICED TEA, BLACK TEA, CHAI TEA, OOLONG TEA, GREEN TEA, BARLEY TEA
4300911 23/09/2019  
MAHENDRA SINGH  
31/1, RAJAPUR, GHAZIABAD, UTTAR PRADESH- 201001  
INDIVIDUAL  
Address for service in India/Angents address:  
SANCHIT KUMAR  
Proposed to be Used  
DELHI  
MACARONI, PASTA, VERMICELLI.
NYAMIS BAR AND KITCHEN LLP
Flat No. 123, 12th Floor, Atlanta, Nariman Point, Mumbai 400021
A Limited Liability Partnership incorporated under the Limited Liability Partnership Act 2008

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since: 29/06/2019

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice; ready meals of Pan Asian cuisine prepared from the aforesaid products
4318398  11/10/2019
CADBURY UK LIMITED
P.O. Box 12, Bournville Lane, Bournville Birmingham B30 2LU, United Kingdom
A company incorporated and existing under the laws of the United Kingdom
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :01/09/2011
To be associated with:
13543, 1749091, 2708962
DELHI
Non-medicated confectionery; chocolate; chocolate confectionery; sugar confectionery; frozen confectionery; ice-cream; desserts; frozen desserts; chilled desserts; cakes; biscuits; cookie crumbs; bakery goods, Biscuits, Cookies, Brownies, Cheese cakes, Cookie crumbs, Frozen confections, Ice-cream, Ice-cream cones, Puddings, Pies, Pie crusts and Hot chocolate
4334358  31/10/2019
HIGHLAND EXIM PVT. LTD.
trading as ;HIGHLAND EXIM PVT. LTD.
ORCHID SQUARE,4TH FLOOR,STATION FEEDER ROAD,SILIGURI-734005,WEST BENGAL,INDIA
MANUFACTURER AND MERCHANT
Used Since :01/04/2016
To be associated with:
3940352, 4008886
KOLKATA
TEA & PACKET TEA
4340007  06/11/2019
HEALTHY MONKEY LLP
3B, Ground Floor, Gopal Bhuvan, Bapu Bhai Vashi Road, Vile Parle (west), Mumbai - 400056
Limited Liability Partnership Firm
Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033
Used Since :20/07/2019
To be associated with:
4293284
MUMBAI
Flour, confectionery and various preparations made from cereals, corn, maize.
Trade Marks Journal No: 1936, 13/01/2020 Class 30

4352418 19/11/2019
NITISH KUMAR ASHANT
S/O ANIL KUMAR ASHANT, CHANDMARI, LOADIPUR, PATNA
Individual

Address for service in India/Agents address:
MOUSUMI BOSE
103, HOTEL SATKAR OPP. JP BHAWAN FRESHER ROAD, PATNA-800001, BIHAR

Proposed to be Used
KOLKATA
Tea
4359261   26/11/2019
KRISH FOOD AND FUN(INDIA) PRIVATE LIMITED
D.NO:19-1-32/4, ABBANA REDDY STREET, MAIN ROAD, RAMACHANDRAPURAM-533255, ANDHRA PRADESH, INDIA
Private Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
To be associated with:
3774694

CHENNAI
Merchant and Manufacturer of Coffee Items included in Class-30
4360524  27/11/2019
DREAMINE PARIWAR SALES PRIVATE LIMITED
266, BADARPUR, SOUTH DELHI, DELHI 110044
RETAIL SALES
COMPANY
Proposed to be Used
DELHI
Description: Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
HOPPIN STRAWBERRY ICE CREAM
WHISTLE POP

4364932  02/12/2019

PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/12/2018

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); candy; caramels (candy); sweetmeats (candy); lozenges.
4366051 03/12/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
To be associated with:
391526
CHENNAI
ICE CREAM
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
391526
CHENNAI
ICE CREAM
Proposed to be Used
To be associated with:

CHENNAI ICE CREAM
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
391526, 756404

CHENNAI
ICE CREAM
4366055  03/12/2019
HATSUN AGRO PRODUCT LIMITED
NO. 1/20A, "DOMAINE", RAJIV GANDHI SALAI (OMR), KARAPAKKAM, CHENNAI-600097, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
To be associated with:
391526
CHENNAI
ICE CREAM
4366680  04/12/2019
M/S. LEEFOODSCO PRODUCTS PVT. LIMITED,
NO. 5, SAMY NAGAR, KUTTIAMBALAKAPRANPATTI, K. K. NAGAR, TIRUCHILAPALLI, -21, TAMILNADU, INDIA
MANUFACTURES AND MERCHANTS
INDIAN COMPANY

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
CHENNAI
HING AND HING POWDER, SPICES INCLUDED IN CLASS 30
4367056  04/12/2019

PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since :01/12/2018

To be associated with:
4018039, 4364749

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); candy; caramels (candy); sweetmeats (candy); lozenges.
Trade Marks Journal No: 1936, 13/01/2020    Class 30

SAHIL KUMAR
H. No. 138, Ward No. 6, DSP Road, Lajpat Nagar, Fatehabad, Haryana, 125050
Proprietor

Proposed to be Used

DELHI

coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals, bread, biscuits, cakes, pastry, ices, honey, treacle, yeast, baking-powder, salt, mustard, pepper, vinegar, sauces, spices and chocolate included in class 30
4368802  05/12/2019

PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:

SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since :01/12/2018

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); candy; caramels (candy); sweetmeats (candy); lozenges.
Trade Marks Journal No: 4368803   05/12/2019
PEPPE NUTRITIONS PVT. LTD.
Survey Number 336/1 and 336/4, Udyog Nagar, Palda, Indore-452020 (M.P)
A Company duly incorporated under the Companies Act, 2013
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/12/2018
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
 cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle;
yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen
water); candy; caramels (candy); sweetmeats (candy); lozenges.
DOCTOR FARMER HERBALS

4368820  05/12/2019
ARCOT LAKSHMI DEVI PROPRIETOR OF DOCTOR FARMER HERBALS
3/49, VALLUVAR SALAI, RAMAPURAM, CHENNAI, TAMILNADU - 600089
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Tea *, Tea beverages, Herb teas, other than for medicinal use,
4369479    06/12/2019
K.SANKAR RAO, PROPRIETOR TRADING AS SWAGRAMA FOODS
55-6-15, KRISHNAMANDIR ROAD, VENKOJIPALEM, VISAKHAPATNAM-530022, ANDHRA PRADESH, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARmenian STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used
To be associated with:
2513116

CHENNAI
SWEETS, CHOCOLATES, SNACKS, SPICES, FLOURS, FOOD PRODUCTS, TEA, COFFEE, RICE, NAMKEENS, CONFECTIONERIES, HONEY, CEREALS, SALT, MUSTARD; VINEGAR, SAUCES CHOW-CHOW, FLAKES, GINGER, ICE CREAM, PEPPER, Saffron, Sago, Yeast, Coffee, Tea, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES
RootsOfLove

4370138  06/12/2019
MANJU HARESH NAGPAL
Plot No. 396, Swan Lake CHS Ltd, 4th Floor, 14th Road, Khar West, Mumbai, Maharashtra - 400052, India
INDIVIDUAL

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Sherbets, confectionery, salad dressings, as covered under Class 30.
4370139   06/12/2019
MANJU HARESH NAGPAL
Plot No. 396, Swan Lake CHS Ltd, 4th Floor, 14th Road, Khar West, Mumbai, Maharashtra - 400052, India
INDIVIDUAL
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059.
Proposed to be Used
MUMBAI
Sherbets, confectionery, salad dressings, as covered under Class 30.
MOISTO
4370343 06/12/2019
MEDIART LIFESCIENCES PVT. LTD.
V-253, RAJOURI GARDEN, NEW DELHI-110027.
PRIVATE LIMITED
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.
A1/140, SECTOR-6, ROHINI DELHI - 110085
Proposed to be Used
DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE
FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
Proposed to be Used

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4371031  07/12/2019
DIPESH KUMAR S/O SH. SATYA NARAIN GUPTA
H.NO. 298, OLD HOUSING BOARD COLONY, SIRSA - 125055
INDIVIDUAL

Address for service in India/Agents address:
SHEKHAR CHANDER
MOMAN NAMBERDAR STRTEET, BAHDRA BAZAR,SIRSA, HARYANA.

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
INCLUDED IN CLASS 30
4371142 08/12/2019
ITALIAN EDIBLES PVT. LTD.
Survey No. 367/7, 369/3, Nemawar Road, Near Prabhu Tol Kanta, Gram – Palda, Indore (M.P.)
Company Incorporated under Indian Company Act, through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen.
4371156   08/12/2019

N.K EDIBLES
373/1/2K, Village - Badiya Keema, Nemawar Road, Indore (M.P.) Pincode-452001
Partnership firm under Indian Partnership Act through Partner
Address for service in India/Agents address:
RAKESH SONI,
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, cake & Namkeen.
SH. PAWAN SAHU TRADING AS LAXMI ENTERPRISES.
PLOT NO.-80, D-4, S.V.P NAGAR 4, BUNGALOWS, ANDHERI WEST, MUMBAI-400053.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
PRORIGIN

4371844   09/12/2019
PRORIGIN FOOD AND AGRO (INDIA) PRIVATE LIMITED
S.no. 19/3, K. K. Market, Shop no. 61, First floor, Dhankawadi, Pune 411043, Maharashtra

Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments
Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments
4372102  09/12/2019
WOMENALLY FOOD AND BEVERAGES LLP
Jagriti Vihar, Nathanpur Rural, Dehradun - 248008, Uttarakhand
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments.
4372187  09/12/2019

SIDDHANT SHARMA
20, Vinayak Shree, Shastri Nagar, Sector - 3, Hiran Mangri, Udaipur - 313002, Rajasthan
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

AHMEDABAD
Spices, Curry powder, Pepper, Papadums, Sugar, honey, treacle, Yeast, Baking powder, Vinegar, sauces[condiments], Food flavorings, other than essential oils, Rice, tea, Coffee, Sugar, Pulse flour, Cereal-based snacks, ice cream, Confectionery.
Trade Marks Journal No: 1936 , 13/01/2020           Class 30

POPIKOS
4372790  10/12/2019
SHRI. PRASHANTH GOWRIRAJU
Flat No.104, Hitex Residency, HICC Road, Opp: Sproutz School, Khanamet, Kondapur, Serilingampally, KV Ranga Reddy, Hyderabad - 500 084, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
DILNAAZ
4373012 10/12/2019
MR. VINOD KUMAR JAIN
H-32/87, SEC-3, ROHINI, DELHI-110085
individual
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
DELHI
RICE.
MOTHER'S BITE

4373013  10/12/2019

MR. VINOD KUMAR JAIN
H-32/87, SEC-3, ROHINI, DELHI-110085
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
RICE.
KHUSHRAJ
4373021  10/12/2019
MAHAMMAD UVESH ASHRABHAI VAHORA AN INDIAN NATIONAL SOLE PROPRIETOR OF ANAND GRUH UDHYOG
CHAROTAR PAPAD SHOP, NR. SAMARKHA CROSSING BHALEJ ROAD, ANAND – 388001, TAL -DIST – ANAND. GUJARAT -
INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF MATHIYA, PAPAD, KHAKHRA, CHOLAFALI, NAMKEEN, COFFEE, TEA, COCOA AND ARTIFICIAL
COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS;
BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR,
HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES
AND OTHER CONDIMENTS; ICE [FROZEN WATER] INCLUDED IN CLASS - 30.
4373050  10/12/2019
SANGU KOTESWARI, PROPRIETOR, TRADING AS K.C.F.PRODUCTS
4-176/D, Dibbala Road Last Extn., Satyanarayanapuram, Ongole - 523 001 (A.P)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :06/09/2018
CHENNAI
Papads and namkeens
4373136   10/12/2019
SHEENA
FLAT NO. 239, SANGAM APARTMENTS, POCKET-24, SECTOR-24, ROHINI-110085
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Chocolate and chocolates, Chocolate toppings, Baking chocolate, Chocolate souffles, Cookies, Chocolate cookies.
4373328    10/12/2019
SANDEEP DEVGAN
PARK NEST NO 30 APRT NO B3 12TH CROSS 5TH STAGE INDIRANAGAR NEAR BDA COMPLEX BNAGALORE - 560038
PROPRIETOR
Address for service in India/Agents address:
SALONI JAISWAL
4TH FLOOR, BHAGAVATY TOWER, 33RD CROSS, JAYANAGAR 4TH BLOCK, BENGALURU-560011.
Used Since : 05/01/2018
CHENNAI
MANUFACTURER OF FOOD FLAVORS
4373426  10/12/2019
FARAZ JAVEED
1818 - G -4, FLAT No : 6 D , BAY PRIDE TOWERS, MARINE DRIVE, ERNAKULAM - 682031, KERALA
PROPRIETOR
Address for service in India/Attorney address:
THULASI DAS G
3/1556/1,PEARL VIEW, PATTOM P.O, KESAVADASAPURAM,TRIVANDRUM-695004,KERALA
Proposed to be Used
CHENNAI
Coffee, Tea, Coca, Sugar, Rice, Tapioca, wheat, Sago, Coffee Substitutes, Flour and Preparations Made From Cereals, Breads, Biscuits, Cakes, Pastry And Confectionery, Ices; Honey, Treacle, Yeast, Baking – Powder, Salt, Mustard, Pepper, Vinegar, Sauces, Spices; Bakery food items; Curry powder Ice in class 30
4373431  10/12/2019
SEELAM SRINIVASA RAO
Kamakshi Nagar, D.NO.87-58, main road Mirchi yard, chilakaluripet road, Guntur, Andhra Pradesh, 522004
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034
Proposed to be Used
CHENNAI
Spices
4373994  11/12/2019
M/S BRILLTECH ENGINEERS PRIVATE LIMITED
A-94, LOHIA NAGAR, GHAZIABAD, UTTAR PRADESH-201001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
GRAMSAKHI

4374297   11/12/2019

SUJATA SURESH KURE

H.No.3981 Sai-Siddhi Kadlas Road, Pare Rasta Sangle 413307

Wheat based Homemade snacks

Individual Proprietorship Firm

Proposed to be Used

MUMBAI

Flour and preparation made from cereals, pulse flour, rice flour, cereal based snack food, wheat best snack foods, rice based snack foods, Maize based snack food, Sattu, Multigrain-based snack food, Papad, cereal based fried snack food, idli, dhokla, flour based dumplings, curry powder, Powdered spices, curry spices.
DESMOND

4374345  11/12/2019

M/S RAM RAKHA MAL CHARANJIT RAI & SONS
SHOP NO. 27-28, OLD GRAIN MARKET, MOGA.

PARTNERSHIP DEED

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used

DELHI

TEA, WHEAT FLOUR, SPICES, BESAN, MAIDA, SOOJI, COFFEE, SUGAR, RICE, HONEY, YEAST, BAKING POWDER, SALT, PASTRY AND CONFECTIONERY, VINEGAR, SAUCES, RUSK, FLOUR PREPRATIONS & PREPRATIONS MADE FROM CEREALS.
URBAN KHICHDI PVT. LTD.,
19, Upvan Villa, Gala Gymkhana Road, South Bopal, Ahmedabad-380058
An Indian Private Limited Company.

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD, BODAKDEV, AHMEDABAD - 380054, GUJARAT

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
KOINONIA PROJECT PRIVATE LIMITED
SHOP NO. 56, NEW ELCO ARCADE, D WING, OFF HILL ROAD, BANDRA WEST, MUMBAI-400050
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
To be associated with:
3371398

MUMBAI
Coffee, tea beverages, Chocolate beverages, Coffee-based beverages, Cocoa beverages, Coffee beverages with milk, Coffee flavorings, Unroasted Coffee.
MASOUS TRADE SOURCE PRIVATE LIMITED
C/O ABDUL GAFOOR, NO-6/1082-O, MALABAR ARCADE, PANTHEERANKE, NR BYPASS ROAD, CALICUT KOZHIKODE KL 673019 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Chocolate, Chocolate chips, Brownies, Confectionery
4374618  11/12/2019
M/S. ARC FOODS AND BEVERAGES
H-18-20, SIDCO INDUSTRIAL AREA, KAPPALUR, MADURAI PIN CODE 625008, TAMIL NADU, SOUTH INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES,NO.500, 2ND FLOOR, 10TH EAST CROSS STREET,ANNANAGAR, MADURAI – 625 020.

Proposed to be Used
CHENNAI
CEREAL BARS, ENERGY BARS, BAKED GOODS, CONFECTIONERY, CHOCOLATES, DESSERTS
SprinkLyn

4374764   11/12/2019

TUZI FOODS
257, KRALPORA, HAWAL, SRINAGAR - 190011

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Spices; Powdered spices; Baking spices; Curry spices; Chocolate cupcakes; Chocolate cookies; Chocolate-based fillings for cakes and pies; Ice cream; Coffee; Bread *; Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
GUN MANI SPICES AND PULSES

4374925  12/12/2019
GUN-MANI SPICES AND PULSES CORPORATION
GODOWN NO. 4, SURVEY NO. 235, SARKHEJ - BAVLA ROAD, RAJODA, BAVLA, AHMEDABAD - 382220

PARTNERS

Address for service in India/Attorney address:
SWAPNIL SHAH
SUMERU COMPLEX, NEAR PALDI CROSS ROAD, AHMEDABAD - 380006

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
ORSFIT

4374979  12/12/2019

STAYFIT HEALTH AND FITNESS WORLD PRIVATE LIMITED
Stayfit Towers, #580, 11 Main, 36 Cross, 5th Block, Jayanagar, Bengaluru- 560041, Karnataka, India
A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since : 20/05/2019

CHENNAI
Glucose for culinary purposes; Energy bars, other than for dietary or medical purposes; Calcium fortified candy [confectionery].
KELLOGG’S NUTRI NASHTA

4374983   12/12/2019
Kellogg Company
One Kellogg Square, PO Box 3599, Battle Creek, Michigan 49016, U.S.A.
A corporation organized and existing under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
549

DELHI
Ready to eat cereals; processed cereals; breakfast cereals; cereal-based snack foods; processed cereal-based food to be used as a breakfast food, snack food or ingredient for making other foods, namely, preparations made from cereals and other cereal-derived food products.
KELLOGG’S NUTRI BREAKFAST

4374984  12/12/2019

Kellogg Company
One Kellogg Square, PO Box 3599, Battle Creek, Michigan 49016, U.S.A.
A corporation organized and existing under the laws of the state of Delaware, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:

DELHI

Ready to eat cereals; processed cereals; breakfast cereals; cereal-based snack foods; processed cereal-based food to be used as a breakfast food, snack food or ingredient for making other foods, namely, preparations made from cereals and other cereal-derived food products.
RAJURI

4375013  12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE II JALNA MH 431203
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS BEING GOODS INCLUDED IN CLASS 30
Trade Marks Journal No: 1936, 13/01/2020 Class 30

4375146 12/12/2019
MOHD. FAROOQ KHAN.
8-17-11, ISMAIL STREET, WINCHPET, VIJAYWADA, KRISHNA, A.P.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2011
To be associated with:
2486689, 2486690
CHENNAI
BAKING POWDER, CUSTARD POWDER INSTANT MIX BADAM DRINK INCLUDED IN CLASS 30.
Arya Platina

4375312  12/12/2019

VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata – 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Tea and Coffee
FLIPPER
4375329   12/12/2019
ACHYUT MUKUND CHITALE
504, Mahatma Society, Kothrud, Pune - 411030, Maharashtra, India
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Confectionery; candy, chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; caramels [candy], bread, pastries
4375387  12/12/2019
NAKUL KATKAR AGRO INDUSTRIES PRIVATE LIMITED
N-7, C-3., PLOT NO 2 CIDCO, AURANGABAD, Aurangabad, Maharashtra, India, 431003
COMPANY
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
Spices, Powdered spices, Edible spices, Mixed spices, Curry spices, Marinades containing spices, Baking spices
4375547 12/12/2019
PRABHAKARAN ETRAI, SOLE PROPRIETOR, TRADING AS YUGAN SNACKS
344/6, THENNAMPALAYAM ROAD, ANNUR, COIMBATORE - 641653, TAMIL NADU, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
G.VIGNESH
NO. 6/3, MINT STREET, 1ST LANE, SOWCARPET, CHENNAI - 600001, TAMIL NADU, INDIA
Used Since :01/01/2019
CHENNAI
SNACKS, WHEAT-BASED SNACKS, CEREAL-BASED SNACKS, RICE-BASED SNACKS, PASTRY AND CONFECTIONERY, CAKES, CANDY, COOKIES, TREACLE, YEAST, MUSTARD AND SWEETS
BRETHREN
4375781  12/12/2019
SAAD AHMAD SHAIKH TRADING AS : SHINING INDIA ENTERPRISE
A-206 TEEM NOORI / NOORI GARDEN, MUMBAI PUNE ROAD, OPP. INDIAN BANK, KAUSA,DAWLA, THANE- 400612,
MAHARASHTRA
Single Firm
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :25/11/2019
MUMBAI
Spices, Condiments, Processed grains for food for human consumption.
INTRADAY

4375782  12/12/2019

SAAD AHMAD SHAIKH TRADING AS : SHINING INDIA ENTERPRISE
A-206 TEEM NOORI / NOORI GARDEN, MUMBAI PUNE ROAD, OPP. INDIAN BANK, KAUSA,DAWLA, THANE- 400612,
MAHARASHTARA
Single Firm

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :25/11/2019

MUMBAI

Tea (Non-medicated -) sold loose, Coffee, Salt, Sweets.
4375799  12/12/2019
KAMLESHKUMAR SESARAM PARMAR
MAIN MARKET SUMERPUR, SUMERPUR, PALI, RAJSTHAN
Individual Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad.380006

Proposed to be Used
AHMEDABAD
ATTA, MAIDA, SOOJI, BESAN, BRAN, RAWA, PULSES, RICE, PORRIDGE, PREPARATIONS MADE FROM CEREALS, BAKERY PRODUCTS, BREAD, BREAD IMPROVER & MIXES, FOOD FLAVOURS & FLAVORINGS, EDIBLE CAKE & FOOD DECORATION PRODUCTS, EDIBLE PAPER, CHOCOLATE, COFFEE, SUGAR, CAKE & CAKE CONCENTRATE, COCOA, BISCUIT, CEREAL BASED SNACK FOOD, ICE CREAM, ESSENCES FOR COOKING, FLOUR & FLOUR MIXES, CONFECTIONERY, SALT, CUSTARD POWDER, KETCHUP, VINEGAR, SAUCE, NOODLES, BAKING POWDER, SPICES, COFFEE, HONEY, YEAST, RICE, TAPIOCA, SAGO, ICES, TREACLE, MUSTARD, PICKLE, CONDIMENTS SPICES, PREPARATIONS MADE THEREFROM INCLUDED IN CLASS 30.
HILL TILL

4375806  12/12/2019

UTTARAKHAND VAN SANSADHAN PRABANDHAN (JICA) SWAYATT SEHKArita LTD.
24, IT PARK, SHAstrADHARA ROAD, DEHRADUN, UTTARAKHAND
SOCIETY REGISTERED UNDER UTTARAKHAND SWAYATT SEHKArita ACT-2003

Address for service in India/Attorney address:

LEGALcSE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Used Since :21/10/2019

DELHI

Herbal tea, flour and preparations made from cereals, confectionery, chocolates, candies, puree, spices
KOLAKI GOLD

4375865  12/12/2019

MAHANTESH KOLAKI
H.no 320, Chavadi Galli, M-Vadgoan, Belgaum 590005
Proprietor

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used

CHENNAI
Coffee, Tea, Sugar, Rice
RELENTLESS

4376173  12/12/2019
RELENTLESS BRANDS LLP
E-508, Falcon Residency, KIIT Square, Patia, Bhubaneswar, Odisha-751024, India
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
ARPIT JAIN
E-7, 2nd Floor, Vijay Nagar, Single Storey, Delhi - 110009

Used Since :28/03/2019

KOLKATA
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water), agave syrup [natural sweetener], allspice, almond paste, almond confectionery, aniseed, apple sauce [condiment], aromatic preparations for food, barley meal, batter mixes for okonomiyaki [Japanese savoury pancakes] / batter mixes for okonomiyaki [Japanese savory pancakes], bean meal, binding agents for ice cream, biscuits / cookies, bread, bread rolls, breadcrumbs, buns, burritos, cake powder, cake batter / cake dough, cake frosting [icing], cakes, candy, candy decorations for cakes, capers, caramels [candy], cereal preparations, cereal bars, cereal-based snack food, chamomile-based beverages, cheeseburgers [sandwiches], chewing gum, chicory [coffee substitute], chips [cereal products], chocolate, chocolate beverages with milk, chocolate mousses, chocolate decorations for cakes, chocolate-based beverages, chocolate-coated nuts, chow-chow [condiment], chutneys [condiments], cinnamon [spice], cloves [spice], cocoa, cocoa beverages with milk, cocoa-based beverages, coffee flavorings [flavourings], coffee beverages with milk, coffee-based beverages, condiments, confectionery for decorating Christmas trees, confectionery / sugar confectionery, corn flakes / maize flakes, corn flour / corn meal / maize flour / maize meal, corn, milled / maize, milled, corn, roasted / maize, roasted, couscous [semolina], crackers, crushed oats, curry [spice], custard, dessert mousses [confectionery], dough, fondants [confectionery], fruit jellies [confectionery], garden herbs, preserved [seasonings], ginger [spice], gingerbread, halvah, high-protein cereal bars, honey, ice cream, ice, natural or artificial, ice for refreshment, iced tea, ketchup [sauce], liquorice [confectionery], lozenges [confectionery] / pastilles [confectionery], macaroni, macaroons [pastry], mayonnaise, minced garlic [condiment], mint for confectionery, noodle-based prepared meals, noodles / ribbon vermicelli, nutmegs, oat flakes, oat-based food, oatmeal, pancakes, pasta / farinaceous food pastes, pasta sauce, pastries, pastry dough, pâtés en croute peanut confectioner, pepper, peppermint sweets, peppers [seasonings], pesto [sauce], petit-beurre biscuits, petits fours [cakes], pies, pizzas, popcorn, Puddings, quiches, ravioli, relish [condiment], rice pudding, rice-based snack food, royal jelly, rusks, saffron [seasoning], sandwiches, sauces [condiments], semolina, sherbets [ices] / sorbets [ices], soya flour, soya sauce, soya bean paste [condiment], spaghetti, spices, spring rolls, star aniseed, starch for food, stick liquorice [confectionery], preparations for stiffening whipped cream, sugar, sushi, sweetmeats [candy], tapioca, tapioca flour, tarts, tea, tea-based beverages, tomato sauce, tortillas, turmeric, unleavened bread, unroasted coffee, vegetal preparations for use as coffee substitutes, vermicelli [noodles], vinegar, waffles, yeast, frozen yoghurt [confectionery ices] / frozen yogurt [confectionery ices] included in class 30.
Trade Marks Journal No: 1936, 13/01/2020, Class 30

4376424 12/12/2019
AMAR JAGDISH SAHANI
Gala No-B/10, Patel Est, Nilgiri Stop, At Devdal, Vasai-401202, Maharashtra
Individual

Address for service in India/Attorney address:
NAVDEEP KAUR
sangrur

Proposed to be Used
MUMBAI
Namkeen and Wafers
4376572  13/12/2019
NITESHBHAI RASIKBHAI SONANI
535/536, Sahjanand Society, Opp. Stepping Stone School, Haridarshan No Khado, Katargam, Surat - 395004
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
Trade Marks Journal No: 1936, 13/01/2020 Class 30

4376772 13/12/2019
AVIJIT DEY
trading as; KAG CONSUMERS LLP
88, NETAJI COLONY, BARANAGAR, NORTH 24 PGS PIN-700090
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
ABHIJIT BHAUMIK
124/1A, RAJA DINENDRA STREET KOLKATA - 700004

Proposed to be Used
KOLKATA
NOODLES
SHRI MADAN MOHAN JI

4376893  13/12/2019

JADAUN FOODS PRIVATE LIMITED
38A/SN/P-41, SWARN NAGAR, SEWLA JAT GWALIOR ROAD,agra,UTTAR PRADESH -282001

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Spices; Powdered spices; Baking spices; Coffee; Tea *; Rice; Brown rice; Ice cream; Sauces [condiments]; Sugar *; Honey; Bread *; Bread crumb; Chocolates; Chocolate cupcakes; Dark chocolate; Chocolate-based fillings for cakes and pies; Bread *; Cookies; Oatmeal cookies; Butter cookies; Oat cookies; Biscuits; Butter biscuits; Baked goods; Custards [baked desserts]; Coffee-based drinks; Cocoa-based drinks; Beverages with coffee, cocoa, chocolate or tea base; Cakes; Cake decorations made of chocolate; Cream puffs; sweets
4377171  13/12/2019
ABHIGYAN MANDAL
P-155 CIT ROAD PO- BELEGHATA KOLKATA 700010
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4377728   14/12/2019
SWORNA PRAKASH BHARATI PROPRIETOR OF M/S. BHARATI BROTHERS
AT/PO-MANJURI ROAD,DIST-BHADRAK,PIN-756121,ODISHA,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA

Proposed to be Used
KOLKATA
SNACKS & TEA
MR AND MITTS

4377729    14/12/2019
LAST COURSE HOSPITALITY LLP
OFFICE 2 FLOOR 1ST, 51 SHAIKH MEMON STREET CHAMPA GULLY M J MARKET KALBADEVI MUMBAI -- 400002
BODY CORPORATE
Address for service in India/Agents address:
VISHAL GAMBHIR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.

Proposed to be Used
MUMBAI
BAKERY GOODS
Trade Marks Journal No: 1936, 13/01/2020 Class 30

4379019 16/12/2019
MOHIT KUMAR
A-33, Sai Garden, Near Wave Cinema, Moradabad-244001 Uttar Pradesh
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Rice, Spices, Flour.
ATAURARHMAN TRADING AS PUREST FOOD PRODUCTS
Bilariya Ganj, Sagari, Azamgarh, Uttar Pradesh- 276121
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Spices
NEW WARRIOR BAKERY

4379529  15/12/2019
VENKATESHA S G
NUMBER 22/99, 4TH CROSS, NAGARABHAVI MAIN ROAD, AMARAJYOTHINAGAR BENGALURU KARNATAKA 560040

MY BUSINESS IS CLASS 30 RELATED Bread, bread rolls, breadcrumbs, buns, cake powder, cake dough, cake batter, cakes, biscuits, cookies, waffles, wheat flour, wheat germ for human consumption, yeast,

Proprietorship.

Proposed to be Used

CHENNAI

Bread, bread rolls, breadcrumbs, buns, cake powder, cake dough, cake batter, cakes, biscuits / cookies, waffles, wheat flour, wheat germ for human consumption, yeast, crushed oats, unleavened bread, dough, tarts. Convenience food and savory snacks, cereal-based snack food, cheeseburgers [sandwiches], chips [cereal products], corn, roasted/maize, roasted, meat pies, noodle-based prepared meals, pasties. Cookies ingredients, almond paste, almond confectionery, baking soda [bicarbonate of soda for cooking purposes], beer vinegar, cooking salt, sea water for cooking, aromatic preparations for food, baking powder. Chocolate, chocolate beverages with milk, chocolate mousses, chocolate decorations for cakes, chocolate-based beverages, chocolate-coated nuts, cinnamon [spice], cocoa, cocoa beverages with milk, cocoa-based beverages, confectionery / sugar confectionery, custard, dessert mousses [confectionery], caramels, candy, candy decorations for cakes, cake frosting [icing]. Coffee, coffee beverages with milk, coffee-based beverages, coffee flavorings [flavorings], tea, tea-based beverages. Rice, rice cakes, rice pudding, rice-based snack food.
4381347   18/12/2019

MR. SUNNY GARG
House Number B X/128, Ahata Narain Singh, Barnala-148101 (Punjab)
Individual

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since :01/12/2019

DELHI
Tea
Trade Marks Journal No: 1936, 13/01/2020

ATUL SHARMA & ANKUR SHARMA
16, Sukh Vihar, Delhi-110051
Both Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Natural Sweeteners included Under Class-30.
4381595 18/12/2019
REGALIZ MEDICARE LIMITED
PLOT NO. 37/C, FLOOR NO. 01, KANDIVALI CO.OP. INDUSTRIAL ESTATE, CHARKOP, KANDIVALI (W), MUMBAI- 400067, MAHARASHTRA, INDIA
Body- incorporate including Limited Company
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
LITHOHENZ

4381762  18/12/2019
LA RENON HEALTHCARE PVT. LTD.
208, ISCON ELEGANCE, S. G. HIGHWAY, CIRCLE-P, AHMEDABAD-380 051. GUJARAT. INDIA.
A Private Limited Company

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water); biscuits or cookies.
4382330  15/12/2019
RUCHITA RAVINDRA VICHARE
1506, valencia Paradise
Individual
Address for service in India/Agents address:
DHANANJAY JITESH PANDEY
Plot No.31, Block E, Phase-I, Qutab Vihar, Goyla Dairy, New Delhi-110071.

Proposed to be Used
MUMBAI
Description: Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
SH. SHIVAM GARG
trading as; M/S STANDARD FOOD PRODUCTS
HOUSE NO. 199, MAHAVEER MARG, NAI MANDI, BARAUT, BAGHPAT (U.P)-250611, INDIA
MANUFACTURER & MERCHANT
Used Since: 22/10/2019

DELHI
FRIED DRIED FRUITS, SPICES, NAMKEEN SNACKS, AND BISCUITS.
JUNGLESPREAD
Priority claimed from 02/07/2019; Application No.: 40201914291U; Singapore

4383827  20/12/2019
BEAN TO BAR INVESTMENTS AND TRADING LIMITED
12/F, Henley Building, 5 Queen's Road Central, Central, Hong Kong
Company incorporated under the laws of Hong Kong

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Proposed to be Used
DELHI
Chocolate; confectionery; chocolate-based spreads; chocolate products; chocolate-based beverages; chocolate-based preparations; chocolate-coated nuts; cocoa; cocoa-based beverages; cocoa-based preparations; cocoa-based products; coffee; coffee-based beverages; coffee-based preparations; coffee-based products; tea; pastries; biscuits; cookies; cakes; cereal bars; cereal-based snack food; cereal; cereal preparations; honey; frozen confections; frozen yogurt (frozen confections); ice cream; desserts based on flour and chocolate; prepared desserts being confectionary or pastries (chocolate based); chocolate bars; confectionery snack bars containing dried fruits; snack bars consisting of chocolate; filled chocolate bars; chocolate-based dips; chocolate spreads containing nuts; filled chocolate; chocolate spreads.
4384860  21/12/2019

P. ANAND
430-1, RAJEEV GANDHI NAGAR, BACHUPALLI, HYDERABAD - 500090, TELANGANA, INDIA.
Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI
FLOUR; WHEAT FLOUR; RICE FLOUR; MAIDA (WHEAT FLOUR); BESAN (GRAM FLOUR); RAWA (WHEAT FLOUR); SUJI
(WHEAT FLOUR); WHOLEMEAL FLOUR; PULSE FLOUR.
TULSI RITUAL

4384872  21/12/2019

TCW TEA PRIVATE LIMITED

111 AVIOR, NIRMAL GALAXY, L.B.S MARG, MULUND WEST, MUMBAI - 400080, INDIA

A Private Limited Company incorporated as per the laws of India

Address for service in India/Attorney address:

PRIYANK GUPTA

Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used

MUMBAI

Tea; Black tea; White tea; Slimming tea; Instant tea; Kahwa (Type of tea); Mixes for making tea; Tea-based drinks; Chamomile-based beverages; Chai tea; Mixes for making chai tea; Rosemary tea; Green tea; Jasmine tea; Ginger tea; Tea beverages; Tea-based beverages; Tea extracts for culinary purposes; Tea flavorings for food or beverages; Herbal teas, other than for medicinal use; Lime tea; Linden tea; Kombucha tea; Oolong tea; Citron tea; Artificial tea; Barley tea; Japanese green tea; Kombu-cha [Japanese tea made from seaweed]; Japanese tea made from powdered kombu [kelp]
Vascoland

4386356  23/12/2019

MALLIKARJUNAN K NAIR
128, 129, AR STREET, JANAKI NAGAR, VALASARAVAKKAM, CHENNAI-600087
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Spices, Spice mixes, Spice extracts, Pepper spice, Spice preparations, Curry [spice], Edible spices, Mixed spices, Curry spices, Curry powder [spice], Curry spice mixes, Spices in the form of powders
4386862    23/12/2019
SUBHASH CHAND TRADING AS JINDAL & CO.
MAIN BAZAAR, NARAINGARH-134203 (HR.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
DELHI
Tea, Spices, Salt & Sugar.
4387235 23/12/2019
MANJIRA PAVAN PATIL
901/235 6th Lane, Nehru Road, Malbhag Jaysingpur Tal-Shirol, Dist-Kolhapur–416101
manufacturer And Trader
INDIAN
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
ACTIVKIDS GROW
4387374  24/12/2019
CIPLA HEALTH LIMITED
CIPLA HEALTH LIMITED, FOFB-11, WING B, FOURTH FLOOR, ART GUILD HOUSE, PHOENIX MARKETCITY, L.B.S. MARG, KURLA, MUMBAI - 400070

Proposed to be Used
To be associated with:
3699450

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
ABDUL MANNAN SHAKILBHAI VAHORA AN INDIAN NATIONAL SOLE PROPRIETOR OF ABDUL MANNAN VAHORA HAJARAT PARK, B/H. OLD WATER TANK, ANAND OVERBRIDGE, TA – DIST – ANAND, ANAND - 388001. GUJARAT - INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF MATHIYA, PAPAD, KHAKHRA, CHOLAFALI, NAMKEEN, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] INCLUDED IN CLASS - 30.
4387947    24/12/2019
PEDDINENI VEERA KAMESWARA RAO
4-1-1011, ANJANEYA NAGAR, GOPAVARAM MANDALAM, BADVEL MUNICIPALITY, BADVEL, CUDDAPAH, ANDHRA
PRADESH -516227
THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Sweets, Cream cakes; Fruit cakes; Chocolate cakes; Plum cakes; Cakes; Bread *; Fruit bread; Chocolate products, Baking
chocolate, Chocolate candies; Gruel, with a milk base, for food; Sweets; Sweet biscuits; Chocolate sweets; Gum sweets;
Boiled sweets; Candies [sweets]; Sweets [candy]; Yaksik [Korean dish consisting primarily of sweet rice with added nuts
and [jujubes]; Nerikiri [traditional Japanese confectionery consisting of a soft sugared bean-based shell containing sweet
bean jam]; Theine-free tea with added sweeteners; Shaved ice with sweetened red beans; Dried raw honey powder
[natural sweetener]; Songpyeon [half-moon-shaped rice cakes with sweet or semi-sweet fillings]; Sweet potato starch for
culinary purposes; Sweetmeats made of sesame oil; Dried coconut powder [natural sweetener]; Flavoured and sweetened
gelatin desserts; Dried stevia powder [natural sweetener]; Dried dates powder [natural sweetener]; Brown rice syrup
[natural sweetener]; Flavored and sweetened gelatin desserts; Sweet potato starch for food; Agave syrup [natural
sweetener]; Banana puree [natural sweetener]; Coconut sugar [natural sweetener]; Date syrup [natural sweetener];
Flavoured [sweetened] gelatin desserts; Maple syrup [natural sweetener]; Flavored and sweetened gelatins; Flavored [sweetened] gelatin desserts; Date nectar [natural sweetener]; Raw honey [natural sweetener]; Agave nectar [natural sweetener]; Balsamic glaze [natural sweetener]; Blackstrap molasses [natural sweetener]; Sweet and sour sauce; Starch-based sweets; Sugar-free sweets; Mint-flavored sweets; Mint-flavoured sweets; Boiled sugar sweets; Semi-sweet chocolate; Sweet pickle [condiment]; Stevia [natural sweetener]; Flavored [sweetened] gelatins
TRENDY CANDY

4388567  24/12/2019
SANDEEP KUMAR
38, ABHISHEK NAGAR, KANKHAL, HARIDWAR, UTTARAKHAND-249408
INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Rice.
SH. ANIL KUMAR S/O SH. SOHAN LAL TRADING AS HANS RAJ SOHAN LAL
Old Grain Market, Sunam-148028 (Punjab)
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/04/2019
DELHI
Papad, Pickle, Custard included in class 30
4389288  26/12/2019
SUKHMINDER KAUR PROPRIETOR J.M.S TRADING CO
MAIN ROAD, VILLAGE SIDHANA, BATHINDA, PUNJAB 151104
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB
Used Since :01/07/2017
DELHI
rice;flour and spices
4391578  27/12/2019
ASHOK KUMAR TIWARI
205, 2nd FLOOR, VARDHMAN SEVEN ELEVEN PLAZA PLOT NO-5 TO 8 LSC-11, SECTOR-7, ROHINI, NEW DELHI-110085
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
DELKASH ASSOCIATES
Rahimullah Ansari Advocate F-12/9, G.F, Sir Syed Road, Joga Bai Jamia Nagar, New Delhi 110025 India.

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
MANMEHAK KAUR
10, Gill Enclave, Hira Nagar, Patiala, Punjab-147001
Sole Proprietorship

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
W - 19, L.G.F., GREATER KAILASH - II, NEW DELHI - 110048

Proposed to be Used
DELHI
Macrons; Marshmallow; Meringues; Milk chocolates; Muffins; Pie crusts; Pie shells; Pizza crusts; Rice based dishes; Rice-based snack foods; Rice porridge; Rice snacks; Salty biscuits; Short crust pastry; Snack food products made from rice flour; Tea cakes; Tortillas; Ketchup; Ice-cream; Ice lollies; Hard candy; Gluten-free bread; Fruit ice creams; Fruit ices; Frozen yoghurt; Fruit cakes; Foodstuffs made of rice; Cupcakes; Confectionery items formed from chocolate; Cones for ice cream; Coconut macaroons; Cocoa products; Chutneys; Chocolate for confectionery and bread; Chocolate confectionery; Chocolate cakes; Chocolate biscuits; Chocolate bars; Chocolate; Candies [sweets]; Cakes; Brownies; Breads; Bread and buns; Bread rolls; Biscuits; Biscuits containing fruit; Bakery goods; Baking-powder; Almond cookies.
Priority claimed from 05/11/2014; Application No. : 2995/2014 ;Iceland
2957725  05/05/2015
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer and Merchant
a corporation organized and existing under the laws of State of Nevada USA
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Pet food.
Mark shall be used as a device as substantially represented and filed with no exclusive right over the words appearing separately.
3185864  16/02/2016
SATISH CHAND SHARMA
trading as ;SHARMA PASHU AHAR
MAIN ROAD, CHANDPUR CHUNGI, SIYANA, DISTT. BULANDSHAHR (U.P.)
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
AALOK KANSAL, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :01/04/2010
DELHI
ANIMAL FEED
Area to be restricted to Uttar Pardesh, Uttrakhand, Punjab , Haryana..
PRAMOD KUMAR GUPTA
trading as :OJAS ENTERPRISES
OLD GALLA MANDI, BHARUWA SUMERPUR, DISTRICT-HAMIRPUR (U.P.)
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR (BEHIND G.T. ROAD), KANPUR.
Used Since :30/10/2002
DELHI
SCENTED SWEET SUPARI; MOUTH FRESHNER, PAN SAMAGRI WITHOUT TOBACCO; SADA PAN MASALA; PAN
FLAVOURING MATERIALS; FLAVOURED ELAICHI AND SAUF ALL BEING GOODS INCLUDED IN CLASS-31
3345708    24/08/2016
GHANSHYAMBHAI DAMJIBHAI BHANDERI
trading as ;GHANSHYAM GRUH UDHYOG
122, ANJANI NAGAR SOCIETY, NR. GEETANAGAR - 1, PUNA - BOMBAY MARKET ROAD, PUNAGAM, SURAT - 395010, GUJARAT, INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2010

AHMEDABAD
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOOD STUFFS FOR ANIMALS; MALT INCLUDING CHUNA IN CLASS 31.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.,2662524.
WELCOME TO BUFFALO RANGE

Priority claimed from 05/01/2017; Application No. : 87290631 ;United States of America
3523724   11/04/2017
MANNA PRO PRODUCTS, LLC
4501 Rock Quarry, Dallas, Texas 75062, USA
LLC
company incorporated under the laws of Texas

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Pet snacks.
RAJ BHAWAN

3526537  17/04/2017

TEJRAM DHARAM PAUL

trading as ;TEJRAM DHARAM PAUL

93, CHANDERLOK, PITAMPURA, DELHI-110034

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

fresh fruits of all kinds, vegetables, natural plants and flowers, food stuffs for animals, spices of kinds
AKHILESH GUPTA
A-105, Surajmal Vihar, Delhi-110092
Individual

Address for service in India/Attorney address:
NSATTORNEY
B-4/475-476, SECOND FLOOR, SECTOR-8, ROHINI, DELHI 110085

Used Since:04/04/2014

DELHI
Mouth freshner, meethi supari, pan masala

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. mark shall be used as shown in representation.
KD

3556511  25/05/2017
ASHOK GOYAL TRADING AS KEVAL KRISHAN DHARAM PAL
OLD GRAIN MARKET, KAPURTHALA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2000

DELHI

Cattle Feed; Food Stuff for Poultry, Oil Cakes, Bran & Bran Mash for Animal consumption.
KALYAN
3578726  26/06/2017
PRATEEK KHANDELWAL
FA-297, 2nd FLOOR, MANSAROVAR GARDEN, NEW DELHI-110015
Individual
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Proposed to be Used
DELHI
PAN MASALA, PAN PRODUCTS, PAN LEAVES, PAN CHUTNEY, PAN INGREDIENTS, CONSTITUENT OF PAN AND PAN
MASALA, MOUTH FRESHENERS, BEETLE NUTS.
3584222  04/07/2017
KISAN FODDER MILLS PRIVATE LIMITED
696/1, GOLAGHAT, RAM NAGAR, VARANASI (U.P.), INDIA.
Body Incorporate
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/01/1994
DELHI
FODDER, FODDER BEET (CATTLE FEED)
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1950818.
2000

3616329   19/08/2017
PAN PARAG INDIA LIMITED
PAN PARAG HOUSE, 24/19, THE MALL, KANPUR (U.P.), INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/2000

DELHI

MOUTH FRESHENERS, PAN MASALA, ROASTED, CORIANDER SEEDS, SNAFU RAW, RAW, ROASTED AND TREATED SUPARI.
Trade Marks Journal No: 1936 , 13/01/2020           Class 31

2K
3616330    19/08/2017
PAN PARAG INDIA LIMITED
PAN PARAG HOUSE, 24/19, THE MALL, KANPUR (U.P.), INDIA.
BODY INCORPORATE
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/2000
DELHI
MOUTH FRESHENERS, PAN MASALA, ROASTED, CORIANDER SEEDS, SNAFU RAW, RAW, ROASTED AND TREATED SUPARI.
GOPALAK

3616492  19/08/2017

RAJESH JAIN M/S. AMRIT AGRO INDUSTRIES
A-75, SHRI RAM NAGAR, BASNI, IIND PHASE, JODHPUR (RAJASTHAN)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

AHMEDABAD

Cattle feed and foodstuff for animals
3634890  14/09/2017
AJURA SEEDS PRIVATE LIMITED
CHOKSI BLOCK, NR SBI BANK, PALANPUR, BANASKANTHA - 385001 GUJARAT
Used Since :19/06/2017
AHMEDABAD
SEEDS FOR AGRICULTURAL USE AND PURPOSE.
3645779  28/09/2017
MDJ AGRO FIBRE PVT.LTD.
6, MAMTA PARK SOCIETY, VIBHAG-1, NEAR KAPODRA POLICE STATION, VARACHHA ROAD, SURAT-395006, GUJARAT

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
AGRICULTURAL PRODUCTS, AGRICULTURAL SEEDS, RAW AND UNPROCESSED AGRICULTURAL, AQUA CULTURAL,
HORTICULTURAL AND FORESTRY PRODUCTS.
3653903  10/10/2017
THAKKAR JIGNESHBHAI VIJAYBHAI PROPRIETOR OF YASH FOOD PRODUCTS
PLOT NO-26, INDUSTRIAL AREA, NEAR VIMAL DAIRY, HIGHWAY ROAD, THARA, TA -KANKREJ. DIST. B.K. GUJARAT-INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDabad
SWEET SUPARI, PAN MASALA, MOUTH FRESHENERS, MUKHWAS, BEETLE NUTS INCLUDED IN CLASS-31
KRISHNA D ARORA, SOLE PROPRIETOR OF RAMESHWAR PRASAD SATYA NARAYAN PARSI COLONY, BEHIND ESI DISPENSARY, COLLEGE ROAD, BEAWAR-305 901, RAJASTHAN STATE, INDIA.

A SOLE PROPRIETARY CONCERN

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since : 15/10/2017

AHMEDABAD

FRESH LIME AND LIME

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. All descriptive matters.
3817806    27/04/2018
UNILINK CHEMICALS PRIVATE LIMITED
REGISTERED OFFICE - 348, TF- TOWER A, ATLANTIS K -10, OPPOSITE VADODARA CENTRAL, SARABHAI MAIN ROAD, VADODARA - 390007
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ARPANKUMAR BALMUKUND BHATT
B/5,NILKANTH SOCIETY, MAKARPURA ROAD,VADODARA-390010
Proposed to be Used
AHMEDABAD
SEED GERM FOR BOTANICAL PURPOSES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.Sale of goods is restricted in the state of Gujrat only.
3880761 06/07/2018

VIKRAM TRADING CO.
WARD NO. 19/7, ROMA APARTMENT, MANIBAUG GOTALAWADI, KATARGAM MAIN ROAD, KUNJGALI, SURAT.
GUJARAT - INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :15/02/2018

AHMEDABAD
BETEL NUT, ARECA NUT, SUPARI IN CLASS 31.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3881693  07/07/2018
GOKUL AGRI INTERNATIONAL LIMITED
Edible Oil
Limited Company, (A company incorporate under the company act. 2013)

**Proposed to be Used**

**AHMEDABAD**

AGRICULTURAL, AGRICULTURAL SEED, UNPROCESSED GRAINS, GRAINS FOR PLANTING PROCESSED CEREALS FOR CONSUMPTION BY ANIMALS SEEDS AND GRAINS.
3885482  11/07/2018
RAGHUNANDAN COTTON AND OIL INDUSTRIES
SURVEY NO. 328, PAIKI-1, RAJKOT - BHAVNAGAR HIGHWAY, OPP. DHARESHWAR TEMPLE, AT. JANGVAD, TAL. JASDAN, DIST. RAJKOT (GUJARAT) INDIA
A Partnership Firm
Address for service in India/Attorney address:
TRADESafe
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
AHMEDABAD
COTTON SEEDS CAKE, CORN CAKE, MAIZE CAKE AND CATTLE FEED (PASU AAHAR).
NO CLAIM IS MADE FOR A SPECIFIC COLOUR COLOURS APPLICANTS DESIRE TO USE THE LABEL IN ALL COLOURS.
3886238  12/07/2018
KANTILAL HARGOVANDAS PATEL SOLE PROPRIETOR OF SHREE LAXMI BIDI TRADERS
28, MANIBAUG SOCIETY, KATARGAM MAIN ROAD, KATARGAM, SURAT. STATE GUJARAT INDIA
Proprietorship Firm
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since :02/04/2015
AHMEDABAD
SUPARI (BETEL NUTS) INCLUDED IN CLASS 31
3891602   19/07/2018
NITENDRA SHUKLA S/O. SH. JAGDISH PRASAD SHARMA
40, GONER ROAD, BRIJ VATIKA, JAIPUR-302017 RAJASTHAN
Individual
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
CATTLE FEED; ANIMAL FEEDS, ANIMAL FEEDSTUFFS & ANIMAL FEED PREPARATIONS IN CLASS 31.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Goods restricted for sale in the state of Rajasthan only...
GUJARAT SEED VALLEY FEDERATION
Plot No. 46, Mahagujarat- Estate, Opp. Pharmatech, Moraiya, TA: Sanand Ahmedabad- 382213, GJ IN.
MANUFACTURERS AND MERCHANTS
Body Incorporate
Used Since :20/02/2017
AHMEDABAD
Fruits, Flowers, Vegetables & Agricultural Products: Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3965103 05/10/2018

MS. SHIKHA PANDE BOSE TRADING AS MOHI CALCUTTA
1401, KRYPTON TWIN TOWER, WING-A, 156 ZAKARIA BUNDER ROAD, SEWRI (WEST), MUMBAI-400 015

PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
SOUF, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS;
FOODSTUFFS FOR ANIMALS; MALT
3969430    10/10/2018
REKHA SABOO
29/3, New Palasia, Indore, 452001, Madhya Pradesh
PROPRIETOR
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :01/04/2017
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt Under Class 31
LAKDA DAL & BESAN UTPADAN KENDRA
A-68 (A), ROAD No. 01, V.K.I. AREA, SIKAR ROAD, JAIPUR RAJASTHAN
Partnership Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/07/1985

AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2960705.
RUMIGOLD+

4202047   10/06/2019

RUMITECH NUTRITION (INDIA) PVT. LTD.
609-611 Mega Center, Magar Patta Chowk, Hadapsar, Pune 411 028
Active

Address for service in India/Attorney address:
VALSANGKAR & ASSOCIATES
9-Madhuvanti, Plot No.210, (Right) Bhusari Colony, Kothrud, Paud Road, Pune-411 038, Maharashtra, India

Used Since :08/09/2018

MUMBAI

Animal Foodstuffs, Meal for Animals, Maize, Cotton Seed cake, Rape Seed cake used for Cattle being Goods Included in class 31.
4221836  01/07/2019
SANTOSH KUMAR SINGH
trading as ;M/S PINAK INDUSTRIES
BO 20, INDUSTRIAL AREA, SIKANDRABAD, BULANDSHAHR-203205, UP, INDIA.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ADARSH DEV SHARMA
CHAMBER NO-127, OPP TRAJARI, VIDHI VIHAR, BULANDSHAHR (U.P)-203001.
Proposed to be Used
DELHI
CATTLE FEED AND OIL CAKE, FOODSTUFFS FOR ANIMALS.
MUNI AGRO VENTURES PVT LTD
#353, RANKA COURT, 18 CAMBRIDGE ROAD, ULSOOR, BENGALURU- 560008
Artificial Person
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
Fresh Fruits and Vegetables; Raw and Unprocessed Fruits and Vegetables.
1000 Farms
4237027  16/07/2019
J. SATHYA PRIYA
3n, "Devi kripa", 5th street, Chandragandhi nagar, Coimbatore-641028
Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
FERNS N PETALS PVT. LTD.
FNP Estate, Ashram Marg, Mandi Road, Gadaipur, Delhi-110030
Private Limited

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash
Used Since :01/08/2006

DELHI
FLOWERS AND BOUQUETS
4238684  18/07/2019  
VIKAS GUTGUTIA  
Farm No-2, GF, Chattarpur, Sultanpur, Delhi-110030  
proprietor  
Address for service in India/Attorney address:  
LUV KUMAR  
c-7-72 east of kailash  
Used Since :01/04/2004  
DELHI  
FLOWERS AND BOUQUETS
4240390  19/07/2019
ADD-SHOP PROMOTIONS LIMITED A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
B-304, IMPERIAL HEIGHT, OPP. BIG BAZAR, 150 FT RING ROAD, RAJKOT- 360005. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY
PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS;
NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS
AND BEVERAGES FOR ANIMALS; MALT INCLUDED IN CLASS – 31.
Coffee Station

SONAL DILIP SHINDE
GEETAI PLOT NO.223-C, OPP NUTAN PADAVI SCHOOL, STATION ROAD, DHULE, MAHARASHTRA. DHULE 424001

Proposed to be Used

MUMBAI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT SUBSTANCES ADAPTED FOR EATABLES PREPARATION USE INCLUDED IN CLASS 31.
4242529    22/07/2019
ADITYA NATH MISHRA PROPRIETOR OF SANKHS GROUPS
THE FLORALMART, 37/38 NEW AZAD NAGAR, SATBARI ROAD, KANPUR NAGAR, UTTAR PRADESH - 208011
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4243565  23/07/2019
RAJA NARENDRA DEV KONDURU
Plot.58, 9th Phase, KPHB Colony, Hyderabad - 500072, Telangana
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Fresh fruits and vegetables
4243883  23/07/2019
ARIHANT FERTILISER & CHEMICALS INDIA LTD.
119, BANSI TRADE CENTER, 581/5, M.G. ROAD, INDORE (M.P.)
Limited company
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Cattle feed
4250833  30/07/2019
MR. ASHOK LALJIBHAI DADHANIYA, TRADING AS: ATLAS OIL MILL
44, UDHYOG NAGAR, GONDAL - 360311, DIST. RAJKOT
single firm

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
CATTLE FOOD – INCLUDING IN CLASS - 31
Zoomba
4280397  31/08/2019
DHARTI AGRO CHEMICALS PVT. LTD
27, New Cotton Market Layout, Near Bus Station, Nagpur- 440018, Maharashtra
A company incorporated and registered under Indian Companies Act of 1956

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI
Raw and processed agricultural, horticultural and forestry products, unprocessed grain and seeds, Fresh Fruits And Vegetables; Natural Plants And Flowers, foodstuff for animals and malt
SANZYME BIOLOGICS

4331413    25/10/2019
SANZYME BIOLOGICS PRIVATE LIMITED
8-2-120/13/5 Plot No. 13 Sagar Society, Road No. 2 Banjara Hills, Hyderabad-500034 Telangana
incorporated company under Companies Act 2013
Used Since : 16/09/2016
To be associated with:
3704782
CHENNAI
Aquatic and animal foodstuffs.
4356052  22/11/2019
DOROTONO-VET ANIMAL HEALTH INDIA
46/69, HATIA, BARTAN BAZAR, KANPUR NAGAR, UTTAR PRADESH – 208001, INDIA
MANUFACTURER AND TRADER

Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELI

CATTLE FEED, ANIMAL FEED, HORSE FEED, MIXED ANIMAL FEED, FISH MEAL, FEEDING PREPARATIONS FOR BEES, SYNTHETIC ANIMAL FEED, PRESERVED CROPS FOR ANIMAL FEEDS, FOODS CONTAINING CHICKEN FOR FEEDING CATS AND DOGS, STARCH PULP, FORMULA ANIMAL FEED, ANIMAL FEEDSTUFFS, RICE BRAN, LIVESTOCK FEED, PIG FEED, FOODS FLAVOURED WITH CHICKEN FOR CATS AND DOGS, ANIMAL FOODSTUFFS.
MADHAVAY

4363947  01/12/2019
DASHARATH SINGH
Vill: Bhadiyana, Post: Kharagpur, Dist: Dholpur (Raj) 328032
my trademark class is 31
Individual

Proposed to be Used

AHMEDABAD

AGRICULTURE, HORTICULTURE AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOOD STUFF FOR ANIMALS
4367751  05/12/2019
BALDEV KUMAR CHAWLA TRADING AS M/S. MAYUR HYBRID SEEDS CO.
LG-1, COMMERCIAL COMPLEX, IUSA TOWER, AZADPUR, DELHI-110033
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELI

Vegetable seeds
BHAVESH GOLD

4369650    06/12/2019
M/S. BHAVESH OIL INDUSTRIES
NEAR MARKET YARD, VAGHEL ROAD, HARIJ-384 240. DIST.-PATAN. GUJARAT. INDIA.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :30/01/2017

AHMEDABAD
COTTON SEED OIL CAKE INCLUDED IN CLASS-31
4370134  06/12/2019
ADRET RETAIL PRIVATE LIMITED
1, GUPTA LANE, KOLKATA-700006, WEST BENGAL, INDIA
A company incorporated in India under the Companies Act, 1956

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
To be associated with:
4277494

KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt.
4370716  07/12/2019
GOFRUTTO FRUIT EXPORTS LLP
S NO 26, NEAR JANSEWA BANK SINGHGAD ROAD, KARVENAGAR PUNE, 411051
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR
SERVE NO.16, FLAT NO.A-502, 5TH FLOOR, KAPIL CAPITAL, AMBEGAON PATHAR, DHANKAWADI, PUNE-411046.
Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT.
BXCO

4370820  07/12/2019

NXCO
VILL- KARIMPUR, P.O + P.S- KARIMPUR, DIST- NADIA, WEST BENGAL, PIN- 741152

Partnership firm

Address for service in India/Attorney address:
TMKXPRESS
Holdings No. 515/4/E, Pramod Nagar, Panbaste, Kanchrapara, West Bengal-743145

Proposed to be Used

KOLKATA
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Fresh vegetables; Unprocessed raw vegetables; Organic fresh vegetables; Fresh fruits and vegetables; Organic fresh fruit and vegetables; Fresh and unprocessed fruits, vegetables, nuts and seeds.
Trade Marks Journal No: 1936, 13/01/2020 Class 31

4371016 07/12/2019
N. ASHA
NO. 481, NEAR RAMANJANEYA SWAMY, SUBHASH NAGAR, NELAMANGALA - 562121
AN INDIAN CITIZEN TRADING AS AAYUSH ORGANIC MARKETINGS

Address for service in India/Attorney address:
ANIL KUMAR.H.
ALEXION, 2ND CROSS, 2ND MAIN, HANUMANTHAPURA, TUMKUR - 572103, KARNATAKA

Proposed to be Used
CHENNAI
FOOD GRAINS; CEREALS; PULSES; LEGUMES; LENTILS; MILLETS; RICE; SEEDS; FRESH VEGETABLES; SEEDLINGS; BY-PRODUCTS AND RESIDUAL PRODUCTS OF PROCESSING OF CEREALS FOR ANIMAL CONSUMPTION; ANIMAL FOODSTUFFS; CATTLE FOODS; BIRD FOOD; FLOWER BULBS; FRESH FRUITS AND VEGETABLES; COCONUTS; COPRA; BRAN; OIL CAKES.
KALA SONA

4371233  08/12/2019

MR. NARESH GUPTA
M/s Kala Sona Seeds Company, 01, Gali No.6, Mayur Talkies, Nainagarh Road, Morena - 476001 (M.P.)

Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since :01/08/2002

To be associated with:
1462717

MUMBAI

MUSTERD SEEDS
KHAVAIYA

4371540  09/12/2019
KRISHNA GUPTA
114, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002
INDIVIDUAL

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
BETEL NUTS (SUPARI), FRESH MINT, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS
NOT INCLUDED IN OTHER CLASSES; BETEL NUTS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS,
NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
IMMUACT
4372712 10/12/2019
MRS. ANITA TIBREWALA
6, JB NAGAR ANDHERI (E), MUMBAI 400059 MAHARASHTRA INDIA
INDIVIDUAL

Address for service in India/Agents address:
ADITYA JAIWAL
17/165, TOP FLOOR AMRIT PURI EAST OF KAILASH, NEAR ISCON TEMPLE, NEW DELHI-110065.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Trade Marks Journal No: 1936, 13/01/2020 Class 31

4373270 10/12/2019
Global Agri Genetics India Private Limited
8-2-684/2/A, Plot No.1 to 4, 4thFloor, NSL Icon, Road No.12, Banjara Hills, Hyderabad –500 034
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :12/06/2015

CHENNAI
SEEDS; SEEDLINGS; AGRICULTURAL AND HORTICULTURAL PRODUCTS
4373275   10/12/2019
Global Agri Genetics India Private Limited
8-2-684/2/A, Plot No.1 to 4, 4thFloor, NSL Icon, Road No.12, Banjara Hills, Hyderabad –500 034.
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :12/06/2015
CHENNAI
SEEDS; SEEDLINGS; AGRICULTURAL AND HORTICULTURAL PRODUCTS
4373995  11/12/2019
M/S BRILLTECH ENGINEERS PRIVATE LIMITED
A-94, LOHIA NAGAR, GHAZIABAD, UTTAR PRADESH-201001
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and
vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed
grains and seeds; Bulbs, seedlings and seeds for planting
FRESHIFY
4374537 11/12/2019
SAI AQUA (IN) PVT LTD
24-1-21, WEAVERS COLONY NEAR RAJA THEATHRE, RAJAHMUNDY - 533101

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; live organisms for breeding; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt; seaweed for human or animal consumption, pets [aromatic sand for -] [litter]; oysters, live; trees, raw barks, berries, fresh fruits, flower bulbs; beans, fresh, stinging nettles, chicory (salad), peas, fresh, peanuts, fruits, chestnuts, fresh; fish spawn, fish meal for animal consumption, pet food; fish spawn; fruit, fresh; lime for animal forage, grains for animal consumption, straw (forage); fresh vegetables; sanded paper for pets [litter], beverages for pets; cereal seeds, unprocessed, grains [cereals], cucumbers, hazelnuts; lobsters, live; potatoes, fresh; edible chews for animals; germ (seed -) for botanical purposes; live crayfish; coconuts, coconut shell; lettuce; rough cork, strengthening animal forage, crustaceans, live; garden herbs, fresh, marrows; spiny lobsters, live; leeks, lentils, fresh, almonds [fruits], maize, chestnuts, fresh; stall food for animals, straw mulch; mussels (live); cereals (residual products of -) for animal consumption; nuts [fruits], olives, fresh, oranges; palms [leaves of the palm tree], plants, dried, for decoration; mushrooms, fresh; pollen [raw material]; leeks; rice, unprocessed, rhubarb, fish spawn, beet, grains [seeds]; shellfish, live; sesame, seedlings; bedding and litter for animals, straw litter, bred stock; natural turf, bedding and litter for animals; grapes, flowers, dried, for decoration, truffles, fresh; foodstuffs and fodder for animals, salt for cattle, bird food; juniper berries, roots for food, lemons, citrus fruit, fresh, onions, fresh vegetables, sugarcane; edible flowers.
4374604 11/12/2019
MAKANI DEVITA ANIKET sole proprietor of MAKSAN BIOTECH INDIA
ADDRESS: 84, PATEL FALIYU, NAVANAGAR, SABARKANTHA, HIMATNAGAR, GUJARAT-383220
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Seeds, Horticultural seeds, Agricultural seeds, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds, seedlings and seeds for planting,
Peppery
Organic | Natural | Sustainable

4374652  11/12/2019
PEPPERY INDIA PRIVATE LIMITED
HOUSE NO. 316, SRI SHAKTHI NAGAR, NEEMUCH, MADHYA PRADESH - 458441
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammmal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
GUN MANI SPICES AND PULSES
4374922 12/12/2019
GUN MANI SPICES AND PULSES CORPORATION
GODOWN NO. 4, SURVEY NO. 235, SARKHEJ - BAVLA ROAD, RAJODA, BAVLA, AHMEDABAD - 382220
PARTNERS
Address for service in India/Attorney address:
SWAPNIL SHAH
SUMERU COMPLEX, NEAR PALDI CROSS ROAD, AHMEDABAD - 380006
Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4374924    12/12/2019
GUN MANI SPICES AND PULSES CORPORATION
GODOWN NO. 4, SURVEY NO. 235, SARKHEJ - BAVLA ROAD, RAJODA, BAVLA, AHMEDABAD - 382220
PARTNERS

Address for service in India/Attorney address:
SWAPNIL SHAH
SUMERU COMPLEX, NEAR PALDI CROSS ROAD, AHMEDABAD - 380006

Proposed to be Used
AHMEDABAD
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Doktor VEDA

4375727  12/12/2019

RAJAT KAPOOR
C - 21, SECTOR 30, NOIDA, UTTAR PRADESH - 201303, INDIA
MANUFACTURER & TRADER

Address for service in India/Attorney address:
TUSHAR KUMAR
C-585, LGF, Defence Colony, New Delhi - 110 024

Proposed to be Used
DELI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT, ORGANIC FOODS, HERBAL EXTRACTS
BANKER AGRO WORKS

4376557  13/12/2019

AMIT ANIL BANKER
192, Hirabaug Society -2, Karmchari Cross Road, Ghatlodia, Ahmedabad – 380061, Gujarat.

Address for service in India/Attorney address:
EASY TRADE SOLUTION
561/3498, GUJARAT HOUSING BOARD, OPP. POLICE STATION, NEW BAPUNAGAR, AHMEDABAD - 380 024 - GUJARAT

Proposed to be Used

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFFS FOR ANIMALS, MALT,
4377470  14/12/2019
SUDHAMAANAS AGRO FARM EXPORTS (OPC) PRIVATE LIMITED
Flat No 215, Block C, Trifecta Esplande Appartment, Belathur Road, Kadugodi, Bangalore-560067 KA
One Person Company (OPC)

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
CHENNAI
Cultivated Vegetables, Fresh Fruits, Dried Fruits, Raw Rice, Grains and Agricultural Products included in Class-31
PLOWIA

4377516   14/12/2019
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
H.No:1-15, Sindhanoor Village, Ieeja Mandal, Mahabubnagar District-509 129, Telangana State, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :18/06/2015

CHENNAI
Agricultural, horticultural and forestry products and grains not included in other classes; Cattle feed; Poultry feed; Seeds, Plant Seeds, Hybrid Seeds, Genetically Modified Seeds, Fodder Seeds; Vegetable & Agriculture Seeds; foodstuffs for animals; Fresh Fruits & Vegetables; Plants; being goods included in Class 31
EVERGREEN AGRO AND FOODS PRIVATE LIMITED
TMC-XII 45, A-1&A-9, SECOND FLOOR, AMEER COMPLEX, CHIRAVAKU, TALIPARAMBA, KANNUR - 670 141, KERALA STATE, INDIA

Address for service in India/Attorney address:
LAWYERS’ ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002. KERALA, INDIA.

Proposed to be Used
CHENNAI
Agricultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables; natural plants and flowers; live animals; foodstuffs for animals; malt
4382739  19/12/2019
GOWRI GANESH FOODS
Sy No. 173/4, Gowri Ganesh Foods, National Park Main Road, Bannerghatta Road, Bannerghatta, Bengaluru 560083
Partnership Firm

Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :05/01/2019

CHENNAI
Fresh Cashew Nuts, Fresh Cashew Apples, Fresh fruits, vegetables, nuts and herbs
4385064  21/12/2019
MESBRO TECHNOLOGIES PRIVATE LIMITED
Flat no C/904, Geomatrix Dev, Plot no 29, Sector 25, Kamothe, Raigarh-410209, Maharashtra, India
Private Limited Company
Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W), MUMBAI-400078.

Proposed to be Used
MUMBAI
fresh aromatic herbs; pet food, and in general, grains and agricultural, horticultural and forestry products, not included in other classes; live animals; fresh fruits and vegetables, vegetables and legumes; seeds; natural plants and flowers; animal feed; malt.
SERVOCARE

4385818    21/12/2019

MS. GORLE REENA
4-108, Chatlawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
An Individual

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI

Animal food; Animal feed; Foodstuffs for farm animals; Protein-enriched feed for animal consumption; Mixed animal feed; Live poultry; Live fish; Aquarium fish; Aquacultural crops, unprocessed; Edible aquatic animals, live; Food for aquarium fish; Agricultural products; Unprocessed seeds for agricultural purposes.
ROYAL FLOWER

4386171  23/12/2019
MR. AZIZ FAKIR MOHAMMED TRADING AS ROYAL FLOWER
408, Central Facility Bldg, No.1, APMC Masala Market No 1, Phase 2, Sector 19-C, Vashi, Navi Mumbai – 400705.

Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

Fresh Date, Raw Dates and UnProcessed Dates Included In Class 31.
DAMAS

4386178   23/12/2019
MR. AZIZ FAKIR MOHAMMED TRADING AS DAMAS
408, Central Facility Bldg, No.1, APMC Masala Market No 1, Phase 2, Sector 19-C, Vashi, Navi Mumbai – 400705.

Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

Fresh Date, Raw Dates and UnProcessed Dates Included In Class 31.
4386744   23/12/2019
MANJIRA PAVAN PATIL
901/235 6th Lane, Nehru Road, Malbhag Jaysingpur Tal-Shirol, Dist-Kolhapur-416101
manufacturer And Trader
Indian
Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT
RAJVEER
4388940   25/12/2019
RAJESH JAMNADAS THACKER TRADING AS M/S RAJ OIL INDUSTRIES
PLOT NO. 7, 8, 9, G.I.D.C., MADHAPAR (BHUJ) KUTCH. GUJARAT. INDIA.
A SOLE PROPRIETOR
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Proposed to be Used
AHMEDABAD
COTTON SEEDS OIL CAKE INCLUDED IN CLASS-31.
Trade Marks Journal No: 1936, 13/01/2020

4389289 26/12/2019
SUKHMINDER KAUR PROPRIETOR J.M.S TRADING CO
MAIN ROAD, VILLAGE SIDHANA, BATHINDA, PUNJAB 151104
A PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
RAJIV KUMAR GOYAL
16941, 1, BASANT VIHAR, BATHINDA-151001, PUNJAB
Used Since: 01/07/2017
DELHI
PULSES
4389643 26/12/2019
M/S. SHREEOSWAL SEEDS AND CHEMICALS LIMITED
OSWAL HOUSE, OPPOSITE BALKAVI BAIRAGI COLLEGE, NASIRABAD HIGHWAY, NEEMUCH, MADHYA PRADESH
DIRECTOR : MR. SANJAY KUMAR BAIGANI
Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES , 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

**Proposed to be Used**

To be associated with:
1585379

**MUMBAI**

GRAINS AND AGRICULTURAL-SEEDS; FRESH-FRUCTS AND VEGETABLES;
OSM - 77

4389644 26/12/2019

M/S. SHREEOSWAL SEEDS AND CHEMICALS LIMITED
OSWAL HOUSE, OPPOSITE BALKAVI BAIRAGI COLLEGE, NASIRABAD HIGHWAY, NEEMUCH, MADHYA PRADESH
DIRECTOR : MR. SANJAY KUMAR BAIGANI

Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES, 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)

Proposed to be Used
MUMBAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.
MAGICSTAR - 110
4389651  26/12/2019
M/S. SHREEOSWAL SEEDS AND CHEMICALS LIMITED
OSWAL HOUSE, OPPOSITE BALKAVI BAIRAGI COLLEGE, NASIRABAD HIGHWAY, NEEMUCH, MADHYA PRADESH
DIRECTOR : MR. SANJAY KUMAR BAIGANI
Address for service in India/Attorney address:
ANURADHA AGRAWAL
LUCKY ASSOCIATES, 709/B, 7TH FLOOR, RAJANI BHAWAN, M.G. ROAD, INDORE - 452001 (M.P.)
Proposed to be Used
MUMBAI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS; MALT.
Trade Marks Journal No: 1936 ,   13/01/2020           Class 32

2804185    04/09/2014
MR. ABHINAV BATRA
SHOP NO.21, DEFENCE COLONY MARKET, NEW DELHI 110024
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, 1ST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :28/08/2014
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND BEERS, OTHER PREPARATIONS FOR MAKING BEVERAGES AS PER CLASS-32.
3311766  16/07/2016
MONA BEVERAGES PVT. LTD.
trading as ;Mona Beverages Pvt. Ltd.
1/12/25, Goya Estate, Nr. Choice Lab, Highway, Unjha - 384170
Manufacturer-Trader-Exporter
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :01/07/2002
AHMEDABAD
pure drinking water, preparations for making beverages (syrups), and other non-alcoholic drinks, soft drinks included in class 32.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1121100.
PURA ORGANIC
3371490  24/09/2016
AALIYA PRODUCTION PRIVATE LIMITED
trading as AALIYA PRODUCTION PRIVATE LIMITED
2, BIG CITY HOUSE, MASJID KASTURBA GANDHI MARG NEW DELHI-110001
DRINKS
Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since: 01/04/2008
DELHI
MINERAL AND AERATED WATERS, FRUIT DRINKS AND FRUIT JUICES
3396931    26/10/2016
CHANDRA SNACKS PRIVATE LIMITED
KOTWALI ROAD, NAJIBABAD U.P-246763.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ADITYA NARAIN MISRA.
36,JAIPURIA BUILDING, S.P.MUKHERJI MARG, DELHI - 110 006.
Used Since :01/04/2013
DELHI
SODA, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS INCLUDED IN CLASS 32.
AMRUTAM
3442682   27/12/2016
EASTN BEVERAGES LLP
trading as ;EASTN BEVERAGES LLP
SHED NO -135 & 136, NILKANTH INDUSTRIAL PARK, OLD AMBICA TUBE MILL COMPOUND,NR.VATVA GIDC OVER BRIDGE, VATVA GIDC, VATVA, AHMEDABAD, GUJARAT-INDIA
MANUFACTURER AND MERCHANT
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :18/12/2016
AHMEDABAD
IN RESPECT OF MINERAL WATER, DRINKING WATER, BEVERAGES INCLUDED IN CLASS – 32
3444087    29/12/2016

MS. ASIFA KHAN

trading as ;FAIZ FOOD AND BEVERAGES

SHOP NO. B-51, LOYALKA ROAD, LADUR GEMS COMPOUND, KHAIRANI ROAD, SAKINAKA, MUMBAI- 400072.

MANUFACTURER AND MERCHANT

A SOLE PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:

JOSEPH VARIKASERY

VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Used Since :08/12/2016

MUMBAI

PACKAGING DRINKING WATER INCLUDED IN CLASS 32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.AQUA..
VEDIC JEERA

3502716   03/03/2017

GOPALBhai GHOghari
103, 1st Floor, Ashiana Bldg., Asha Nagar, Thakur Complex, Kandivali (E), Mumbai 400 101
Manufacturer & Trader

Address for service in India/Attorney address:
RAJIV KUMAR CHoudhry
D20, Nizamuddin East, New Delhi, 110013
Used Since :01/01/2015

DELHI
Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3531439   22/04/2017
B.A. ALLOYS PVT. LTD.
VIKRAMPUR INDUSTRIAL AREA, BAZPUR, U.S. NAGAR, UTTARAKHAND
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
QUENCH GOLD

3564797  06/06/2017

PUTUL SHARMA
B-50, FIRST FLOOR, SURAJMAL VIHAR, DELHI-110092

INDIVIDUAL

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI

PACKAGED DRINKING WATER AND MINERAL WATER
Real JD

3581786  30/06/2017
DABUR INDIA LIMITED
trading as ;DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI-110002.
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
3581785
DELHI
FRUIT JUICES, FRUIT DRINKS, NON-ALCOHOLIC DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..712846,849166, 849167, 849163,
1116492, 1280253, 1424860, 1776061, 1760667,2135425,2135426, 2135427.
Real RJ

3581787  30/06/2017
DABUR INDIA LIMITED
trading as ;DABUR INDIA LIMITED
8/3, ASAF ALI ROAD, NEW DELHI-110002.
MERCHANTS & MANUFACTURERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
To be associated with:
1197899, 1197900, 3255286

DELHI
FRUIT JUICES, FRUIT DRINKS, NON-ALCOHOLIC DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..712846,849166, 849163, 849167, 1116492, 1280253,1424860,1776061, 1760667, 2135425,2135426, 2135427.
DJ GROUP

3627654  05/09/2017

DINESH JAIN
trading as ;DINESH JAIN
201,SURYA KIRAN BUILDING, K.G. MARG, NEW DELHI-110001
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
3651729  06/10/2017
M/S SEZWAL BEVERAGES & FOODS
Plot No. 1- 7, Chauganpur Indusrial Area, Debai, Bulandsahr, U.P., (India)  
PARTNERSHIP
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-09871034747,09990034747

Proposed to be Used
DELHI
3657021    13/10/2017
M/S SEZWAL BEVERAGES & FOODS
Plot No. 1-7, Chauganpur Industrial Area, Debai, Bulandsahr, U.P., (India)
PARTNERSHIP
Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 099990034747

Proposed to be Used
DELHI
BACARDI & COMPANY LIMITED
AEULESTRASSE 5, 9490 VADUZ, LIECHTENSTEIN
A Company organised and existing under the laws of Liechtenstein

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014
Used Since : 27/02/2003

DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

The Applicant wishes to claim rights in all colours.
3848026  31/05/2018
PRAVIN DARYANI
2601, Light Bridge Building, Off-Pokharan Road No. 2, Hiranandani Meadows, Thane-400610, Maharashtra
Proprietorship Firm
Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
NUTRITIONALLY FORTIFIED BEVERAGES, BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Trade Marks Journal No: 1936, 13/01/2020  Class 32

3863789  19/06/2018
DHAVAL GIRISHBHAI DAVE
BHUPENDRA AGENCY, NEAR DHRANGDHRA GATE, HALVAD, SURENDRNAGAR, GUJARAT 363330 INDIA

Proposed to be Used

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.

H2 O.
SHREE HARI SODA

3876584  03/07/2018
KAMLESH N. DAMRALIYA
trading as ;SHREE HARI SODA
SHREE HARI SODA,GARDEN ROAD, MAHUVA
Proposed to be Used
AHMEDABAD
SODA WATER AND SOFT DRINK INCLUDED IN CLASS -32.
3883092  09/07/2018
MANPASAND BEVERAGES LIMITED
E-62, MANJUSAR G.I.D.C., SAVALI ROAD, VADODARA - 391775, GUJARAT
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since: 22/06/2018

AHMEDABAD
NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3883093  09/07/2018
MANPASAND BEVERAGES LIMITED
E-62, MANJUSAR G.I.D.C., SAVALI ROAD, VADODARA - 391775, GUJARAT
BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Used Since : 22/06/2018
AHMEDABAD
NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3899904    27/07/2018
JIGNESHBHAI PRAVINBHAI DHOLARIYA
trading as ;SHREE GANESH BEVERAGES
SHERI NO-1, KISHAN INDUSTRIAL AREA, PATEL CHOWK, OPP. KHODIYAR PAN STREET, B/H. MURLIDHAR WEIGH
BRIDGE, RAJKOT - 360002. GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF SOFT DRINKS, COLD DRINKS INCLUDED IN CLASS - 32.
3922849   22/08/2018
JITENDRABHAI MAFATLAL PATEL PROP. OF M/S HARSH BEVERAGES
Proprietorship Firm
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :31/08/2004
AHMEDABAD
Mineral Water and Beverages, Other Non-Alcoholic Drinks included in class - 32.
3939226  08/09/2018
ABHIJEET YASHWANT GURAV
S.R. No. 33/1/B/1, At Post Kodavali, Tal. Rajapur, Dist. Ratnagiri -416702
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 01/06/2018
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
IN USE
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3978508  20/10/2018
HNK BEVERAGES PRIVATE LIMITED
1-KRUSHNA NAGAR, B/H SARDAR EST NR. SONALWATIKA SOCIETY VADODARA - 390019
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
ARPANKUMAR BALMUKUND BHATT
B//5,NILKANTH SOCIETY, MAKARPURA ROAD,VADODARA-390010
Proposed to be Used
AHMEDABAD
PACKAGED DRINKING WATER, MINERALS AND AERATED WATER AND OTHER NON ALCOHOLIC DRINKS AND JUICES, ALE AND PORTER, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SOFT DRINK.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OXY..
3986563  30/10/2018

BHUYA FOODS AND BEVERAGES OPC PRIVATE LIMITED

SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA-GONDAL GONDAL GJ 360311 IN

BODY CORPORATE

Address for service in India/Agents address:

THAKKAR MEHUL RAJESHBHAI


Proposed to be Used

AHMEDABAD

SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "NIMBOO PANI".

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3947820..
3986564  30/10/2018
BHJAVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA -GONDAL GONDAL GJ 360311 IN
BODY CORPORATE

Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI

Proposed to be Used
AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."PULPI MANGO". THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3925969, 3947820..
3986565  30/10/2018
BHUVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA-GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI

Proposed to be Used
To be associated with:
3933539
AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE."RICH APPLE". THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3925969,3947820.
3986566  30/10/2018
BHUVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA-GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI

Proposed to be Used
To be associated with:
3933539

AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE RICH ORANGE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3925969, 3947820.
3986567    30/10/2018
BHUVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA-GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI

Proposed to be Used
AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE STRONG SODA.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3925969, 3947820..
CUMINO

4070916  29/01/2019
MR SIP BREWING CO. THROUGH PROPRIETOR MR. AAFQUE LAMBE
At Post Pabra Tal Mhasla District Raigad 402105
INDIVIDUAL, SOLE PROPRIETOR

Address for service in India/Attorney address:
MRS. SHRUTI AVINASH GOKHALE
Office No. 66, Ground Floor Ashoka Shopping Centre, Lokmanya Tilak Road, Next to Police Commissioner’s Office, Mumbai 400 001

Proposed to be Used
MUMBAI
Beverages included in class 32 being Non Alcoholic Carbonated Beverages, Non Alcoholic Flavoured Carbonated Beverages, Carbonated Non Alcoholic drinks, Non carbonated soft drinks, water etc.

The trade mark is restricted to use the mark in the state of Maharashtra..
Acqua jewel
4119111  15/03/2019
JEWEL GAMADIA
ARAM NAGAR 2 BUNGALOW 108, J.P ROAD VERSOVA ANDHERI WEST MUMBAI -400061
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
4226716   05/07/2019
MR. GIRRAJ BANSAL
M/s GIRRAJ BANSAL, Behind New Collectorate, D-5A Gulmohar City, Putligarh Road, Adupurajagir, Morar, GWALIOR- 474006
(M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4234781  15/07/2019
KERALA BOTTLED WATER MANUFACTURERS ASSOCIATION
EASTERN CORPORATE, 1ST FLOOR, 37/137 A, N H BY PASS, EDAPPALLY, COCHIN-682024
A Society registered under the Travancore-Cochin Literary, Scientific and Charitable Societies Act, 1955

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
4236694   16/07/2019

MR. JIKARBHAI B. VAGH (PROPRIETOR) – AN INDIAN RESIDENT, TRADING AS M/S. SHREE HARI FRUIT DRINKS (PROPRIETARY CONCERN)

Plot No: B-13, Gujarat Agro Infrastructure Mega Food Park Pvt.Ltd, Village: Shah & Vasravi, City, Mangrol, Surat - 394410

An Individual

Address for service in India/Attorney address:

SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used

AHMEDABAD

JUICES AND SOFT DRINKS
RESPONSIBLE INDULGENCE

4237599   17/07/2019

SHRI. CHAITANYA MUPPALA
Lingapur Building, Himayat Nagar, Hyderabad – 500 029, Telangana, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :15/07/2004

CHENNAI
4237715  17/07/2019
ALI MOHAMMAD BAIYA
SRIKRISHNAPUR,AMRAGACHI,NORTH 24 PARGANAS, W.B.-743711
INDIVIDUAL
Address for service in India/Attorney address:
VINAYAK CONSULTANCY
AUROBINDANAGAR,ST. NO.7,POST-HINDUSTHAN CABLES,BURDWAN-713335,WEST BENGAL,INDIA.
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
HR SNACKS PVT. LTD.
B-1/H-3 Mohan Co-operative Industrial Estate, Main Mathura Road, New Delhi-110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used
DELHI
Syrops and other preparations for making beverages, non-alcoholic drinks & beverages, nectar syrups, flavoured drinks, fruit drinks and fruit juices & fruit syrups, ready to serve fruit beverages, fruit concentrates and other preparations for making beverages all being.
4242862   23/07/2019
GOA BREWCRAFTS PRIVATE LIMITED
F3, Chidvilas Anandapts, St Inez, Po Caranzalem, Tiswadi Goa South, Goa 403002
Body Incorporate

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI
Beers and other non-alcoholic drinks
4245060  24/07/2019
MRS. DEEPASHRI UDAYKUMAR PATIL TRADING AS SAIDEEP AQUA
7/8, Sai Complex, Near ICICI Bank, Gandhi Chowk, Tal. Shindhkheda, Dist.Dhule-425406.
Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/09/2011

MUMBAI
PACKAGED DRINKING WATER
OPALJI

4250451  30/07/2019

DEEPAK KUMAR
PROP. OF FIRM M/S SHRI SITA RAM FOOD FACTORY, SUBJI MANDI, KOSIKALAN, MATHURA (U.P.) INDIA
PROPRIETORY FIRM

Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.

Used Since :01/04/2017

DELHI

THANDAI & SHARBAT, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES OF GOODS.
Asian Blu

4252732  01/08/2019

MANESWAR BRAHMA TRADING AS ASIAN ENTERPRISE
Alagjar, P.O. Barama, Dist-Baksa, Assam - 781346

Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

KOLKATA

Drinking water, Bottled water, Mineral water [beverages].
4362427  29/11/2019
THE COCA-COLA COMPANY
One Coca-Cola Plaza, Atlanta, Georgia 30313, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
To be associated with:
742535, 1433964, 1682367, 1682368, 2322340, 2561225

DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4362970  29/11/2019
HELL ENERGY Magyarország Kft.
H-1075 Budapest, Karoly krt. 1, Hungary
A limited liability company organized and existing under the laws of Hungary
Address for service in India/Angents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :27/11/2017
To be associated with:
3618853
DELHI
Energy drinks.
4362971  29/11/2019
HELL ENERGY Magyarország Kft.
H-1075 Budapest, Karoly krt. 1, Hungary
A limited liability company organized and existing under the laws of Hungary

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since : 27/11/2017

To be associated with:
3618853

DELHI
Energy drinks.
4364670    02/12/2019
KAZA GLOBAL SOLUTIONS LLP
SCO 156-159 Second Floor, Sector 9-C Chandigarh - 160009
Limited Liability Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
KAUSTHUBHA ENTERPRISES
Kausthubha Enterprises, Ajeker, Karkala, Udupi - 574101, Karnataka, India
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4370754  07/12/2019

NASEERA
Tharavattath, Kuruvantheri, Null, Chekkiad, Kozhikode, Kerala - 673509
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4371785  09/12/2019

VIKAS GUPTA PROPRIETOR OF ADCUBE ENTERPRISES
304, SILVER ESTATE, MINAL SHREE Y.N. ROAD INDORE

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used

MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4372918 10/12/2019
MAYUSRI INTERNATIONAL (P) LTD
trading as ;MAYUSRI INTERNATIONAL (P) LTD
VILL-THAKUR NAGAR, P.O.-SAHUDANGI HAT, BLOCK-RAJGANJ, PIN-735135, DIST-JALPAIGURI west Bengal, India
Manufacture and Merchant
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :01/11/2019
KOLKATA
Mineral water, Packaged drinking water, aerated water being included in Class - 32.
Trade Marks Journal No: 1936, 13/01/2020

4373453   10/12/2019
MOUNT EVEREST BREWERIES LIMITED
4TH FLOOR BPK STAR TOWER ABOVE SHOPPERS STOP AB ROAD INDORE
A company incorporated under the Companies Act

Address for service in India/Attorney address:
AMIT DUBEY
JMVD & CO. 302 MAN HERITAGE OPP. HIGH COURT SOUTH TUKOGANJ INDORE-452001 MADHYA PRADESH INDIA

Proposed to be Used
To be associated with:
2236344

MUMBAI
[CLASS : 32] BEERS, MINERAL WATER, AERATED WATERS, NON-ALCOHOLIC DRINKS, SOFT DRINKS, FRUIT DRINKS, AERATED DRINKS, ENERGY DRINKS, FRUIT BEERS, FRUIT JUICES, PREPARATIONS AND CONCENTRATES FOR MAKING NON-ALCOHOLIC BEVERAGES
MOUNT EVEREST BREWERIES LIMITED
4TH FLOOR BPK STAR TOWER ABOVE SHOPPERS STOP AB ROAD INDORE
A company incorporated under the Companies Act

Address for service in India/Attorney address:
AMIT DUBEY
JMVD & CO. 302 MAN HERITAGE OPP. HIGH COURT SOUTH TUKOGANJ INDORE-452001 MADHYA PRADESH INDIA

Proposed to be Used
MUMBAI

[CLASS : 32] BEERS, MINERAL WATER, AERATED WATERS, NON - ALCOHOLIC DRINKS, SOFT DRINKS, FRUIT DRINKS, AERATED DRINKS, ENERGY DRINKS, FRUIT BEERS, FRUIT JUICES, PREPARATIONS AND CONCENTRATES FOR MAKING NON-ALCOHOLIC BEVERAGES
4373455  10/12/2019
MOUNT EVEREST BREWERIES LIMITED
4TH FLOOR BPK STAR TOWER ABOVE SHOPPERS STOP AB ROAD INDORE
A company incorporated under the Companies Act
Address for service in India/Attorney address:
AMIT DUBEY
JMVD & CO. 302 MAN HERITAGE OPP. HIGH COURT SOUTH TUKOGANJ INDORE-452001 MADHYA PRADESH INDIA
Proposed to be Used
To be associated with:
1803985, 2451546
MUMBAI
BEERS, MINERAL WATER, AERATED WATERS, NON-ALCOHOLIC DRINKS, SOFT DRINKS, FRUIT DRINKS, AERATED DRINKS, ENERGY DRINKS, FRUIT BEERS, FRUIT JUICES, PREPARATIONS AND CONCENTRATES FOR MAKING NON-ALCOHOLIC BEVERAGES
4374240  11/12/2019
MACSUMUK GM CO., LTD.
44, Hanje-gil, Daechang-myeon, Yeongcheon-si, Gyeongsangbuk-do, Republic of Korea - 38911
Body Incorporate
Address for service in India/Agents address:
KARTIK PUTTAIAH
INVN TREE IP SERVICES, NO.399, 15TH CROSS 5TH MAIN, SECTOR 6, HSR LAYOUT, BANGALORE-560102.

Proposed to be Used

CHENNAI
Waters [beverages], Drinking water, Mineral waters, Spring water [for beverages], Beverages, Fruit-based beverages, Non-alcoholic fermented beverage, Non-alcoholic beverages, Energy drinks with dietary fiber, Sports ion beverage, Red ginseng extracts [for beverages], Vegetable juices [beverages], Aerated water, Red ginseng drinks, Vitamin enriched water [beverages]
4374554   11/12/2019

Y K SANDESH
S/O YD KRISHNEGOWDA BANNUR HOBALI T NARASIPURA TALLUKU YACHENAHALLI MYSORE KARNATAKA - 571101

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Drinking water, Bottled drinking water, Drinking water with vitamins
4374557  11/12/2019
R ROOPA
W/O C P SANTHOSH #4/8O 6TH CROSS SRIRAMA BLOCK WARD NO 4 KRISHNARAJANAGARA MYSORE KARNATAKA - 571602
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Drinking water, Drinking water with vitamins
RAJURI

4375015   12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE-II, JALNA-431203, MAHARASHTRA INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4375540    12/12/2019
CHANDRA FOODS & BEVERAGE PRIVATE LIMITED
F-27 SCHOOL ROAD, SODEPUR, KOLKATA, PARGANAS NORTH, WEST BENGAL 700110
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
To be associated with:
4153474
KOLKATA
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
HILL TILL
4375807  12/12/2019
UTTARAKHAND VAN SANSADHAN PRABANDHAN (JICA) SWAYATT SEHKARITA LTD.
24, IT PARK, SHASTRADHARA ROAD, DEHRADUN, UTTARAKHAND
SOCIETY REGISTERED UNDER UTTARAKHAND SWAYATT SEHKARITA ACT-2003
Address for service in India/Attorney address:
LEGAL ESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since :21/10/2019
DELHI
Mineral & Aerated Waters, non alcoholic beverages, Fruit Squashes, Fruit Beverages, fruit juice, fruit syrups
4375811  12/12/2019
BISLERI INTERNATIONAL PRIVATE LIMITED.
Western Express Highway, Parshiwada, Chakala, Andheri (East), Mumbai- 400 099.
A company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3126507, 3190924, 4285690

MUMBAI
Carbonated soft drinks; flavoured carbonated beverages; non-alcoholic flavoured carbonated beverages and soft drinks being goods included in class 32.
TEALOGY CAFE PRIVATE LIMITED
Flat No.102, Plot No 40/41, MR 3 Amans Regency, Mahalaxmi Nagar, Indore - 452010 (M.P.)
A Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Used Since: 20/11/2018

MUMBAI
ENERGY DRINKS, FRUIT DRINKS, SOFT DRINKS, JUICE DRINKS, CARBOHYDRATE DRINKS, VEGETABLE DRINKS,
POW德RS USED IN THE PREPARATION OF BEVERAGES, ESSENCES FOR MAKING BEVERAGES, SYRUP FOR MAKING
BEVERAGES, BEERS; NON-ALCOHOLIC BEVERAGES; DRINKING WATER, MINERAL AND AERATED WATERS; FRUIT
BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
INCLUDED IN CLASS 32.
ARAKUCCINO

4376896  13/12/2019

KRISH FOOD AND FUN(INDIA) PRIVATE LIMITED
D.NO:19-1-32/4, ABBANA REDDY STREET, MAIN ROAD, RAMACHANDRAPURAM, EAST GODAVARI-533255, ANDHRA PRADESH, INDIA.
Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

Beers, mineral and aerated waters, and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages comes under class 32
4380507 17/12/2019
VAIONS PRIVATE LIMITED
Flat No.205, 2nd FL., MP-1, colonial hearth condominium, Model Colony, Shivaji Nagar, Pune, Maharashtra-411016, India.
Private Limited
Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India
Used Since :26/11/2019
MUMBAI
Beers, mineral and aerated waters
JADE FOREST
4382236 18/12/2019
PUREEARTH BEVERAGES PRIVATE LIMITED
K-3/23 DLF PHASE-II GURGAON Gurgaon HR 122002
Pvt. Ltd.
Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52
Used Since :14/05/2018
DELHI
WATER AND NON-ALCOHOLIC BEVERAGES THAT PERTAINS TO BEERS; MINERAL, ESSENCES FOR MAKING BEVERAGES AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES ALL INCLUDED IN CLASS 32
AMARJEET SINGH TRADING AS KULBIR MANUFACTURING CO.
E-16, FOCAL POINT, PATIALA-9 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:

MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 01/04/2019

DELHI

Mineral & Aerated Water and other Non-Alcoholic Beverages, Soft Drinks, Fruit Drinks and Juices, Fruit Squashes, Syrups for Beverages, Sharbat (Beverage), Beer and Preparations for making Beverages.
ZAHARA

4384208    20/12/2019

TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
a company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
SERVOCARE

4385820 21/12/2019

MS. GORLE REENA
4-108, Chattawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India

An Individual

Address for service in India/Agents address:

PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI

Flavoured water; Drinking water; Bottled water; Waters ; Soda water; Soda pops; Cream soda; Carbonated waters; Carbonated mineral water; Coconut water; Bottled drinking water; Mineral water [beverages]; Flavoured mineral water; Carbonated mineral waters; Flavoured mineral waters; Vitamin enriched water [beverages]; Drinking water with vitamins; Vitamin enriched sparkling water [beverages]; Mineral enriched water [beverages]; Smoked plum juice drinks; Soft drinks, non-carbonated; Fruit-flavored soft drinks; Protein-enriched sports beverages; Fruit- flavoured soft drinks; Carbonated drinks, non-alcoholic; Fruit juices and drinks; Fruit-based drinks; Drinks, non-alcoholic; Fruit drinks; Mineral waters [beverages].
4386983 23/12/2019

NAVIN VINCENT
PAZHANGATTU PARAMBIL HOUSE, JUNIOR JANATHA ROAD, VYTILLA, ERNAKULAM, PIN: 682 019, KERALA
Single Firm

Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA

Used Since: 21/08/2019

CHENNAI
NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATER; FRUIT BEVERAGES AND FRUIT JUICES;
ACTIVKIDS GROW

4387375  24/12/2019
CIPLA HEALTH LIMITED
CIPLA HEALTH LIMITED, FOFB-11, WING B, FOURTH FLOOR, ART GUILD HOUSE, PHONIX MARKET CITY, L.B.S. MARG, KURLA, MUMBAI-400070
BODY INCORPORATE

Proposed to be Used
To be associated with:
3699442

MUMBAI
BEERS, MINERALS AND AERATED WATERS AND OTHERS NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
KHEMANI DISTILLERIES PRIVATE LIMITED
RINGANWADA, KACHIGAM ROAD, DAMAN - 396210.
Manufacturers, merchants, importers and exporters.

Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
4259753

AHMEDABAD
BEERS, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, being goods included in Class – 32
HARADIN
4389299   24/12/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :18/12/2018
CHENNAI
Bottled water; Waters ; Waters [beverages]; Coconut water; Bottled drinking water; Mineral water [beverages]; Soda water; Soda pops; Carbonated waters; Carbonated mineral water; Flavoured water; Drinking water; Flavoured mineral water; Carbonated mineral waters; Flavoured mineral waters; Aerated mineral water; Aerated fruit juices; Aerated waters; Spring water; Drinking waters; Distilled drinking water; Vitamin enriched water [beverages]; Drinking water with vitamins; Vitamin enriched sparkling water [beverages]; Mineral enriched water [beverages]; Smoked plum juice drinks; Soft drinks, non-carbonated; Fruit-flavored soft drinks; Protein-enriched sports beverages; Fruit- flavoured soft drinks; Carbonated drinks, non-alcoholic; Fruit juices and drinks; Fruit-based drinks; Fruit drinks; Mineral waters [beverages]; Soft drinks flavoured with tea; Fruit-based soft drinks flavored with tea; Coffee-flavored soft drinks; Lemonades; Cola beverages; Fruit beverages; Beverages, non-alcoholic; Iced fruit beverages; Orange juice beverages; Cranberry juice beverages.
4391583  27/12/2019
ROYAL BEVERAGES
NEAR HOTEL ARJUN, OPP. JAMNAGAR TRANSPORT SERVICE, JAMNAGAR KHAMBHALIYA HIGHWAY, AT. SIKKA PATIYA (MOTI KHAVDI), DIST: JAMNAGAR, GUJARAT, INDIA.
Partnership Firm
Address for service in India/Attorney address:
HARDEEP L MAHIDA
PLOT NO 217/1, SECTOR 4-A, NEAR G-1, GANDHINAGAR
Proposed to be Used
AHMEDABAD
DRINKING WATER, MINERAL AND AERATED WATER, NON-ALCOHOLIC BEVERAGES, TREATED WATER AND NON TREATED WATER, COLD DRINKS AND SOFT DRINKS, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES INCLUDED IN CLASS 32.
3604497   02/08/2017

TEJRAM

trading as ;TEJRAM DHARAM PAUL

93, CHANDERLOK, PITAMPURA, DELHI 110034

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS 33.

Mark shall be used as a device as represented and filed.
ROCK ON
3604599  02/08/2017

TEJRAM
trading as ; TEJRAM DHARAM PAUL
93, CHANDERLOK, PITAMPURA, DELHI 110034
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS 33

Mark shall be used as a device as represented and filed.
JACK N JILL

3621097   26/08/2017

MAA SHEETLA UDYOG PRIVATE LIMITED
PLOT NO. 572 A, RAMPUR ROAD, HALDWANI, NANITAL (UTTRAKHAND) AND ALSO L3/L4, PLOT A, INDUSTRIAL AREA, BHIMTAL, DISTT. NANITAL-263 136 (UTTRAKHAND) INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :17/05/2017

DELHI

WHISKY, RUM, BRANDY, VODKA, GIN, WINES, SPIRITS LIQUEURS, MALT, MEZCAL (MESCAL), SCOTCH, AGUARDIENTE, FENI, CHAMPAGNE, TEQUILA, BITTERS, APPLEJACK, FIRE WATER, MOONSHINE, THARRA, DARU, COCKTAILS, MOJITO, FLAVOUR MIXED, PREMIXED DRINKS AND OTHER ALCOHOLIC BEVERAGES (EXCEPT BEERS).
DJ GROUP

3627653  05/09/2017

DINESH JAIN

trading as ;DINESH JAIN

201, SURYA KIRAN BUILDING, K.G. MARG, NEW DELHI-110001

MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:

MADAMSER & CO.

FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used

DELHI

ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS 33.
HARTWALL ORIGINAL LONG DRINK

3649728    05/10/2017

OY HARTWALL AB
Hiomotie 32 FI-00380 Helsinki Finland
A company organized and existing under the laws of Finland

Address for service in India/Attorney address:
ZEUSIP
C-4, JANGPURA EXTENSION NEW DELHI-110014.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
The Applicant wishes to claim right in all colours.
No exclusive rights over the words ORIGINAL LONG DRINK.
PRINCE COUNTRY LIQUOR

3663391   26/10/2017
SH. JAGDISH CHANDRA AGARWAL
C-115 MANSOREVER GARDEN NEW DELHI-15
MANUFACTURERS AND MERCHANT

Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APARTMENTS, 6, TILAK MARG, NEW DELHI-110001.

Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS 33.
3787950  24/03/2018
N.V.LIFESTYLE PRIVATE LIMITED
UNIT 56-58, GROUND FLOOR, OPPOSITE OSHIWARA BUS DEPOT, NEW LINK ROAD, GOREGAON WEST, MUMBAI-400104,
MAHARASHTRA
COMPANY
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Used Since :18/12/2017
MUMBAI
ALCOHOLIC BEVERAGES INCLUDED IN CLASS 33
4240999    20/07/2019
NITIN BANSAL
512, Sargodha Apartment, Plot No.13, Sector-7, Dwarka-110075
INDIVIDUAL

Proposed to be Used
DELHI
WHISKEY, VODKA, GIN, RUM AND OTHER ALCHOLIC BEVERAGES
1971 Spirit Of Victory Premium Whisky

4242550  22/07/2019
RADICO KHAITAN LIMITED
Plot No. J-1, Block B/1, Mohan Co-operative Industrial Area, Mathura Road, New Delhi – 110 044
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
Virus
4251311   30/07/2019
A.B. GRAIN SPIRITS PRIVATE LIMITED
709-711, 7th Floor, Gate No.4, Ambience Mall, Gurgaon, Haryana-122002.
Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Proposed to be Used
DELHI
Alcoholic beverages (except beers).
BACARDI & COMPANY LIMITED
Aeulestrasse 5, 9490 Vaduz, Liechtenstein
A company organised and existing under the laws of Liechtenstein

Address for service in India/Attorney address:
ZEUSIP ADVOCATES LLP
C-4, Jangpura Extension, New Delhi-110014

Proposed to be Used
DELHI
Whisky
OLICO

4365010  03/12/2019

CONUVO VENTURES LLP
D 4, Charkop 1 Anita CHS LTD, Sector 6, RSC 52, Charkop Opp Mahavir Nagar, Old Petrol Pump, Kandivali (W) Mumbai 400067, Maharashtra, India,
Limited Liability Partnership

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai 400059.

Proposed to be Used
Mumbai

Alcoholic beverages, except beers; alcoholic preparations for making beverages as covered under class 33
Segredo

4366081  03/12/2019

FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa. 403406
Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA & INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
Segredo Aldeia
4366082 03/12/2019
FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa. 403406
Private Limited Company
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Proposed to be Used
MUMBAI
ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA & INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
Kosha

4366083  03/12/2019

FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa. 403406

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA & INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
Arton Reserve

4366084    03/12/2019
FULLARTON DISTILLERIES PVT. LTD.
Survey No. 71/0 & 72/1, Village Panchayat Khandepar, Vagurme Road, Khandepar, Ponda, Goa. 403406

Private Limited Company

Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050

Proposed to be Used

MUMBAI

ALCOHOLIC DRINKS, WINES, WHISKY, SPIRITS AND LIQUEURS INCLUDING RUM, GIN, WHISKY, BRANDY, VODKA & INDIAN MADE AND FOREIGN MADE LIQUORS INCLUDED IN CLASS 33
SERVOMAX
4371610  09/12/2019
SERVOMAX LIMITED
#118 A, ROAD NO 70, JOURNALIST COLONY, JUBILEE HILLS, HYDERABAD, TELANGANA-500033, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used
CHENNAI
Alcoholic beverages; Alcoholic preparations for making beverages.
44CALIBER PREMIUM BRANDY

4371710  09/12/2019

VINTAGE BOTTLERS PVT LTD
3078/79, B-WING, OBEROI GARDEN ESTATE, CHANDIVLI FARMS ROAD, CHANDIVLI, ANDHERI (EAST), MUMBAI-400072
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Used Since : 01/09/2019

To be associated with:
4331333

MUMBAI
ALCOHOLIC BEVERAGES
4373997  11/12/2019
M/S BRILLTECH ENGINEERS PRIVATE LIMITED
A-94, LOHIA NAGAR, GHAZIABAD, UTTAR PRADESH-201001
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Proposed to be Used
DELHI
Alcoholic beverages [except beers]
JONN BREAU
4374446  11/12/2019
SOUTHERN SPIRITS INDIA OPC PVT LTD
No.3 B Jayachandra Flat,29 Adhi Kesava Perumal Koil St. Govindan Road, West Mambalam, Chennai 600033
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Alcoholic beverages, except beers; alcoholic preparations for making beverages
RAJURI
4375016  12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE-II, JALNA-431203, MAHARASHTRA INDIA
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES (EXCEPT BEERS)
SANTHOSH SRIRAM.R Trading as HAKUNA MATATA RESTO BAR
#1231/53/2, 24th main, J.P.Nagar, 7th phase, Bangalore - 560078, Karnataka, India
A Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since :28/02/2014

CHENNAI

Alcoholic Beverages(Except Beers)
4382890  19/12/2019
PARAS AHUJA PROPRIETOR OF PEAKY BLINDERS
A-1504 GAUR CASCADES RAJ NAGAR EXTENSION GHAZIABAD UTTAR PRADESH 201017
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Alcoholic beverages; Alcoholic preparations for making beverages
KISS BRASIL

4384200   20/12/2019

TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
A company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
ROYAL MAVIS

4384201    20/12/2019
TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
a company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
MAYERLING

4384202    20/12/2019

TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
a company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
VARLADO

4384203  20/12/2019
TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
a company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
PLAYA BAVARO

4384204   20/12/2019
TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
a company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
PLATINVM FRAGRANCES

4384205    20/12/2019

TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
a company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
TAVASA

4384207    20/12/2019

TARIFA VARRILADO, SOCIEDAD ANÓNIMA
Ctra. N-V Km. 40,700 (salida 40), 45950 Casarrubios del Monte, Toledo, (Spain)
a company organized and existing under the laws of Spain

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
4388041 24/12/2019
KHEMANI DISTILLERIES PRIVATE LIMITED
RINGANWADA, KACHIGAM ROAD, DAMAN-396210.
Manufacturers, merchants, importers and exporters.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.

Proposed to be Used
To be associated with:
4259754

AHMEDABAD
WHISKY, BRANDY, RUM, GIN, VODKA, WINES, SPIRITS AND LIQUEURS INCLUDING INDIAN MADE FOREIGN LIQUOR,
BEING GOODS INCLUDED IN CLASS – 33
4388043  24/12/2019
KHEMANI DISTILLERIES PRIVATE LIMITED
RINGANWADA, KACHIGAM ROAD, DAMAN-396210.
Manufacturers, merchants, importers and exporters.
Address for service in India/Agents address:
S.S. MALHOTRA
Malhotra & Malhotra, Office No.308, Bhaveshwar Arcade Annex, LBS Marg, Ghatkopar (West), Mumbai-400086.
Proposed to be Used
To be associated with:
4153526
AHMEDABAD
WHISKY, BRANDY, RUM, GIN, VODKA, WINES, SPIRITS AND LIQUEURS INCLUDING INDIAN MADE FOREIGN LIQUOR,
BEING GOODS INCLUDED IN CLASS – 33
Baba Khalif Black

3203962  08/03/2016

BABA KHALIF BLACK

trading as ; DHARAMPAL PREMCHAND LIMITED

A-34/35, SECTOR-60, NOIDA-201301

MANUFACTURER AND TRADERS

AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT

Proposed to be Used

DELHI

CIGARETTE

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3203961.
3347535  29/08/2016
S.SANKARANARAYANAN
G.KALIAMMAL
trading as ;VINAYAGA MATCH WORKS
NO:1/67, K.KNAGAR, ATHIPATTI - VILLAGE, KURUVIKULAM, POST 627754, TIRUNELVELI DIST - 627754, TAMIL NADU, INDIA
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Attorney address:
THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.
Used Since :01/01/2015

CHENNAI
SAFETY MATCHES
PURA

3371489    24/09/2016

AALIYA PRODUCTION PRIVATE LIMITED
trading as ; AALIYA PRODUCTION PRIVATE LIMITED
2, BIG CITY HOUSE, MASJID KASTURBA GANDHI MARG NEW DELHI-110001
TOBACCO

Address for service in India/Agents address:
SHIV LAW HOUSE.
H-166, VIKAS PURI, NEW DELHI - 110 018.
Used Since : 01/04/2008

DELHI

TOBACCO, SMOKERS ARTICLES, MATCHES, BIDI, GUTKHA, CIGARETTE, KHAINI, HUKA TABACCO MATERIALS, CIGAR
RAJASTHALI
3578729  26/06/2017
PRATEEK KHANDELWAL
FA-297, 2nd FLOOR, MANSAROVAR GARDEN, NEW DELHI-110015
Individual
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Proposed to be Used
DELHI
CHEWING TOBACCO, CONSTITUENTS OF CHEWING TOBACCO, GUTKA, ZARDA, KHAINI, TOBACCO PRODUCTS, QUIWAM, SNUFF, TOBACCO (RAW OR MANUFACTURED), SMOKING ARTICLES, MATCH BOX.
Priority claimed from 17/08/2017; Application No. : 278256 ;United Arab Emirates
3659249    17/10/2017
ATLAS LLC
9461 Charleville Blvd. Unit 200, Beverly Hills, California 90212, United States of America
A limited liability company incorporated under the laws of United States of America
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Proposed to be Used
DELHI
FILTER TIPPED CIGARETTES
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
PALAK

3670427  06/11/2017
SANJEEV KUMAR TRADING AS SANJEEV KUMAR & CO.
House No. 128, Village Jataura Bhan, Jataura Bhan, Sarauth, Etah, Aligarh, UP-207247
Sole proprietorship firm

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used
DELHI
Tobacco & Tobacco products; Chewing Tobacco; Khaini; Gutkha; Snuf Gutkha.
MOHMADSAFI PARASARA, SOLE PROPRIETOR OF M/S. AVISH TRADERS
SEAT NO.41, SURVEY NO.3853, SHOP NO.1, GROUND FLOOR, RAILWAY JUNCTION ROAD, DIST.: MORBI, WANKANER-363 621, GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.

Proposed to be Used
AHMEDABAD
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE, ZARDA, GUTKHA, PAN MASALA CONTAINING TOBACCO, KHAINI, CIGAR AND MATCH BOX

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujrat only.
3989965 01/11/2018
MOHMADSAFI PARASARA, SOLE PROPRIETOR OF M/S. AVISH TRADERS
SEAT NO.41, SURVEY NO.3853, SHOP NO.1, GROUND FLOOR, RAILWAY JUNCTION ROAD, DIST.: MORBI, WANKANER-363 621, GUJARAT STATE, INDIA.
A SOLE PROPRIETARY CONCERN

Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.

Proposed to be Used
AHMEDABAD
CHEWING TOBACCO, SMOKING TOBACCO, BIDI, CIGARETTE, ZARDA, GUTKHA, PAN MASALA CONTAINING TOBACCO, KHAINI, CIGAR AND MATCH BOX
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Gujarat only.
NARESHKUMAR MURLIDHAR BHOJWANI PROPRIETOR OF ROYAL TRADING INTERNATIONAL IMPORT AND EXPORT
BUILDING NO. 28/303, VIJAY ANNEX, GHODHBUNDER ROAD, VIJAYNAGARI WAGHBIL, THANE, MAHARASHTRA-400607
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
MUMBAI
Safety matches
4238948  18/07/2019
GAURAV SINGHAL
1419, BLOCK H, DSIIDC, NARELA, DELHI-110040
INDIVIDUAL
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Shree Nakoda Bidi

4243043  23/07/2019

VIJAY LAXMI SHARMA TRADING AS SHREE NAKODA BIDI
C/O BRIJ MOHAN SHARMA, DIXIT BHAWAN, SUBHASH NAGAR, NEAR RANTHAMBORE CIRCLE, SAWAI MADHOPUR, RAJASTHAN, 322001
PROPRIETOR

Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDDHI SIDDHI CHOURAHA, GOPALPUR ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used

AHMEDABAD

Tobacco, smokers articles, matches
Proposed to be Used

AHMEDABAD

BEEDI, CIGARETTES, TOBACCLO, SMOKERS ARTICLES, MATCHES BEING SAFETY MATCHES, GUTKA ZARDA INCLUDED IN CLASS – 34.
Brítíshstär

4245396  25/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIIYA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
Brítíshädvänce

4245398  25/07/2019
M/S ULTRA MAX GLOBAL
PLOT NO. 111, G.F., KHASRA NO. 37/12, DADA BHAIIA ROAD, RANHOLA EXT., NAGLOI, NEW DELHI-110041
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.
M2

4245833 25/07/2019
DS INNOVATIVE PRODUCTS LLP
4828/24, plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Tobacco; smokers' articles; matches
VIRAASAT
4248357  27/07/2019
LALIT KUMAR ARORA
B-103, Greater Kailash-I, New Delhi-110048
Proprietor
Address for service in India/Agents address:
RAVI SHARMA
D-63, 3RD FLOOR, JFF COMPLEX, JHANDEWALAN, NEW DELHI-110055.
Proposed to be Used
DELHI
GUTKHA ZARDA, TOBACCO PRODUCTS, SNUFF, JAFFARI ZARDA, CHEWING TOBACCO, TOBACCO RAW AND MANUFACTURED CIGARETTE, CIGAR BIDI SMOKERS, ARTICLES SAFETY MATCHES AND GOODS INCLUDED IN CLASS-34
RAJNEES PATEL TRADING AS M/S R A ENTERPRISES
AUNG, FATEHPUR, 212665 (U.P)

POWER OF ATTORNEY

Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.

Used Since : 17/12/2018

DELHI
TOBACCO, CHEWING TOBACCO, KHAINI, BIDI & ZARDA
GSP INTERNATIONAL TRADING PVT. LTD.
19, Triq Salvu Azzopardi, Dingli, Malta.

Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI

TOBACCO, SMOKER'S ARTICLES & MATCHES.
4365813  03/12/2019
GSP INTERNATIONAL TRADING PVT. LTD.
19, Triq Salvu Azzopardi, Dingli, Malta.
Body Incorporate

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
TOBACCO, SMOKER'S ARTICLES & MATCHES.
KHAVAIYA

4371541  09/12/2019
KRISHNA GUPTA
114, ANSARI ROAD, DARYA GANJ, NEW DELHI-110002
INDIVIDUAL

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
GUTKA, ZARDA, KHAINI, QUIWAM, SNUFF, TOBACCO (RAW OR MANUFACTURED), CHEWING TOBACCO,
CONSTITUENTS OF CHEWING TOBACCO, SMOKERS ARTICLES, BEEDI, CIGARETTES, CIGAR, MATCHES, ASHTRAYS
FOR SMOKERS, LIGHTER FOR SMOKERS.
SERVOMAX

4371611  09/12/2019

SERVOMAX LIMITED
#118 A, ROAD NO 70, JOURNALIST COLONY, JUBILEE HILLS, HYDERABAD, TELANGANA-500033, INDIA

A Private Limited Company

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Proposed to be Used

CHENNAI

Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
NRC
4372935  10/12/2019
KUSUM KUMAR SETHIA
2/6, NAVSHEEL APARTMENT, 56, CANTT, KANPUR (U. P.)
INDIVIDUAL

Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR, (BEHIND G. T. RD.), KANPUR-12.

Proposed to be Used
DELHI
TOBACCO INCLUDING CHEWING TOBACCO, RAW TOBACCO, ZAFRANI ZARDA, KHAINI, SURTI AND SNUFF; SMOKERS' ARTICLES AND MATCHES.
RAJURI
4375017  12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE-II, JALNA-431203, MAHARASHTRA INDIA
Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.
Proposed to be Used
MUMBAI
TOBACCO, SMOKERS ARTICLES, MATCHES
4376179  12/12/2019
O2 INDUSTRIES PRIVATE LIMITED
Duckbanglow, P.O.- Ratanpur, Dhuliyan, Murshidabad, Pin- 742 202, West Bengal
An Indian company.
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :06/12/2019
KOLKATA
Biri, gutkha, chewing tobacco, cigarettes, cigar, ashtrays, cases of cigar, matches, cigarette holders, tobacco pouches, smoker's article, khaini, zarda, gudakhu and jafrani patti.
4376301  12/12/2019
ROHIT KUMAR JHA
Sapuipara East Bally Jagachha, Ghoshpara, Howrah, Pin- 711227, West Bengal, India
INDIVIDUAL
Address for service in India/Attorney address:
SHAH VIPUL KISHOR
AT POST PRAKASHA, TALUKA SHAHADA, DISTRICT- NANDURBAR, PIN- 425422
Used Since :04/09/2019
To be associated with:
3627891
KOLKATA
CHEWING TOBACCO, TOBACCO, SCENTED CHEWING TOBACCO, SMOKELESS TOBACCO, SPIT TOBACCO.
TRADE MARKS JOURNAL NO: 1936, 13/01/2020

4376737  13/12/2019
RAJU DAS
trading as ; SWAPNA FOOD AND BEVERAGES
80L/123, SUNNY PARK, MALDA, P.S. ENGLISH BAZAR, P.O. MALDA, DIST. MALDA, PIN-732101
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
ANUPAM KUMAR DEY, ADVOCATE
2, COLLEGE ROW, KOLKATA 700 009, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
TOBACCO PRODUCTS AND SMOKERS' ARTICLES
KE OYO BIDI NO. 111

4380307    17/12/2019
YOGESH SINGLA TRADING AS KRISHNA ENTERPRISES
H.NO-1340, SECTOR-3, BALLABGARH FARIDABAD, HARYANA -121004
PROPRIETOR

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
BIDIS, MATCHES, AND TOBACCO PRODUCTS
MOHAMMED NAJEEBUDDIN
5-3-129/5, RAHEEMPURA, KORUTLA, KORATLA, KARIMNAGAR, TELANGANA - 505326
INDIVIDUAL
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.
Used Since :06/12/2019
CHENNAI
BEEDI (CONICAL SMOKING STICK MADE WITH LEAVES AND RAW TOBBACCO).
4385520  21/12/2019
P THIYAGARAJAN
AP 703 H BLOCK, FIRST STREET 12TH MAIN ROAD, ANNA NAGAR WEST, CHENNAI - 600040
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
cigars; cigarettes containing tobacco substitutes, not for medical purposes; cigarettes; cigarillos
JAMBAL

4387236  23/12/2019
MANJIRA PAVAN PATIL
901/235 6th Lane, Nehru Road, Malbhag Jaysingpur Tal-Shirol, Dist-Kolhapur-416101
manufacturer And Trader
Indian
Proposed to be Used
MUMBAI
TOBACO,SMOKERS' ARTICLES,MATCHES
Gift G

4388322  24/12/2019
MR. SHAMDATH RAGOEBIER
Dr. Sophi Redmondstraat 176 B, Paramaribo, Rep.Suriname, South America
AN INDIVIDUAL

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
To be associated with:
3007025

DELHI
Tobacco; cigarettes; smokers' articles
THREE BROTHERS

4390742  27/12/2019

SHIKH SAIFUDDIN

Shikh Saifuddin, Aged 33, S/o Shikh Abdul Kalam, residing at Valiyaparambath House, Perumanna, 673 019, Kerala, India.

Proprietor

Address for service in India/Agents address:

V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used

CHENNAI

TOBACCO, SMOKERS ARTICLES, MATCHES
Baker’s Ville

2082372  08/01/2011
BAKERSVILLE INDIA PRIVATE LIMITED
trading as ;NEERAJ MURDIA
Ameer Complex, 20, South Hathipala, Indore-452007.
Manufacturer & Trader
INDIAN NATIONAL
Address for service in India/Attorney address:
RAHUL LAAD
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh
Used Since :01/06/2010
MUMBAI
Retailing & distribution of Bakery products, confectionery, preparations made from cereals, fruits; jellies, jams, sauces, pickle, milk and milk products; Fruit drinks; Crushes and other preparations for making beverages, Custard Powder, Lacing Sugar, Cornflower, Coco Powder, Drinking Chocolate, Chemical substances and articles used for preserving, colouring, flavouring, cooking, baking foodstuffs; Utensils, moulds, equipments, machinery used in cooking, baking & processing foodstuffs.
MIRAMED A GLOBAL SERVICES COMPANY

Priority claimed from 14/03/2013; Application No. : 85876266 ;United States of America

2592422  06/09/2013

MIRAMED GLOBAL SERVICES, INC.
744 West Michigan Avenue, Jackson, Michigan 49201, U.S.A.

Service Providers
A corporation organized under the laws of the state of Michigan, U.S.A

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Used Since :31/01/2012

DELHI

Medical practice management and hospital management for others; medical billing services; business consultation, accounting services, business strategic planning services, and business advice and information for medical practices and hospitals; administration of physician and hospital reimbursement programs
2743597  26/05/2014
DAMAYANTI RAMACHANDRAN
trading as ;TEXMO INDUSTRIES
POST BOX NO.5303, GANANMBIKA MILLS POST. COIMBATORE - 641 029, TAMIL NADU, INDIA.
SERVICE PROVIDER
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :27/06/1996
To be associated with:
1978914, 1978918
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
2816976  25/09/2014
MR. ABHINAV BATRA
SHOP NO.21, DEFENCE COLONY MARKET, NEW DELHI 110024
SERVICE PROVIDER
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :20/09/2014
DELHI
WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND DISTRIBUTION OF MLM SERVICES ASPERCLASS-35.
2899513   01/02/2015
PRABHA CHAWLA
trading as ;PRABHA CHAWLA
900, SECTOR 14, SONEPAT - 131001 (HARYANA)
SERVICE PROVIDERS
Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85
Used Since :15/04/2009
DELHI
BUSINESS INFORMATION AND RESEARCH SERVICES; RECRUITMENT AND PLACEMENT SERVICES; EMPLOYMENT AGENCY SERVICES; PERSONNEL MANAGEMENT CONSULTANCY SERVICES; ADVERTISING SERVICES; CAREERS ADVICE; ADVERTISING SERVICES AND INFORMATION SERVICES RELATING THERETO; COMPILATION AND PROVISION OF BUSINESS INFORMATION, ADVICE AND STATISTICS; BUSINESS RESEARCH; PROVISION OF COMMERCIAL INFORMATION; BUSINESS INFORMATION SERVICES; COMPILATION OF ADVERTISEMENTS FOR USE AS WEB PAGES ON THE INTERNET; CLASSIFIED ADVERTISING SERVICES; ECONOMIC FORECASTING AND ANALYSIS
R85

2925134  19/03/2015
SHRI RAM AUTOTECH PVT.LTD.
PLOT NO 59-C SEC 37 PACE CITY-I GURGAON HARYANA
SERVICE PROVIDER
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
SARBJEET SINGH REKHI
17/15, TULI COMPLEX TILAK NAGAR NEW DELHI - 110 018.
Used Since :01/11/2014
DELHI
PRECIOUS METALS, JEWELLERY, PRECIOUS STONE, ARTIFICIAL JEWELLERY, DIAMOND, GOLD, SILVER, STONES INCLUDES IN CLASS 14
2941286  15/04/2015
CRUNCHY FASHION PVT.LTD.
REGUS BUSINESS CENTER, LEVEL 5, TOWER C, 3C GREEN, BOULEVARD, BLOCK-B, SEC-62 NOIDA 201301 U.P
SERVICE PROVIDERS
Used Since :05/05/2014
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Priority claimed from 05/11/2014; Application No. : 2995/2014 ;Iceland

2957728  05/05/2015

AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.

Service Provider
a corporation organized and existing under the laws of State of Nevada USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Online retail store services; providing an on-line commercial information directory; providing consumer-product information via the Internet or other computer or communications networks; providing an online searchable database in the field of consumer goods.

Mark shall be used as a device as substantially represented and filed with no exclusive right over the words appearing separately.
2994983 24/06/2015
APPVENTURES SOLUTIONS PVT. LTD.
702, RNA Azzure, Kher Nagar, Bandra East, Mumbai 400051
Service Provider
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since :02/05/2015
To be associated with:
2988392
MUMBAI
Operating online marketplaces to facilitate the sale and purchase of services between service providers and customers, including but not limited to facilitating the services of consumer banking, writing software, electricians, plumbers, carpenters, painters, physicians, tutors and consultants, rendered online through website and mobile application.
ADARSH PVCPIPES PVT. LTD.
1415, HSIIDC INDUSTRIAL AREA, RAI, DISTT. SONIPAT, HARYANA.
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
PUHI & PUHI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since: 13/03/2015

DELHI

WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND DISTRIBUTION OF UPVCPIPES, C.P. FITTING & ACCESSORIES, PPR PIPE FITTINGS, RIGID PIPES, CONDUIT PIPES, P.V.C. PIPE FITTINGS, ELBOW, TEE MADE OF P.V.C, FLEXIBLE PIPES, GARDENER PIPE, C.P.V.C. PIPE, PPR PIPE, SANITARY PIPES, PVC CONNECTION PIPE, HOPE PIPE, PIPES & PIPES FITTING, AS PER CLASS 35.
YUVRAJ SINGH
575-B, RISHI NAGAR, RANI BAGH, SAINIK VIHAR ROAD, NEW DELHI-110034
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Advertising, business management, business administration and franchises services related to gym, gymnastic instructions including services like providing of training in particular training for body building, power lifting, general fitness, cardio vascular exercises, fitness centre, health & fitness training, teaching & guidance for health & fitness training conducting workshop and practical training, entertainment sporting and; cultural activities
3056914  15/09/2015
LA BICYCLE (THAILAND) CO., LTD
58 MOO 2 TAMBOL OAM-YAI AMPHUR SAMPRAN NAKORNPATHOM PROVINCE 73160 THAILAND
Manufacturer and Merchant
A COMPANY INCORPORATED UNDER THE LAWS OF THAILAND

Address for service in India/Agents address:
AMITABHA SEN & CO.
SUITE 601- F, 5 HAILEY ROAD, NEW DELHI - 110 001.

Proposed to be Used
DELHI
Wholesale and retail of bicycles, electric scooters and their spare parts; distribution of bicycles, electric scooters and their spare parts; electronic commerce
SHUDH

3108806  26/11/2015

SH. AMAR TULSIYAN

trading as ;M/s Wizard Fragrances

402, Gallantt Landmark, Bank Road, Gorakhpur (U.P.).

Merchants

Proprietor

Address for service in India/Agents address:

DELHI REGISTRATION SERVICES

85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Used Since :27/04/2010

DELHI

Advertising, distribution, marketing, wholesale and Retail services relating to supari, pan masala, mouth freshner and meethi Supari, tobacco and article of tobacco including chewing tobacco, gutkha, khaini, zarda, smoker articles and match boxes.
3137717    23/12/2015
LILLI PREM SINGH SAWHNEY
trading as ; UNDER THE BODHI TREE
B - 902, DEVRAJ TOWERS, NEAR PRIDE HOTEL, BODAKDEV, AHMEDABAD, GUJARAT, INDIA.

services provider
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/07/2015

AHMEDABAD
RATAILLING AND WHOLESELLING, ONLINE AND OFFLINE TRADING OF CLOTHING AND ACCESSORIES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Trade Marks Journal No: 1936, 13/01/2020

Class 35

3161821  18/01/2016
RASKAM HEALTHCARE PVT. LTD.
32-A, POCKET-2, PASCHIM PURI, PUNJABI BGAH CLUB ROAD, NEW DELHI-110063.
SERVICE PROVIDER

Address for service in India/Agents address:
A & CO. REGISTRATIONS (ADVOCATES).
BK-27 (WEST) SHALIMAR BAGH, DELHI - 110 088.
Used Since: 15/09/2015

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS IN RESPECT OF PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS; DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; PLASTERS, MATERIALS FOR DRESSINGS; MATERIALS FOR STOPPING TEETH, DENTAL WAX; DISINFECTANTS; PREPARATION FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES . INCLUDED IN CLASS - 35.
SH. ANOOP GOYAL AND SH. DEEPAK GOYAL  
trading as; HOME CARE LIFE STYLE  
B-60, FIRST FLOOR, SECTOR-93B, OPPOSITE ELDECO UTOPIA NOINDA, U.P.-201304.

SERVICE PROVIDER 
Address for service in India/Agents address: 
LALJI ADVOCATES  
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. 
Used Since: 11/01/2005 

DELHI 
WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND DISTRIBUTION OF, ELECTRIC CATTLE ELECTRIC PRESSURE COOKER, ELECTRIC BOILER, ELECTRIC, TIFFIN, L-AN. COOLERS, COOLERS KIT TOASTERS, HEATERS, GEYSERS, IMMERSION RODS, HEAT CONVERTER. AIR, CONDITIONERS, CHAPAITI MILKER. RICE COOKERS, MILK BOILERS, HOT CASE, ELECTRIC. PRESSURE COOKERS. OVEN. GAS LIGHTER, GAS TANDOOR L.P, GAS STOVES, BNMERS, FILLERS FOR DRINKING WATER. WATER PURIFIER, TEA/COFFEE MAKER, BATHROOM FITTINGS AND ACCESSORIES LIKE SOAP DISH, TOWEL RACK & TOWEL ROD, BATHROOM RACK ETC (HARDWARE GOODS)- HINGES, HANDLES, KNOBS, LOCKS, ALDROPS, HINGES, LETCH, LOCKING BOLLS, NUT & BOLL. HACKSAW, BLADE, SCREWS, DOOR, STOPPERS, NAILS, GATE HOOKS, FOWVER BOLTS. DOOR CLOSER, HANGER, DOOR SPRING, SAFELY, CATCHER, DOOR SAFETY, SAFETY CHAIN, CURTAIN BRACKETS, DRAPERY ROD, CURTAINING, PELMCL STRIPS, IRON PIPE, METAL, G.I.C.I, FITTINGS, SOCKET, UNION, MORTICE DOOR HANDLE, METAL COMPONENT, DRAWER CHANNELS, ANY TYPES CLOSE -SOFTCLMNNEL, WIRE NETTING, GL WIRE. SS WIRE, SINK MADE OF COMMON METEL, KITCHEN UTEISILS & CONTAINERS, WIRE COOKERS & PARTS, HARD ANODIC, COOKER & COOKWARE, PARTS & NON- SLICK COOKWARE'S, CROCKERY. ACRYLIC, PLASTIC ITEMS. PLASTIC JARS, DISHWARE'S, CONTAINERS, HOUSEHOLD FOR USE KITCHEN, KITCHEN ACCESSORIES, MODULAR KITCHEN ACCESSORIES (WIRE BASKET, PIPE BASKET, SHEET BASKET. CIIP& SAUCER BASKET, THALI & PLATE BASKET, BOTTLE RACK ETC.) AS PER CLASS 35.
3222768  31/03/2016
S.MOHANPREET SINGH
trading as ;EMPIRE PRODUCTS
OPP. GURUDWARA SOMASAR SAHIB, VILL. TIBBA, P.O. SAHNEWAL, DISTT. LUDHIANA 141120, PB
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/05/2007
DELHI
ADVERTISING, BUSINESS ADMINISTRATION, TRADING, BUSINESS MANAGEMENT ACTIVITIES, DISTRIBUTION,
DISPLAY, RETAILING SERVICES, PUBLICITY AND PUBLIC RELATIONS SERVICES, MARKETING & PROMOTIONAL
SERVICES, ARRANGING & CONDUCTING TRADE SHOW, EXHIBITION IN THE FIELD OF CONSUMER GOODS &
SERVICES, BAKERY MACHINES, COOKIES MACHINES, BAKERY OVEN MACHINES, PLANETARY MIXER, ROTARY RACK
OVEN, COOKIE DEPOSITOR MACHINES, EQUIPMENTS AND ITS PARTS THEREOF. (FOR SALE IN INDIA & EXPORTS
ALSO)
3272506  30/05/2016
RED CLOVE HOSPITALITY LLP
trading as :Red Clove Hospitality LLP
Tanishka Commercial Premises Co-op. Soc. Ltd, Shop No.14, Ground Floor, Junction of Akurli Road & Western Express Highway, Kandivali (East), Mumbai – 400101
service provider
LLP
Address for service in India/Attorney address:
PADMAJA VIJAY KHANDGE
Adv Padmaja Khandge-Pathak L1, 103, Amrut Ganga, Sinhagad Road, Pune 411041
Proposed to be Used
MUMBAI
services of providing food and drinks through online portal; retail and wholesale services relating to food and drink; order procurement services for restaurants; business management of hotel; To carry on business as importers, exporters, traders, buyers, sellers, retailers, wholesalers, supplier or otherwise deal in all types of food and food products.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
UNITY

3284556   14/06/2016

THERMO FISHER SCIENTIFIC INC.
168 Third Avenue, Waltham, Massachusetts 02451, United States of America
Manufacturers, Merchants and Service Providers
A corporation organised and existing under the laws of the state of Delaware, United States of America

Address for service in India/Attorney address:
ZEUSIP
C-4 JANGPURA EXTENSION NEW DELHI-110014

Used Since :05/03/2012

DELHI

Facilitating, coordinating, arranging and scheduling the installation, maintenance and repair of laboratory instruments and equipment, excluding software for use in the collection, statistical analysis and management of clinical laboratory data; Promoting the services of others in the field of installation, maintenance and repair of laboratory instruments and equipment, excluding software for use in the collection, statistical analysis and management of clinical data; Inventory management of laboratory supplies and equipment, excluding software for use in the collection, statistical analysis and management of clinical data; Business relocation services; Laboratory relocation services.

*The Applicant wishes to claim rights in all colors.*
3318612 25/07/2016
GAURAV MADAN
trading as ;JAI BHOLE BABA ENTERPRISES
H.N 8/72, NEAR BIHARI JI MANDIR, SARAI HAKEEM, ALIGARH, U.P
WHOLESALER AND RETAILER
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :17/05/2016
DELHI
WHOLESALE AND RETAIL OF METAL DOOR HANDLE, NON ELECTRIC METAL DOOR CLOSER, LATCHES OF METAL, METAL HARDWARE
MILK CHEF
3320126  26/07/2016
ASHUTOSH SHARMA
2028, BANK STREET, KAROL BAGH, DELHI-110005
WHOLSALE AND RETAILER
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/07/2016
To be associated with:
3320125
DELHI
WHOLESALE AND RETAIL OF MILK AND MILK PRODUCTS
MR SHAKES

3320127    26/07/2016
ASHUTOSH SHARMA
2028, BANK STREET, KAROL BAGH, DELHI-110005
WHOLSALE AND RETAILER

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Used Since :01/07/2016

To be associated with:
3320124

DELHI
WHOLESALE AND RETAIL OF MILK AND MILK PRODUCTS.
3324991  01/08/2016
AAKSEY TALWAR
trading as ;WEAVING THOUGHTS
A 1/43, AZAD APARTMENTS, SRI AUROBINDO MARG, NEW DELHI-110016
SERVICE PROVIDER
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :01/07/2016
To be associated with:
3324990
DELHI
WRITING OF PUBLICITY TEXTS
3357245    08/09/2016
ATTIN SHANKAR RASTOGI
trading as ;XAVIER AUGUSTIN KAIKAVALAPIL
FLAT 410-411A, 4TH FLOOR, INTERNATINAL TRADE TOWER, NEHRU PLACE, DELHI-110019
SERVICE PROVIDER
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :25/07/2016
DELHI
"OVERSEAS JOB CONSULTANCY, COMPREHENSIVE HR SERVICES AND RECRUITMENT ASSISTANCE FOR OVERSEAS CAREER OPPORTUNITIES"
WOODROCK

3375328 29/09/2016
SH. ANANT VIJAY GOEL
H.NO.: 115, SHASTRI COLONY, YAMUNA NAGAR (HARYANA)
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/04/2016
DELHI
35, TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, SHOPS, SHOWROOM, ONLINE SELLING, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO PLYWOOD, BLOCK BOARDS, VENEERS, PARTICLE BOARDS, FLUSH DOORS, LAMINATED SHEETS, PENAL DOORS SI MARINE PLYWOOD INCLUDED IN CLASS 35
SHIVRAJ
3395196  24/10/2016
SH. DUNGAR SINGH
22/7, JAWAHAR NAGAR, LUDHIANA(U.P)
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE", 54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since : 01/04/2016
DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ONLINE SELLING, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO BAKERY & CONFECTIONERY ARTICLES, NAMKEEN, BISCUITS, BHUJIA, PAPAD, BREADS, CAKES, RUSKS, CHOCOLATES, TOFFEES, CANDIES, PATTIES, RICE PUFF, COOKIES, SWEETS, GACHAK, REWARI, FOOD PRODUCTS FOR HUMAN CONSUMPTION INCLUDED IN CLASS 35
3401961  03/11/2016
MR. SIDDHARTH KOHLI
H.NO.6A, J-BLOCK, PHASE-1, ASHOK VIHAR, DELHI-110052
SERVICES
Address for service in India/Attorney address:
ASHWANI KUMAR JAIN
M-4, HIMLAND HOUSE, KARAMPURA, NEAR DOGRA MANDIR, NEW DELHI-110015, INDIA.
Proposed to be Used
DELHI
Business of consultants in all fields including the business of legal, industrial, business management, Financial, cost accounting, recruitment, personnel management, inventory Control, import and export and other technical or Non-technical consultation and other related services to Indian and Foreign clients.
3403087 04/11/2016
L. A. INTERNATIONAL PVT. LTD.
B-XXX-788, SHERPUR BYE PASS, LUDHIANA-141010 (PUNJAB).
SERVICE PROVIDER
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/09/2007
To be associated with:
3145434
DELHI
TRADING, WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, SHOPS, SHOWROOM, ONLINE SELLING, ADVERTISEMENT, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT SERVICES RELATING TO MAIZE PLOUGH, AGRICULTURAL IMPLEMENTS & PARTS, ANIMAL DRAWN PLOUGH & PARTS, FITTINGS & ACCESSORIES INCLUDED IN CLASS 35.
OMAXE METRO CITY

3411920    17/11/2016
OMAXE LIMITED
SHOP NO. 19 - B, FIRST FLOOR, OMAXE CELEBRATION MALL, SOHNA ROAD, GURGAON - 122 001, HR, INDIA.
SERVICE PROVIDERS.
BODY INCORPORATE

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-1, RAJENDRA PLACE, N. DELHI-8
Used Since: 25/10/2016

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATED TO REAL ESTATE BUSINESS
3424816 02/12/2016
S. MANINDERJIT SINGH BAL
trading as ;BABA TYRES WORLD
NEAR BABA MOTORS, JALANDHAR ROAD BYE PASS CHOWK, BATALA-143505 (PUNJAB).
MARKETERS, TRADERS & SUPPLIERS
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since :01/07/2016
DELHI
DISTRIBUTION, MARKETING, TRADING , RETAILING SERVICE REGARDING TWO WHEELERS, THREE WHEELERS, FOUR- WHEELERS TYRES INCLUDED IN CLASS 35.
MR. ILA SEHDEV
MR. ROHAN RAJPUT
trading as ;MONTE LORA COSMETIC
9515, STREET NO-2/4, PRATAP PURA SHAHDARA, DELHI-110032
MANUFACTURE/ SERVICE PROVIDER
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Used Since :12/07/2016
To be associated with:
3427190
DELHI
3428006  07/12/2016
RISHABH GUPTA
trading as ;AXIOM
5 RAMPUR ROAD, RAMPUR, AMBALA CANTT-133006
MANUFACTURER, TRADER & RETAILER
Address for service in India/Attorney address:
INTELLECT IPR CONSULTING
F-8 & 9, 1ST FLOOR, ANSAL TOWER OPP. JWALA HERI MARKET, BLOCK A-2 PASCHIM VIHAR NEW DELHI-110063
Used Since :18/12/1995
DELHI
RETAILING AND TRADING, ONLINE RETAILING OF AYURVEDIC MEDICINES, HEALTH CARE PRODUCTS, HEALTH SUPPLEMENTS, HERBAL PRODUCTS, NATURAL PRODUCTS AND SUPPLEMENTS IN CLASS 35
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1551991.
3495707 01/03/2017
RECKON FURNITURES PVT. LTD.
SATIYA HOUSE, NEAR ST. WORKSHOP, GHAT ROAD, NAGPUR-18, MAHARASHTRA, INDIA
SERVICE PROVIDER
A COMPANY REGISTERED UNDER INDIAN COMPANIES ACT, 1956
Used Since: 20/12/2016
To be associated with:
3436321
MUMBAI
ADVERTISING, MARKETING, RETAIL SHOP, WHOLESALING, DEALER AND DISTRIBUTOR, ONLINE TRADING AND ORDERING SERVICES, ON-LINE TRADING SERVICES USING ONLINE TECHNIQUES LIKE INTERNET, WEBSITE, E-MAILS, E-MARKETING, TELEMARKETING; E-COMMERCE SERVICES FOR SELLING OF OFFICE/HOME FURNITURE IN CLASS 35
MARRY ZONE GARMENTS & FABRIC

3498873  03/03/2017
MOHD. YAMEEN
trading as ;MARRY ZONE GARMENTS & FABRIC
E-16/1197, KHALSA NAGAR GURUDWARA WALI GALLI, TANK ROAD, KAROL BAGH, DELHI-110005
SERVICES
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84
Used Since :20/08/2014
To be associated with:
3449036
DELHI
WHOLESALE AND RETAIL SERVICES OF FABRIC, READYMADE GARMENTS, HOSIERY ITEMS AND SPORTSWEAR FOR MEN'S WOMEN'S AND CHILDREN'S INCLUDING IN CLASS 35
MILAT

3504583  04/03/2017
ATAM MACHINES (P) LTD.
trading as ;ATAM MACHINES (P) LTD.
LEFT SIDE ST. NO-8/1, G.T. ROAD, DABA ROAD, LUDHIANA (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
Advertising, Business Administration & Management, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Industrial & Domestic Sewing Machines & Parts thereof (except needles).
3506605  04/03/2017
IMRAAN LIGHTWALA
B-68 / 664, MIG Colony, Bandra East, Mumbai - 51
Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/04/2015

MUMBAI
Advertising, business management.
GLORY
3514406   25/03/2017
SANJIV INDUSTRIES
D-27-28, FOCAL POINT, KHANNA, DISTT. LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Import-Export Agency Services; Online Marketing relating to Cattle Food; Food Stuffs for Animals; Food Stuffs for Poultry; Food Stuffs for Fish.
3523596  11/04/2017
HIMALAYA INDUSTRIES
BLOCK NO, 1782 -A, VANSDA ROAD, NEAR BHAVIN CONSTRUCTIONS, AT-AIRPOR, PO. BAMANVEL (CHIKHLI) DIST : NAVSARI, GUJARAT STATE, INDIA
AN INDIAN REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :01/04/1999
AHMEDABAD
ADVERTISING; MARKETING AND COMMERCIAL BUSINESS OF FLUSH DOOR, PLYWOOD, BLOCK BOARD, PARTICLE BOARD, DECORATIVE LAMINATES. THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMS.
PYCOS

3528572  18/04/2017
PUNEET KNITWEAR
GALI NO-1, BEANT PURA, CHANDIGARH ROAD, LUDHIANA-141008 (PB.)
PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Pullovers, Inner wears (clothing), Thermal clothing, Mufflers (clothing), Caps (headwear), T-shirts, Trousers, Track Suits, Track Pants & Children's Wear.
VISIONMAN

3530517   20/04/2017
PUNEET KNITWEAR
GALI NO-1, BEANT PURA, CHANDIGARH ROAD, LUDHIANA-141008 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/07/2013
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Pullovers, Inner wears (clothing), Thermal clothing, Mufflers (clothing), Caps (headwear), T-shirts, Trousers, Track Suits, Track Pants & Children’s Wear.
Trade Marks Journal No: 1936, 13/01/2020 Class 35

3531220  21/04/2017
MONETIC CORP CONSULTANTS PRIVATE LIMITED
169, Third Floor, Kapil Vihar, Pitampura, New Delhi-110034
BODY INCORPORATE

Address for service in India/Attorney address:
MOHAMMAD BILAI
F-131, STREET NO-25, OLD MUSTAFABAD, NEAR B.R. MODERN PUBLIC SCHOOL, DELHI-110094

Used Since: 01/05/2015

DELHI

PROVIDING ONLINE COMMERCIAL DIRECTORY INFORMATION SERVICES, TELEPHONE DIRECTORY INFORMATION,
TELEPHONE DIRECTORY ASSISTANCE SERVICES, COMMERCIAL INFORMATION AND DIRECTORY AGENCY,
PROMOTING THE GOODS, SERVICES, BRAND IDENTITY AND COMMERCIAL INFORMATION AND NEWS OF THIRD
PARTIES THROUGH PRINT, AUDIO, VIDEO, DIGITAL AND ON-LINE MEDIUM, TAX FILING SERVICES, TAX PREPARATION,
OUTSOURCED ADMINISTRATIVE MANAGEMENT FOR COMPANIES, BUSINESS MANAGEMENT ASSISTANCE, BOOK-
KEEPING/ACCOUNTING, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, PROFESSIONAL BUSINESS
CONSULTANCY, PAYROLL PREPARATION, SECRETARIAL SERVICES, BUSINESS AUDITING, OUTSOURCING SERVICES,
BUSINESS ASSISTANCE, PROVIDING SERVICES OF BUSINESS MANAGEMENT, CONSULTING SERVICES BEING
SERVICES INCLUDED IN CLASS-35
AGFIVE

3535725    27/04/2017
AMARJIT SINGH TRADING AS AG5 COLLECTIONS
5, NEW SHIMLA COLONY, ST. NO-10, MAIN KAKOWAL ROAD, NEAR AGGARWAL PEERKHANA, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2014
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Hosiery & Ready-made Clothing.
3540545  02/05/2017
MR GURPREET SINGH PROPRIETOR OF MAHALAXMI CREATIONS
WZ 8/4 INDUTRIAL AREA, KIRTI NAGAR, NEW DELHI-15
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
Advertising, promotion, business management, business administration, retail, wholesale, distribution, marketing, e-commerce, m-commerce services, Providing online retailing services, online shopping and online ordering services, operating an online marketplace, online stores in respect of accessories for mobile phones, tablet, PCs, computer & other mobile devices and accessories including covers, cases, data cables, connectors, chargers, adapters, docks, holders, tempered glass, screen protective films & all types of screen protection, Apparel, clothing, fashion accessories, gift items made of glass, ceramic, wood, engineered wood, rubber, metal & related products, leather and imitations of leather and goods made of these material thereof.
3540884  03/05/2017
GOKUL DEVI
A-60, Second Floor, Mohan Garden Extn., Uttam Nagar, New Delhi-110059
Sole Proprietor

Address for service in India/Attorney address:
TEJ PAL SINGH & ASSOCIATES
843/E, LOHIYA GALI NO-4, BABARPUR SHAHDARA, DELHI-110032
Used Since :26/08/2016

DELHI
Business Support Services, Technical Testing and Analysis Services, Consultancy Services included in Class 35
3552676    19/05/2017
SANJIV DATTA
C-37, MILAN APPARTMENT, WEST ENCLAVE, PITAMPURA, DELHI-110034
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
KD
3556512 25/05/2017
ASHOK GOYAL TRADING AS KEWAL KRISHAN DHARAM PAL
OLD GRAIN MARKET, KAPURTHALA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2000
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Cattle Feed; Food Stuff for Poultry, Oil Cakes, Bran & Bran Mash for Animal consumption.
3558866  29/05/2017
EXPERION DEVELOPERS PRIVATE LIMITED
REGD OFFICE AT F-9, FIRST FLOOR, MANISH PLAZA-1, PLOT NO 7, MLU, SECTOR 10, DWARKA NEW DELHI-110075
private limited company
Address for service in India/Attorney address:
PANKAJ LUTHRA
A-3, CHRISTIAN COLONY PATEL CHEST DELHI-110007
Used Since :01/04/2010
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
No exclusive rights over the words GOMTI NAGAR, LUCKNOW.
eSangam
3558935  29/05/2017
CROCKY TECHNOLOGIES PRIVATE LIMITED
B-1/30, 1ST FLOOR, JANAK PURI, DELHI-110058
PRIVATE LIMITED
Address for service in India/Attorney address:
TEJAS CERTIFICATIONS PRIVATE LIMITED
201-A, BASANT COMPLEX, 38,VEER SAVARKER BLOCK, SHAKARPUR,DELHI-110092
Proposed to be Used
DELHI
ONLINE RETAILING AND WHOLESALE DISTRIBUTORSHIP SERVICES, COMPUTERIZED ON-LINE RETAIL SERVICES;
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS BUSINESS
INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES,
PROMOTING THE GOODS AND SERVICES OF OTHERS; COMPUTERIZED DATABASE AND FILE MANAGEMENT; ORDER
FULFILLMENT SERVICES; PROVIDING PRODUCT INFORMATION FOR THE PURPOSE OF ASSISTING WITH THE
SELECTION OF GENERAL CONSUMER MERCHANTISE TO MEET THE CONSUMER'S NEEDS
AAIMAA
3559263    29/05/2017
ASHA RAM S/O. CHOLA RAM SEERVI
NEAR BUS STAND DEOLI ROAD, ATPARA, PALI (RAJ) 306104
Address for service in India/Attorney address:
RAKESH PATEL
PATEL FLOUR MILLS, BINJWADIYA ROAD, NAI SADAK, BILARA DIST JODHPUR, RAJASTHAN - 342602
Used Since :01/05/2015

AHMEDABAD
WEB SOLUTION, WEB SERVICES, WEB DEVELOPMENT, OPEN SOURCE SOFTWARE CONTRIBUTION, SOFTWARE DEVELOPMENT, DESIGNINING, SEO (SEARCH ENGINE OPTIMIZATION), DOMAINS HOSTING AND SERVICES, SOFTWARE CONSULTANCY, PROVIDING WEB EDUCATION AND OTHER COMPUTER AND INTERNET RELATED SERVICES.
3559436    28/05/2017
SIMAC PHARMACEUTICALS PRIVATE LIMITED
H.NO. 4/4/10, (OLD-177), RATH HAVELI, KOTWALI NAGAR, FAIZABAD - 224001, UTTAR PRADESH, INDIA

Body Incorporate

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
DELHI
MARKETING, MANAGEMENT, ADVERTISING, RETAIL & WHOLESALE DISTRIBUTION SERVICES FOR MEDICINES, FOODS SUPPLEMENTS & PHARMACEUTICAL PREPARATIONS
NUMARK LABORATORIES

3560844  31/05/2017
SARTHI DISTRIBUTORS
IST FLOOR, OPP. DR. RAMA GOYAL HOSPITAL, G Ali NO.1, RISHI NAGAR, HISAR, HARYANA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI
ADVERTISING, MARKETING, RETAIL & WHOLESALE DISTRIBUTION OF MEDICINES & PHARMACEUTICAL PREPARATIONS.
3560845  31/05/2017
SARTHI DISTRIBUTORS
IST FLOOR, OPP. DR. RAMA GOYAL HOSPITAL, GALI NO.1, RISHI NAGAR, HISAR, HARYANA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
ADVERTISING, MARKETING, RETAIL & WHOLESALE DISTRIBUTION OF MEDICINES & PHARMACEUTICAL PREPARATIONS.
3565886  07/06/2017
FINE GRACE OFFICE SYSTEMS PVT. LTD.
PLOT NO.-206, SECTOR-8, IMT MANESAR, GURUGRAM, HARYANA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :23/03/2009

DELHI
Trading, marketing, wholesaling, advertising, distribution, retailing, import-export services in respect of furniture
MICROVISION

3566338  08/06/2017

DHIRENDRA JAIN
SHOP NO.-20, JAIN MANDIR ROAD, RAJA BAZAR, NEW DELHI-110001
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Trading, marketing, wholesaling, advertising, distribution, retailing, import-export and online business services in respect of mobile phone, battery, charger, ear phone, mobile phone accessories, head phone, notebook computers, laptop computers, computer peripherals namely modems, memory cards, batteries, battery chargers, digital audio recorders and digital audio playback devices, data storage devices, mp3 players, headphones, power adapters, car adapters, keyboards, scanners and cables
INDIABULLS HOUSING FINANCE LIMITED
M-62&63, First Floor, Connaught Place, New Delhi – 110001
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Advertising; business management and administration; office functions, Business organization consultancy.
INDIABULLS REAL ESTATE LIMITED
M-62&63, First Floor, Connaught Place, New Delhi – 110001
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions, Business organization consultancy, Compilation of statistics, Employment agencies, Business consultancy, recruitment services.
3570826  14/06/2017
INDIABULLS HOUSING FINANCE LIMITED
M-62&63, First Floor, Connaught Place, New Delhi – 110001
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
Advertising; business management; business administration; office functions, Business organization consultancy,
Compilation of statistics, Employment agencies, Business consultancy, recruitment services.
3571341    15/06/2017
SORIL INFRA RESOURCES LIMITED.
M-62 & 63, First Floor, Connaught Place, New Delhi – 110001.
A Company duly incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Proposed to be Used
DELHI
business management and organization consultancy, business of manufacturer, trader, developer, importer, exporter, buyer, seller, stockiest, distributors or agents, wholesalers, retailers and otherwise.
3573451 19/06/2017
SATISH KUMAR JHAMB
# 7, 13TH CHOWK, SURAJ NAGAR, ABOHAR, DISTRICT FAZILKA
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
SCO 32-35, FIRST FLOOR, SECTOR 8-C, CHANDIGARH

Proposed to be Used
DELHI
Photo Studios, Digital Photo Lab, Wedding photography services, Event photography services, Business Management included in class 35
3574224  19/06/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurgaon-122002, Haryana, India

Service Providers

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since: 01/05/2017

DELHI
Retail services, retailing of goods (by any means), online advertising on a computer network, online promotion on a computer network, distribution of goods (agent, wholesale, representative services) by any means, convenience store retailing, department store retailing, retailing of goods (by any means) for food items including bread, buns, pizza bread, fruit bread, pizzas, pav, bread rolls, filled rolls including cream rolls, bread stuffing's, crackers, bread crumbs, toasted bread (rusk), Indian breads including kulcha, chapatti, roti, paratha, naan, pav, wheat rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, cereal and cereal preparations, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, ready-to-eat savouries, rice mixes, all kind of snack mix, dessert mixes, steam buns and pavs, bread mix, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, bread and flour confectionery, decoration and toppings of breads and bakery products, ready-to-eat cereals, ready-to-eat puddings, ready to eat, cereal derived food bars, chocolate-based ready-to-eat...
food bars, chocolates and chocolate based ready to eat candies and snacks, ready to eat savory snack foods made from maize meal formed by extrusion, gravy mixes, instant pudding mixes, instant dessert pudding mixes, prepared baking mixes, batter mixes, pizza mixes, pre-mixes ready for baking
3574225  19/06/2017
MODERN FOOD ENTERPRISES PRIVATE LIMITED
Office No.2, One Horizon Centre, 14th floor, Sector 43, Golf Course Road, Gurgaon-122002, Haryana, India
Service Providers
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since : 01/05/2017
DELHI
Retail services, retailing of goods (by any means), online advertising on a computer network, online promotion on a computer network, distribution of goods (agent, wholesale, representative services) by any means, convenience store retailing, department store retailing, retailing of goods (by any means) for food items including bread, buns, pizza bread, fruit bread, pizzas, pav, bread rolls, filled rolls including cream rolls, bread stuffing’s, crackers, bread crumbs, toasted bread (rusk), Indian breads including kulcha, chapatti, roti, paratha, naan, pav, wheat rolls, cakes, muffins, bar cakes, plum cakes, biscuits, energy biscuits, ice cream biscuits, cookies, pie, wafers, bakery items including confectionery, dairy confectionery, flour confectionery, flavoured sugar confectionery, snack foods consisting principally of confectionery, potato flour confectionery, cereal and cereal preparations, breakfast cereals, nutribar, cereal bars, energy bars, chocolate bars, ready to eat savouries, rice mixes, all kind of snack mix, dessert mixes, steam buns and pavs, bread mix, cakes mixes, cookies mixes, pancakes mixes, rice mixes, pastry mixes, muffin mixes, waffles, pastry, flour confectionery, doughnuts, pasta, noodles, sweet rolls, bread and flour confectionery, decoration and toppings of breads and bakery products, ready-to-eat cereals, ready-to-eat puddings, ready to eat, cereal derived food bars, chocolate-based ready-to-eat
food bars, chocolates and chocolate based ready to eat candies and snacks, ready to eat savory snack foods made from maize meal formed by extrusion, gravy mixes, instant pudding mixes, instant dessert pudding mixes, prepared baking mixes, batter mixes, pizza mixes, pre-mixes ready for baking

*THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..444239,1879362,3419548.*
VIVID

3574533  20/06/2017
JINDAL FINE INDUSTRIES
CAMPA COLA LANE, OPP. DHANDARI KALAN RAILWAY STATION, G.T. ROAD, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Advertising, Business Administration and Management of wholesale & Retail outlets; Online Marketing, Import & Exports relating to Bicycles, Bicycle Wheels, Free Wheels for Bicycle, Bicycle Frames, Bicycle Mudguards, Bicycle Forks, Bicycle Chains & Chain Guard for Bicycles.
3577586      23/06/2017
DAVINDER PURI, TRADING AS: PURI TRADING CO.
S-213, SHAKTI MARKET, INDUSTRIAL AREA, NEAR RAM NAGAR RLY. CROSSING, JALANDHAR-144004 (PUNJAB)
SOLE PROP.
Address for service in India/Agents address:
S. HANNA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, MARKETING, WHOLE
SELLING, RETAILING, ONLINE SELLING, IMPORT , EXPORT, OUTLET STORE IN RESPECT OF METALIC VALVES,
METALIC COCKS, METALIC PIPE FITTINGS , BATHROOM FITTINGS, SANITARY FITTINGS, C.P. BATH FITTINGS AND
ACCESSORIES FOR WATER SUPPLY AND SANITARY PURPOSE
ADAVYA

3577843  24/06/2017
M/S NEETESH CHEMICALS INDUSTRIES
TAGORE NAGAR, DAYAL BAGH ROAD, AGRA (U.P.), INDIA
SINGLE FIRM

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :12/06/2017

DELI
Advertising, business management, business administration, official functions, distribution, marketing, wholesale, retail,
online services relating to Washing soap, washing powder, detergent powder and cake.
BRYANS

3580113   28/06/2017

BRYANS
80B, MUNICIPAL MARKET BESIDE ANNAPOORNA STORE, JANPATH, NEW DELHI-110001

Sole Proprietorship Firm

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.

Used Since : 08/06/1987

DELHI

RETAIL AND WHOLESALE SERVICES RELATING TO HANDICRAFTS
3580145  28/06/2017
JANAK SONS KNITWEARS PVT. LTD.
trading as ;JANAK SONS KNITWEARS PVT. LTD.
749 CHOWK SAIDAN LUDHIANA 141008
SERVICE PROVIDER
Address for service in India/Agents address:
D. K. DHINGRA, ADVOCATE.
39, G. T. ROAD, MILLER GANJ, LUDHIANA - 141 003.
Used Since :24/06/1996
DELHI
"SERVICES RELATING TO MARKETING, EXPORTING OF HOSIERY GOODS, READYMADE GARMENTS, KNITWEARS, AND ADVERTISEMENTS THEREOF."
3588052    10/07/2017
MANISH CHANDRA VERMA
PLOT NO. 328, SECTOR 12, 3RD FLOOR, VASUNDHRA, GHAZIABAD, UTTAR PRADESH-201001
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Proposed to be Used
DELHI
Advertising, business management, business administration, office functions, wholesale and retail outlets and showrooms including services relating to distribution, trading and marketing.
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
BIOMENTIS

3592767  17/07/2017
AKUMS DRUGS & PHARMACEUTICALS LIMITED
304, MOHAN PLACE, LSC, C-BLOCK, SARASWATI VIHAR, DELHI 110034

Company

Proposed to be Used
DELHI

Business management; Business administration; Office functions
LIFEJOY
3592768  17/07/2017
AKUMS DRUGS & PHARMACEUTICALS LIMITED
304, MOHAN PLACE, LSC, C-BLOCK, SARASWATI VIHAR, DELHI 110034

Company

Proposed to be Used
DELHI

Business management; Business administration; Office functions
3596243    21/07/2017

NAVKAR FURNISHING & MORE
2 FLOOR, POONAMJI PLAZA, VALINATH SOCIETY, N/R- SOSYO CIRCLE, UDHNA-MAGDALLA ROAD, SURAT, GUJARAT
Partnership Firm

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :22/08/2012

AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR CURTAIN FABRICS, CURTAINS, SOFAS, WALL COVERINGS OF PAPER, WOODEN FLOORING, ARTIFICIAL LAWN, WINDOW BLINDS, INDOOR BLINDS, METAL EXTERIOR BLINDS, WINDOW BLINDS OF FABRIC, MATTRESSES.
3596571    21/07/2017
SANTOSH TIMBER TRADING COMPANY LIMITED
A-1, GROUND FLOOR, W.H.S KIRTI NAGAR NEW DELHI -110015
BODY INCORPORATE
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :02/05/1995
DELHI
WHOLESALERS AND RETAILERS OF TIMBERS, PLYWOOD, VENEERS, MDF, SOFT BOARD, OSB, ACRYLIC SOLID SURFACE, DOOR SKIN, etc.
DEV BHOOMI'S S-MART

3596971    21/07/2017

MANOJ SAHNI
DEV BHOOMI HOUSE, KALKA SHIMLA ROAD, DEONGHAT, SOLAN - 173 211 (HIMACHAL PRADESH) INDIA
INDIVIDUAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :23/06/2017

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, TRADING MARKETING; DISTRIBUTION, WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE TRADING AND PROMOTIONAL ACTIVITIES BY MEANS OF PRINT AND ELECTRONIC MEDIA, DEPARTMENTAL STORE, SHOWROOM, SHOPPING MALL, SUPERMARKET, RETAIL AND WHOLESALE OUTLET.
SHAYAMAL

3596974  21/07/2017
SHIVALI AGARWAL TRADING AS M/S SHIVALI GRAH UDYOG
KRISHNA NAGAR, PATHIAN ROAD, PALIA KALAN, KHERI (U.P.), INDIA.
SINGLE FIRM
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
1-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Used Since :06/01/2015
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, TRADING, MARKETING,
DISTRIBUTION, WHOLESALE, RETAIL, EXPORT, IMPORT, ONLINE TRADING AND PROMOTIONAL ACTIVITIES BY MEANS
OF PRINT AND ELECTRONIC MEDIA IN RELATION TO “EDIBLE LIME (CHUNA).”
R. B. INDUSTRIES
3596984  21/07/2017
RAM BEHARI AGRAWAL, TRADING AS R. B. INDUSTRIES
GAHAS MANDI, HATHRAS (U.P.) INDIA
SOLE PROPRIETOR
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :04/01/2000
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, TRADING, MARKETING, DISTRIBUTION, WHOLESALE, RETAIL, ONLINE TRADING AND PROMOTIONAL ACTIVITIES BY MEANS OF PRINT AND ELECTRONIC MEDIA IN RELATION TO SPICES.
VIDHYA COLOURS

3597484  22/07/2017
VIDHYA COLOURS PRIVATE LIMITED
VIDHYA BHAWAN, GHAS MANDI, HATHRAS (U.P.) INDIA
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :27/03/2015

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, TRADING, MARKETING, DISTRIBUTION, WHOLESALE, RETAIL, ONLINE TRADING AND PROMOTIONAL ACTIVITIES BY MEANS OF PRINT AND ELECTRONIC MEDIA IN RELATION TO DYES, COLOURS, VERMILION, ULTRAMARINE BLUE, LIME COLOURS, PIGMENTS, DRY AND LIQUID COLOURS, KUMKUM, SINDOOR, ABIR AND GULAL.
3599797    26/07/2017
NEERAJ HUNDIA
369, FIRST FLOOR, DAWA BAZAR, RNT MARG, INDORE,
PROPRIETOR, M.S NAVKAR HEALTH CARE
Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)
Used Since :01/04/2011
MUMBAI
RETAIL AND WHOLESALE SERVICES RELATING TO MEDICAL APPARATUSES, MEDICAL INSTRUMENTS, MEDICAL DEVICES AND ACCESSORIES USED FOR MEDICAL PURPOSES; AND OTHER RELATED SERVICES UNDER CLASS 35
DHRUV

3599978   26/07/2017
GOVERDHAN DAS, trading as M/S G.D. SHIV SAKTI KARYALAYA.
SARAI BABU, SARAI HAKEEM, ALIGARH (U.P.) INDIA.
SOLE PROPRIETOR

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :10/04/1978

DELHI
MARKETING, TRADING AND RETAIL SERVICES INCLUDING ONLINE RETAIL SALES OF JALJEERA, SPICES AND CONFECTIONERY PRODUCTS.
HIGH STREET ESSENTIALS PVT. LTD.
D-3, FIRST FLOOR, MAHARANI BAGH, NEW DELHI-110065
SERVICE PROVIDER
Proposed to be Used
DELHI
COMMERCIAL TRADING AND CONSUMER INFORMATION SERVICES.
G L ENTERPRISES

3604757  02/08/2017

G.L.ENTERPRISES
WZ-387A, TIHAR VILLAGE, NEW DELHI-110018

Sole Proprietor

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.

Used Since :01/07/2017

DELI

Advertising; business management; business administration; office functions
GALAXY LIGHTING
3611339  11/08/2017
HEMABEN JOSHI
U-1 B, DEVSIDDHI COMPLEX, OPP. HP PETROL PUMP, SATTADHAR CROSS ROAD, AHMEDABAD-380061, GUJARAT
INDIVIDUAL

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
AHMEDABAD
Trading, marketing, wholesaling, advertising, business management, office function in respect of LED lights, LED flood lights, LED highway lights and electric goods
ASHWANI GUPTA
F-6A/13T, PHASE II, TRANS YAMUNA COLONY, AGRA - 282 006 (UTTAR PRADESH) INDIA.
INDIVIDUAL

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :05/08/2017

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICIAL FUNCTIONS RELATING TO ENTERTAINMENT CHANNELS, T V. PROGRAMMES, DRAMAS, COMEDIES, MUSIC, SONGS, NEWS, RELIGIOUS PROGRAMMES, MOVIES, SERIALS, CULTURAL PROGRAMMES, CARTOON PROGRAMMES, EDUCATIONAL PROGRAMMES, SPORT PROGRAMMES & ALBUMS.
UDIT

3615371  18/08/2017
OMSHANKAR MILKFOOD INDUSTRIES PRIVATE LIMITED
FLAT NO. 203, 2 FLOOR, ASHIRWAD RESIDENCY, VIJAY NAGAR COLONY, AGRA - 282 004 (U.P.) INDIA AND ALSO AT E-123, 124, 125, 126, F-139, 142, RIICO INDUSTRIAL, AREA, DHOLPUR, RAJASTHAN, INDIA.

BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since :06/05/2017

To be associated with:
3615376, 3615377

DELHI

DISTRIBUTION, MARKETING, WHOLESALE, RETAIL SERVICES INCLUDING ONLINE RETAIL SALES RELATING TO MILK AND MILK PRODUCTS, MILK POWDER, MILK SHAKES, MILK BEVERAGES, GHEE, BUTTER, CHEESE, KHOA, PANEER, YOGHURT, FLAVORED YOGHURT, EDIBLE OILS, FATS, MILK POWDER FOR BABIES, ICE CREAM, DESSERTS AND MILK BASED BEVERAGES PRODUCTS.
3623357  30/08/2017
BONFIRE HOSPITALITY PVT. LTD.
175, B-BLOCK, SHAstri NAGAR, MEERUT U.P.
SERVICE PROVIDER
Address for service in India/Agents address:
AALOK KANsal, ADVOCATE.
50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.).
Used Since :02/11/2015
DELHI
ADVERTISING BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION & OFFICE FUNCTIONS
3624104  30/08/2017
ROHIT SHARMA
NS-14, S.F. MIANWALI NAGAR, NEW DELHI-110087
individual
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI
IMPORT, EXPORT, WHOLESALE & RETAIL TRADING OF VEHICLES EQUIPPED WITH ASPHALT INSTALLATIONS FOR ROAD SURFACES; VEHICLES EQUIPPED WITH MULTIFUNCTION MACHINES FOR ROAD SURFACES; VEHICLES EQUIPPED WITH MULTIFUNCTIONAL MACHINES FOR ROAD MAINTENANCE; VEHICLES EQUIPPED WITH FINISHING MACHINES FOR ROAD SURFACES; VEHICLES EQUIPPED WITH ROLLER COMPACTORS FOR ROAD SURFACES; VEHICLES EQUIPPED WITH SMELTING FURNACES FOR ROAD SURFACES; VEHICLES EQUIPPED WITH REAR CUTTING UNITS FOR ROAD SURFACES; VEHICLES EQUIPPED WITH CHIP SPREADERS FOR ROAD SURFACES; VEHICLES EQUIPPED WITH MOTORISED BLOWERS FOR ROAD SURFACES; VEHICLES EQUIPPED WITH EMULSION SPRAYERS FOR ROAD BEDS.
SHAYAMAL PASHUDHAN VIKAS SANSTHAN

3625329  01/09/2017

SHAYAMAL PASHUDHAN VIKAS SANSTHAN
KRISHNA NAGAR, PATHAN ROAD, PALIA KALAN, KHERI (U.P.), INDIA.

Society

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Used Since : 15/05/2015

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, TRADING, MARKETING, DISTRIBUTION, WHOLESALE, RETAIL, ONLINE TRADING AND PROMOTIONAL ACTIVITIES BY MEANS OF PRINT AND ELECTRONIC MEDIA IN RELATION TO MILK AND MILK PRODUCTS INCLUDING MILK BEVERAGES.
ANOTHER BAD GENERATION

3631109  09/09/2017
DYNAMIC BENEFICIAL ACCORD MARKETING PRIVATE LIMITED
PLOT NO. 580, INDUSTRIAL AREA PHASE NO.9, MOHALI (PUNJAB).
BODY INCORPORATE

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since: 23/08/2017

DELHI
Advertising, business management, business administration, official functions, trading, marketing, distribution, wholesale, retail, online trading and promotional activities Precious metals and their alloys and goods in precious metals or coated therewith, jewellery precious stones, horological and other chronometric instruments, leather and imitations of leather and other materials and goods made of these materials like bags, handbags, all purposes carrying bags, tote bags, traveling bags, purses, shoulder bags, clutch purses all purposes athletic bags, backpacks, wallets coin purses and cosmetic bags, animal skins, hides, trunks, and travelling bags, umbrellas, parasols and walking sticks, whips, harness and saddler, clothing, footwear, headgear.

THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE.
Trade Marks Journal No: 1936, 13/01/2020 Class 35

3652332    07/10/2017
BHUMI SALES AN INDIAN PARTNERSHIP FIRM
15, 1ST FLOOR, KSHITIJ APPARTMENT, OPP. IDBI BANK, TITHAL ROAD, VALSAD-396001, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :28/04/2010
AHMEDABAD
SERVICES RELATED TO SHOWROOM OF ELECTRONICS & HOME APPLIANCE S LIKE LED, AIR CONDITION,
REFRIGERATOR, WASHING MACHINE, OVEN MOBILES, HOME THEATER, ATAMAKER, LAPTOP & COMPUTER , FANS,
mixer machine, irons, mp3 & dvd players, speaker, earphones, chimney & etc included in class – 35
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is
restricted in the state of Gujrat only.
HERO CYCLES LIMITED
HERO NAGAR, G.T. ROAD, LUDHIANA-141003, PUNJAB.
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
IMPORT, EXPORT, MARKETING, DISTRIBUTION, ADVERTISING, RETAIL, WHOLESALE SERVICES, PROMOTING THE GOODS AND SERVICES VIZ. BICYCLES, TRICYCLES, PARTS, FITTINGS AND ACCESSORIES THEREOF, TYRES, TUBES, FLAPS FOR BICYCLES AND TRICYCLES
3658984    17/10/2017
VEA GLOBAL
71 GANESH BHUVAN, 3RD FLOOR, HINDU COLONY ROAD NO. 2, DADAR (EAST) MUMBAI, MAHARASHTRA, INDIA
MANUFACTURERS & MERCHANTS

Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT., THANE (W) 400601

Proposed to be Used
MUMBAI
THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, ESPECIALLY RELATING TO CLOTHES, FOOTWEAR, BAGS, HEADGEAR, FASHION PRODUCTS AND ACCESSORIES, FURTHER ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED THROUGH RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, FOR EXAMPLE, THROUGH WEB SITES, SOFTWARE APPLICATIONS, OR TELEVISION SHOPPING PROGRAMMES

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Trade Marks Journal No: 1936, 13/01/2020

3659253 17/10/2017
GROVERSONS APPAREL (P) LIMITED
2665A/2, BEADONPURA, KAROL BAGH, NEW DELHI-110005
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used
DELHI
OFFERING FOR SALE AND SALE OF GOODS, SERVICES OF IMPORT, EXPORT, MARKETING, DISTRIBUTION, ADVERTISING, PROMOTING GOODS, RETAIL AND WHOLESALE SERVICES THROUGH ONLINE AND OFFLINE SHOPS, STORES, DEPARTMENTAL STORES, SUPER MARKETS, SHOPPING MALLS, BRINGING TOGETHER FOR THE BENEFIT OF OTHERS A VARIETY OF THE GOODS AND SERVICES ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS AND SERVICES VIZ. LOUNGEWEAR, SWIMWEAR, BRA, PANTIES, SLIPS, CAMISOLE, THERMALS, SOCKS, BLOOMERS, LINGERIE, UNDER GARMENTS, HOSIERY, READYMADE GARMENTS.
BLACK TULIP

3664042  26/10/2017

M/S FOOTON SHOES

5TH K.M. STON, N.H. 2, AGRA DELHI BYE-PASS, OPP. KAMAYANI HOSPITAL, AGRA (U.P.) INDIA.

PARTNERSHIP FIRM

Address for service in India/Agents address:

P. K. ARORA

TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)

Used Since: 28/09/2017

DELHI

DISTRIBUTION, MARKETING, WHOLESALE, RETAIL, INCLUDING ONLINE RETAIL SALES CONCERNING TO FOOTWEAR (BOOTS, SHOES, SLIPPERS) AND COMPONENTS THEREOF.
JANAK SONS KNITWEAR PVT. LTD.
749, CHOWK SAIDAN, LUDHIANA.-141008.
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
D. K. DHINGRA, ADVOCATE.
39, G. T. ROAD, MILLER GANJ, LUDHIANA - 141 003.
Used Since :24/06/1996

DELHI
SERVICES RELATING TO MARKETING, EXPORTING OF HOSIERY GOODS, READYMADE GARMENTS, KNITWEARS AND ADVERTISEMENT THEREOF.
FREAK OUT

3672719  08/11/2017
JANAK SONS KNITWEAR PVT.LTD.
749, CHOWK SAIDAN LUDHIANA 141008.
MANUFACTURERS, MERCHANTS & EXPORTERS
Address for service in India/Agents address:
D. K. DHINGRA, ADVOCATE.
39, G. T. ROAD, MILLER GANJ, LUDHIANA - 141 003.
Used Since :14/12/2001
DELHI
“SERVICES RELATING to MARKETING, EXPORTING OF HOSIERY GOODS, READYMADE GARMENTS, KNITWEARS AND ADVERTISEMENTS THEREOF.”
tcare

3699902  11/12/2017

SMARTRON INDIA PRIVATE LIMITED
5th Floor, Corporate Court Next to Sheraton / Opp. ICICI Towers, Nanakram Guda, Financial District, Hyderabad, Telangana - 500032
Artificial Entity

Address for service in India/Attorney address:
FORMULATEIP TECHNOLEGAL SOLUTIONS PRIVATE LIMITED
#758,3rd floor, 19th main, Dollar Scheme layout, HSR Layout 2nd Sector, Bangalore, India-560102
Used Since :01/04/2016
CHENNAI
Advertising, business management, business administration, office functions.
3700344  12/12/2017
SKY BAZAAR
No.1&2 (Old Pid/Khattha No. 68-39-1), Ground Floor, 2nd Cross, Grape Garden, Ejipura Main Road, Vivek Nagar Post, Ejipura, Bangalore - 560047
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ANIL KOLLOTH
403,Commerce House,Cunningham Road,Bangalore-560052

Proposed to be Used
CHENNAI
Advertising, business management, business administration, office functions. (Retail Services are Covered)
The mark should be used as a whole.
Proposed to be Used
To be associated with:

AHMEDABAD
RETAIL AND WHOLESALE OF READY-TO-WEAR CLOTHING SAREES AND DRESSES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KOZO.
VISHNU L. PUROHIT (PROPRIETOR) TRADING AS SUPER BELT & PERFUMES
SHOP NO:- 2-3, AMRELIWALA SHOPPING CENTER, MATAWADI CIRCLE, L.H ROAD, SURAT- 395006, GUJARAT.
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :17/01/2014
AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR PERFUMES, BELTS [CLOTHING], WALLETS, COSMETICS, HOSIERY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “SUPER” APPEARING ON THE LABEL.
SIMPLY DHANARI E-COMMERCE PRIVATE LIMITED
C-27, BK KAUL NAGAR, AJMER-305 004, RAJASTHAN STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :11/12/2017

AHMEDABAD
RETAILING, WHOLESALING AND MARKETING OF TEXTILES AND TEXTILES PIECE GOODS, FABRICS; READYMADE GARMENTS, CLOTHING, FOOTWEAR AND HEADGEAR & HOSIERY, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
3777670  14/03/2018
M/S. LIBERTY LIFESTYLE
G-2353/54, UPPER FLOOR, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT GUJARAT INDIA
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhma Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since : 15/05/2015
AHMEDABAD
WHOLESALE, RETAIL AND IMPORT EXPORT SERVICES OF TEXTILE GOODS, SAREES, DRESSES, READY TO WEAR CLOTHING, YARNS, LACE AND EMBROIDERY
3819957    30/04/2018
NEHA DUBEY
F- 1204, Exotica, Lodha Palava City, Kalyan Shil Phata Road, Dombivali East, Thane, Maharashtra - 421204
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Retail services for clothing.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3820875 01/05/2018

RITIKA NILESH SOLANKI
trading as NISHKA ENTERPRISE
C-606, Pramukh Garden, Near SBI Bank, Amli, Silvassa, UT of Dadra & Nagar Haveli, 396230

Address for service in India/Attorney address:
MANOJ R. PANJWANI, ADVOCATE
103, SAI SAGAR, OP. MANGALWADI, R.V.DESAI ROAD, VADODARA - GUJARAT
Used Since: 11/05/2017

AHMEDABAD
RETAIL SERVICES RELATING TO CLOTHING.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SERVICE. SERVICE IS RESTRICTED IN THE STATE OF GUJarat AND MAHARASHTRA.
3841424 23/05/2018

SHILPABEN DHARMESHBHAI KANERIYA PROPRIETOR OF M/S. PARAM MACHINE TOOLS
GF-2, SIDDHIVINAYAK ARCADE, NEAR ODHAV RING ROAD CIRCLE, ODHAV, AHMEDABAD-382415.(GUJARAT) INDIA.
Single Firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Used Since :01/06/2016

AHMEDABAD

WHOLESALE AND RETAIL OUTLETS AND SHOPS INCLUDING SERVICES RELATING TO DISTRIBUTION, TRADING AND MARKETING OF ALL TYPE OF MACHINERY, ALL TYPE OF ELECTRICAL MOTORS, PUMPS, AGRICULTURAL IMPLEMENTS AND SPEARS THEREOF INCLUDED IN CLASS 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters. restriction of goods for sale in the state of GUJARAT only.
3847935  31/05/2018
RAJENDRA SINGH CHAUHAN
trading as :ASHAPURA MARINETECH INTERNATIONAL
310, PLAZA CENTRE, PLOT NO. 117, SEC - 8 GANDHIDHAM, KUTCH - 370201 GUJARAT INDIA
Used Since :16/09/1996
AHMEDABAD
ONLINE AND RETAIL SERVICES OF MARINE EQUIPMENTS AND PARTS INCLUDED IN CLASS 35.
CARECROFT PHARMACY

3850881  04/06/2018
SACHIN BHARATBHAI PATEL

trading as ;CARECROFT PHARMACY

D-1, A-18, BHAVNA (DHARMVIJAY) SOCIETY, OPPOSITE BHAGYODAY BANK, RAMJI MANDIR ROAD, RANIP 382480, AHMEDABAD, GUJARAT

Used Since :02/10/2017

AHMEDABAD

RETAIL SERVICES FOR PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS AND MEDICAL SUPPLIES; RETAIL SERVICES FOR GENERIC PHARMACEUTICAL DRUGS INCLUDED IN CLASS -35. subject to restriction of services in the state of GUJARAT only.
3864243    19/06/2018
HARSUKHLAL A. DESAI PROPRIETOR OF HONCON INDUSTRIES
35, SHALIN COMPLEX, OPP. HOTEL JASMINE, FATEHPUR, PALDI, AHMEDABAD-380007, GUJARAT, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
SERVICES RELATED TO SHOWROOM OF WHOLESALER, RETAILER, IMPORTER, EXPORTER, DISTRIBUTOR,
MARKETING OF HANDLE, KNOBS, GLASS STUD, HINGES, STOPPER, SOFA LEG, TOWER BOLT, LOCKS, HARDWARE
AND FURNITURE FITTINGS, BRASS PARTS AND COMPONENTS, SANITARYWARE PRODUCTS AND BATHROOM
ACCESSORIES INCLUDED IN CLASS 35.
FIROZ SARDAR MOHAMMAD MAKRANI PROPRIETOR OF FAIZ INFRA.COM
SARVARI HEIGHTS, A / 211, NR. LAXMI VILLA, 100 FT ROAD, ANAND – 388001. GUJARAT - INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since: 13/04/2018

AHMEDABAD

SERVICES FOR ONLINE MARKETING, ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS IN CLASS 35.
3879440 05/07/2018
AEROWALK INTERNATIONAL (INDIA) PRIVATE LIMITED
Plot No B 19/7 Sachin Udhyognagar Sahakari Mandal P. Lt at Vanz Sachin Surat 394 020 Gujarat - India
Body Incorporated
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :29/06/2011
AHMEDABAD
Services Related to Showroom, Advertisement, Displaying Business Management, Business Administration, Office Functions, Window Display Arrangement Services, Product Demonstrations and Product Display Services, In Respect Of Footwear Included in Class 35
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3879533  05/07/2018
RAKESH C. SHAH, PROPRIETOR, RAKESH ELECTRICALS
190, MANGAL BAZAR, VADODARA, PIN CODE 390001 (GUJARAT)
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
AHMEDABAD
Trading, Retailing and Whole sale of LED Lights, Consumer electronic devices.
3883996  10/07/2018
S.K. INDIA INTERNATIONAL
G-1-148-149, EPIP GARMENT ZONE, SITAPURA INDUSTRIAL AREA, JAIPUR - 302022, RAJASTHAN
Partnership Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :01/06/2013

AHMEDABAD
ADVERTISING, WHOLESALE, RETAILING, IMPORT, EXPORT SERVICES & SHOWROOM FOR READYMADE GARMENTS & CLOTHING.
KAUSHIKBHAI V. PATEL PROPRIETOR OF SAFAL MARKETING
GF—03, K-158, NR, HOF SHOWROOM, OPP, BAJARANG SUPER MARKET, PAKWAN SINDHUBHAVAN ROAD, BODAKDEV. AHMEDABAD – 380054. GUJARAT – INDIA

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Used Since : 18/06/2015

AHMEDABAD
WHOLESALE & RETAIL SHOWROOM OF PLYWOOD, VENEER, LAMINATES, CORIAN, HARDWARE, FURNITURE, INCLUDED IN CLASS -35
NOLIMIT
NO. 18, KAWDANA ROAD, DEHIWALA, SRI LANKA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
ONLINE TRADING, RETAILING, WHOLESELLING OF CLOTHING, READYMADE GARMENTS
3889587  17/07/2018
JAYANTILAL.R.J.
No.19/1, Raghavaiah Road, T.Nagar, Chennai - 600 017
Individual

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWEARPET, CHENNAI - 600 079, INDIA.

Proposed to be Used

CHENNAI
MR. DILIP AMBA MOR TRADING AS HIRA GLASS & LIGHTS
SHOP NO. 1 VIJAY APARTMENT, LBS ROAD, THANE (WEST) – 400 602
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSİ FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
WHOLESELLING, RETAILING OF WALL LIGHTS, LED LIGHTS, FANCY LIGHTS, GLASS TEMPLE, PICTURE LIGHTS,
FANCY JHUMER FANCY NAME PLATE, IMPORTED WALLPAPER, LAMINATED FLOORING, DECORATIVE BLINDS,
DECORATIVE FILMS
NO
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
DERAIYA HANIF HASANBHAI
trading as ;OMNIPRESENT ART GROUP
1, PARIMAL SOCIETY, AL AMIN PARK, PALITANA, BHAVNAGAR - 364270 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
ONLINE ADVERTISEMENT, BUSINESS OF ART INCLUDED ONLY IN CLASS -35.
HEMAN DAY REMEDIES
3901199  28/07/2018
MANOJ KUMAR SHARMA S/O. SH. MAHENDRA KUMAR SHARMA M/S. HEMAN DAY REMEDIES
MOHALLA – BADABAS, JAI DURGE DHARAM KANLTE KE PASS, BANSUR ROAD, KOTPUTLI, JAIPUR (RAJASTHAN) - 303108
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Proposed to be Used
AHMEDABAD
WHOLESALE, RETAIL, DISTRIBUTION, EXPORT-IMPORT, SALES PROMOTION & MARKETING RELATING TO MEDICINES AND PHARMACEUTICALS, ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION.
3902943  31/07/2018  SANDEEP SUNILKUMAR BANERJEE
trading as ;DIVA LIFE SCIENCE
F-128, FIRST FLOOR, SUMEL-6, SAFAL BUSINESS PARK, DUDESHWAR, AHMEDABAD - 380004 - GUJARAT

Proposed to be Used
AHMEDABAD
WHOLESELLER AND RETAILER, SERVICE IN RESPECT OF SALE OF MEDICINAL AND PHARMACEUTICAL
PREPARATIONS, ONLINE SALE OF MEDICINAL & PHARMACEUTICAL PREPARATIONS AND ADVERTISING.
3905456   02/08/2018
JIGNESH ARUNKUMAR BAVISHI
FF4, SHANTI TOWER, OPPOSITE MANEKBAUG BRTS BUS STP, NEHRUNAGAR, AMBAWADI, AHMEDABAD-380015,
GUJARAT, INDIA.
Proprietorship Firm - Gift Centre – a division of Bavishi Impex
Address for service in India/Agents address:
B. D. SHUKLA & COMPANY .
45-B, NARAYAN NAGAR SOCIETY, PALDI, AHMEDABAD 380 007 .
Used Since :09/08/2007
AHMEDABAD
Advertising, Business Management, Business Administration, Office Functions such as Retailing, Wholesaling, Online
Trading, Ecommerce Services, Importing and Exporting Services including Gift articles, all included in class 35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “GIFT” AND OTHER DESCRIPTIVE
MATTERS APPEARING ON THE LABEL..
RAJ IMITATION

3911651 08/08/2018

MR. GANESHBHAI MANJIBHAI GOSARA, TRADING AS:- RAJ IMITATION

“BAHUCHAR KRUPA”, ALKA PARK, STREET NO. 01, NEW ASHRAM ROAD, KUVADVA ROAD, RAJKOT – 360 003
(GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN
TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used

AHMEDABAD

RETAIL AND WHOLE SALE OUTLETS, SHOWROOMS, MARKETING, EXPORT, IMPORT, TRADING AND ONLINE TRADING
OF GOLD, SILVER AND DIAMOND JEWELLERY, IMITATION JEWELLERY, RAW JEWELLERY, READY JEWELLERY AND
PARTS THEREOF AND PRECIOUS METALS AND THEIR ALLOYS, JEWELLERY, PRECIOUS AND SEMI- PRECIOUS
STONES, HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS.
RAJ SALES
3911653  08/08/2018
MR. GANESHBHAI MANJIBHAI GOSARA, TRADING AS:- RAJ IMITATION
“BAHUCHAR KRUPA”, ALKA PARK, STREET NO. 01, NEW ASHRAM ROAD, KUVADVA ROAD, RAJKOT – 360 003
(GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
To be associated with:
3911651
AHMEDABAD
RETAIL AND WHOLE SALE OUTLETS, SHOWROOMS, MARKETING, EXPORT, IMPORT, TRADING AND ONLINE TRADING OF GOLD, SILVER AND DIAMOND JEWELLERY, IMITATION JEWELLERY, RAW JEWELLERY, READY JEWELLERY AND PARTS THEREOF AND PRECIOUS METALS AND THEIR ALLOYS, JEWELLERY, PRECIOUS AND SEMI- PRECIOUS STONES, HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS.
Trade Marks Journal No: 1936, 13/01/2020  Class 35

3911853 09/08/2018
NEW FASHIONS
1st FLOOR, GANPATI TOWER, CHUDI BAZAR, AJMER (RAJASTHAN)
Partnership Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since: 16/02/2011

AHMEDABAD
ADVERTISING, WHOLESALE, RETAILING, IMPORT, EXPORT SERVICES & SHOWROOM FOR READYMADE GARMENTS, BANGLES, IMITATION JEWELLERY IN CLASS 35.
3912033  09/08/2018
PARKER PRECIOUS METALS LLP
13, GROUND FLOOR, NATIONAL PLAZA, OPP. LAL BUNGLOW, C.G. ROAD, AHMEDABAD - 380009, GUJARAT – INDIA.
limited liability partnership
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
SERVICE RELATED FOR SHOW ROOM OF GOLD, SILVER ORNAMENT, DIAMOND ORNAMENT, PLATINUM ORNAMENTS.
INCLASS -35
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
INTERNATIONAL OVERSEAS RESOURCES

3914069  11/08/2018
RAFIK R. GHANCHI, PROPRIETOR, INTERNATIONAL OVERSEAS RESOURCES
F – 38, 1st FLOOR, INDIABULLS MEGAMALL, PHASE – II, NEAR RAILWAY STATION, JETALPUR ROAD, VADODARA – 390020, GUJARAT
Proprietorship Firm

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
AHMEDABAD
Employment Recruiting Services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE “INTERNATIONAL OVERSEAS RESOURCES AND DEVICE OF GLOBE”. subject to condition mark should be used as a whole.
RAMESHBHAI DEVKARANBHAI HAPALIYA
SHREE BRAHMANI", 2- MARUTI NAGAR, RAMANI PAN STREET, PEDAK ROAD, RAJKOT-360 003. GUJARAT (INDIA)
PROPRIETOR OF "JAY SHREE KHODIYAR ORNAMENTS "
Address for service in India/Attorney address:
SMITA L. PARMAR, ADVOCATE
V.S. CONSULTANCY, H/203, RADHEY RESIDENCY, NEAR LALGEBI CIRCLE, S.P. RING ROAD, HATHIJAN, AHMEDABAD - 382 445, GUJARAT.
Used Since :02/12/2004
AHMEDABAD
SERVICE PROVIDING OF WHOLESALER AND RETAILER OF SILVER DESIGNER JEWELLERY ROPE CHAIN FOR ANKLETS, SILVER JEWELLERY AND SILVER ORNAMENTS INCLUDING IN CLASS-35
JRK LIFESCIENCE

3916943  14/08/2018

REETA RANI
SHUBHAM PHARMA, FIRST FLOOR, 142 GURUDWARA ROAD, PS KOTWALI, SRIGANGANAGAR-335001, RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:
K.G. MAHESHWARI AND ASSOCIATES
7-A, TRIBUNE COLONY, AMBALA CANTT-133 001 (HARYANA)

Proposed to be Used
AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION, MARKETING, WHOLESALE
AND RETAIL SERVICES RELATING TO PHARMACEUTICAL PREPARATIONS AND SUBSTANCES, MEDICINAL
PREPARATIONS, MEDICATED FOOD SUPPLEMENTS, DIETARY SUPPLEMENTS AND DIETETIC PREPARATIONS

restriction of services for providing in the state of RAJASTHAN only.
3917079  14/08/2018
AMIT NARESHKUMAR TALESARA
103, HIRA ANAND COMPLEX, GORDHANWADI TEKRA, KANKARIA BRTS ROAD, AHMEDABAD-380 028, GUJARAT(INDIA)
INDIVIDUAL
Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
11, SUN SPOT RAW HOUSE, NEAR GURUDWARA, S.G. HIGHWAY, BODAKDEV-380059, AHMEDABAD

Proposed to be Used
AHMEDABAD
WHOLESALE AND RETAIL SERVICES RELATING TO READYMADE GARMENTS INCLUDING IN CLASS-35.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
3918392  17/08/2018
EMWILL INDUSTRIES PRIVATE LIMITED
30-31/Ii, NIVEDITA NAGAR, B/H TRILOK PARK PARADISE HALL MAIN ROAD, OFF. RAIYA ROAD RAJKOT RAJKOT GUJARAT INDIA

Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS AND RETAIL SERVICES ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
Trade Marks Journal No: 1936 , 13/01/2020           Class 35

3918781    17/08/2018
MOHAN LAL ARORA TRADING AS : JAGDISH RESTAURANT
HALWAI BAZAR, SHEOGANG, DISTT SIROHI 207027 (RAJASTHAN)
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/07/1991

AHMEDABAD
RETAIL, WHOLESALE AND FRANCHIES BUSINESS OF SWEETS NAMKEEN, COLD DRINKS AND OTHER FOOD ITEMS.
I AM ICONIC

3918811  17/08/2018
ICONIC FASHION RETAILING PRIVATE LIMITED
601, 6TH FLOOR, GANGA HEIGHTS, SB - 154, TONK ROAD, JAIPUR- 302015, RAJASTHAN.

Proposed to be Used
AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, ONLINE RETAIL MARKETING, THROUGH WEBSITE & MAIL ORDERS, OF CLOTHING, FOOTWEAR, HEADDRESS Education; Providing of training; Entertainment; Sporting and cultural activities.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
NURAYA
3918816 17/08/2018
ICONIC FASHION RETAILING PRIVATE LIMITED
601, 6TH FLOOR, GANGA HEIGHTS, SB - 154, TONK ROAD, JAIPUR- 302015, RAJASTHAN.
COMPANY
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, ONLINE RETAIL MARKETING, THROUGH WEBSITE & MAIL ORDERS, OF
CLOTHING, FOOTWEAR, HEADGEAR LEATHER AND IMITATIONS OF LEATHER; ANIMAL SKINS AND HIDES; LUGGAGE
AND CARRYING BAGS; UMBRELLAS AND PARASOLS; WALKING STICKS; WHIPS, HARNESS AND SADDLERY;
COLLARS, LEASHES AND CLOTHING FOR ANIMALS Textiles and substitutes for textiles; Household linen; Curtains of
textile or plastic
3926635   26/08/2018
M/S. ROMAN INDUSTRIES LLP
SURVEY 9/1-2, NEAR JAGRUTI TEXTILE, DABHEL, DAMAN-396210, GUJARAT
The Limited Liability Partnership

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/1995

AHMEDABAD
Advertising; Business management; Business administration; Office functions
3933123    01/09/2018
VIBRANT KITCHEN KING
Shilpan Onyx, A-2/503, Gangotri Park Main Road, University Road, Rajkot- 360005, Gujarat, India
Partnership Firm
Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions, Electronic commerce services, namely, providing information about products via telecommunication networks for advertising and sales purposes

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE "ROYAL".
ARVINDBHAI G. JOSHI PROPRIETOR OF BEST MEDICAL CENTRE
OUT SIDE GATHAMAN GATE, OPP. PETROL PUMP, PALANPUR - 385001, DIST – BANASKANTHA, GUJARAT - INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
RAJAL N. PATEL
308, SHIVALIK – 5, MAHALAXMI CROSS ROAD, PALDI, AHMEDABAD – 380 007. GUJARAT – INDIA.

Used Since :07/11/1979

AHMEDABAD

SERVICE RELATED TO TRADING OF MEDICINES AND TRADING OF SPECT & OPTICALS, CONTACT LENSES, GOGGLES
AND EYE TESTING SERVICES INCLUDED IN CLASS 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “BEST” APPEARING ON THE LABEL.
3966426  06/10/2018
SARABJEET SINGH SALUJA S/O HARBANSH SINGH SALUJA
D-2/7,DEEP SHIKHAR CHS NEAR DALIMA COLLEGE,SUNDAR NAGAR,MALAD (WEST),MUMBAI-400064
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
MUMBAI
BUSINESS MANAGEMENT, BUSINESS, FUNCTIONS, OFFICE MANAGEMENT, OFFICE FUNCTIONS, ADVERTISING IN
CLASS 35
3968103  09/10/2018
VIJAY CHAMPKALAL DOSHI
B 503, BLUE BELLS CHS, DEVI DAYAL ROAD, OPP. JAIN TEMPLE, MULUND WEST, MUMBAI -400080
PROPRIETOR

Address for service in India/Agents address:
MANDAKINI RAJARAM JADHAV
15A, Prabha CHS, Tukaram Nagar, Near Ravi Patil Ground, Dombivali East, Thane-421201.

Proposed to be Used
MUMBAI
TRADING OF SHOES, ALL TYPES OF PHOTO FRAMES, BAGS, STATITONERY ITEMS, TOYS, WATER BOTTLES, INSULATED BOTTLES, THERMOS, FASHION ACCESSORIES, COSMETICS, TODDLE MUG, WALL CLOCK, WATCHES, SPORTS ITMES, MOBILE ACCESSORIES, ELECTRONICS, SPEAKERS, HEADPHONES, BASKETS, SHOW PIECE, HOME DECORATION ITEMS ETC.
3970506  11/10/2018
MR. LAXMANLAL HAJARILAL REBARI
Plot no:2/10 and 2/11, Opposite Ambaji Temple, Near Sola Lake, Bhagvad Vidyapith Road, Sola village, Ahmedabad-380061
Sole proprietor of Sweet & Fun Ice Cream

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :22/12/2017

AHMEDABAD
Import Export, Trading, Showroom, and online and off line selling and Business Management And Administration Of Business And Shopping Centers, Stores, Retail And Wholesale Outlets, Arranging And Conducting Services To Enable The Customers To View And Make Purchases, Shop Window Dressings, Marketing And Promotional Services, Advisory And Consultancy Services Relating To Milk and Milk Products; Foodstuffs of Animal Origin as well as Vegetables and other Horticultural Comestible Products Which are prepared for Consumption or Conservation, Milk Beverages (Milk Predominating); Almond Milk-Based Beverages, Cream Dairy Products, Gelatine, Milk Shakes, Sweet, Edible ices; ice (frozen water), binding agents for ice cream, candy*, caramels [candy], chocolate beverages with milk, cocoa-based beverages, coffee-based beverages, ice cream, tea-based beverages
TRUEVIC PHARMACEUTICALS PRIVATE LIMITED

3970579   11/10/2018
TRUEVIC PHARMACEUTICALS PRIVATE LIMITED
B-04, TULIP ENCLAVE, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR (RAJ.)-302039
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :20/04/2018

AHMEDABAD
Advertising; Business management; Business administration; Office functions in respect of medicine and pharmaceutical preparations
3970995  11/10/2018
KAVACH SECURITY SERVICES PRIVATE LIMITED
G-707, TITANIUM CITY CENTER, NR.SACHIN TOWER, SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD, GUJARAT-380015
BODY INCORPORATE
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :27/09/2018
AHMEDABAD
Personnel recruitment services
3971185  11/10/2018
MR. RAJ KUMAR TALUKA S/O. LATE RAMESHWAR LAL JI
C/O. TEE TEE DEE HOUSE, SARDAR PATEL MARG, C-SCHEME, JAIPUR (RAJASTHAN)
SINGLE FIRM

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Advertising, business management, business administration and office functions, on-line trading services to facilitate the sale of goods by others via a computer network and providing evaluative feedback and ratings of sellers' goods and services, the value and prices of sellers' goods, buyers' and sellers' performance, delivery, and overall trading experience in connection therewith; Computerized on-line retail services; On-line retail and wholesale distributorship services featuring general merchandise and general consumer goods
AURAA

3971270 11/10/2018

PARSHVA HEALTHCARE PRIVATE LIMITED
286-289, SUKAN MALL, SCIENCE CITY ROAD, SOLA, AHMEDABAD-380 060, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
BHANSALI & ASSOCIATES
410, 4TH FLOOR, SAKAR III, NEAR INCOME TAX CIRCLE, OPP. OLD HIGH COURT, OFF ASHRAM ROAD, AHMEDABAD-380 014, GUJARAT STATE, INDIA.
Used Since: 01/09/2008

AHMEDABAD
SERVICES FOR WHOLESALE, SEMI WHOLESALE, RETAIL OUTLET, TRADING, MARKETING, IMPORT AND EXPORT SERVICES OF PHARMACEUTICAL, COSMETICS AND MEDICINAL PREPARATION
3974230  15/10/2018
NITIN SHARMA S/O. SH NARENDRA SHARMA
TRADING AS M/S. DEVENTA AT- 6-SANGRAM COLONY, C-SCHEME, JAIPUR (RAJASTHAN)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since: 21/09/2018

AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ONLINE ADVERTISING,
ONLINE ORDERING SERVICES IN RESPECT OF ALL TYPES OF JEWELLERY, IMITATION METAL JEWELLERY, PRECIOUS
METALS AND THEIR ALLOYS; DIAMOND, PRECIOUS AND SEMI-PRECIOUS STONES AND READYMADE GARMENTS
MR. KRISHNA GANESH GHANSOLKAR TRADING AS: K. G. MUSICAL
DHAKTE SHAHAD, MOHNE ROADNEAR HANUMAN MANDIR, KALYAN (W), DIST- THANE- 421301, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, MARKETING AND ADVERTISING OF MUSICAL INSTRUMENTS
Proposed to be Used

CHENNAI

ONLINE MARKETING, ADVERTISING, SALE, TRADE, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES THROUGH VARIOUS MEDIA INCLUDING ONLINE MEDIA, INTERNET WEBSITE, TELECOMMUNICATIONS, MAIL ORDER, DISTRIBUTION OF ADVERTISING MATERIALS, WHOLESALE AND RETAIL OUTLETS SERVICES, IMPORT AND EXPORT SERVICES OF CLOTHING, READYMADE GARMENTS, SPORTS CLOTHING, FOOTWEAR, HEADGEAR, JEWELER AND THEIR ACCESSORIES BEING INCLUDED UNDER CLASS 35.

The mark may be considered as Label.

Trade Marks Journal No: 1936, 13/01/2020 Class 35

3985451 28/10/2018
SUDARSHAN FAMILY STORE
#231, Chickpet, Bangalore – 560 053.
Sudarshan Family Store
Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.
Used Since :13/06/1984

CHENNAI
ONLINE MARKETING, ADVERTISING, SALE, TRADE, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES THROUGH VARIOUS MEDIA INCLUDING ONLINE MEDIA, INTERNET WEBSITE, TELECOMMUNICATIONS, MAIL ORDER, DISTRIBUTION OF ADVERTISING MATERIALS, WHOLESALE AND RETAIL OUTLETS SERVICES, IMPORT AND EXPORT SERVICES OF CLOTHING, READYMADE GARMENTS, SPORTS CLOTHING, FOOTWEAR, HEADGEAR, JEWELER AND THEIR ACCESSORIES BEING INCLUDED UNDER CLASS 35.

The mark may be associated with Registered Application Numbers 622593, 2935196 & 2935197 and the mark may be considered as a Label.

3987547    30/10/2018
NITINKUMAR BACHUBHAI SINOJIA PROPRIETOR OF JNB EXPORTS
OPP. : "ROBOT" SHREE RAM ELECTRONICS, POST BOX NO: 1256, GONDAL ROAD, RAJKOT- 360004, GUJARAT (INDIA)
SINGLE FIRM
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Proposed to be Used
AHMEDABAD
Import and export services
ROYAL OUDH

4002416  20/11/2018

ROYAL OUDH LLP
SHOP NO. 12, 2ND FLOOR, SIDDHI SHOPING CENTRE, CITYLIGHT ROAD, SURAT - 395007
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :18/07/2016

AHMEDABAD

WHOLESALE, RETAIL, IMPORT, EXPORT AND ONLINE RETAIL STORES FEATURING ESSENTIAL OILS, PERFUMERY; COSMETIC PREPARATIONS; PERFUMES AND COLOGNES; MOSQUITO REPELLANTS; COUGH DROPS; EDIBLE OILS AND FATS; CANDLES; WAX; SOAP; SHAMPOO; INCENSE; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4002417  20/11/2018
ROYAL OUDH LLP
SHOP NO. 12, 2ND FLOOR, SIDDHI SHOPING CENTRE, CITYLIGHT ROAD, SURAT - 395007
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :18/07/2016
AHMEDABAD
WHOLESALE, RETAIL, IMPORT, EXPORT AND ONLINE RETAIL STORES FEATURING ESSENTIAL OILS, PERFUMERY;
COSMETIC PREPARATIONS; PERFUMES AND COLOGNES; MOSQUITO REPELLANTS; COUGH DROPS; EDIBLE OILS
AND FATS; CANDLES; WAX; SOAP; SHAMPOO; INCENSE; RAW AND UNPROCESSED AGRICULTURAL,
AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS;
FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND
SEEDS FOR PLANTING
4014046  30/11/2018
MR. AMIT SAREMAL SUTHAR
Sunshine Aluminium, Ahead of LIC Office, Near SINAP Talab, Takhatgarh Road, Sumerpur, Pali, Rajasthan, PIN-306902, India.
Sole Proprietor of Sunshine Aluminium

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :25/10/2018

AHMEDABAD
Import Export, Trading, Showroom, and online and off line selling and Business Management And Administration Of Business And Shopping Centers, Stores, Retail And Wholesale Outlets. Arranging And Conducting Services To Enable The Customers To View And Make Purchases, Shop Window Dressings, Marketing And Promotional Services, Advisory And Consultancy Services Relating to Aluminum Profile, Aluminum Section, Aluminum door and window section, Aluminum furniture profile.
MR. DEV PRAKASH SHARMA PROPRIETOR OF DAYAL FOOD PRODUCTS
4/1, JAIL ROAD (SUTAR GALI), INDORE (M.P.) - 452007

NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/04/1994

MUMBAI
MARKETING, ADVERTISING, TRADING, SALES PROMOTIONS, RETAILING, OUTLETS, MANUFACTURING OF FOOD COLOURS, NATURAL COLOURS, FLAVOURING ESSENCES, FOOD FLAVOURS, FLAVOURING AGENT FLAVOUR EMULSION, CUSTARD POWDER, WHITE CUSTARD, BAKING POWDER, ALGINATE – 45, ICING SUGAR, CORN FLOUR, MAIZE STARCH, CORN STARCH, COCOA POWDER, CHOCOLATE POWDER, SACCHRINE, VANILLA POWDER, ICE CREAM POWDER, SOFT DRINK POWDER, SOFT DRINK CONCENTRATE, READY TO DRINK BEVERAGES (NON-ALCOHOLIC) STABILIZERS, EMULSIFIER, GMS, CITRIC ACID, STARCH AS INCLUDED IN CLASS 35.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MR. PRADEEP YADAV PROPRIETOR OF JMD PHARMA
SHOP NO. 109, 2ND FLOOR, DAWA BAZAR, 13 - 14 RNT MARG, INDORE (M.P.) - 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used

MUMBAI
MARKETING, TRADING, WHOLESALING RETAILING, DISTRIBUTION, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, IMPORT - EXPORT OF PHARMACEUTICALS PRODUCTS AS INCLUDED IN CLASS 35.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
ACDS-ADITYA COLLEGE OF DESIGN STUDIES

4024023   12/12/2018
SHREE AMEYA PUBLIC CHARITABLE TRUST
ADITYA EDUCATIONAL CAMPUS, NEAR KALPANA CHAWLA CHOWK, R.M.BHATTAD ROAD, RAM NAGAR, BORIVALI (WEST), MUMBAI 400092.
TRUST
Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT, COMMERCIAL TRADING AND CONSUMER INFORMATION SERVICES
ADMINISTRATION OF CULTURAL AND EDUCATIONAL EXCHANGE PROGRAMMES
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
TENIVAS 20

4062963  21/01/2019

VASUCHEM LIFESCIENCES PRIVATE LIMITED
OFFICE 803 SNO 1723 PNO 29/2 BHAMBHURDA CITY SQUARE, PUNE - 411005
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.

Proposed to be Used
MUMBAI

WHOLESALE & RETAIL AGENCIES SERVICES, IMPORT AND EXPORT, ADVERTISING, MARKETING AND DISTRIBUTIONS, SALES PROMOTION, TRADING, MARKET RESEARCH, BUSINESS CONSULTANCY OF PHARMACEUTICALS, MEDICINAL PRODUCTS included in class 35.
Proposed to be Used
MUMBAI
Advertisement And Publicity Services By Television shows & programmes.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.BHARAT.
TWENTY TWENTY TRADING LLP
trading as ;TWENTY TWENTY TRADING LLP
PLOT NO. 40, NETAJI APPAREL PARK, EETIVEERAMPALAYAM, NEW TIRUPPUR, TIRUPPUR - 641 666 TRIPPUR
DISTRICT TAMILNADU

SERVICE PROVIDER
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used

CHENNAI

ADVERTISING, DISTRIBUTION, MARKETING, RETAIL, WHOLESALE AND RELATING TO SALE OF GARMENTS AND HOSIERY INCLUDING VESTS, BRIEFS, KNITTED TRUNKS, UNDER WEARS, BRASSIERES, CHEMISES, SLIPS, PETTI-COATS, PANTIES, NIGHTIES, BERMUDAS, CASUAL WEARS, PAJAMAS, POLO SHIRTS, SHIRTS, SWEAT SHIRTS, SHORTS, PANTS, TROUSERS, BLOOMERS, KIDS WEARS, CAPS, BABA SUITS, SPORTS WEARS, HEADGEARS, GLOVES, BANDS, SWIM WEARS, UNDERGARMENTS, UNIFORMS, KNITTED AND WOVEN READYMADE GARMENTS, SOCKS AND STOCKINGS FOR WEAR AND BELTS FOR WEAR, JEANS, HATS, SLEEP WEARS, BLOUSES, SKIRTS, DRESSES, JACKETS, TIES AND COATS, AND TEXTILE PIECE GOODS OF ALL KINDS AN DESCRIPTION, TOYS, TOY PISTALS, ACCESSORIES FOR KIDS AND LADIES USE, COSMETIC ITEMS AND ALL KINDS OF FURNITURE, ELECTRONIC PRODUCTS, HOUSE HOLD ARTICLES INCLUDING WATCHES, LEATHER PRODUCTS, ALL KIND OF TEXTILES PIECE GOODS (MADE UP OF COTTON,KHADI, POLYESTER, BLENDED WOOL, WOLLEN, ACRYLIC, CHIFFON AND SILK) INCLUDING COTTON CHECKED LUNGIES, COTTON PRINTED LUNGIES, POLYESTER, THAKKARS, BED SHEETS, BED SPREADS, PILLOW COVERS, CURTAIN CLOTH, TOWELS, CASEMENTS, DHOTHIS, HAND KERCHEIVES, COTTON
SAREES, SEIKO SAREES, GREY, POLYESTER SAREES, BLOUSE MATERIALS, CHUDHITHAR MATERIALS, BLEACHED AND DYED FABRIC CLOTHS, SUITINGS, SHIRTINGS AND WOVEN INTERLININGS AND ALL KIND OF FANCY ARTICLES, COSMETICS, AND OTHER PERSONAL CARE PRODUCTS.

Subject to restrict the area to South India only.
4079678 07/02/2019
MR. JUNAID J. TOPIWALA TRADING AS LUCKY BAG HOUSE
318/320, ABDUL REHMAN STREET, MUMBAI-400 003
PROPRIETORSHIP
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2008
MUMBAI
IMPORT & EXPORT, RETAIL OUTLETS; SHOWROOMS; WHOLESALE SERVICES; DISTRIBUTION; DEPARTMENTAL
STORES RELATING TO LEATHER AND IMITATIONS OF LEATHER, BELT FOR CLOTHING, WALLET (GENTS AND
LADIES), PURSE AND BAGS, LEATHER SHOULDER BELTS, HAND BAGS, ANIMALS SKIN, HIDES, CREDIT CARD
HOLDERS, LEATHER KEY CASES, ARTICLES OF LUGGAGE, HIDES, WATCHES, SUNGLASSES, JEWELLERY, BELT
BUCKLES, CLOTHING BUCKLES, SHOE BUCKLES, BUCKLES FOR CLOTHING (CLOTHING BUCKLES), BUCKLES
(CLOTHING ACCESSORIES), BELT BUCKLES FOR CLOTHING, BELT BUCKLES OF PRECIOUS METALS, BELT BUCKLES
OF PRECIOUS METAL (FOR CLOTHING), GARMENTS, FASHION WEAR, READYMADE GARMENTS, ADVERTISING &
MARKETING SERVICES BUSINESS MANAGEMENT
THE EVENT FACTORY & ENTERTAINMENT

4110809  08/03/2019
THE EVENT FACTORY AND ENTERTAINMENT PVT. LTD
OFFICE NO. 607,608 SHELTON CUBIX, PLOT NO.87, CBD BELAPUR SECTOR-15, Navi MUMBAI-400614
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 2013

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
MUMBAI
ARRANGING AND CONDUCTING OF ADVERTISING EVENTS, EVENT MARKETING SERVICES, ORGANIZATION OF ADVERTISING EVENTS, BUSINESS MANAGEMENT, ADVERTISING
4111378  08/03/2019
M/S. ASIAN THEATRES LIMITED.
396/397, JAIN ESTATE PARK LANE, SECUNDERABAD-500003, TELANGANA, INDIA.
Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :04/11/2012
CHENNAI
purchasing tickets to entertainment events for others; entertainment admission venue control services; business administration services; advertising, on-line advertising; operation of telephone call centers for others; promoting the goods & services of others by arranging for sponsors to affiliate their goods & services with an entertainment event; advertising, marketing and promoting the goods and services, including entertainment services, of others using kiosks, mobile instruments and internet.
*The mark should be used as a whole.*
PROKILL

4116687    13/03/2019
SANTOSH SHANKAR GOVALKAR
FLAT NO. 10, BHAVESHWAR DARSHAN CHS LTD., HINDU FRIEND SOCIETY ROAD NO. 4, JOGESHWARI (E), MUMBAI–400060, MAHARASHTRA, INDIA
Proprietor

Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.

Proposed to be Used

MUMBAI
JOB AND PERSONNEL PLACEMENT, EMPLOYMENT HIRING, RECRUITING, PLACEMENT, STAFFING AND CAREER NETWORKING SERVICES, EXECUTIVE SEARCH AND PLACEMENT SERVICES, HUMAN RESOURCES CONSULTATION INCLUDING CLASS NO 35
Trade Marks Journal No: 1936, 13/01/2020

MADHUSUDAN P PATEL S/O LATE PACHAN JIVRAJ PATEL
#28/A-1, J.P. Nagar 3rd Phase, Bannerghatta Main Road, B.T.M. Circle, Beside Infosys, Bangalore – 560 076.
Niki Impex

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Proposed to be Used

CHENNAI

Advertisers, Marketers, Traders, Distributors, Importers, Exporters and Retailers of Furniture, Picture Frames, Goods of Wood, All types of Wood, All types of Doors, Door Fittings, Furniture Fitting, Window Fittings, Building Materials and Furnitures.
MRS. LALITA PRASHANT AHIRE TRADING AS: MAULI MACHINES
SATYA APARTMENT, SHOP NO. 14, NAVPADA, GOKHALE ROAD, THANE (W)- 400602, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, MARKETING AND ADVERTISING OF AIR COMPRESSOR, INDUSTRIAL MACHINES, ELECTRIC MOTOR, PUMPS & SPARES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE MACHINES.
Trade Marks Journal No: 1936 , 13/01/2020  Class 35

Corex
4147333  15/04/2019
ASHISH SHARMA
House No. 9/1204, Rajeev Marg Nirala Nagar Rewa Madhya Pradesh - 486001.
An Indian Inhabitant
Address for service in India/Attorney address:
ADVOCATE MRS. PARVEEN ARYA
P2 LEX PERITUS, Advocates & Solicitors, E-48, 3rd Floor, Jhilmil Colony, Delhi - 110095
Proposed to be Used
MUMBAI
Marketing including in class - 35
4147975  15/04/2019
MR. ARUN JAIN PROPRIETOR OF PUSHP TEA COMPANY
122, JAWAHAR MARG, OPPOSITE PIPLI BAZAR CORNER INDORE
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :25/08/1984

MUMBAI
MARKETING, ADVERTISING, RETAILING, WHOLE SELLING, OUTLET AS INCLUDED IN CLASS 35
4149700 16/04/2019

NEHA D GUPTA
LA VIE 501, 14 THRD KHAR, MUMBAI-400052

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Advertising; Business management; Business administration; Office functions
BRAHMAND

4160654  27/04/2019

MR. MAHESH DIPAKRAO PARANKAR
C/O Parankar Photo Studio, Near Nagar Parishad, Washim - 444505

Individual

Address for service in India/Attorney address:
BHAUSAHEB AJABE
Office No 4, Ambika Apts, Hari Krishna Mandir Marg, Model Colony, Pune - 411016

Proposed to be Used
MUMBAI

Advertising, business management, business administration, office functions as covered under class 35.
EGO INTERNATIONAL

4166681   04/05/2019
NIRANJAN VASANT THANEKAR
ARJUN COMPLEX A 201 KOPAR STREET DOMBIVLI WEST 421202
IMPORT AND EXPORTER ( TRADING )
Individual

Proposed to be Used
MUMBAI
IMPORT AND EXPORT FOR FITNESS ACCESSORIES
ROFEL PHARMACEUTICAL PRIVATE LIMITED
305 ASTHA NAGAR GWARIGHAT JABALPUR - 482008, MADHYA PRADESH, INDI

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
MUMBAI
MARKETING, MANAGEMENT, ADVERTISING, IMPORT & EXPORT RETAIL & WHOLESALE DISTRIBUTION SERVICES FOR
MEDICINES, PHARMACEUTICAL PREPARATIONS AND FOODS SUPPLEMENTS
HUGO BOSS TRADE MARK MANAGEMENT GMBH & CO. KG
Dieselstr. 12, 72555 Metzingen, Germany

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Advertising, business management, business administration, office functions; planning of business premises including the layout of premises, sales advice; retail services for clothing, footwear, headgear; retail services for leather and imitation leather and goods made thereof.
TINE BERENTZEN BHATIA PROPRIETOR OF 4 TINE
505A simla house, napean sea road, mumbai 400006
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :14/04/2014
MUMBAI
Online Selling ,Advertising and Retail Services for Jewellery Supplies not covered under any other class.
BAJAJ AUTO LIMITED
Mumbai Pune Road, Akurdi, Pune 411 035, India
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :26/01/2019

MUMBAI
Services relating to automotive retail showrooms, retail shops and outlets; outlets displaying, demonstration, marketing, distribution and sales promotion; organizing exhibitions for commercial and advertising relating to automobiles including two wheelers, motorcycles, three wheelers and four wheelers; advertising; business management; business administration; office functions.
4209608    18/06/2019
MR. KEYUR SURESHBHAI RATHOD TRADING AS BIRMON EXPORTS
ATKOT ROAD, JALARAM SOCIETY, JASDAN, GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used
AHMEDABAD
EXPORT OF KITCHENWARE PRODUCTS & MACHINE AND MACHINERY PRODUCTS
4211061  19/06/2019
SALUS INDIA PVT. LTD.
SERVICE INDUSTRY, PLOT NO 36, SECTOR NO. 1, SHIRAVANE VILLAGE, NERUL, NAVI MUMBAI-400 706

Proposed to be Used
MUMBAI
IMPORT, EXPORT, RETAIL, WHOLESALE, DISTRIBUTION AND: MARKETING OF MULTI PRODUCTS AND. IN PARTICULAR BATH ROOM FITTINGS AND SANITARY WARE, IMMITATION JEWELLRY, ELECTRONIC GOODS, PAPER AND PAPPER ARTICLE, STATIONARY GOODS, KITCHENWARE, UTANSILS, MIRROR AND INTERIOR I DECORATIVE GOODS, FURNITURE, LIGHTING EQUIPMENTS AND I ACCESSORIES
SERVOCARE
4212187   20/06/2019
MS. GORLE REENA
4-108, Chatlawada, CSI Church, Maredumilli Mandalam, East Godavari 533295, Andhra Pradesh, India
Individual
Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.
Used Since :17/01/2018

CHENNAI
Online ordering services; Online advertising and marketing services; Online marketing services; Online retail store services featuring audiovisual equipment; Online retail store services featuring information technology equipment; Marketing research; Online marketing; Product marketing services; Direct marketing consultancy; Goods import-export agency services; Import-export agency services in the field of energy; Wholesale ordering services; Advertising; Online advertising; Advertising research; Sales management; Business administration services for processing sales made on the Internet; Procuring of contracts for the purchase and sale of goods; Promotional services; Export promotion services; Marketing and promotional services; Retail Service; Wholesale.
4221216   30/06/2019
PRINCY KURIAN
THEKKEKARA HOUSE, NADATHARA, THRISSUR, PIN-680751, KERALA, INDIA
An Indian national
Address for service in India/Attorney address:
M.K. RAJEEV PRABHAKARAN
18, Capital Radhas, Round East, Nr. Paramakkavu Temple, THRISSUR - 680 001, Kerala
Used Since: 06/11/2014
CHENNAI
RETAIL SERVICES PROVIDED BY BAKERY SHOPS; RETAIL OR WHOLESALE SERVICES FOR CONFECTIONERY, BREAD, BUNS AND BAKERY PRODUCTS; RETAIL STORE SERVICE AND WHOLESALE DISTRIBUTORSHIP, INCLUDING ONLINE, FEATURING BREAD, BUNS, PIZZA, BURGER, BAKERY PRODUCTS, ICE CREAMS, CAKES, PASTRIES, MILK, MILK PRODUCTS, CONFECTIONERY, NON-ALCOHOLIC BEVERAGES, FROZEN FOODS, TINNED OR PACKAGED FOODS AND SNACKS; BUSINESS ADVISORY SERVICES RELATING TO THE ESTABLISHMENT AND OPERATION OF FRANCHISES; PROVISION OF ASSISTANCE [BUSINESS] IN THE ESTABLISHMENT OF FRANCHISES.
GT JAYANTI TASTEON
4225108   04/07/2019
ROHIT J DOSHI
GENERAL TRADE POINT, NO:41, STROTTEN MUTHIA MUDALI ST, SOWCARPET, CHENNAI-600079
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail sale and onlinesale of Dried fruit, Dried fruit products, Dried fruit mixes, Dates, Processed dates, Dried dates, Prepared pistachio, Processed apricots, Dried nuts, Processed nuts, Nuts being dried, Spices, Edible spices, Mixed spices, Curry spices, Spices in the form of powders
layy

4226651  05/07/2019

PERMAAYURSI SERVICES (OPC) PRIVATE LIMITED
F.NO 105, SHYAM VILLA APPT. NEAR R.D TOWER, NEHRU NAGAR, PATNA Patna BR 800001 IN

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA

Advertising; Business management; Business administration; Office functions
KK MAESTROKE
4226795 05/07/2019

NYKAA- KK BEAUTY PRIVATE LIMITED
4-B, 4th Floor, Todi Building, Mathuradas Mill Compund, Worli, Mumbai 400 013, Maharashtra, India

A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices, pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
AMRIK SINGH
# 296, SECTOR 6, LANE 14 C, NEAR TRANSFORMER GALLI, NANAK NAGAR, GHANSHINAGAR, JAMMU, JAMMU &
KASHMIR-180004 INDIA.
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Retail and wholesale services, retail or wholesale services for pharmaceutical, veterinary and sanitary preparations and
medical supplies.
4232664  11/07/2019
TITAN COMPANY LIMITED
Integrity, No.193, Veerasandra, Electronics City P.O., Off Hosur Main Road, Bangalore - 560100
Public Limited Company
Address for service in India/Attorney address:
RIGHTS AND GRANTS
F4, MORNING ROASE, RC-VICTORIA GARDEN, NO. 1, AIR FORCE STATION ROAD, EAST TAMBARAM, CHENNAI - 600 059.

Proposed to be Used
CHENNAI
Retailing of Watches and Horological Instruments
MR. HR VEKARIYA.
76, HARIDWAR SOCIETY, NEAR D - MART SHOPPING, SARTHANA JAKATNAKA, SURAT - 395006, GUJARAT.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
201, BAKHATGARH, TOWER, OPPOSITE APNA SWEETS, NEW PALASIA, INDORE, M.P.- 452001.

Proposed to be Used
AHMEDABAD
MARKETING, ADVERTISING, WHOLESALING, RETAILING, IMPORT - EXPORT AND OUTLETS INCLUDED IN CLASS 35.
GLOSSY IMPEX PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
A/407, IMPERIAL HEIGHTS, OPP BIG BAZAR, 150 FT ROAD, RAJKOT - 360005. GUJARAT - INDIA.

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD

SERVICES RELATED TO SHOWROOM, IMPORT, EXPORT, TRADING AND RETAIL, OUTLET ENGAGE TEXTILES AND
SUBSTITUTES FOR TEXTILES, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC, CLOTHING, FOOTWEAR,
HEADWEAR, T-SHIRTS, JEANS AND READYMADE GARMENTS INCLUDED IN CLASS - 35.
4235267  15/07/2019

KESAR IMPEX FLOOR CONCEPTS PVT. LTD., REP. BY ITS DIRECTOR DIPENDRA KUMAR TAPARIA,
Old No.550, New No.3/2, 1st Floor, 8th Block, K.R.Garden, Opp. NDDB, Koramangala, Bangalore - 560 095

Address for service in India/Attorney address:
LEXCURIAE
NO.53/81, SURVEYAR STREET, BASAVANAGUDI, BANGALORE-4

Used Since :13/07/2006

CHENNAI
Trader, Wholesaler, Retailer, Distributor, Import & Export of Artificial Floorings & Artificial Grass
SLEEPYHEAD HOME DECOR PRIVATE LIMITED

4236118    16/07/2019

SLEEPYHEAD HOME DÉCOR P LTD
508, GROUND FLOOR, 6TH MAIN, 6TH CROSS, 4TH BLOCK, ST. BED, KORAMANGALA, BANGALORE-560 034,
KARNATAKA

A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :29/08/2017

CHENNAI

RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF MATTRESSES, PILLOWS,
MATRESS PROTECTORS AND COMFORTERS
GIANIS
4236269  16/07/2019
RAVI GIANI, SOLE PROPRIETOR BEING INDIAN CITIZEN, TRADING AS, M/S. GIANIS
224, A. J. C. Bose Road, Kolkata-700017, West Bengal
Proprietorship Firm
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :02/04/2002
To be associated with:
4158923

KOLKATA
Retail and Wholesale services for furniture and Furnishings; Advertising; Marketing; Shop window dressing; Business administration; Office functions; Publicity and sales promotion services; Business management; Distribution of samples; Business management services relating to franchising; Telemarketing; Public relations; Marketing research; Business Information; Providing business information via a web site.
SURESH K R (INDIAN NATIONAL, PROPRIETOR), TRADING AS VINU FOODS

Address for service in India/Attorney address:

IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Advertising, Marketing, Wholesale, retail services related to food products
4237468    17/07/2019
ENES TEXTILE MILLS
8/3C, SENGUNTHAPURAM, MANGALAM ROAD, TIRUPUR-641 604, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF CLOTHING, HOIERY, DHOTI, LUNGI, SARONGS, LINGERIE, HEADGEAR, TEXTILES, TEXTILE GOODS AND CLOTHING ACCESSORIES
4237471    17/07/2019
CHETHAN M
437, 8TH CROSS, 5TH MAIN, RMV 2ND STAGE, DOLLARS COLONY, BANGALORE - 560094, KARNATAKA
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF BUILDING MATERIALS, GLASS,
GRANITE AND UPHOLSTERY; RETAIL SERVICES RELATING TO FOODSTUFFS; RETAIL OR WHOLESALE SERVICES FOR
FOOD AND BEVERAGES; DEMONSTRATION OF GOODS; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR
RETAIL PURPOSES; RETAIL SERVICES FEATURING A WIDE VARIETY OF CONSUMER GOODS; COMPUTERIZED ONLINE
RETAIL STORE SERVICES; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND
SERVICES; MARKETING; ADVERTISING; ORGANIZATION OF EXHIBITIONS OR TRADE FAIRS FOR COMMERCIAL OR
ADVERTISING PURPOSES; RENTAL OF ADVERTISING SPACE; BUSINESS PROJECT MANAGEMENT SERVICES FOR
CONSTRUCTION PROJECTS.
RESPONSIBLE INDULGENCE

4237600  17/07/2019
SHRI. CHAITANYA MUPPALA
Lingapur Building, Himayat Nagar, Hyderabad – 500 029, Telangana, India
 tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :15/07/2004

CHENNAI
Retail Services Provided By Bakery Shops, On-Line Ordering Services In The Field Of Restaurant Take-Out And Delivery, Computerized Online Ordering Services, Merchandising Services For Inducing The Purchasing Public To Buy The Goods Of Others, Import And Export Services.
NR VISION
N 32, R 1/3/2, Rana Pratap Chowk, Near Muktanand High School, New CIDCO, Nashik 422009
Partnership Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 25/06/2018

MUMBAI
DISPLAY, DISTRIBUTION & SUPPLY AGRICULTURAL TOOLS, AGRICULTURAL PRODUCTS, MACHINERY & RAW MATERIALS
4238221  17/07/2019

VIVEK KISHORBHAI BHALANI

48- shilpan basera, nr. sadhu vaswani school, sadhu vaswani road, rajkot, GUJARAT-360005

SOLE PROPRIETORSHIP

Address for service in India/Attorney address:

N.R.SRINATH

NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used

AHMEDABAD

Online marketing services, Providing online marketplaces for sellers of goods and or services, Import and export services.
Trade Marks Journal No: 1936, 13/01/2020  Class 35

4238353  17/07/2019
SUNIL
173/2, BALAMORE ROAD, (OPP. ANNA STADIUM) NAGERCOIL KANYAKUMARI - 629001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Retail services or wholesale services for electrical machinery and apparatus; marketing; Advertising; Business management; Business administration; Office functions
4238395  18/07/2019
GREYGREENSAGE HOSPITALITY PRIVATE LIMITED
AMR Tech Park 1, First Floor, IT Industry, Nagarathpura, Hosur Road, Bangalore-560025 (Karnataka)
GREYGREENSAGE HOSPITALITY PRIVATE LIMITED

Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar, Allwyn Colony, Kukatpally, Hyderabad-72, Telangana,

Used Since: 28/02/2018

CHENNAI
Advertising; Business management; Business administration; Office functions
KIMATSU INDIA PRIVATE LIMITED
201, Tirupati Udyog, I B Patel Road, Goregaon (E), Mumbai - 400063, Maharashtra.
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :10/04/1999

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and
purchase goods provided by a retail store and wholesale outlets related to instruments for lighting, heating, cooking
refrigerating
NAGMATI PAPERS LLP AN INDIAN LIABILITY PARTNERSHIP FIRM
SURVEY NO. 77/P2/P3/P4, BHIMGUDANA MARG, AT – RATAVIRDA, TAL : WANKANER, DIST – MORBI - 363621. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO ADVERTISING AGENCIES, TRADING, IMPORT, EXPORT OF MAGAZINES, CARDBOARDS, PAPERS, DUPLEX PAPERS, CRAFT PAPERS AND ABSORBENT PAPER, PRINTED PAPER INCLUDED IN CLASS -35

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VIT-WHERE INNOVATION MEETS LIFE

4239187  18/07/2019
M/S. VELLORE INSTITUTE OF TECHNOLOGY
VELLORE - 630 014, TAMILNADU.

OTHERS

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.

Proposed to be Used

CHENNAI

SLOGANS RELATING TO ADVERTISING THE PRODUCT. BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ADVERTISEMENT UNDERTAKING, COMMUNICATIONS TO THE PUBLIC, COMMUNICATION OR ANNOUNCEMENTS BY ALL MEANS OF DIFFUSION AND CONCERNING ALL KINDS OF GOODS OR SERVICES, SERVICE RELATED TO DISTRIBUTION OF PROSPECTUSES, DIRECTLY OR THROUGH THE POST, OR THE DISTRIBUTION OF SAMPLES
POKER FUNDA

4239645    19/07/2019

STRAIGHT SOFTWARE SOLUTIONS PRIVATE LIMITED
503, Sunshine Plaza, Mumbai Marathi Granth Sangrahalaya Marg, Dadar East,

Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054

Proposed to be Used
MUMBAI

On-line advertising on a computer network; provision of an on-line marketplace for buyers and sellers of goods and
services; presentation of goods on communication media, for retail purposes; search engine optimization for sales
promotion / search engine optimisation for sales promotion; web site traffic optimization / web site traffic optimisation;
web indexing for commercial or advertising purposes.
4239850  19/07/2019
PARAS PRAMOD AGARWAL (PROPRIETOR) TRADING AS SHREE NARSINGH FASHION
SHOP NO- 9, SURTI BAZAR, RAHUL RAJ MALL, DUMAS ROAD, SURAT- 395007, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR CLOTHING, READY-TO-WEAR CLOTHING, SAREES, DRESSES, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), GHAGRA CHOLI (READYMADE GARMENTS), LEHANGA (PETTICOAT), SUITS [CLOTHING], TEXTILE MATERIAL, FABRICS FOR TEXTILE USE, FOOTWEAR, TUNICS, LEGGINGS [TROUSERS], EMBROIDERY, HOSIERY, NIGHTWEAR, LINGERIE
4239975    19/07/2019
HR SNACKS PVT. LTD.
B-1/H-3 Mohan Co-operative Industrial Estate, Main Mathura Road, New Delhi-110044
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT,1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELHI
Trading, marketing, wholesaling, advertising, distribution, retailing, import-export and retail outlet services in respect of
Preserved, dried, cooked, whole, frozen, tinned and canned fruits and vegetables; fruit pulp; all types of chips made of
vegetables & fruit; potato chips, potato fries, preserved potato snacks, potato based snacks, potato crisps and flakes;
roasted, dried, processed nuts, peanuts, cashew nuts, almonds, pulses, jams, jellies; compotes; sauces, squashes; milk,
flavoured milk, milk shakes, yogurt, curd, lassi, milk beverages, dairy and milk products, milk predominating products;
raisins and dates; pickles; snacks, vegetable soup preparations, vegetable salads, fruit salads, fruit based snack food,
vegetable based snack food, food products made from fruits and vegetable; vegetable preserves; vegetable juices for
cooking, soya patties, burger patties, tofu patties, food stuffs for human consumption, frozen prepared meals consisting
principally of vegetables, fried food, Sweets, bread, gluten-free bread, frozen roti, paratha, nan bread, malt bread,
multigrain bread, whole wheat bread, butter bread, buns, biscuits, cheese puffs, pasta, cookies, rusk, cakes, pastry,
sandwiches, crisp rolls, bread rolls, confectionery & bakery products, chocolates, candy, snacks, fried food, sauces
(condiments), snacks food including gram flour based snack foods; food and salty snacks consisting of primarily
namkeens which consists of flour and cereals namely bhujia, papad, crushed or ground materials, ice creams, kulfi,
roasted gram, puffed rice (murmura), fried snacks, rice products, wheat & maida products, popcorn, all kinds of diet namkeen food preparations, pizzas, ready to eat packaged food, roasted chana, roasted groundnut, chocolate beverages with milk, malted milk for food, cocoa-based beverages, chocolate based beverages, coffee based beverages, frozen yogurt, wafer food, curried food paste, frozen prepared rice, frozen meals consisting primarily of rice, frozen prepared rice with seasonings and vegetables, multigrain-based snack foods, extruded wheat snacks, snack foods consisting principally of extruded cereals, Syrups and other preparations for making beverages, non-alcoholic drinks & beverages, nectar syrups, flavoured drinks, fruit drinks and fruit juices & fruit syrups, ready to serve fruit beverages, fruit concentrates and other preparations for making beverages.
4240196  19/07/2019
NAWABI
G1/177, RIICO INDUSTRIAL AREA, MANSAROVAR, JAIPUR - 302020, RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :21/09/2007

AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, ONLINE RETAIL MARKETING, THROUGH WEBSITE & MAIL ORDERS, OF
CLOTHING, FOOTWEAR, HEADWEAR, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN
RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT
OF COMPUTER HARDWARE AND SOFTWARE.
Proposed to be Used

CHENNAI

Provision of an online marketplace for buyers and sellers of goods and services, Providing online auction services, Advertising; Business management; Business administration; Office functions
SUMIT MAHAJAN SOLE PROPRIETOR OF AAROHI COLLECTIONS
AAROHI COLLECTIONS 1ST FLOOR, H.NO.189, GALI NO-05, SATKARTAR COLONY, NEAR 8-MARLA PANIPAT- 132103 (HARYANA)
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Advertising, Marketing, Product marketing, Direct marketing, Online marketing, Online ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce.
MAXTRO PHARMA

4240773  20/07/2019
M/S MAXTRO PHARMA
67, PANCHVATI BUNGALOW, OPP. ONGS COLONY, PALABASANA, MEHSANA, AHMEDABAD-380017
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SAI ASSOCIATES
B -5A GALI NO 38 BLOCK B PART II KAUSIK ENCLAVE BURARI DELHI 84

Proposed to be Used

AHMEDABAD
WHOLESALE AND RETAIL SERVICES OF PHARMACEUTICALS, UNANI, AYURVEDIC, COSMETICS, FOODS SUPPLEMENT, SURGICALS ITEMS IN CLASS 35
AINEAX HEALTH CARE
DOOR NO.35, CHOKKAMPUDHUR ROAD, SELVAPURAM, COIMBATORE - 641026
Partnership Firm
Address for service in India/Agents address:
MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
HIMANSHU RASTOGI TRADING AS SMART INDUSTRIES.
SECTOR-2, F-41, BAWANA INDL. AREA, DELHI-110039.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Advertising, Business Administration & Business Management Activities, Export & Import, On-Line Marketing, Wholesale & Retail Outlets, Showroom And Shops Including Services Relating To Trading And Marketing Of Stationery including Writing Instruments, Pencil, Pens, Ball Pens, Fountain Pens, Sketch Pens, Refills, Highlighters, Bold Marker Pens, Gel Pens, Ink, Marker Pen; Drawing Materials, Erasing Products, Sharpeners, Geometry & Instruments Boxes, Scales, Office, School and Computer Stationery, Self Adhesive Tapes for Stationery or Household Purpose Glue and Glitter pens for stationery purposes.
CHANDRA SHOPPING MALL
D.No.2-1-47, Opposite to Geeta Mandir, Narsaraopet, Guntur-522601 (A,P)
Partnership Firm

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since: 05/12/2011

CHENNAI
Marketing of readymade garments, textiles and textile goods, ladies dress material, handkerchiefs, towels, curtains, table and bed covers, gold jewellery and silver articles which includes gold, silver, platinum, diamond, rubies, crystal, emeralds, precious stones, pearls jewellery, ankle chains, bangles, charms for bracelets, crystal jewelry, cultured pearls, earrings, ear ornaments in the nature of jewellery gold earrings, gold necklaces, gold rings, jewel pendants, jewellery made of crystal, lockets, necklaces, precious and semi precious gems, gold and silver bracelets, presentation boxes for jewelry.
4241543  21/07/2019
M/S. ALLEN CAREER INSTITUTE
SANKALP, CP-6, INDRA VIHAR, KOTA RAJASTHAN-324005
PARTNERSHIP FIRM
Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, HELPING SERVICES OF A COMMERCIAL UNDERTAKING, SALE AND PURCHASE OF GOODS, RETAIL STORE, WHOLESALE OUTLETS THROUGH VENDING MACHINES, MAIL ORDER CATALOGUES, BY MEANS OF ELECTRONIC MEDIA AND THROUGH WEB SITES OR TELEVISION INCLUDED IN CLASS 35
MICROTASK

4241596   21/07/2019
FRAMEWIRK INTERNET (OPC) PRIVATE LIMITED
9/1 3, Ward No: 16, Kurubarahally Main Road, Shankar Mutt, Bangalore - 560086
Private Limited

Address for service in India/Attorney address:
SHIVENDRA SINGH MALIK
401-A wing, kinjal heights, wadia street, tardeo, Mumbai 400034

Proposed to be Used
CHENNAI
Advertising, business management, business administration, office functions
4241706  22/07/2019
M/S. VLS FOODS PVT. LTD.
trading as ;M/S. VLS FOODS PVT. LTD.
H.NO. 18/28, GROUND FLOOR, GEETA BHAWAN ROAD, JYOTI PARK, GURGAON-122001, HARYANA, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
DISTRIBUTION, SALES, ONLINE MARKETING, OFFLINE MARKETING, MANUFACTURING, RETAIL, WHOLESALE, IMPORT, EXPORT, ADVERTISING, LICENSEE OF SNACKS, NAMKEEN, CORN FLAKES, MUESLIS, FILLS, FRYUMS, JAMS, KETCHUP AS INCLUDED IN CLASS 35.
4241864  22/07/2019
VISHAL SURYAKANT SHAH
206, AJIT APARTMENT, NAHUR ROAD, SARYODAYA NAGAR, MULUND (W), MUMBAY - 400080, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAY - 400072
Proposed to be Used
MUMBAI
MARKETING, ONLINE MARKETING, SALES AND RETAILS SERVICES OF SPRAY POLISH, DEGREASING SPRAYS, CLEANING SPRAYS, SPRAY CLEANESS FOR INDUSTRIES USE
4242223    22/07/2019  
HII 5 FABRIC  
GALA NO. 8, PIONEER INDUSTRIAL ESTATE, OPP. SHREEJI ESTATE, SUBHASH ROAD, JOGESHWARI (EAST), MUMBAI - 400 060  
PARTNERSHIP  
Address for service in India/Attorney address:  
JOSEPH VARIKASERY  
VARIKASERY LAW & MARKS, 31, HAJJI HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.  
Proposed to be Used  
MUMBAI  
RETAILING, WHOLESSELLING, ONLINE TRADING OF TEXTILES AND SUBSTITUTE FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC
Trade Marks Journal No: 1936, 13/01/2020 Class 35

4242598  22/07/2019
ESHWAR ENTERPRISES
TC52/3296(1), NPP BHAVAN, SN NAGAR, PAPPANAMCODE P.O THIRUVANANTHAPURAM, KERALA - 695018
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Import-export agency services, Goods import-export agency services
4242877  22/07/2019
KAAPRO MANAGEMENT SOLUTIONS PRIVATE LIMITED
2ND FLOOR, B-206, TIRUPATI PLAZA, ATHWAGATE, SURAT, SURAT, GUJARAT, 395001, INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAHARPUR, DELHI-92

Proposed to be Used
AHMEDABAD
HUMAN RESOURCES MANAGEMENT, BUSINESS MANAGEMENT CONSULTING, PERSONNEL MANAGEMENT CONSULTING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ADVERTISING SERVICES, HUMAN RESOURCES CONSULTATION.
Trade Marks Journal No: 1936, 13/01/2020 Class 35

PRAFUL P BHATHI
Plot No - 12, Khairwadi, Near Municipal School, Bandra (East), Mumbai - 400051, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/05/2017

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to garments
4243491  23/07/2019
SAUSS HOME PRODUCTS PRIVATE LIMITED
C-15, INDUSTRIAL ESTATE, SHIKOHABAD, DISTT. FIROZABAD (U.P), INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :01/04/1976

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, MARKETING, WHOLESALE, RETAIL SERVICES RELATED TO WASHING SOAP, WASHING POWDER, DETERGENT POWDER AND CAKE.
4243566  23/07/2019
RAJA NARENDRA DEV KONDURU
Plot.58, 9th Phase, KPHB Colony, Hyderabad - 500072, Telangana
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Advertisement, marketing, sales promotion, business management, wholesale and retail services relating to fruits and vegetables
OKAY BOSS!

4243586   23/07/2019
AURUM CONSUMER SERVICES PRIVATE LIMITED
trading as ;AURUM CONSUMER SERVICES PRIVATE LIMITED
305 TTK ROAD, CHENNAI-600018, TAMILNADU,INDIA.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Attorney address:
KAUSHIK N.SHARMA
NEW NO.13, OLD NO.5/1, JAGADEESWARAN STREET,T.NAGAR,CHENNAI - 600 017

Proposed to be Used

CHENNAI
THE SERVICES IS IN RESPECT OF AIDING AND ASSISTING THE DEVELOPMENT,INTEGRATION OF BUSINESS ACTIVITIES.
PRASHANT KUMAR SINGH PROPRIETOR OF CREED INDIA
Radhey Haritage room no. 202 palspe Panvel
Proprietor

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
MUMBAI

BUSINESS MANAGEMENT, BUSINESS FUNCTION, ADVERTISING

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD "INDIA"

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1936, 13/01/2020 Class 35

4243925 23/07/2019
NAYAN MANUBHAI RAVAL, SOLE PROPRIETOR OF GUJARAT PRINTERS DIRECTORY
F-103, VENUS PARKLAND, NEAR VEJALPUR, AHMEDABAD – 380 051, GUJARAT, INDIA.
A SOLE PROPRIETARY CONCERN
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since: 10/02/2018

AHMEDABAD
PROMOTING THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR SPONSORS TO AFFILIATE THEIR GOODS AND SERVICES WITH AWARDS PROGRAMS; ADMINISTRATION OF INCENTIVE AWARD PROGRAMS TO PROMOTE THE SALE OF THE GOODS AND SERVICES OF OTHERS; TRADE SHOW AND COMMERCIAL EXHIBITION SERVICES; ARRANGING AND CONDUCTING TRADE SHOWS RELATING TO PUBLISHING; HELP IN THE MANAGEMENT OF THE BUSINESS AFFAIRS OR COMMERCIAL FUNCTIONS OF AN INDUSTRIAL OR COMMERCIAL ENTERPRISE.

THIS IS CONDITION OF REGISTRATION THAT ALL LABELS SHALL BE USED TOGETHER.
Homeonline

4244286  24/07/2019
DB CORP LIMITED
FC - 10&11, Film City, Sector-16A, Noida – 201301 ,UP, India
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Used Since :01/01/2016

DELHI
Business Management; Business Administration; Advertising; Online Advertising And Marketing Services; Updating of advertising materials; On-Line Advertising On Computer Networks; Rental Of Advertising Space; Marketing Research; Database Accumulation And Arrangement; Compilation And Systemization Of Information Into Computer Databases; Cost Price Analysis; Data Search In Computer Files For Others.
CHOTASMARTBAZAAR

4244372  24/07/2019

VIKRANT KUMAR RAVI
DHAWAN NAGAR, GANDHI NAGAR, KANKE ROAD, RANCHI -834008

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Marketing, Direct marketing, Online marketing, Product marketing, Computerized online ordering services, Provision of an on-line marketplace for buyers and sellers of goods and services, Provision of information and advisory services relating to e-commerce, Retail and Wholesale ordering services, Retail services provided by supermarkets.
MyD
4244800  24/07/2019
SMART MEDIA4U TECHNOLOGY PTE. LTD.
trading as ;SMART MEDIA4U TECHNOLOGY PTE. LTD.
2 VENURE DRIVE # 11-30 VISION EXCHANGE SINGAPORE-608526.
SERVICE PROVIDER
Address for service in India/Attorney address:
DEXTEROUS LAW OFFICES
M-167, 1st Floor, Greater Kailash II, New Delhi-110048
Proposed to be Used
DELHI
ADVERTISING, OFFICE FUNCTIONS WHICH INCLUDES ADVERTISING SERVICES ON INTERNET, MOBILE OR TRADITIONAL MEDIA, AND TO CREATE ADVERTISING NETWORKS TO CONNECT SERVICE PROVIDERS AND CLIENTS.
4244846  24/07/2019
PROYOUNG HEALTH SCIENCES PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. YARRAM ANJI REDDY)
T.F.8, 3rd Floor, Empire Square, Road No: 36, Jubilee Hills, Hyderabad – 500033, Telangana
Private Limited Company
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Used Since :17/05/2019
CHENNAI
Advertising; Business management; Business administration; Office functions under Class 35.
4245028   24/07/2019
CHARU VERMA TRADING AS KYAPEHENU
A-157, Vivek Vihar, Phase-II, Delhi-110095.
Sole proprietorship firm

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI-110 008.

Proposed to be Used
DELHI
Marketing, Distribution, Wholesale, Retailing, Export-Import, Advertising, e-commerce, online trading services, Sales Promotional Activities Outlet, Exhibition and Display services in respect of Clothing, Footwear & Headgear.
VITAZOC WELLNESS

VIVEK SINGLA TRADING AS ZOIC PHARMACEUTICALS
PLOT NO. 194, INDUSTRIAL AREA, SECTOR-82, (JLPL), MOHALI (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI

Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing, Online Marketing, Import & Exports relating to Medicinal & Pharmaceutical Preparations including Ayurvedic Medicines; Food Supplements & Nutraceuticals.
THE NEEDLE STORY

4245121  24/07/2019
MAYURI JAIN W/O. SH. SAMBHAV JAIN
481, 482, MEHRISHI MARG, SURYA NAGAR, GOPALPURA BY PASS, JAIPUR (RAJASTHAN)
Individual

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD

Advertising; Business management; Business administration; Office functions.
4245334    24/07/2019
MORE RETAIL LIMITED
Skyline Icon, 5th and 6th Floors, 86/92, Near Mittal Industrial Estate, Andheri - Kurla Road, Andheri (East), Mumbai - 400059
Trader and Service Provider
Company Registered under Companies Act
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
4245337  24/07/2019
MORE RETAIL LIMITED
Skyline Icon, 5th and 6th Floors, 86/92, Near Mittal Industrial Estate, Andheri - Kurla Road, Andheri (East), Mumbai - 400059
Trader and Service Provider
Company Registered under Companies Act

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
4245340  24/07/2019
MORE RETAIL LIMITED
Skyline Icon, 5th and 6th Floors, 86/92, Near Mittal Industrial Estate, Andheri - Kurla Road, Andheri (East), Mumbai - 400059
Trader and Service Provider
Company Registered under Companies Act

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
4245496    25/07/2019
GARIMA GAMBHIR
402, Mahavir Apartments, Plot No. 5A, Near Sector-21 Metro Station, Sector-22, Dwarka, Bagdola, South West Delhi, Raj Nagar-II, Delhi 110077
INDIVIDUAL
Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019
Used Since :01/06/2018
DELHI
Advertising, Business Management, Business Administration, office functions
SAKURA BABY
4245721  25/07/2019
ASHUTOSH KULKARNI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SAKURA ENTERPRISES
1102/B, Mayfair, Akshay, 1st Cross Road, Lokhandwala Complex, Andheri (W), Mumbai - 400053, Maharashtra
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Proposed to be Used
MUMBAI
Advertising, marketing, business management, business administration, wholesale and retail services related to baby products
PRANAV NIHICHLANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS MAHARAJA FOOD FACTORY
B - 3, C - 9, Sainagar, Devendra Nagar, Raipur - 492009, Chhattisgarh

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Advertising, marketing, business promotion, business administration, office function, related to services for providing food and drinks and temporary accomodation.
SHALIGRAM LAMINATES PRIVATE LIMITED
B 22, 3RD FLOOR, CIRCLE B COMPLEX, ABOVE PAKVAN RESTAURANT, S G HIGHWAY, BODAKDEV, AHMEDABAD, GUJARAT - 380059, INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, NR. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since : 01/07/2017
AHMEDABAD
TRADING, WHOLESALING, IMPORT, EXPORT OF MATERIALS, NOT OF METAL, FOR BUILDING AND CONSTRUCTION; RIGID PIPES, NOT OF METAL, FOR BUILDING; ASPHALT, PITCH, TAR AND BITUMEN; TRANSPORTABLE BUILDINGS, NOT OF METAL; MONUMENTS, NOT OF METAL; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
S24 FOOD MALL LLP
SHOP NO.103, MEGA MALL, NEAR MILAN CINEMA, SURENDRANAGAR - 360001, GUJARAT, INDIA
Limited Liability Partnership

Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Business operation of shopping malls, Retail services relating to food, Wholesale services in relation to foodstuffs, Advertising, Business Administration And Business Management Activities, Wholesale Retail Outlets And shops Including Services Relating To Distribution,Trading, Marketing, Exporting Of Food Supplements
GAARVI
4246940   26/07/2019
SAMBHAI SHIVAJI GUND
trading as ;SAHIL ECOM
GALA NO. 113, FIRST FLOOR, K.T. INDUSTRIAL ESTATE NO. 3, PREMISES CO-OP HSG. SOC. LTD, SURVEY NO. 95, HISSA NO. 1/1, 5 WALIV, VASAI (EAST), PALGHAR -401208
A INDIAN NATIONAL
Used Since :01/04/2019
MUMBAI
WHOLESALING, RETAILING AND DISTRIBUTING; SALESOF GOODS IN THE RETAIL AND WHOLESALE TRADE; ONLINE TRADING IN MACHINES AND MACHINE TOOLS; MOTORS, MIXER, CONTAINERS HAND BLENDER, CHOPPER, COCONUT SCRAPERHOUSEOLD OR KITCHEN UTENSILS AND INCLUDING IN CLASS 35
4247019  26/07/2019
MR. NISHAD MON. S
M/s KURTI TALES, GROUND FLOOR, FLAIR BUSINESS FLOORS, BESIDE SUNRISE HOSPITAL, KAKKANAD,
ERNAKULAM - 682 030, KERALA
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA
Used Since: 14/05/2019

CHENNAI
WHOLESALE AND RETAIL MARKETING OF TEXTILE ARTICLES, READYMADE GARMENTS, LADIES WEARS, KIDS WEAR,
DESIGNER WEAR, SAREES, CHURIDARS, DRESS MATERIALS, HEADGEAR, COSMETICS, PERSONAL HYGIENIC
PRODUCTS AND GIFT ARTICLES, ONLINE RETAIL MARKETING
PONLAIT

4247962  26/07/2019
THE PONDICHERRY CO-OPERATIVE MILK PRODUCERS' UNION LTD.
Vazhudavoor Road, Kurumampet, Puducherry 605 009
An Indian Co-operative organization registered under the Puducherry Co-operative Societies Act

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :30/11/1987

CHENNAI
business administration; business management; office functions; retail store services featuring a wide variety of consumer goods of others; retail department and convenience stores; Retail and wholesale services relating to dairy products and other food products and beverages
4247989   27/07/2019
M/S. ALLEN CAREER INSTITUTE
SANKALP, CP-6, INDRA VIHAR, KOTA RAJASTHAN-324005
PARTNERSHIP FIRM

Address for service in India/Attorney address:
G L VERMA
VERMA & CO, 221, V. B. PLAZA, PLOT-10, PKT-7, OPP. METRO, SECTOR-12, DWARKA, NEW DELHI-110078

Proposed to be Used
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; HELPING SERVICES OF A COMMERCIAL UNDERTAKING, SALE AND PURCHASE OF GOODS, RETAIL STORE, WHOLESALE OUTLETS THROUGH VENDING MACHINES, MAIL ORDER CATALOGUES, BY MEANS OF ELECTRONIC MEDIA AND THROUGH WEB SITES OR TELEVISION INCLUDED IN CLASS 35.
BHIMAS RESIDENCY HOTELS PRIVATE LIMITED
19-03-41, NEAR RAILWAY OVER - BRIDGE RENIGUNTA ROAD, TIRUPATI, CHITTOOR - 517501
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services
Blue Penguin

4248859    28/07/2019

MOHAMMAD NADEEM TRADING AS TAJ TRADERS
1504, Sarai Khalil, Sadar Bazar, Delhi- 110006
Proprietorship Firm

Address for service in India/Attorney address:
BHAWNA PIPLANI
93, INDRA VIHAR, NEAR B.B.M. BUS DEPOT, MUKHERJEE NAGAR, NEW DELHI-110009

Proposed to be Used
DELHI

Advertising; business management; business administration; office functions.
4248935 29/07/2019
GLORY FOOTWEARS
CITY TOWER, VENUS JUNCTION, PULAMON P.O., KOTTARAKKARA-691 531, KERALA STATE, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
WHOLESALE, RETAILING, MARKETING, IMPORTING, EXPORTING AND TRADING OF FOOTWEAR, SPORTS FOOTWEAR, SNEAKERS (FOOTWEAR), ATHLETIC FOOTWEAR, CASUAL FOOTWEAR, LEISURE FOOTWEAR, FOOTBALL BOOTS, FOOTBALL SHOES, PUMPS (FOOTWEAR), FOOTLESS SOCKS, FOOTWEAR SOLES, INFANT'S FOOTWEAR, BEACH FOOTWEAR, FOOTBALL JERSEYS, LADIES FOOTWEAR, BELTS (CLOTHING), FABRIC BELTS (CLOTHING), LADIES BAGS, UMBRELLA, BOTTLES, TROLLEYS, BELTS MADE OF LEATHER SUSPENDER BELTS FOR MEN.
4249365  29/07/2019
GAGAN AGGARWAL
trading as ;SINGHAL SALT SUPPLIER
A-437/2, SHASTRI NAGAR, NEW DELHI-110052, INDIA
SERVICE PROVIDER
Used Since :31/10/2013
DELHI
WHOLESALE & RETAIL AGENCY SERVICES RETAIL OUTLET CHAIN STORE, PROMOTION, ONLINE MARKETING AND DISTRIBUTION OF SALT & TRADING OF THE SALT
4249669  29/07/2019

GLORIA JEANS COFFEES HOLDINGS PTY LTD.
HQ Robina Suite 14 Level 1, 58 Riverwalk Avenue Robina QLD 4226, Australia
A corporation organized under the laws of Australia

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Retail coffee and tea store services included in class 35.
4249910 29/07/2019
CHIRAG GUNAWANT PANDYA
1131, BUDHWAR PETH, SHANIPAR MANDAI ROAD, NEAR RAM MANDIR, TULSHI BAUG, PUNE (M-CROP) - 411002, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, WHOLESALE RETAIL, MARKETING, DISTRIBUTION, RELATING TO ALL KIND OF GENERAL GROCERY GOODS, HOUSEHOLD GOODS, COSMETIC, BAKERY GOODS, DISPOSABLE CROCKERY, GIFT ITEMS & PACKING, FRUIT DRINKS AND FRUIT BISCUITS, BREADS, BAKERY, PASTY AND CONFECTIONERY PRODUCTS AND FOOD PRODUCTS & PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, JELLIES, JAMS, FRUIT SAUCES
OPALJI

4250452  30/07/2019
DEEPAK KUMAR
PROP. OF FIRM M/S SHRI SITA RAM FOOD FACTORY, SUBJI MANDI, KOSIKALAN, MATHURA (U.P.) INDIA
PROPRIETORY FIRM

Address for service in India/Agents address:
JAIRO TRADE MARK OFFICE.
17/186, JAIRO BUILDING, JAIGANJ MARKET CROSSING, ALIGARH-202001, U.P.

Used Since :01/04/2017

DELHI

4250639   30/07/2019
N C CREATIONS
House no 725/8 New colony Sonipat haryana 131001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions, reselling in respect of bed sheets, curtains, home decor, watches, lifestyle products.
4250671  30/07/2019
ROHITKUMAR PUKHRAJ JAISANI
VISHESH TEXTILE AGENCY, 722, 7TH FLOOR, BELGIUM SQUARE, NEAR DELHI GATE, RING ROAD, SURAT - 395003
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :03/06/2010
AHMEDABAD
WHOLESALE & RETAIL TRADING OF TEXTILE GOODS, SAREES, DRESS MATERIALS
Mark should be read as a whole.
4250802  30/07/2019
KAMAL MUDGAL, SOLE PROPRIETOR OF 99 ONLINE STORE
RZ-58 MAIN DADA DEV RD, RAJNAGAR-2 PALAM, NEW DELHI - 110077
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
e-commerce; marketing; retail; on-line advertising on a computer network; provision of an on-line marketplace for buyers and sellers of goods and services
VOLITION

4251243  30/07/2019

CHEN, ZHEN-RUI
5F., No.139, Xuecheng Rd., Sanxia Dist., New Taipei City 237, Taiwan (R.O.C.)

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :19/06/2014

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4253850 02/08/2019
NIRAV NARENDRA BHAI SHAH
C/O PK SONS,A/30 SUVIDHA ESTATE,NEAR UAJALA CIRCUL,SARKHEJ,AHMEDABAD-382210
INDIVIDUAL
Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.
Used Since :01/01/2015

AHMEDABAD
RETAIL AND WHOLESALE TREADING OF GOODS ,MARKETING INCLUDED IN CLASS 35
Mark should be read as a whole.
RATAN POLY PLAST
PLOT NO. 34/A, GDDIDC, DAMAN INDUSTRIAL ESTATE, SOMNATH ROAD, VILLAGE – DABHEL NANI, DAMAN – 396 210
PARTNERSHIP

Address for service in India/Attorney address:

JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

AHMEDABAD
RETAILING, WHOLESELLING, IMPORTING, EXPORTING OF FURNITURE, MIRRORS, PICTURE FRAMES; GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS PLASTIC BUCKETS, PLASTIC FUNNELS, PLASTIC BOTTLES, PLASTIC PLATES, PLASTIC CUPS, PLASTIC COASTERS, PLASTIC PLATES (DISHES), PLASTIC WATER BOTTLES, PLASTIC BINS (DUSTBINS), PLASTIC BOWLS (HOUSEHOLD CONTAINERS) MUGS MADE OF PLASTIC, PLASTIC BATH RACKS (CADDIES)
4255241  03/08/2019
GURPREET SINGH
Ward No. 1 VPO Chhajjal Waddi, Teh. Baba Bakala
Proprietor

Address for service in India/Attorney address:
SUNNY CHADHA
121-MBD SHOPPING COMPLEX, G.T. ROAD JALANDHAR, PUNJAB 144001

Proposed to be Used
DELHI
Business Administration, provision of an online marketplace for buyers and sellers of goods and services
4255362  03/08/2019
MR. RUSHIRAJ SHAHTRI TRADING AS HRUSHI OVERSEAS
"Navdurga Bhavan" 22, Anuradha Society, Nr. Chintan Hospital, Jivrajpark, Ahmedabad-380051
proprietor

Address for service in India/Attorney address:
SAGAR R. KADIYA (ADVOCATE)
38, UMIYANAGAR SOCIETY, NR. MUKESHNAGAR, RAJENDRAPARK ROAD, ODHAV, AHMEDABAD - 382415

Used Since: 10/08/2016

AHMEDABAD

Business Administration And Office Function Related To Overseas Consultant, Immigration Consultant, student visa consultant
GEX GARMENTS

4256583  05/08/2019

MOHD. SHAHNAWAZ TRADING AS GEX GARMENTS
9/6899, MALHOTRA GALI, NEAR MAHAVIR CHOWK, GANDHI NAGAR, DELHI-110031

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used

DELHI

Wholesale services relating to clothing, Retail services connected with the sale of clothing and clothing accessories, Online retail store services in the field of clothing, Advertising services in the field of clothing, Clothing, Ready-made clothing, Ready-to-wear clothing, Clothing for men, women and children, Clothing for leisure wear, Bridal wear, Casual wear, Evening wear, exercise wear, Rainwear, Sportswear, Formal wear, Business wear, Dhoti (Mens wear), Woolen clothing, Denim clothing, Fur clothing, thermal clothing, beach clothing, Outer clothing, weather resistant outer clothing, Nightdresses, Cocktail dresses, Fancy dress, costume, Uniforms, Linings (Ready-made -) [parts of clothing], hosiery, Lingerie, Bodices [lingerie], Panty hose, Panties, Bras, Pants for adults, Pants for men, Pants for children, Undergarments, Pants for babies, golf pants, shirts and skirts, pantsuits, school uniforms, Socks, Sweaters, Cotton sweaters, Woolen sweaters, coats, lab coats, Jackets, T-shirts, Tracksuits, Online wholesale store services featuring clothing, online retail store services relating to clothing, Mail order retail services in the field of clothing and clothing accessories, Advertising services in the field of clothing.
4317478  11/10/2019
M/S. CASANIX PRIVATE LIMITED
K-073, SITE-5, KASNA INDL.AREA, GAUTAM BUDH NAGAR, NOIDA, UTTAR PRADESH, 201308
(A Body Incorporate)
Address for service in India/Attorney address:
ADVOCATE BHIWANI BISHT
TRIOS LEGAL SERVICES, F-303 ALAKNANDA APARTMENT, RAMPURI, SURYA NAGAR, GHAZIABAD, UTTAR PRADESH - 201011.
Used Since :12/01/2018
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, IMPORT AND EXPORT, E-COMMERCE SERVICES AND ONLINE SERVICES RELATED TO SCIENTIFIC, RESEARCH, NAVIGATION, SURVEYING, PHOTOGRAPHIC, , AUDIOVISUAL, OPTICAL, WEIGHING, MEASURING, SIGNALLING, DETECTING, TESTING, INSPECTING, LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING THE DISTRIBUTION OR USE OF ELECTRICITY; APPARATUS AND INSTRUMENTS FOR RECORDING, TRANSMITTING, REPRODUCING OR PROCESSING SOUND, IMAGES OR DATA; RECORDED AND DOWNLOADABLE MEDIA, COMPUTER SOFTWARE, BLANK DIGITAL OR ANALOGUE RECORDING AND STORAGE MEDIA; MECHANISMS FOR COIN-OPERATED APPARATUS;, CALCULATING DEVICES; COMPUTERS AND COMPUTER PERIPHERAL DEVICES; FIRE-EXTINGUISHING APPARATUS, TELECOM APPARATUS, IOT EQUIPMENT ELECTRIC REMOTE AND SWITCHES, AND HUMAN RESOURCES MANGEMENT AND RECURITMENT SERVICES.
TCA

4333055  29/10/2019
JITENDER JAIN
E-42, KRISHNA PARK, DEOLI ROAD, KHANPUR, DELHI 110080
MY TRADEMARK CLASS IS 35
TAX CONSULTANT AND ACCOUNTANT
Proposed to be Used
DELHI
CONSULTANCY, BUSINESS MANAGEMENT, BOOKKEEPING, ACCOUNTING, DATA SEARCH, INVOICING, MARKETING,
TAX RELATED SERVICES, PAYROLL, PUBLIC RELATION, WEB SITE, ADVERTISING, WORD PROCESSING, WRITING OF
RESUME AND PUBLICITY TEXTS.
4334392  31/10/2019
HARIGOVIND P
trading as ;MERIDIAN INSTITUTE OF ADVANCED UROLOGY & RENAL TRANSPLANT
28/746-C, CHEMBAKA HOUSING COLONY, CHEVAYUR, CALICUT, PIN-673017 KERALA,INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Proposed to be Used
CHENNAI
ONLINE ADVERTISING AND PROMOTION OF HEALTHCARE SERVICES,SALE OF MEDICINES,SURGICAL,PHARMACEUTICAL PRODUCTS,CONDUCTING EXHIBITIONS.
4340147  06/11/2019
FLYING CARPET PRODUCTIONS
F4, 102 Sidhi Mohd Compound, Old Prabhadevi Road, Mumbai - 400025
Sole Proprietorship
Address for service in India/Agents address:
SUDISHA MUKHERJI
BUILDING NO.9, FLAT NO.10, SARASWAT COLONY, TALMAKI ROAD, SANTACRUZ(WEST), MUMBAI-400054.
Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions.
4350295  18/11/2019
THINKWHY MARCOMM VENTURES PRIVATE LIMITED
6, ARYAVRAT BUNGLOWS, NR. PRERNATIRTH DERASAR, SATELITE, AHMEDABAD-380015, INDIA.

Service provider
Body incorporate

Address for service in India/Attorney address:
KETANA BABARIA
B/137, Harisiddha Park, Nr. Navsarjan School Ranip Ahmedabad-382480

Proposed to be Used
AHMEDABAD
Description: Advertising and marketing services provided by means of indirect methods of marketing communications, namely, social media, search engine marketing, inquiry marketing, internet marketing, mobile marketing, blogging and other forms of passive, sharable or viral communications channels. Social media strategy and marketing consultancy focusing on helping clients create and extend their product and brand strategies by building virally engaging marketing solutions
Trade Marks Journal No: 1936, 13/01/2020 Class 35

4350384 18/11/2019
WUHAN YIHUI DRINKING TECHNOLOGY CO., LTD.
No.1, 4th Floor, Building A11, Phase I, Rongke Zhigu Industrial Project, Liqiao Village, Hongshan District, Wuhan, Hubei, China
A Company Incorporated And Existing in China.
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Proposed to be Used
DELHI
Advertising; Commercial Administration Of The Licensing Of The Goods And Services Of Others; Import-Export Agencies; Provision Of An Online Marketplace For Buyers And Sellers Of Goods And Services; Personnel Management Consultancy; Relocation Services For Businesses; Systemization Of Information Into Computer Databases; Accounting; Sponsorship Search; Retail Services For Pharmaceutical, Veterinary And Sanitary Preparations And Medical Supplies.
Trade Marks Journal No: 1936, 13/01/2020 Class 35

4353359 20/11/2019
T NESAMANI
387/2, GROUND FLOOR, NETHAJI STREET, ALAGAPURAM, KATTUR, SALEM – 636016
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Retail Services In Relation To Pharmaceutical Preparations, Wholesale Services In Relation To Pharmaceutical
Preparations, Retail Or Wholesale Services For Pharmaceutical, Veterinary And Sanitary Preparations And Medical
Supplies.
4354390  21/11/2019
BROWSERSTACK LIMITED
8th Floor, Block E, Iveagh Court, Harcourt Road, Dublin 2.
Body Incorporate

Address for service in India/Attorney address:
PDS LEGAL
Suite 11, Vatika Business Centre, 2nd Floor, Divyashree Chambers, A Wing, 11, O’Shaughnessy Road, Bengaluru 560025
Used Since :23/10/2013

CHENNAI

compilation of statistics, compilation of information into computer database, computerized file management
Trade Marks Journal No: 1936, 13/01/2020  Class 35

4355686  22/11/2019
AVINASH HARSH SOLE PROPRIETOR OF NH9 VISIONARY & INITIATIVE CORP
3-4-183/VS/407, VIJAYA SATYA RESIDENCY, HYDERGUDA, HYDERABAD, TELANGANA-500048
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions; Marketing; Provision of information and advisory services relating to e-commerce
4357538  25/11/2019
BREAD AND BUTTER CO
OLD NO:10, NEW NO:17A, 6TH MAIN ROAD, R.A.PURAM, CHENNAI-600028
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail Sale and Onlinesale of Ice cream, Ice cream desserts, Ice cream cakes, Ice cream cones, Ice cream bars, Fruit ice cream, Ice cream sandwiches, Dairy ice cream, Ice cream mixes, Ice cream powder, Ice cream drinks, Ice cream confections, Ice cream confectionery, Ice cream gateaux
Trade Marks Journal No: 1936, 13/01/2020  Class 35

PEARLOT

4357598    25/11/2019
RAJESH
KUTTIPARAMBIL PANACKACHIRA, MADUKKA P.O ERUMELI NORTH MUNDAKAYAM KANJIAPPALLY KOTTAYAM KERALA 686513
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammi Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Business and management consultancy, Human resources consultancy
INNOTRAIL SOLUTIONS PRIVATE LIMITED
MIG DELUXE 87, PHASE 2 KABIR NAGAR RAIPUR RAIPUR CT 492099 IN
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Online marketing, Direct marketing services, Online marketing services, Retail services provided by on-line gift shops, Retail services provided by book shops, Window dressing services for retail shops, Online advertising and marketing services, Product marketing, Marketing consulting services, Marketing agency services,
4359087  26/11/2019
NSE INDICES LIMITED
EXCHANGE PLAZA, C-1, BLOCK G, BANDRA KURLA COMPLEX, BANDRA (E), MUMBAI 400 051, MAHARASHTRA
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
3894157, 4359076

MUMBAI
COMPILATION, SYSTEMIZATION AND UPDATING OF INFORMATION INTO COMPUTER DATABASES AND PROVIDING INFORMATION THEREOF; AUTOMATED, COMPUTER OR COMPUTER SOFTWARE-AIDED MANAGEMENT OR BUSINESS ADMINISTRATION SERVICES; WORK OR OPERATIONAL (NON-TECHNICAL) MANAGEMENT CONSULTANCY; AUCTIONEERING; FACTORING SERVICES FOR BUSINESSES; ON-LINE DATA PROCESSING SERVICES; PROVISION OF TRADE INFORMATION; BUSINESS MANAGEMENT CONSULTANCY AND ASSISTANCE; MARKET INFORMATION SERVICES RELATING TO INDEX LEVELS; RISK MANAGEMENT; COST PRICE ANALYSIS, ECONOMIC FORECASTING; CONDUCTING, ARRANGING AND ORGANIZING TRADE SHOWS AND TRADE FAIRS FOR COMMERCIAL AND ADVERTISING PURPOSES RELATING TO FINANCIAL AND SECURITIES MANAGEMENT; RECORDING AND REGISTERING THE TRANSFER OF STOCKS, SHARES AND SECURITIES; PROVIDING FINANCIAL INDICES OF SELECT BONDS TO ENABLE CONSUMERS TO EVALUATE INVESTMENTS AND MARKET TRENDS IN THE BOND MARKET; COMPILING FINANCIAL, SECURITIES, STOCK EXCHANGE, TRADE AND QUOTE, INDEX VALUE AND OTHER FINANCIAL MARKET INFORMATION FOR BUSINESS PURPOSES; ELECTRONIC AND COMPUTERIZED STOCK MANAGEMENT INCLUDED IN CLASS 35.
4359259   26/11/2019
KRISH FOOD AND FUN(INDIA) PRIVATE LIMITED
D.NO:19-1-32/4, ABBANA REDDY STREET, MAIN ROAD, RAMACHANDRAPURAM-533255, ANDHRA PRADESH, INDIA.
Private limited company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Wholesale, Retail and online sales of coffee.
NUCIFERA-C (PROPRIETOR: J. CAROL JUDESON)
No E11 Sipcot Industrial Estate, Manamadurai Sivagangai, Sivaganga, Tamilnadu - 630561
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :31/01/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
VINAY NAGRATH TRADING AS EBIZMOUR GLOBAL TRADE
Z-5, 1ST FLOOR, PORTION-C, RAJOURI GARDEN, WEST DELHI-110027

Individual

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
DELHI
Marketing services, Online retail store services relating to cosmetic and beauty products, Retail store services in the field of clothing, Retail services in relation to fashion accessories, clothing accessories, hair products, kitchen appliances
4360511 27/11/2019
SNEHA TUSHAR MAKWANA
C-1631, KRIBHCO NAGAR, HAZIRA ROAD, SURAT, GUJARAT 394515
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Provision of information and advisory services relating to e-commerce; Online retail store services featuring cosmetic and beauty products, clothing and accessories; Wholesale services for clothing; Retail services for clothing; Retail services or wholesale services for clothing; On-line retail store services featuring cosmetic and beauty products, clothing and accessories; Wholesale services for footwear; Retail services for footwear; On-line wholesale store services featuring footwear; On-line retail store services featuring footwear; Retail services for jewelry; Wholesale services for jewelry; Online retail store services featuring jewelry; Online wholesale store services featuring jewelry
The Social Booth

4361187  28/11/2019
SOCIAL STORIES PRIVATE LIMITED trading as ;SOCIAL STORIES PRIVATE LIMITED
HUDA CITY CENTRE, 5TH FLOOR, SECTOR-29, GURGAON-122001, HARYANA, INDIA
SERVICE PROVIDER
Used Since :11/10/2016

DELHI
ADVERTISING, MARKETING AND PROMOTIONAL CONSULTANCY, ADVISORY AND ASSISTANCE SERVICES; BUSINESS CONSULTANCY REGARDING MARKETING ACTIVITIES AND LAUNCHING OF NEW PRODUCTS, CONSULTANCY SERVICES IN THE FIELD OF INTERNET MARKETING, DIGITAL MARKETING, DEVELOPMENT AND IMPLEMENTATION OF MARKETING STRATEGIES FOR OTHERS, MARKETING RESEARCH, INFORMATION, ASSISTANCE AND CONSULTANCY SERVICES, PROVIDING MARKETING CONSULTANCY IN THE FIELD OF SOCIAL MEDIA, RESEARCH SERVICES RELATING TO MARKETING.
4361188  28/11/2019
SOCIAL STORIES PRIVATE LIMITED
trading as ;SOCIAL STORIES PRIVATE LIMITED
HUDA CITY CENTRE, 5TH FLOOR, SECTOR-29, GURGAON-122001, HARYANA, INDIA
SERVICE PROVIDER
Used Since :07/09/2017
DELHI
ADVERTISING, MARKETING AND PROMOTIONAL CONSULTANCY, ADVISORY AND ASSISTANCE SERVICES; BUSINESS CONSULTANCY REGARDING MARKETING ACTIVITIES AND LAUNCHING OF NEW PRODUCTS, CONSULTANCY SERVICES IN THE FIELD OF INTERNET MARKETING, DIGITAL MARKETING, DEVELOPMENT AND IMPLEMENTATION OF MARKETING STRATEGIES FOR OTHERS, MARKETING RESEARCH, INFORMATION, ASSISTANCE AND CONSULTANCY SERVICES, PROVIDING MARKETING CONSULTANCY IN THE FIELD OF SOCIAL MEDIA RESEARCH SERVICES, RELATING TO MARKETING.
4362840  29/11/2019
VIJAY SABRE SAFETY PRIVATE LIMITED
35 Chandivali Village, Off Sakivihar Rd, Andheri East Mumbai - 400072
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/1988
MUMBAI
Computerized online retail store services.
ZASSIST

4362926  29/11/2019

ETECHACES MARKETING AND CONSULTING PRIVATE LIMITED
Plot 119, Sector 44, Gurugram, Haryana - 122001
private limited company incorporated under Indian company laws

Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
DELHI

Advertising; business management; business administration; office functions.
4363229  30/11/2019
JAGDISHBHAI MANSUKHBHAI GADHIYA TRADING AS: JIYA BANGLES
Sangita Park-1, Brahmani Krua, Morbi Road, Rajkot-360003, Gujarat, India
Single Firm
Address for service in India/Agents address:
SAMPAT DHRYV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Ratiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
E-commerce Services; Retail & Wholesale trading of Goods by Online or Offline mode
AK FINSERV LLP
Excella Co-Working, Elite Brookland, Baner – Balewadi Road, Laxman Nagar, Balewadi, Pune- 411045
Limited Liability Partnership
Address for service in India/Agents address:
ROHITKUMAR VIKAS PINGALE

Proposed to be Used
MUMBAI
Business assistance, management and administrative services, Office functions included in class 35.
HEMANT KUMAR
4/10, Lal Quater, Near Gurudwara, Lohiya Nagar, Ghaziabad, Uttar Pradesh-201001
Individual
Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001
Proposed to be Used
DELHI
Multi-level marketing business services [business networking services].
4363818  30/11/2019
KAMA AYURVEDA PRIVATE LIMITED
3K, Commercial Circle, Jangpura Extension, New Delhi 110014.
An Indian Company
Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001
Used Since :13/08/2001
To be associated with:
2927687
DELHI
Retail store services featuring cosmetics, toiletries, soaps and detergents; online retail store services for cosmetic and beauty care products.
Proposed to be Used

MUMBAI

CLOTHING, HEADGEAR, READYMADE GARMENTS AND READY TO WEAR CLOTHING FOR GENTS, WOMEN
WHOLESALE, RETAIL, ONLINE SALES, DISTRIBUTION CHANNELS, SERVICES, STORES, DEPARTMENTAL STORES,
SHOPPING MALL, SHOWROOM, FRANCHISING, TRADING, IMPORT AND EXPORT AGENCIES, ADVERTISING IN ALL
MEDIUMS, ONLINE ADVERTISING, ADVERTISING MATERIALS, DIRECT MAIL ADVERTISING, DEMONSTRATION OF
GOODS, DISTRIBUTION OF SAMPLES, BRANDING, MARKETING, MARKETING RESEARCH AND STUDIES, SALES
PROMOTION, PROMOTION VIA ALL COMMUNICATION NETWORKS, RETAIL OR VENDING MACHINES, KIOSK, STORES,
DISPLAY MATERIAL, EVENTS, EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES, BUSINESS
ADMINISTRATION AND ASSISTANCE, AUCTIONING, OFFICE FUNCTIONS, BUSINESS CONSULTING, BUSINESS
INFORMATION
CONUVO VENTURES LLP

4365011  03/12/2019

CONUVO VENTURES LLP
D 4, Charkop 1 Anita CHS LTD, Sector 6, RSC 52, Charkop Opp Mahavir Nagar, Old Petrol Pump, Kandivali (W) Mumbai 400067,
Maharashtra, India,
Limited Liability Partnership

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate,Marol , Andheri East,Mumbai-400059.

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions as covered under class 35
4365217  03/12/2019

MS. ILA MAHESHWARI
Flat No. -476, M-Block, 11th Avenue, Gaur City 2, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh -201009
Individual

Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Proposed to be Used
DELHI
Tax Consultancy, Tax Filing Services, Taxation [Accountancy] Advice, Consultancy Relating To Tax Accounting & Book-Keeping And Accounting
4365582 03/12/2019
VASHUDHABEN NARESHKUMAR CHOKSHI
26-28, Akshardham Complex, Opp Hotel Suba Star, Judges Bunglow Road, Bodakdev, Ahmedabad-380015.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL,
AHMEDABAD -52

Proposed to be Used
AHMEDABAD
SERVICE RELATED TO WHOLESALE & RETAIL OF OPTICAL STORES, OPTICAL APPARATUS AND INSTRUMENTS,
SPECTACLE LENSES, OPTICAL ACCESSORIES, AND PARTS OF GOOGLES, SUN GLASSES, GOGGLES, SPECTACLE
FRAMES, OPTHALMIC GLASSES, CONTACT LENSES, CONTACT LENS CARE PRODUCTS’ GLASSES FOR OPTICAL USE
OR ADAPTED TO PROTECT THE EYES INCLUDED IN CLASS 35.
4365761  03/12/2019
CANGZHOU XIN SI LU IMPORT & EXPORT SERVICE CO., LTD.
Shop 511, Building 8#, Yihe Square, Jiefang West Road, Yunhe District, Cangzhou, Hebei, China

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
import-export agency services; marketing; provision of an online marketplace for buyers and sellers of goods and services; demonstration of goods; advertising; presentation of goods on communication media, for retail purposes; business management assistance; commercial administration of the licensing of the goods and services of others; personnel management consultancy; accounting
RASONWALA
4/198, Gandhi Nagar, Dalhotta, Munger, Bihar- 811201.

PARTNERS

Address for service in India/Attorney address:
NCR LEGAL NEEDS
CH.NO. F-724, F-BLOCK, KARKARDOOMA COURTS, DELHI 110032

Proposed to be Used
KOLKATA
ONLINE RETAILER, DISTRIBUTER AND WHOLESALER OF GROCERY ITEM, SPICES, PULSES, EGG, DAIRY PRODUCTS, FRUITS AND VEGETABLE, BABY CARE PRODUCTS, CLEANING PRODUCTS AND COSMETICS,
MUZAHID HUSSAIN FAROOQI SOLE PROPRIETOR OF NILO'S
1ST FLOOR, 1 K 35, OPP. BADHIR VIDYALAYA, ANA SAGAR CIRCULAR ROAD, VAISHALI NAGAR, AJMER, RAJASTHAN - 305001
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISEE, MARKETING, TRADING, RETAIL TRADING, ONLINE TRADING, PROVIDING BUSINESS INFORMATION VIA A WEB SITE, PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY ON THE INTERNET, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS IN THE CHOICE OF PRODUCTS AND SERVICES, APPOINTMENT SCHEDULING SERVICES [OFFICE FUNCTIONS], APPOINTMENT REMINDER SERVICES [OFFICE FUNCTIONS], ADMINISTRATION OF CONSUMER LOYALTY PROGRAMS UNDER CLASS 35.
4366705  04/12/2019
MR. ATUL PRATAP PROP. OF PATLAND HILLS
3RD FLOOR, HOTEL GENISTA INN, KANTA TOLI, RANCHI, JHARKHAND-834001
PROP.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
KOLKATA
TRADING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS.
4366944  04/12/2019
WALLFORT ONLINE PROPERTY PLATFORM PVT. LTD.
1106, 11TH FLOOR, MARATHON ICON, VEER SANTAJI MARG, LOWER PAREL, DELISLE ROAD, MUMBAI-400013
Proposed to be Used
MUMBAI
ONLINE MARKETING AND MANAGEMENT, ADMINISTRATION, ADVERTISEMENT SERVICES RELATING TO COMMERCIAL REAL ESTATE
jobsonclick

4367482   04/12/2019

RAJESH SHAH
506, Panchratna Appartment, Opp. Commissioner Bunglow, Ambicaniketan, Athwalines, Surat

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

AHMEDABAD

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
PINE LABS PRIVATE LIMITED,
#207, Gupta Arcade, LSC, Plot No.-5, Mayur Vihar, Phase-I, Extension, Delhi-110091
Private Limited Company

Address for service in India/Attorney address:
INDUSLAW
#101, 1st Floor, "Embassy Classic", #11 Vittal Mallya Road, Bangalore - 560 001
Used Since: 19/11/2013

DELHI
Advertising, marketing and promotional services to others; services of running targeted data-driven and brand promotion campaigns; publicity and sales promotional services; publication of publicity texts; provision and rental of advertising space; provision of data analytics; business management; business administration; general office functions.
NIGHT PASSION

4367749    05/12/2019

M/S. SV AGRO FOOD
C-412, MAIN MARKET, BHAJANPURA, DELHI-110053
A PARTNERSHIP CONERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMAAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/11/2019

To be associated with:
3721720

DELHI
Retailing, trading, marketing, online marketing, export-import, online sale and purchase services in respect of ayurvedic and herbal medicine; food supplement and medical equipments
NITYANAND ASSAYING AND HALLMARKING CENTRE
118/120, Ashok House, Opposite to Khara Kuva, Sheikh Memon Street, Zaveri Bazar, Mumbai, Maharashtra- 400002
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, Business management, business administration, business promotion related to consultancy for hallmark jewellery
CORPELSERVE

4368165  05/12/2019

LAW FORTE
457, TOWER B-2, 4TH FLOOR, SPAZE I-TECH PARK, SECTOR 49, SOHNA ROAD,

Partnership Firm

Address for service in India/Attorney address:
LAW FORTE
457, TOWER B-2, 4TH FLOOR, SPAZE I-TECH PARK, SECTOR 49, SOHNA ROAD, GURGAON - 122018, HARYANA

Used Since :31/03/2009

DELHI

Business Advisory, Business Consultancy & Start-up support, Business Merger & Acquisition Services, Market Research Services, Market Entry Services, Payroll Advisory, Payroll Management, Accounting & Bookkeeping, Tax Planning & Advisory, Tax Compliances, Secretarial Services, HR Advisory, HR Management, HR Compliance Outsourcing, HR Process Outsourcing, Performance Management Services, Recruitment Services, Placement & Temporary Staffing Services
4369053  06/12/2019
CYBER AUTOMOBILES PRIVATE LIMITED
Sy No.148/B, Bachupally Village, Pragathi Nagar, Quthbullapur Mandal, HYDERABAD – 500 090. INDIA
Private Limited Company

Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :11/07/2012

CHENNAI
Trading, Retailing, Wholesaling, Exporting and Importing of Automobile Two wheeler and Three wheeler Spares and Accessories including Cables, Brake shoes, Disc pads, Clutch plates, Indicators, Head light assemblies, Electrical items (CDI, Relays & R R Units), Diecasting items (Drums, Levers & Yokes), S M Gears and Hub drives, Silent Block Bush, Rubber items, Bearings, Bulbs, Plastic Moulding items, Sheet metal Items, Carbon brush and Starter Motors, Lubes, Brake fluid & Grease, Chains & Sprocket Kits, Spokes & Wheel Rims, Lock Kits & ignition Switches.
Beyond Binary
01000011 01101001 01101110
CINEMA AND THEATRE

4369289   06/12/2019
M/S PRESTIGE SHANTINIKETAN LEISURES PVT LTD.,
The Falcon House, No.1, Main Guard Cross Road, Bangalore - 560001
Private Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Proposed to be Used
CHENNAI
Advertising, Business management, Business administration, Office functions
4370037  06/12/2019
DANISH LAEIQ
Irshad Colony, Gali No 6, Mukarpur Khema, Bijnor, Uttar Pradesh - 246701
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions
Proposed to be Used

CHENNAI

Business information management, Business management of companies, Promotional marketing services, Business marketing, Online marketing, Business management consulting with relation to strategy, marketing, production, personnel and retail sale matters.
4370218 06/12/2019

DELANO CULLAN KING
#G-4,108/6, APURVA MAPLES, 4TH FLOOR, 1ST MAIN, 5TH BLOCK, HBR LAYOUT, BANGALORE NORTH, BANGALORE - 560043

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

advertising / publicity; production of advertising films; advertising agencies / publicity agencies; providing business information via a web site; business management assistance; advisory services for business management; business management and organization consultancy; design of advertising materials; dissemination of advertising matter; layout services for advertising purposes; on-line advertising on a computer network; marketing; sales promotion for others
4370301   06/12/2019

UPL LTD.
UPL House, 610 B/2, Bandra Village, Off Western Express Highway, Bandra (East), Mumbai - 400 051, Maharashtra, India.

BODY INCORPORATE

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI

Business management; business administration; office functions in relation to Pesticides, Insecticides, Fungicides, Herbicides, Vermicides, Rodenticides, Weedicides, Seeds
SANDEEP KUMAR SINGH
7-1-147/A, Hanuman Temple Complex, Swathi Avenue, Ameerpet, Hyderabad, Telangana - 500016 India

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
CHENNAI
Advertising; business management; business administration; office functions
LivoTrex Forte

4370311   06/12/2019

VETOGEN ANIMAL HEALTH LLP
164, 1st Cross, 1st Stage, AECS Layout, RMV 2nd Stage, Sanjay Nagar, Bangalore – 560094, Karnataka

Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :11/03/2019

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
ALISHABEER VENTURES PRIVATE LIMITED
ROOM NO: 7/803, CHETTIYAR BUILDING, SM STREET, KOZHIKODE-673001, KERALA, INDIA
PRIVATE LIMITED

Address for service in India/Agents address:
SUDEEP C
CHANDANATHIL HOUSEKUMBIDI POPALAKKAD, KERALA-67955

Proposed to be Used
CHENNAI

Wholesale, Retail Outlet & Departmental Store, Showroom To Enable The Customers To View And Purchase of readymade garments and its accessories, wholesale & retail outlets and shops including services relating To distribution, trading and marketing of hosiery and Readymade garments, ethnic wear, wedding wear, party wear, leather, watches, lifestyle and fashion items, footwear, stationaries, sports items and textiles. Advertising, Radio Advertising and Commercials, conducting shows and exhibitions, Television Advertising and Commercials, Creating Advertisement Films, assistance in the management of franchised business, Providing Online Shopping Services, E-commerce, marketing and all retail and wholesale services coming under the class 35.
4370547  07/12/2019
SHEELA DEVI PROPRIETOR OF M/s GLK ENTERPRISES
B-4292/2, STREET NO.109, B-BLOCK SANT NAGAR, BURARI, DELHI-110084.
PROPRIETORSHIP
Address for service in India/Attorney address:
AMANDEEP SINGH
PLOT NO.62-63, KHASRA NO.103-104, RAJPUR KHURD EXTENSION, NEW DELHI-110068
Proposed to be Used
DELHI
TRADING AND RETAILING OF AUTOMOBILES ACCESSORIES AND GIFT ITEMS.
4370596 07/12/2019
KARANBIR SINGH BHATIA
Orwind Incorporation, D-26, First Floor, Naraina Vihar, New Delhi-110028
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Advertising; provision of advertising space, time and media; design of advertising material, advertising and publicity services for others; Advertising services to create brand identity for others; business consultancy and advisory services; Human resources management and recruitment services, employment agencies; Provision of an online marketplace for buyers and sellers of goods and services, Price comparison services, Promoting the goods and services of others on the internet; Demonstration of goods; the bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods; office management, business management, business administration, office functions
4370899   07/12/2019
SAHIL MALIK
E-12, CONNAUGHT PLACE, NEW DELHI-110001
INDIVIDUAL
Address for service in India/Attorney address:
YASHMI SEHGAL
A-33, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :27/11/2009
To be associated with:
2982329
DELHI
MARKETING, DISTRIBUTING, WHOLESALING, TRADING, RETAILING, ONLINE RETAILING AND WHOLESALING,
ADVERTISING AND EXPORT SERVICES OF LEATHER, IMITATION OF LEATHER AND GOODS MADE OF THESE
MATERIAL WHICH INCLUDES LEATHER BAGS, HAND BAGS, WALLETS, COMPUTER BAGS, TRAVEL BAGS AND OTHER
RELATED GOODS THEREOF AND FOOTWEAR, GARMENTS, LEATHER OR IMITATION LEATHER, CLOTHING,
SUNGLASSES, WATCHES, PERFUMES AND ARTIFICIAL JEWELLRIES AND OTHER GOODS RELATED THEREOF.
PROAOM SOLUTIONS

4371004  07/12/2019
PARDEEP KUMAR TRADING AS PROAOM SOLUTIONS
44, SHIVPURI-B, NEAR ITI, BEHIND RAJAN HOSPITAL, YAMUNA NAGAR-135001 (HR.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/11/2019

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Gemstones, Precious Stones, Beads for Jewellery.
4371151  08/12/2019

SUDHAKAR SHARMA
101, SHRI HARI ENCLAVE SOCIETY, NAHUR ROAD, MULUND (W), MUMBAI – 400080
AN INDIVIDUAL

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used

MUMBAI
BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, PERSONNEL RECRUITMENT, EMPLOYMENT AGENCY SERVICES, BUSINESS MANAGEMENT CONSULTANCY, PROFESSIONAL BUSINESS CONSULTANCY
CAMPAUTO
4371192  08/12/2019
CYBER AUTOMOBILES PRIVATE LIMITED
Sy No.148/B, Bachupally Village, Pragathi Nagar, Quthbullapur Mandal, HYDERABAD – 500 090
Private Limited Company
Address for service in India/Attorney address:
MUDDU KRISHNA VEMANA
Flat No.401, Sai Mayuri Residency, # 1-1-538/1, Gandhi Nagar, Near Balaji Towers, Hyderabad - 500080. Telangana, INDIA.
Used Since :11/07/2012
CHENNAI
Trading, Retailing, Wholesaling, Exporting and Importing of Automobile Two wheeler and Three wheeler Spares and Accessories including Cables, Brake shoes, Disc pads, Clutch plates, Indicators, Head light assemblys, Elerical items ( CDI, Relays & R R Units), Diecasting items (Drums, Levers & Yokes), S M Gears and Hub drives, Silent Block Bush, Rubber items, Bearings, Bulbs, Plastic Moulding items, Sheet metal items, Carbon brush and Startor Motors, Lubes, Brake fluid & Grease, Chains & Sprocket Kits, Spokes & Wheel Rims, Lock Kits & ignition Switches.
4371237   08/12/2019
MASKO TECH ENGINEERS
VIJAY PLOT MAIN ROAD, OPP. JAIPUR GOLDEN TRANSPORT COMPANY, RAJKOT - 360002. GUJARAT - INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
AP ASSOCIATES
AP ASSOCIATES 105 Anmol Tower, Old Palasia, Indore, Madhya Pradesh - 452018
Used Since :01/01/2013

AHMEDABAD
SERVICES PROVIDER AS TRADER AND DEALER FOR ALL MACHINERY PRODUCTS AND PARTS INCLUDED IN CLASS 35.
SHERING PHARMACEUTICALS

4371324  09/12/2019
MIR IRSHAD AHMAD TRADING AS M/S SHERING PHARMACEUTICALS
R/O - HOUSE NO 50, GOWHARPORA, CHADOORA, JAMMU & KASHMIR 191113
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATING TO MEDICINAL AND PHARMACEUTICAL PRODUCTS, AYURVEDIC MEDICINES, DIETARY, PROTEIN, FOOD SUPPLMENTS, NUTRITION
4371509  09/12/2019
PRASHANT PRAKASH PATIL
trading as: GURUACHARYA SUGANDHALAY
236, FAWADE LANE, B/H. PETHE HIGH SCHOOL, R.K., NASHIK-422001
Used Since: 18/06/2015
MUMBAI
DISPLAY DISTRIBUTION RETAIL AND SUPPLY OF INCENSE STICKS, CAMPHOR, DHOOP, SPARY AND ATTAR.
4371515  09/12/2019
RUPSA AUTO MALL PRIVATE LIMITED
MADHYA GHUGIA, POST- CHAKDAHA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PAYAL VERMA
H no- 169,Issan Nagar, Balasore-756001

Proposed to be Used
KOLKATA
ONLINE LUBRICANT SALES,THREE WHEELER SALES AND SERVICE, TWO WHEELER SALES AND RELATED SERVICES INCLUDED IN CLASS - 35
4371526  09/12/2019
D.SIVA SHANKAR REDDY
H.No:1-62-15-5, V.R.Lodge Line, Banaganapalli(MD)-518 124, Kurnool District, Andhra Pradesh, India
Single Firm

Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :11/05/2017

CHENNAI
Retail Sales & Stores of Clothing, Ethnic Collections, Coats, Denim Wear, Frocks, Gabardines, Gowns, Hosiery, Jeans Pant, Knitwear, Leggings, Linen Garments, Neckties, Pants, Readymade Garments, Shirts, skirts, Socks, Suits, TEE-shirts, Trousers, Belts, Caps, Bands, Footwear, Designer Jackets, Blazers, Shoes, Shirts, headgear and Underclothing; Marketing Services; Whole Sale Services; being Services included in Class 35
GOLDFINCH
Signature

4371566  09/12/2019
TRISHUL BUILDTECH & INFRASTRUCTURES PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR MR. K.PRAKASH SHETTY.
No. 2/55/1, Outer Ring Road, Opp. Lumbini Garden, Veeranna Palya, Nagavara, Bangalore- 560 045.
A Registered incorporated company

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used
To be associated with:
2181782, 2786936

CHENNAI
Administrative hotel management, Advertising, business management, business administration,
C21

4371589  09/12/2019

CENTURY 21 REAL ESTATE LLC
175 Park Avenue, Madison New Jersey 07940, U.S.A.
a limited liability company organized under the laws of Delaware, USA

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since: 22/06/2000

DELHI

Advertising; business management; business administration; publicity services; business management and organization consultancy; business information services; business management analysis; business marketing services; business promotion services; business relocation services; marketing services; business management advisory services relating to franchising; business advice and assistance relating to franchising services; real estate sales management; real estate advertising services; real estate marketing services; providing business planning and marketing solutions for real estate professionals; real estate auctions
RACAP INDIA
4371715  09/12/2019
RAJESH KUMAR
IIND FLOOR, NARAINI BHAWAN, L-22, LAXMI NAGAR, DELHI -110092
INDIVIDUAL
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions.
THE WHITEWALL STUDIO

4371835  09/12/2019
RISING ZEUS TALENTS (OPC) PRIVATE LIMITED
SHOP IN H NO C-68 SHIVALIK COLONY DELHI-110017
ONE PERSON COMPANY
Address for service in India/Attorney address:
SARAL NAITHANI & ASSOCIATES
139-D, POCKET-B, DILSHAD GARDEN, DELHI-110095
Proposed to be Used
DELHI
Theatrical casting agency, Recruitment [casting] of actors, Casting [recruitment] of performing artists, Talent agency services [business management of performing artists], Advertising
EISHLON

4371872   09/12/2019
EISHLON PHARMACON PVT. LTD.
1ST FLOOR, AL TAUHEED TOWER, MAIN ROAD, JURAN CHAPRA, MUZAFFARPUR, BIHAR, PIN- 842003
PRIVATE LIMITED

Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.

Used Since :20/02/2018

KOLKATA
Advertising; Business management; Business administration; Office functions as included in class 35
MRS. MAVUDURI MANIKYAMBA PROPRIETOR OF SYAMALA DRY FRUITS
2-6-36, RTC COMPLEX ROAD, SUBHODAYA COMPLEX, KAKINADA, EAST GODAVARI-533003, ANDHRA PRADESH, INDIA
Proprietorship Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since: 07/12/2010

CHENNAI
Wholesale and Retail Services related to Spices, Dry fruits, chocolates, Pulses included in class 35
4371936  09/12/2019
RENU AGARWAL TRADING AS : MAYA
706, VIDHYADHAR KA RASTA, TRIPOLIA BAZAR, JAIPUR 302002, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2004
To be associated with:
1717366
AHMEDABAD
RETAIL, WHOLESALE, FRANCHISE BUSINESS OF GOLD AND SILVER JEWELLERY, PALIN OR STUDDED WITH, PRECIOUS OR SEMI PRECIOUS STONES, FASHION JEWELLERY, KURTIS.
AlmoWear
4372058  09/12/2019
ALMO WEAR PRIVATE LIMITED
GoHive, 9th Floor, Tower B, SAS Towers, Medicity, Sector 38, Gurugram, Haryana
Private Limited Company
Proposed to be Used
DELHI
ADVERTISING AND PROMOTIONAL SERVICES INCLUDING RETAILING, SUPPLY, MANUFACTURING, IMPORTING, EXPORTING AND MARKETING OF PRODUCTS INCLUDING BUT NOT LIMITED TO CLOTHING, FOOTWEAR AND HEADGEAR; MARKET RESEARCH, BUSINESS CONSULTANCY, DISTRIBUTION OF PROMOTIONAL MATERIALS, ONLINE ADVERTISING, ADVERTISING SERVICES FOR THE PROMOTION OF E-COMMERCE; ONLINE RETAIL SERVICES.
IRG IMPEX
SHOP NO – 05, GROUND FLOOR, NAWAB BUILDING, 107/109, JANJIKAR STREET, NEXT TO CHAKALA, MUMBAI – 400003, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, MARKETING AND ADVERTISING OF COSMETICS, ESSENTIAL OILS, PERFUMERY AND FRAGRANCES
Platinum Green Coworks

4372103  09/12/2019
PLATINUM GREEN COWORKS PRIVATE LIMITED
142, Ground Floor, Chitra Vihar, Delhi - 110092
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Rental of office equipment in co-working facilities.
RICH GROW SOLUTIONS
Health to Wealth

4372174  09/12/2019
SUBRAMANYA NAGARAJ
No.130, 2nd Main, 1st Stage, KHB Colony, Basaveshwaranagar, Bangalore - 560079
PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

 Proposed to be Used
CHENNAI
Advertising; business management; business administration; office functions
4372190  09/12/2019
SANCHIYAN TECHNO & EQUIPMENT PRIVATE LIMITED
NO. 7 & 8, TEMPLE STREET, SUITE NO. 08, 2ND FLOOR, KOLKATA-700 072, WEST BENGAL.

Body Incorporate

Address for service in India/Agents address:
ASHOK KUMAR J. DAGA, ADVOCATE
NO.36, VEERAPPAN STREET, SECOND FLOOR, SOWARPET, CHENNAI - 600 079, INDIA.

Used Since :20/05/2013

KOLKATA
WHOLESALE, RETAIL AND ONLINE TRADING OF WASHING MACHINE, AIR CONDITIONS, REFRIGERATORS AND REFRIGERATION, HOME APPLIANCES, CAPACITOR AND ALL ITS SPARE PARTS AND ITS ACCESSORIES INCLUDING HOME APPLIANCES AND ITS SPARE PARTS AND ACCESSORIES.
Nykaa So Creme! Creamy Matte Lipstick

4372243  09/12/2019

FSN E-COMMERCE VENTURES PRIVATE LIMITED
104 Vasan Udyog Bhavan, Sun Mill Compound, Tulsi Pipe Road, Lower Parel (West), Mumbai 400013, Maharashtra, India

A company incorporated under the Companies Act, 1956.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

To be associated with:
3048593, 3915177

Mumbai

Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for cosmetics, skin care products, perfumery, essential oils, hair lotions, douching preparations for personal sanitary or deodorant purposes [toiletries], antiperspirants [toiletries], dentifrices, pharmaceutical, veterinary and sanitary preparations and medical supplies; business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
4372292   09/12/2019
CARATSTYLE FINE JEWELLERY PVT LTD
Flat No. 202, Shopper Plaza 6, Opposite Municipal Market, C.G. Road, Navrangpura, Ahmedabad - 380009, Gujarat, India
A Company Incorporated under the Indian Company’s Act.
Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA
Used Since :15/02/2017
AHMEDABAD
Retailership, Stores and online trading services of Jewellery, fashion Jewellery, gold Jewellery, articles of Jewellery coated with precious metals, pearls, man-made pearls, cultured pearls, Gold Forming Jewellery, Gold Ornaments, Silver Ornaments, Diamond Ornaments, Diamond Imitation Jewellery. Jewellery fashioned of cultured pearls, precious metal and their alloys and goods in precious metals or coated therewith, not included in other classes; precious stones.
SHOPPERS STOP GODS OF DESIGN

4372306  09/12/2019

SHOPPERS STOP LIMITED
Umang Towers, 5th Floor, Off Link Road, Malad West, Mumbai– 400064, India

Body Incorporate

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used

MUMBAI

Advertising; Business Management; Business Administration; Office Functions, Retail Stores And Departmental Stores, Wholesale Outlets; Advertising Via Electronic Media, Online, Television, Films, Radio, Telemarketing, Magazines, Newspapers, Direct Mail, Demonstration Of Goods, Distribution Of Samples; Online Retail Store Services; Organizing Trade Fairs, Exhibitions, Fashion Shows For Advertising Purposes; Administration Of Consumer Loyalty Programs; Shop Window Dressing; Design Of Advertising Material
SHoppers Stop Black

4372308  09/12/2019

SHoppers Stop Limited
Umang Towers, 5th Floor, Off Link Road, Malad West, Mumbai– 400064, India

Body Incorporate

Address for service in India/Attorney address:
Sagar Chandra & Associates
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used

Mumbai

Advertising; Business Management; Business Administration; Office Functions, Retail Stores And Departmental Stores, Wholesale Outlets; Advertising Via Electronic Media, Online, Television, Films, Radio, Telemarketing, Magazines, Newspapers, Direct Mail, Demonstration Of Goods, Distribution Of Samples; Online Retail Store Services; Organizing Trade Fairs, Exhibitions, Fashion Shows For Advertising Purposes; Administration Of Consumer Loyalty Programs; Shop Window Dressing; Design Of Advertising Material
SHOPPERS STOP EXPRESS
4372310 09/12/2019
SHOPPERS STOP LIMITED
Umang Towers, 5th Floor, Off Link Road, Malad West, Mumbai– 400064, India
Body Incorporate
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017
Proposed to be Used
MUMBAI
Advertising; Business Management; Business Administration; Office Functions, Retail Stores And Departmental Stores, Wholesale Outlets; Advertising Via Electronic Media, Online, Television, Films, Radio, Telemarketing, Magazines, Newspapers, Direct Mail, Demonstration Of Goods, Distribution Of Samples; Online Retail Store Services; Organizing Trade Fairs, Exhibitions, Fashion Shows For Advertising Purposes; Administration Of Consumer Loyalty Programs; Shop Window Dressing; Design Of Advertising Material
SHoppers STOP ON THE GO

4372313  09/12/2019

Shoppers Stop Limited
Umang Towers, 5th Floor, Off Link Road, Malad West, Mumbai– 400064, India

Body Incorporate

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used

To be associated with:
3898114

MUMBAI

Advertising; Business Management; Business Administration; Office Functions, Retail Stores And Departmental Stores, Wholesale Outlets; Advertising Via Electronic Media, Online, Television, Films, Radio, Telemarketing, Magazines, Newspapers, Direct Mail, Demonstration Of Goods, Distribution Of Samples; Online Retail Store Services; Organizing Trade Fairs, Exhibitions, Fashion Shows For Advertising Purposes; Administration Of Consumer Loyalty Programs; Shop Window Dressing; Design Of Advertising Material
SHoppers Stop Studio

4372314  09/12/2019

SHOPPERS STOP LIMITED
Umang Towers, 5th Floor, Off Link Road, Malad West, Mumbai- 400064, India

Body Incorporate

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
S-227, Panchshila Park, New Delhi - 110017

Proposed to be Used

Mumbai
Advertising; Business Management; Business Administration; Office Functions, Retail Stores And Departmental Stores, Wholesale Outlets; Advertising Via Electronic Media, Online, Television, Films, Radio, Telemarketing, Magazines, Newspapers, Direct Mail, Demonstration Of Goods, Distribution Of Samples; Online Retail Store Services; Organizing Trade Fairs, Exhibitions, Fashion Shows For Advertising Purposes; Administration Of Consumer Loyalty Programs; Shop Window Dressing; Design Of Advertising Material
KEVI MART

4372364 09/12/2019

SHETH INFOCON PRIVATE LIMITED
B-302, 3rd Floor, Sapath Hexa, Nr. Gujarat High Court, S. G. Highway, Sola, Ahmedabad, Gujarat, India-380060

SMALL ENTITY - PVT LTD COMPANY

Address for service in India/Attorney address:
NISHIDH PATEL
C/201, Sarjan Residency, Near Uma Party Plot, Motera, Sabarmati, Ahmedabad - 382424.

Proposed to be Used

AHMEDABAD

On-line trading services in which seller posts products to be auctioned and bidding is done via the Internet; On-line advertising; Computerized on-line ordering services; On-line advertising and marketing services; Provision of on-line business and commercial information; Business information services provided on-line from a computer database or the internet; Provision of an on-line marketplace for buyers and sellers of goods and services; Business management of wholesale and retail outlets; Presentation of goods on communications media, for retail purposes; Wholesale ordering services; Online ordering services; Providing business information via a website; Provision of space on websites for advertising goods and services; Provision of information relating to commerce; Business management services relating to electronic commerce; Advertising services for the promotion of e-commerce; Provision of information and advisory services relating to e-commerce
Proposed to be Used

AHMEDABAD

On-line trading services in which seller posts products to be auctioned and bidding is done via the Internet; On-line advertising; Computerized on-line ordering services; On-line advertising and marketing services; Provision of on-line business and commercial information; Business information services provided on-line from a computer database or the internet; Provision of an on-line marketplace for buyers and sellers of goods and services; Business management of wholesale and retail outlets; Presentation of goods on communications media, for retail purposes; Wholesale ordering services; Online ordering services; Providing business information via a website; Provision of space on websites for advertising goods and services; Provision of information relating to commerce; Business management services relating to electronic commerce; Advertising services for the promotion of e-commerce; Provision of information and advisory services relating to e-commerce
Proposed to be Used

AHMEDABAD

On-line trading services in which seller posts products to be auctioned and bidding is done via the Internet; On-line advertising; Computerized on-line ordering services; On-line advertising and marketing services; Provision of on-line business and commercial information; Business information services provided on-line from a computer database or the internet; Provision of an on-line marketplace for buyers and sellers of goods and services; Business management of wholesale and retail outlets; Presentation of goods on communications media, for retail purposes; Wholesale ordering services; Online ordering services; Providing business information via a website; Provision of space on websites for advertising goods and services; Provision of information relating to commerce; Business management services relating to electronic commerce; Advertising services for the promotion of e-commerce; Provision of information and advisory services relating to e-commerce
4372372  09/12/2019
NAVEEN VENKATARAMANA
No.68, 2nd Main, 2nd Cross, Sir.M.V.Layout, Thindlu, Vidyaranyapura Post, Bangalore-560097, Karnataka
Single Firm
Address for service in India/Attorney address:
RAMA K
IBHA IP SOLUTIONS, # 165, 10th Cross, 1st Block, BEL Layout, Vidyaranyapura, Bangalore-560 097, Karnataka

Proposed to be Used
CHENNAI
Providing user reviews for commercial and/or advertising purposes.
AUDICON
4372462  10/12/2019
RAHUL ASHOKKUMAR KHATWANI
3/1, Adarsh Nagar, Jalgaon 425001 (Maharashtra)
Individual
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)
Used Since :01/03/2016
MUMBAI
Display, Sale, Distribution In Wholesale And Retail Via Retail Stores And Online Portal Of Electronics, Televisions, LED
Televisions, LCD Televisions, Monitors, magnetic data carriers, recording discs; computers, speakers, home theatre,
radio recorder and laptops, memory card, portable telephones, headphones, air conditioners, refrigerators, all
aforementioned goods not in the field of the automobile industry
IBELL
4372471  10/12/2019
M/S IDEAL IMPEX
IV/408, Ideal House, Fida’s Building, Thottumugham P.O, Aluva, Pin-683105
Partnership firm
Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018
Used Since :01/12/2007

CHENNAI
Retail, wholesale, marketing services related to sale of Television sets, audio and video systems, radio sets, speakers, dish antenna, car audio systems, cameras, telephone instruments other electronic devices dish antenna, and satellite receiver equipment, compressor; welding machine; chain saw; mixie; mixer; grinder; juicer; machines and machine & tools; motor; pressure cooker; non-stick cook wares; crockery; stainless steel vessels; steel wool; glassware; porcelain and earthenware, fans, room coolers, air conditioners, refrigerators, water coolers, water purifiers, iron boxes, water heaters, micro wave ovens, electric ovens, toasters, grillers, cooking ranges, gas stoves, induction cookers, electric stoves, lighting systems and their accessories
4372473  10/12/2019

M/S IDEAL IMPEX

IV/408, Ideal House, Fida’s Building, Thottumugham P.O, Aluva, Pin-683105

Partnership firm

Address for service in India/Attorney address:

ABRAHAM CHERIAN P

C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018

Used Since :01/12/2007

CHENNAI

Retail, wholesale, marketing services related to sale of Television sets, audio and video systems, radio sets, speakers, dish antenna, car audio systems, cameras, telephone instruments other electronic devices dish antenna, and satellite receiver equipment, compressor; welding machine; chain saw; mixie; mixer; grinder; juicer; machines and machine & tools; motor; pressure cooker; non-stick cook wares; crockery; stainless steel vessels; steel wool; glassware; porcelain and earthenware, fans, room coolers, air conditioners, refrigerators, water coolers, water purifiers, iron boxes, water heaters, micro wave ovens, electric ovens, toasters, grillers, cooking ranges, gas stoves, induction cookers, electric stoves, lighting systems and their accessories included in class 35.
SH. AMRITPAL SINGH PROPRIETOR OF M/S NPNL LOVE ORGANISATION.
GF, SUNDER ASHIYANA, NEAR MODERN FUEL STATION, SECTOR-64, GURGAON-122102.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MARK-R
4675/21, FF-2, GANPATI BHAWAN ANSARI ROAD DARYA GANJ NEW DELHI-110002

Proposed to be Used

DELHI

ADVERTISING, MARKETING & PROMOTIONAL SERVICES, ON-LINE SHOPPING PORTAL, ONLINE ADVERTISEMENTS & PROMOTIONS, COLLECTIVE BUYING SERVICES, RETAIL AND WHOLESALE SERVICES OF CONSUMER GOODS, "DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK, ON-LINE RETAIL AND WHOLESALE DISTRIBUTIONSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS, AUTOMATED AND COMPUTERISED TRADING SERVICES, ON-LINE TRADING SERVICES, INFORMATION SERVICES, ON-LINE BUSINESS INFORMATION SERVICES NAMELY ANALYSING AN INDIVIDUAL'S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATION AS, AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDER OVER A GLOBAL COMMUNICATION INFORMATION NETWORK.
4372572  10/12/2019

LOKESH AGARWAL TRADING AS ISHA SURGICAL
No. 394, West Of Chord Road, 2nd Stage, 2nd Phase, ,Mahalakshmipura, Bangalore Urban – Karnataka, 560086
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Retail services for Surgical apparatus, Surgical instruments,Medical instruments,Medical apparatus, Sports equipment, Gift boxes, Decorative ribbons, Decorative glass bottles.
CooPany
4372651 10/12/2019
M.KALAIVANI
trading as ;MSM SHOPS
NO.1, SANGOTHI AMMAN KOVIL 4TH STREET, SEMBAKKAM, CHENNAI- 600 073 TAMILNADU,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
J.ANAND
NO.33, K.K. HIGH ROAD, M.G.R.NAGAR, CHENNAI- 600 078
 Proposed to be Used
CHENNAI
ADVERTISING,BUSINESS MANAGEMENT,BUSINESS ADMINISTRATION,ONLINE BUSINESS,OFFICE FUNCTIONS AND
ALL OTHER FUNCTIONS INCLUDED IN
LADY BOSS

4372663  10/12/2019
VELJIBHAI VALABHAI DHILA
273/A-3 GORAI (2), DHANVANTARY CHS. LTD., OPP. NALANDA SCHOOL, GORAI 2, BORIVALI - (WEST), MUMBAI - 400092,
MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
Providing Services of Advertising, Marketing, Traders, Distributors, Wholesaler and Retail Shop, Online Marketing, Internet & Website, Relating To All Types Cosmetic Products, Cosmetic Tools Used For Personal Care Included In Class 35.
4372682 10/12/2019
BIO VALLEY INCUBATION COUNCIL
B1 Building, C/o AMTZ Campus, Pragati Maidan, VM Steel Project S.O, Visakhapatnam: 530031
GOVERNMENT DEPARTMENT
Address for service in India/Attorney address:
SATEESHU M
HIG-421, MANSITA, ABOVE PUNJAB NATIONAL BANK, MIDHILAPURI VUDA COLONY, P.M.PALEM, VISAKHAPATNAM-530041, ANDHRA PRADESH, INDIA
Proposed to be Used
CHENNAI
Conducting of trade shows
LALITA DEVI
C-276,INDER ENCLAVE FECE - 2, KIRARI SULEMAN NAGAR NITHARI, NARTH WEST DELHI 110086
An Individual
Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used

DELHI
E-Commerce Services, Retail, Online Selling of under garments, Jewellery, Wallets, Cosmetic, Ready-made clothing, Tableware, cookware and containers, Statues, figurines, works of art and ornaments and decorations, made of materials such as wood, wax, plaster or plastic, Fashion accessories, Domestic electronic equipment.
4372709   10/12/2019
JAYESH MAHAJAN SOLE PROPRIETOR OF M J FASHION
G-31, SILVER BUSINESS POINT, NR. ROYAL SQUARE, VIP CIRCLE, MOTA VARACHHA, UTRAN, SURAT, GUJARAT, INDIA
AN INDIAN SOLE PROPRIETARY CONCERN

Address for service in India/Attorney address:
DHRUV ASSOCIATES
MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI
RING ROAD, VADODARA - 390 025, GUJARAT

Proposed to be Used
AHMEDABAD
BUSINESS MANAGEMENT FOR TRADING, RETAILING, WHOLESALE, ONLINE MARKETING OF READYMADE GARMENT
SHIRT, JEANS, T-SHIRT, CARO PANT, KURTI
The data look

4372888  10/12/2019
DATA SCIENCE RACK (OPC) PRIVATE LIMITED
REGUS SUBURB CENTRES PRIVATE LIMITED COWORK06,9,CORPORATE PARKII,VN PURAVMARG CHEMBUR MUMBAI MUMBAI CITY MH 400071 IN
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Business management services relating to electronic commerce; Provision of information and advisory services relating to e-commerce; Advertising services for the promotion of e-commerce; Online marketing; Online advertising services
4372921   10/12/2019
LYBRATE, INC
160 Greentree Drive, Suite 101, in the city of Dover 19904, County of Kent.
Incorporated company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2019
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
IllusTech
4372924  10/12/2019
AKSHAY SHARAD HALUMARE
Plot No.11, Dewangan Society Waghapur,
Sole Proprietor

Address for service in India/Attorney address:
MEENA BHATTAD
226 UDHOJI ROAD NEAR RSS BUILDING OPP. TO DR. DHARMADIKARI HOSPITAL, MAHAL, NAGPUR

Proposed to be Used
MUMBAI
Advertising, Marketing And Promotional Services, Advertising Agencies, Outdoor Advertising, Layout Services For Advertising Purposes, Marketing, Modeling For Advertising Or Sales Promotion, Online Advertising On A Computer Network, Production Of Advertising Films, Publication Of Publicity Texts, Publicity Columns Preparation, Publicity Material Rental, Radio Commercials, Sales Promotion For Others, Sponsorship Search, Updating Of Advertising Material, Writing Of Publicity Texts, Business Management Assistance, Business Inquiries, Advisory Services For Marketing Management, Marketing Research, Marketing Studies, Opinion Polling
goodkart
4372930   10/12/2019
LYBRATE, INC
160 Greentree Drive, Suite 101, in the city of Dover 19904, County of Kent.
Incorporated company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/06/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
WOWSOME

4372988  10/12/2019
FIT AND GLOW HEALTHCARE PRIVATE LIMITED
No 201, 2nd Floor, Palms Square, No 125, Brigade Road, Bangalore, Karnataka - 560025, India.
An Indian Incorporated Company

Address for service in India/Attorney address:
KOCCHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Proposed to be Used

CHENNAI
Retail on-line department stores; Computerized on-line retail services, Trading of Cosmetics, Beauty lotions, serums, soap and creams.
Trade Marks Journal No: 1936, 13/01/2020 Class 35

#WOWSOME
4372991 10/12/2019
FIT AND GLOW HEALTHCARE PRIVATE LIMITED
No 201, 2nd Floor, Palms Square, No 125, Brigade Road, Bangalore, Karnataka - 560025, India.
An Indian Incorporated Company
Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Proposed to be Used
CHENNAI
Retail on-line department stores; Computerized on-line retail services, Trading of Cosmetics, Beauty lotions, serums, soap and creams
Trade Marks Journal No: 1936, 13/01/2020

Class 35

BODY CUPID COSMETICS PVT. LTD
No 303, 3rd Floor, Palms Square, No 125, Brigade Road, Bangalore, Karnataka - 560025, India.
An Indian Incorporated Company

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Proposed to be Used
CHENNAI
Retail on-line department stores; Computerized on-line retail services, Trading of Cosmetics, Beauty lotions, serums, soap and creams.
ATHLERGY

4373001  10/12/2019

BODY CUPID COSMETICS PVT. LTD
No 303, 3rd Floor, Palms Square, No 125, Brigade Road, Bangalore, Karnataka - 560025, India.
An Indian Incorporated Company

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002

Proposed to be Used
CHENNAI
Retail on-line department stores; Computerized on-line retail services, Trading of Cosmetics, Beauty lotions, serums, soap and creams.
INICIO

4373112  10/12/2019
TRIBES COMMUNICATION PVT LTD
734 UDYOG VIHAR, PHASE-V,GURGAON-122001
BODY INCORPORATE

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS INCLUDING THE ORGANIZATION, OPERATION AND SUPERVISION OF LOYALTY AND INCENTIVE SCHEMES; ADVERTISING SERVICES PROVIDED VIA THE INTERNET; PRODUCTION OF TELEVISION AND RADIO ADVERTISEMENTS; ACCOUNTANCY; AUCTIONEERING; TRADE FAIRS; OPINION POLLING; DATA PROCESSING; PROVISION OF BUSINESS INFORMATION; CERTAIN SPECIFIC SERVICES PROVIDED BY RETAILERS.
THORN

4373162  10/12/2019
HERO CYCLES LIMITED
HERO NAGAR, G.T. ROAD, LUDHIANA-141003, PUNJAB.
BODY INCORPORATE

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Used Since :01/07/2018

DELHI
IMPORT, EXPORT, MARKETING, DISTRIBUTION, ADVERTISING, RETAIL, WHOLESALE SERVICES, PROMOTING THE
GOODS AND SERVICES VIZ. BICYCLES, TRICYCLES, PARTS, FITTINGS AND ACCESSORIES THEREOF, TYRES, TUBES,
FLAPS FOR BICYCLES AND TRICYCLES.
CONIFER LIVING PRODUCTS LLP

4373259  10/12/2019
CONIFER LIVING PRODUCTS LLP
GANGESHWAR COLONY JYAUDDINPUR ROAD KASGANJ Etah UP 207123
Agro Products Dealer
LIMITED LIABILITY PARTNERSHIP

Proposed to be Used
DELHI
E-COMMERCE, ONLINE SALE, ADVERTISING, DIGITAL ADVERTISING, BUSINESS ADMINISTRATION AND BUSINESS MANAGEMENT, DISTRIBUTION, MARKETING, IMPORT, EXPORT, WHOLESALE & RETAIL SERVICE; BEING SERVICES INCLUDED IN CLASS 35
4373294  10/12/2019
ADRENALIN SYSTEMS LTD
6th Floor, NxT LvL Building, Intellect Design Arena, East Wing, Plot No. 3/G3, SIPCOT IT Park, Siruseri, Chennai - 603103

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since :21/11/2019

To be associated with:
3389421

CHENNAI

Compilation of information into computer databases; systemization of information into computer databases; Wholesale and retail services relating to computer software.
ADRENALIN MAX

4373311 10/12/2019
ADRENALIN SYSTEMS LTD
6th Floor, NxT LvL Building, Intellect Design Arena, East Wing, Plot No. 3/G3, SIPCOT IT Park, Siruseri, Chennai - 603103
Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :11/11/2019

To be associated with:
3389421

CHENNAI

Compilation of information into computer databases; systemization of information into computer databases; Wholesale and retail services relating to computer software.
MHZ528

4373320  10/12/2019

SANJAY SHETTY
201, LA Magasin Premises ,Co-operative Soc. Ltd., Plot No. 63(P) S.V. Road,Santacruz (w) 400054
Individual

Address for service in India/Attorney address:
SAMEER TAPIA
ALMT Legal, Advocates & Solicitors 1st Floor, Free Press House 215, Free Press Journal Marg Nariman Point, Mumbai 400021 India

Proposed to be Used
MUMBAI
Advertising,business management, business administration , office functions
4373360    10/12/2019
TECHSHIAN SOFTWARE PRIVATE LIMITED
K-39 W B COLONY BARRA KANPUR NAGAR KANPUR UP 208027 IN
BODY INCORPORATE
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
HUMAN RESOURCES CONSULTANCY, HUMAN RESOURCES MANAGEMENT SERVICES, HUMAN RESOURCES MANAGEMENT FOR START-UP COMPANIES, PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS, RECRUITMENT CONSULTANCY, EMPLOYMENT RECRUITING SERVICES.
ANAMAY HERBAL ENTERPRISE
2017, Bandel-Polba Road, Hooghly, West Bengal - 712123
Partnership Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
KOLKATA
Retail services for Nutritional supplements.
4373435  10/12/2019
NEO SANJIVANI PRIVATE LIMITED
PLOT NO-1167, P MARUTI VILLAGE, KHANDAGIRI BARI, KHURDA, NEAR PETALS PLAY SCHOOL, BHUBANESWAR, KHORDHA, ORISSA, 751030, INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
AJIT CHANDRAKANT NIMBALKAR

Proposed to be Used
KOLKATA
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
4373483  10/12/2019  
CARTULA INTERNATIONAL PTY LTD  
50 Yeo St, Neutral Bay, NSW 2089  

Address for service in India/Attorney address:  
VINAYAK TYAGI  
Third Floor, B-43, Sector-2, Noida-201301  

Proposed to be Used  
DELHI  

Advertising; Business management; Business administration; Office functions
4373501  10/12/2019

NAVKKAR JEWELLERS
SCO 19, SECTOR 34-C, CHANDIGARH-160020
PARTNER

Address for service in India/Attorney address:
SHAMAN JAIN
3126 SEC 21-D CHANDIGARH

Proposed to be Used

DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE, RETAIL, ONLINE SELLING AND E-COMMERCE SERVICES RELATING TO GOLD, DIAMOND
AND SILVER JEWELLERY AND ARTICLE OF PRECIOUS METAL
Eryimune

4373532  10/12/2019
IMMUNE BIOTECH PRIVATE LIMITED
C/O. MR. AKHTAR KURESHI, PLOT NO. 17,, PRABHAG NO. 10, WANADONGRI, HINGNA, NAGPUR 441110
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
HEMANT PALIWAL
ML.G 34/3 HOUSING BOARD COLONY TRIMURTI NAGAR NAGPUR 440022

Proposed to be Used
MUMBAI
BUYING, SELLING, ADVERTISING AND MARKETING OF PHARMACEUTICAL PRODUCTS IN CLASS 35
4373596  10/12/2019  
JAANN ENTERPRISES  
Proprietorship of "Pallavi More"  
Address for service in India/Attorney address:  
KASHYAP POPAT KHANDAGALE  
C/o SunBrio IPR Pvt Ltd, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra, India.  
Proposed to be Used  
MUMBAI  
Online marketing, Online advertisements, Advertising, marketing and promotional services, Commercial trading and consumer information services, Retail and wholesale services
4373601  10/12/2019
ESCORTS LIMITED
15/5, MATHURA ROAD, FARIDABAD - 121003
Body Incorporate
Address for service in India/Attorney address:
CARE INTELLECT LLP
E-10, LGF, LAJPAT-NAGAR-III, NEW DELHI-110024
Proposed to be Used
DELHI
Advertising, promotion services relating to tractors and agri equipment, wholesaling and retailing services relating to the purchase and sale of tractors, agri equipment, their parts, fittings, and accessories, and merchandise and promotional items associated with or relating to tractors and agri equipment; tractors dealerships for second-hand tractors and agri equipment, mediation services in the buying and selling of new and second-hand tractors and agri equipment, business management assistance, marketing, auction services.
MOL ANMOL

4373602  10/12/2019
ESCORTS LIMITED
15/5 Mathura Road, Faridabad – 121003
Body Incorporate

Address for service in India/Attorney address:
CARE INTELLECT LLP
E-10, LGF, LAJPAT-NAGAR-III, NEW DELHI-110024

Proposed to be Used

DELHI

ADVERTISING, PROMOTION SERVICES RELATING TO TRACTORS AND AGRI EQUIPMENT, WHOLESALING AND RETAILING SERVICES RELATING TO THE PURCHASE AND SALE OF TRACTORS, AGRI EQUIPMENT, THEIR PARTS, FITTINGS, AND ACCESSORIES, AND MERCHANDISE AND PROMOTIONAL ITEMS ASSOCIATED WITH OR RELATING TO TRACTORS AND AGRI EQUIPMENT; TRACTORS DEALERSHIPS FOR SECOND-HAND TRACTORS, MEDIATION SERVICES IN THE BUYING AND SELLING OF NEW AND SECOND-HAND TRACTORS AND AGRI EQUIPMENT, BUSINESS MANAGEMENT ASSISTANCE, MARKETING, AUCTION SERVICES.
DEBONAIR

4373663  10/12/2019

SAQIB NAZEER

NO.7, NAWAZISH APT, MITHA NAGAR, KONDHWA KHURD, PUNE – 411048, MAHARASHTRA, INDIA

SINGLE FIRM

Address for service in India/Attorney address:

SANDESH GOPAL ALHAT

ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATIONS, OFFICE FUNCTIONS, MARKETING, ONLINE MARKETING, RETAIL AND WHOLESALE OF LEATHER BELTS, LEATHER WALLETS, SOCKS, NECK TIES, HANKIES
P.ELAMPRABHU, PROPRIETOR, M/S. FROLOBE MARKETING COMMUNICATION
DOOR NO-42, POTHIGAI NAGAR, RAJAMBADI, MADURAI- 625021, TAMILNADU, INDIA
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Advertising, Business Management, Business Administration, Office Functions
4373833    11/12/2019
AJAI KUMAR RAI
Vill. Dumahi (west), P.O. Dharmpur Parwat, Distt- Kushinagar, 274302
Individual an Indian Citizen

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015

Proposed to be Used
DELHI
Advertising services relating to pharmaceutical products, Business administration services in the field of healthcare, Billing services in the field of healthcare, Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Product marketing services
ADITYA AGGARWAL
96, Martin Gunj, Purani Mandi, Muzaffarnagar, Uttar Pradesh - 251002
Proprietor

Address for service in India/Attorney address:
VASU AGGARWAL
1301, Gali No. 13, Govindpuri, Delhi - 110019

Proposed to be Used

DELHI
MARKETING, ADVERTISING AND PROMOTIONAL SERVICES; BRAND CONCEPTUALIZING, DEVELOPMENT & PROMOTION; BRAND IDENTITY CREATION AND MANAGEMENT, BRAND STRATEGY PLANNING AND CONSULTANCY; GENERAL BUSINESS MERCHANDISING SERVICES INCLUDING MARKETING; PRODUCTION AND DISTRIBUTION OF AUDIO, VIDEO AND ANIMATION COMMERCIALS THROUGH PRINT, OUTDOOR AND COMMUNICATION MEDIA, INTERNET AND SOCIAL NETWORKING MEDIA; BUSINESS STRATEGIES CONSULTANCY; CUSTOMER LOYALTY MANAGEMENT; PUBLIC RELATIONS; ORGANIZATION OF EXHIBITION AND TRADE FAIR FOR ADVERTISING PURPOSE; WEBSITE PAY PER CLICK ADVERTISING MANAGEMENT.
4373907    11/12/2019
M/S SHREEYANSH IT SOLUTIONS LLP
63, SULTEEN GUNJ, PURANI MANDI, MUZAFFARNAGAR, U.P. 251002
Limited Liability Partnership (LLP) existing under relevant laws of India

Address for service in India/Attorney address:
VASU AGGARWAL
1301, Gali No. 13, Govindpuri, Delhi - 110019
Used Since :10/10/2015

To be associated with:
3394807

DELHI
SERVICE PROVIDER OF DIGITAL/ONLINE/DISPLAY ADVERTISEMENT, INTERNET MARKETING, SOCIAL MEDIA MARKETING, SEARCH ENGINE OPTIMIZATION, LEAD GENERATION, EMAIL /SMS MARKETING, MOBILE APP MARKETING, AND VARIOUS OTHER ONLINE/OFFLINE MARKETING SERVICES, ECOMMERCE SERVICE PROVIDER, WEBSITE DESIGNING, SOCIAL MEDIA TRADE AND OTHER RELATED SERVICES.
CIRCLE E RETAIL PVT. LTD.
PLOT NO-42 & 43, SECTOR-53, HSIIDC PHASE-V, KUNDLI, SONIPAT, HARYANA-131028

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used

DELHI
Marketing, Advertising, Wholesaling, Retailing and Online Retailing related to Games and playthings, gymnastic and sporting articles, board games, carrom board, cricket bat, hockey, balls and toys, Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Artists’ and drawing materials; Paintbrushes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing blocks
AMARJEET
H. NO 967, WARD NO. 26, GALI NO- 5, DEV NAGAR, BAHADURGARH, JHJAAR, HARYANA-124507
SERVICE PROVIDER

Address for service in India/Attorney address:
PRIYAM GUPTA
GLOCAL PROFESSIONALS, 2ND FLOOR, SHRI BALAJI PROPERTIES, OPP METRO PILLAR 769, MIE PART- A,
BAHADURGARH, HARYANA-124507

Proposed to be Used

DELHI

ADVERTISING, BUSINESS ADMINISTRATION, ORGANIZING DISPLAYS, PROMOTIONS AND EXHIBITIONS FOR
ADVERTISING PURPOSES, DIRECT MAIL ADVERTISING, ON-LINE SALES, DEMONSTRATION OF GOODS & BUSINESS
MANAGEMENT ACTIVITIES INCLUDING DISTRIBUTION, MARKETING AND TRADING SERVICES RELATING TO PHOTO
FRAMES, BOOKS/MAGAZINE HOLDERS, MIRRORS, FURNITURE, WALL HANGINGS, KITCHENWARE, GLASSWARE,
GLOVES, RACKS, LIGHTS, MOBILE ACCESSORIES, KITCHEN ACCESSORIES, CAMERA, WALL PAINTINGS, VASES,
SHOWPIECES, CHANDELIER, CANDLE STANDS, LAMPS, PAINTINGS, CRAFT WORK, CUSHION COVERS, BLINDS, BED
SHEET, TOWELS, CARPETS WREaths, EYEWEAR, OPTICAL GOODS, FURNISHINGS, DECORATIONS, HONEY, HOME
DECOR PRODUCTS, HOME FURNISHING PRODUCTS, TABLE COVERS, ARTIFICIAL FLOWERS AS INCLUDED IN CLASS
35.
Confibeau  
4374028    11/12/2019  
MILIE RATHOD  
B-1902, Sarvodaya Heights, Sarvodaya Nagar, Jain Mandir Road, Mulund West, Mumbai - 400 080  
Individual  
Address for service in India/Attorney address:  
PUNIT KACHALIA  
107B, Gayatri Dham, MG Road, Ghatkopar East, Mumbai - 400077  
Proposed to be Used  
MUMBAI  
Advertising, marketing, promotion, wholesale, retail services, import, export, online selling for cosmetics, hair care products and skin care products.
MOHD ABID HUSAIN ABDULSAKUR SHAIKH
trading as ;NGB GOLDEN BAGS
30, 8/10, SWAMI VIVEKANAND NAGAR, VEER JIJAMATA NAGAR, DR E MOSES ROAD, OPP NEHRU SCIENCE CENTER, WORLI UMBAI - 400018, MAHARASHTRA, INDIA

Proposed to be Used

MUMBAI
ADVERTISEMENT, MARKETING AND PROMOTION SERVICES, ONLINE ADVERTISEMENT, MARKETING AND PROMOTION SERVICES, PROVIDING SPACE FOR ADVERTISEMENT
GODREJ H.U.B
4374089  11/12/2019
GODREJ & BOYCE MFG. CO. LTD.
Interio Division, Plant No. 13, Pirojshanagar, Vikhroli (West), Mumbai, 400079.
A company registered under the Indian Companies Act 1913.

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
To be associated with:
1589854, 1589866, 4201929

MUMBAI
Provision of an on-line marketplace for buyers and sellers of goods and services.
FLYTRAIL

4374133   11/12/2019
FLYTRAIL BACKPACKERS TOUR & TRAVEL (OPC) PRIVATE LIMITED
HOUSE NO 82 SEBAGRAM,DEBNAGAR,JALPAIGURI - 735102
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Providing accommodation information in the nature of price comparison rating; customer loyalty services; promoting the use of charge and credit card accounts of others through the administration of incentive programs; conducting customer loyalty, reward, affinity and incentive programs for commercial promotion and for advertising purposes; business consulting services in the field of travel planning; providing airfare and hotel rate comparison information; advertising services, namely, promoting and marketing the goods and services of others via electronic communication networks.
LAFILLETTE

4374174   11/12/2019

ANITABEN HARSHADBHAI SATANI TRADING AS SHREE GURU LABHAM
PLOT NO - 15, SIDDHKUTIR IND. ESTATE, VARACHHA ROAD, SURAT-395006, GUJARAT STATE, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE

Proposed to be Used

AHMEDABAD

Advertising & Business Management & Administration Trading & Retail Store Services & Online Shopping Store For Kids & Baby Products, Baby Care Products, Toys, Diapers, Clothes, Footwear, Strollers, Car Seats, Fashion Accessories, Clocks & Watches, Jewellery Products, Baby Product, Baby Baths, Musical instruments, Toys and Games, Sports Equipment For Kids, Online Ordering Services, Providing an Online Searchable Database For Baby & Kids Gear Products being Services Included in Class 35.
4374220  11/12/2019
MANIKA HABLANI
BEHIND LADHDAARAM GURUDWARA, VIVEK VIHAR COLONY, DABRA, GWALIOR-475110
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Online retail store services featuring jewelry; Online wholesale store services featuring jewelry; Online retail services relating to jewelry; Online retail services relating to jewellery; Provision of information and advisory services relating to e-commerce
NAAYAHSD

4374255   11/12/2019

RASD ENTERPRISES
H No:8-4-548/36/4, Shankarlal Nagar, erragadda, Hyderabad-500018, Telangana, India.
Sole Proprietorship Firm, Proprietor Name: SHAIK RAHEEM

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Proposed to be Used

CHENNAI
Online marketing, distribution, marketing, import, export, wholesale and retail services relating to electronic items, mobiles, mobile accessories, mobile cases, bags, ready made garments, helmets, electronic goods, kitchen items, baby care products, home appliances, toys.
Trade Marks Journal No: 1936 , 13/01/2020           Class 35

4374302    11/12/2019
T.T. JOY
M/s. Lakno Chemicals, 2/46A, Lakno Road, Kakkad P.O., Piravom, Ernakulam, Kerala, India - 686664
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T ,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :03/03/2014

CHENNAI
Retail or wholesale services for Perfumery, essential oils, Bleaching preparations and other substances for laundry use, Washing Oil, Detergent Powder and soaps, Cleaning, polishing, scouring and abrasive preparations; Marketing; Sales management; Business management; Business administration; Import and export services; Office functions
4374348   11/12/2019
URBAN KHICHDI PVT. LTD.,
19, Upvan Villa, Gala Gymkhana Road, South Bopal, Ahmedabad-380058
An Indian Private Limited Company.

Address for service in India/Attorney address:
NANAVATI & NANAVATI ADVOCATES
7th FLOOR, CORPORATE HOUSE, SARKHEJ - GANDHINAGAR HIGHWAY, JUDGES BUNGLOWS CROSS ROAD,
BODAKDEV, AHMEDABAD - 380054, GUJARAT

Proposed to be Used
AHMEDABAD

Services related to Advertising, business management, business administration, office functions
BITESH DESIGNERS
4374418   11/12/2019
BITESH KUMAR
b-10 near gupta marbels vivek vihar shastri nagar saharanpur
individual
Address for service in India/Agents address:
POOJA
4, CIVIL LINES, BEHIND SHIV MANDIR, PALWAL, HARYANA-121102
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4374481  11/12/2019
MR. GANESH KESHAV BHOIR TRADING AS: TOP CELEBRATION
ROOM NO – 103, A – WING, SHIV SAMARTH APT., SABA ROAD, OPP. SIDDHANTH PARK, DIVA (E), DIST- THANE – 400612,
MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
To be associated with:
4357403
MUMBAI
RETAIL, WHOLESALE, TRADING, MARKETING AND ADVERTISING OF CAKES, SAVOURIES, COOKIES, CHOCOLATES,
SWEETS AND BAKERY PRODUCTS
MED INN BIOTECH
4374499  11/12/2019
SHIHABUDHEEN PROPRIETOR OF MED INN BIOTECH
MANGIL HOUSE PUTHUPPANAM VADAKARA KOZHIKODE KERALA 673105
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Business marketing; Marketing consultancy; Marketing; Product marketing; Marketing services; Online marketing;
Promotional marketing services; Direct marketing services; Advertising, marketing and promotional services
4374593  11/12/2019
KUNAL RAMDAS MATE (PROPRIETOR) TRADING AS KAALAKAUVA ENTERPRISES
L-1/902, SWAPNAPURTI COMPLEX, SEC -36, KHARGHAR, NAVI MUMBAI
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :30/07/2019
MUMBAI
Advertising; Business Management; Office Functions; On-line ordering services; Administrative processing of
computerized purchase orders; Wholesale ordering services; Arranging of contracts for the buying and selling of goods,
for others; The bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling
customers to conveniently view and purchase those goods; Organization of exhibitions for commercial or advertising
purposes; Commercial intermediation services; Providing business information via a web site; Computerized on-line retail
store services;
M/S. ARC FOODS AND BEVERAGES
H-18-20, SIDCO INDUSTRIAL AREA, KAPPALUR, MADURAI PIN CODE 625008, TAMIL NADU, SOUTH INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES,NO.500, 2ND FLOOR, 10TH EAST CROSS STREET,ANNANAGAR, MADURAI – 625 020.

Proposed to be Used

CHENNAI
WHOLESALE, RETAIL, DISTRIBUTION, ONLINE AND EXPORT SERVICES OF FOODS, CEREAL BASED BARS AND ENERGY BARS
Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services,
VitoCeutiX Wellnezz
4374883  11/12/2019
SHAH MAYANKKUMAR BHARATKUMAR
B – 15, Anekant, Surbhai Society, Honey Park Road, Near L.P. Savani School, Adajan, Bhatia, Surat - 394510
Indian National
Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used
AHMEDABAD
Advertising, Business Administration and Business Management, Activities including Distribution Marketing and Trading Services Relating to Wholesale and Retails Showrooms of Pharmaceutical and Veterinary Preparations, Dietary Food Products, Dietetic Substances Adapted for Medical Use, Food Supplements for Healthcare and Medical Purposes, Nutritional Supplements, Herbal Dietary Supplementary Vitamins in Tablet and Capsule and Chewable Formulations for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods.
4374943   11/12/2019

ROLLICKART
2ND FLOOR, OFFICE NO. A-207, MAHESH BUILDING, PLOT NO. 37, SECTOR 15, CBD BELAPUR, NAVI MUMBAI, MAHARASHTRA
PARTNERSHIP

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions.
RAJURI

4375018    12/12/2019
RAJURI STEELS PVT. LTD.
F-12, ADDITIONAL MIDC AREA, PHASE-II, JALNA-431203, MAHARASHTRA INDIA

Address for service in India/Attorney address:
ROSHAN R. TOTALA
C-1, Flat No. 201, Krishna Vatika, Railway Station Road, Old Jalna, Jalna.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Santini’s Gold

4375081  12/12/2019
HERBSPACE PRIVATE LIMITED
H NO.14, UPPER GROUND FLOOR, BLK-D-10, MODEL TOWN PH 3, NEAR GURUDWARA, NORTH WEST DELHI, DELHI 110009
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
DELHI
Retail, Wholesale, Trading and online selling of Nutraceutical preparations for therapeutic or medical purposes, Medicinal oils, Herbal detoxification agents, Herbal preparations for medical use, Ayurvedic preparation & Substance, Ayurvedic & Herbal Medicines
Assyrian Mystic

4375082  12/12/2019
HERBSPACE PRIVATE LIMITED
H NO.14, UPPER GROUND FLOOR, BLK-D-10, MODEL TOWN PH 3, NEAR GURUDWARA, NORTH WEST DELHI, DELHI 110009
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
DELHI
Retail, Wholesale, Trading and online selling of Nutraceutical preparations for therapeutic or medical purposes, Medicinal oils, Herbal detoxification agents, Herbal preparations for medical use, Ayurvedic preparation & Substance, Ayurvedic & Herbal Medicines
4375122  12/12/2019
MANISH KUMAT
145-C, Basant Vihar Colony, Behind Bombay Hospital, Indore – 452010, Madhya Pradesh
An Individual
Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
MUMBAI
Trade show and commercial exhibition services
MODERN QUESTS

4375131  12/12/2019
M/S. QUESTS CREATIVE PVT. LTD.
B-2/12, MOHAN COOPERATIVE INDUSTRIAL ESTATE, BADARPUR, NEW DELHI-110044, INDIA

BODY INCORPORATE

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Used Since :13/02/2017

DELHI
Advertising, business management, business administration, retail, wholesale, distribution, and marketing in respect of bar accessories, bathroom accessories, car fragrances, coasters, cups & mugs, home fragrances, jewellery, laptop & tablets stands, pen holders, phone accessories, photo frames, playing cards, shaving sets, soap dispensers, storage jars, tableware, tissue holders, travel accessories, vases & planters, wall clocks, wall decorations, wall hangers, wallets & clips and women and fashion accessories.
4375153  12/12/2019
RAZORPAY INC
1049, El Monte Ave, Ste C # 538, Mountain View, CA 94040, United States
A company registered under the laws of United States of America

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GVK Post Bangalore 560065

Used Since : 22/11/2019

To be associated with:
4337458

CHENNAI
business administration, office functions including services such as providing solutions to business financing challenges through instant settlements and collateral-free loans, assisting in maintaining a steady capital and marketing
SHAMIM ANSARI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SKY LIFE STYLE
4th Main, Bhuvaneshwari Nagar, T. Dasarahalli, Bengaluru, Karnataka- 560057
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
3673624

CHENNAI
Advertising, marketing, sales promotion and services of enabling customer to conveniently view and purchase goods provided by a retail store and wholesale outlet related to clothing
4375231  12/12/2019

SHAMIM ANSARI (INDIAN NATIONAL, PROPRIETOR), TRADING AS SKY LIFE STYLE
4th Main, Bhuvaneshwari Nagar, T. Dasarahalli, Bengaluru, Karnataka- 560057
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Advertising, marketing, sales promotion and services of enabling customer to conveniently view and purchase goods provided by a retail store and wholesale outlet related to clothing
Used Since: 12/05/2017

MUMBAI
Advisory services for business management, professional business consultancy, business administration, outsourcing services
4375352  12/12/2019
KESHAV SANJEEV KARVE
1102, Serenity Homely Co-operative Housing Society Ltd., Plot no 549-C, 11th Road, Chembur (East), Mumbai - 400072
Individual

Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033

Proposed to be Used
MUMBAI
advertising /publicity, book-keeping /accounting, invoicing, on-line advertising on a computer network, marketing, payroll preparation, personnel recruitment, public relations, updating and maintenance of data in computer databases, on-line retails service featuring pre-recorded videos and other similar services in the course of business.
RAJAT JAGGI
FLAT NO.-B-1/103, PLOT NO. 4, GOLD CROFT CGHS LTD, SECTOR-11, DWARKA, NEW DELHI-110075
Proprietor of Trademark
Address for service in India/Attorney address:
OMNIA LEGAL
5/19 Kirti Nagar Industrial Area, New Delhi-110015
Proposed to be Used
To be associated with:
3985079
DELHI
Wholesale, retail, online marketing and selling of Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs,
JAMAMA
4375371 12/12/2019
BOOLALO TECHNOLOGIES INDIA PRIVATE LIMITED
B-99, GALI NO-9, HARIJAN BASTI, NASIRPUR, PALAM VILLAGE, NEW DELHI, 110045
BOOLALO TECHNOLOGIES INDIA PRIVATE LIMITED
Address for service in India/Attorney address:
SATYAM SINGH
S-193, SCHOOL BLOCK, SHAKARPUR, DELHI, 110092
Proposed to be Used
DELHI
Advertising, Business Management, Promotion Services, Business Administration in the field of transport and delivery services; Providing online advertising for food, food products and grocery shop; Retail services provided by Restaurant and Grocery store featuring transport and home delivery services; online ordering services for food, food products and grocery; Operating online marketplaces for sellers to advertise and sell their products through web and apps; Office function; Business management and consultation; Market research, Financial auditing; Business Marketing Consulting services: Online Advertising by electronic means and on a computer networks
MEW ELECTRICALS LIMITED
26/329, GIDC ESTATE, WAGHODIA, VADODARA-391760, GUJARAT

Proposed to be Used

AHMEDABAD

Conducting trade shows in the field of automobiles, Advertising automobiles for sale by means of the Internet, Providing information via the Internet relating to the sale of automobiles, Advertising services relating to motor cars, Retail services in relation to automobiles, Wholesale services in relation to automobiles, export, import, retail outlet, retail chain of business of automobiles and automobiles accessories, wholesale and retail services related to clothing, shoes, cap, gloves, helmet, bags, trolley
4375496   12/12/2019
POORNIMA CHECHANI
D/O SURESH CHECHANI MAHESHWARI MOHALLA, MAVLI, MAVIL JN UDAIPUR, RAJASTHAN - 313203
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Advertising,Business risk management,Providing business management information, Providing assistance in the field of business management and product commercialization within the framework of a franchise contract
EQUALLIZER
4375617  12/12/2019
GOUTHAM
111, LS Puram 4th Street, Mettupalayam - 641301, Tamil Nadu
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/02/2019
CHENNAI
ADVERTISING, MARKETING, ONLINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4375739 12/12/2019
BENCARE PHARMACEUTICAL PVT. LTD.
KH.NO.450, GALI NO.7, VILL-SABOLI, SHAHDARA, DELHI-110093
PVT. LTD.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.
Proposed to be Used
DELHI
TRADING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS.
OPTEGRAL

4375746    12/12/2019

HARIPAL
G-2, D-100A, MEERA MARG, BANIPARK, JAIPUR – 302016 (RAJASTHAN)
OPTEGRAL PHARMA (SINGLE FIRM)

Address for service in India/Attorney address:
ASHISH GUPTA
E-167/A, RAMESH MARG, C-SCHEME, JAIPUR - 302001 (RAJASTHAN)

Used Since :05/11/2019

AHMEDABAD
ONLINE AND OFFLINE TRADING AND MARKETING OF PHARMACEUTICALS AND MEDICINAL PRODUCTS, FMCG PRODUCTS AND OTC.
NXROYAL

4375857    12/12/2019
MR. PANKAJ GOVIND PINGLE
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF FLUSH DOOR, PLYWOOD, LAMINATES & BLOCK BOARD.
HAPPY FACES FOUNDATION
28, PUNITNAGAR SOCIETY PART, 3, SATELLITE ROAD, AHMEDABAD-380015, GUJARAT, INDIA.
A TRUST REGISTERED UNDER THE TRUST ACT
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :18/07/2015
AHMEDABAD
WHOLESALE, RETAIL, MARKETING OF SOAP, SWEETS, NAMKIN, TEXTILES AND TEXTILE GOODS,READYMADE
GARMENTS AND CLOTHING'S, HANDICRAFTS, ARTS AND CRAFTS, IMITATION JEWELLERY; GIFT ARTICLES.
HONEY SHARMA
6, SOUTH ENCLAVE, NEAR JALANDHAR HEIGHTS-1, PHOLRIWAL, JALANDHAR-144022
AN INDIAN NATIONAL
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
ADVERTISING, TRADING, RETAILING, MARKETING WHOLE SELLING, ONLINE SALE PURCHASE, IMPORT & EXPORT,
RETAIL OUTLETS AND SHOWROOM RELATED TO AYURVEDIC AND HERBAL PREPARATIONS INCLUDING MEDICINAL
HERBAL EXTRACTS HERBAL DIETARY SUPPLEMENTS; HERBAL REMEDIES; ESSENTIALOILS; COSMETICS, BEAUTY
CREAMS, BEAUTY SYRUMS & SKIN CARE (Ayur, Herbal & Unani)
PSARV CHEMICALS PRIVATE LIMITED
H.2712, NEAR TELEPHONE TOWER, PATEL NAGAR BEHIND ORAI CLUB ORAI, UTTAR PARDESH -285001
PRIVATE LIMITED

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI

Advertising services relating to pharmaceutical products, Business administration services in the field of healthcare, Billing services in the field of healthcare, Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Product marketing services included in class-35
STREBI

4376122   12/12/2019
M/S STREBI PHARMACEUTICALS PRIVATE LIMITED
WARD NO. 12, TIRATH NAGAR, BADHI MAJRA ROAD, DISTT. YAMUNA NAGAR-135001, HARYANA.
(A COMPANY DULY REGISTERED UNDER THE COMPANY'S LAW)
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2019
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES, ONLINE RETAIL AND WHOLESALE SERVICES RELATING TO
MEDICINAL AND PHARMACEUTICAL PREPARATIONS AND FOOD SUPPLEMENTS.
4376243    12/12/2019
BALINDER KUMAR
HOUSE NO. 682, SECTOR 1, URBAN ESTATE, SHAHABAD MARKANDA, DISTT KURUKSHETRA, HARYANA 136135
Individual Firm

Address for service in India/Agents address:
SANJEEV KUMAR SARDANA
H. No. 409/29, Dev Nagar, Gali No. 03, Sonepat 131 001
Used Since :09/12/2019

DELHI
Trading, marketing, retail, wholesale, advertisement related to Medicinal, Cosmetics, Ayurvedic and Pharmaceutical Preparations.
4376286  12/12/2019
HOZefa Abbas RajKotwala
Saifee Burhani Park, Wing C 2nd Floor Rmno-239, Old Anjeerwadi, Mazgaon, Mumbai-400010. Maharashtra India
INDIVIDUAL

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
Mumbai
Advertising; business management; business administration; office functions
JUBLYN

4376291   12/12/2019

MUSTAFA SHABBIR SARIA
174 / 176,Saria Musafir Building, Flat No 2, 4th floor, Bara Imam Road, Near Goldeval Mandir, Two Tank, Null Bazar, Mumbai Maharashtra – 400003.
INDIVIDUAL

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used

MUMBAI
Advertising; business management; business administration; office functions
Proposed to be Used

MUMBAI

Provision of an online marketplace for consumers and service providers in respect of legal services; providing a searchable online database source and guide featuring the legal services of other service providers on the internet; the bringing together, for the benefit of others, of a variety of legal services, enabling consumers to conveniently compare and purchase those services; commercial intermediation services; providing commercial information and advice for consumers in the choice of legal services; online price comparison services; online price quotations for services; collection, systematization, compilation and analysis of business data, statistics, information and indexes of information for commercial or advertising purposes; promoting the services of others by distributing advertising materials through a variety of methods; advertising the services of others via a searchable online guide; distribution and dissemination of advertising materials [leaflets, prospectuses, printed material, samples]; dissemination of advertising for others via an online electronic communications network; promoting the services of others through advertisements on Internet websites; providing an online commercial information directory on the Internet; presentation of firms and companies and their services on the Internet. mediate between re-service provider and their clients and users,
4376305  12/12/2019
UMANGBHAI C. LUNAGARIYA PROPRIETOR OF M/S. PEARL PLASTECH
AJI GIDC, ROAD-M, PLOT NO. 179, OPP. BHAVANI INDUSTRIES, RAJKOT-360003, GUJARAT, INDIA.
Proprietorship Firm

Address for service in India/Attorney address:
HARDEEP L MAHIDA
PLOT NO 217/1, SECTOR 4-A, NEAR G-1, GANDHINAGAR

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SHOWROOM OF WHOLESALER, RETAILER, IMPORTER, EXPORTER, DISTRIBUTOR, MARKETING OF HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS, TABLEWARE, DINNERWARE, COOKWARE AND NON STICK COOKWARE, NON ELECTRIC PRESSURE COOKER, TEA STRAINER, LEMON SQUEEZER, NON ELECTRIC JUICER, STANDS FOR KITCHEN UTENSILS, PLASTIC HOUSEHOLD STORAGE CONTAINERS, FRYING PAN, CASSEROLES, HOTPOTS NOT ELECTRICALLY HEATED, SEV SANCHA, KITCHEN PRESS, CHAPATI PRESS, POTATO MASHERS, PRESS SANCHA, KITCHEN GRATERS, POTATO MASHER, NON ELECTRIC CRUSHERS FOR KITCHEN USE INCLUDED IN CLASS 35.
4376391  12/12/2019
MOHAMMAD EJAJ AHMMED
S/O. RABBAN SHAIKH, KOHETPUR, JOYKRISHNAPUR, MURSHIDABAD, WEST BENGAL - 742224, INDIA
Online and Offline Marketing
PROPRIETOR

Proposed to be Used
KOLKATA

BUSINESS MARKETING, ADVERTISING, BUSINESS DEVELOPMENT SOLUTIONS, DIGITAL MARKETING AND OTHER MARKETING SOLUTIONS THROUGH ONLINE AND OFFLINE MODE.
SHIVAM KNITWEAR'S

4376444  12/12/2019
AJAY KAPOOR TRADING AS SHIVAM KNITWEAR'S
HOUSE NO. BXXIV, 4292/4/1B, NEW MADHOPURI, GALI NO. 1, LUDHIANA (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/07/2004
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Hosiery & Ready-made Clothing.
4376459  13/12/2019
PIPPIP MEDIA PRIVATE LIMITED
H.No. Plot No.12A, Raviraj Colony, Donapaula, Panaji - Goa Panaji North Goa – 403002
Private Limited Company registered under Companies Act 2013

Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.

Proposed to be Used
MUMBAI
Trading And Retail & Online Selling Of Artisanal, Designer and Handmade products
Sri Madhusudan Sai

4376542  13/12/2019

SRI MADHUSUDAN SAI
Sri Madhusudan Sai, Premdeep, Sathya Sai Grama, Muddenahalli, Chikkaballapur, Karnataka- 562101
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/11/2019

CHENNAI

ADVERTISING, MARKETING, ONLINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
TREND FACTORY
4376915 13/12/2019
PRINCE TRIPATHI SOLE PROPRIETOR OF TREND FACTORY
JEEVAN BIMA MARG, PANDRI, JEEVAN BIMA MARG, MAIN ROAD, PANDRI, RAIPUR 492001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Retail services provided by supermarkets
ANNU AGGARWAL
16-A, Old Survey Road, Dehradun - 248001 Uttarakhand
Individual Sole Proprietor

Address for service in India/Attorney address:
NEELAM YADAV
CHAMBER NO. 775, DISTRICT & SESSIONS COURT COMPLEX, GAUTAM BUDH NAGAR, U.P

PROPOSED TO BE USED
DELHI

Advertising services namely, dissemination of advertising for others via an on-line electronic communications network; retail store services featuring a wide variety of consumer goods; providing consumer product information via the internet or other communications networks; computerized on-line ordering services featuring a wide variety of consumer goods; providing a searchable database in the field of business information available via a global computer network; providing a searchable on-line advertising guide featuring the goods and services of other on-line vendors; on-line trading services to facilitate the sale of goods by others via a computer network and providing evaluative feedback and ratings of sellers' goods and services, the value and prices of sellers' goods, buyers' and sellers' performance, delivery, and overall trading experience in connection therewith; business management, business administration and office functions.
Cybacor

4377261  13/12/2019

VIJAY NAIR
1105 Magnum Tower, 2nd Cross Lane, Lokhandwala Complex, Andheri West, Mumbai 400 053

Proprietorship

Address for service in India/Attorney address:
SAMEER WALIMBE
1802, Siddhachal Phase V, Pokhran Road No. 2, Thane (W) 400610

Proposed to be Used

MUMBAI

Product demonstrations and product display services, demonstration of goods, presentation of goods on communication media, for retail purposes, shop window dressing. Advertising, marketing and promotional consultancy, advisory and assistance services, Commercial trading and consumer information services,
4377437  14/12/2019
T. PRAKASH KUMAR
No. 46, Narayana Mudali Street Sowcarpet, Chennai - 600079
SINGLE FIRM
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Retail services connected with stationery, Retail services in relation to stationery supplies, Wholesale services in relation to stationery supplies
Trade Marks Journal No: 1936 ,   13/01/2020           Class 35

4377451    14/12/2019
COCOTROPIES PRIVATE LIMITED
DR NO, 4/465-F , NEAR KALLAR HIGH SCHOOL, A.N. PATTY, KURUVITHURAI, MADURAI, TAMIL NADU, INDIA, 625207
Body Incorporate
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Wholesale, Retailsale and Onlinesale of Fresh fruits, Fresh vegetables, Nuts, Grains, Salt, Milk, Flour, Cereal, Rice, Tamarind [condiment]
4377467   14/12/2019

DR. V. ARAVIND CHANDER
NO 30, THE ONYX, ASHER MILL COMPOUND, OPPOSITE PRIME APPARTMENT, GANDHINAGAR, TIRUPUR, TAMIL NADU – 641 603, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

ADVERTISING AND DIRECTORY SERVICES, NAMELY, PROMOTING THE SERVICES OF OTHERS BY PROVIDING A WEB PAGE ADVERTISING AND PUBLICITY SERVICES, NAMELY, PROMOTING THE GOODS, SERVICES, BRAND IDENTITY AND COMMERCIAL INFORMATION AND NEWS OF THIRD PARTIES COMMERCIAL INFORMATION AND DIRECTORY AGENCY; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY ON THE INTERNET; ONLINE SALES OF PHARMACY MEDICINES AND HOME COLLECTION FOR LABORATORY
PLOWIA
4377517  14/12/2019
SIVARAMAKRISHNA PRASAD MOOLAGUNDAM
H.No:1-15, Sindhanoor Village, Ieeja Mandal, Mahabubnagar District-509 129, Telangana State, India
Single Firm
Address for service in India/Attorney address:
RABBANI MOHD MUBIN
#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India
Used Since :18/06/2015
CHENNAI
Advertising, Marketing & Promotional Consultancy, Advisory & Assistance Services; Sales promotions for others; Retail & Wholesale Services in relation to Biological preparations, Chemicals, Chemical Additives for Fertilizers, Soil Conditioning Chemicals, Plant Growth Regulating preparations, Fertilizers, Natural Fertilizers, Fertilizing Preparations, Chemicals used in Agriculture, Urea, Horticulture & Forestry, Vermin, Fungicides, Herbicides, Insecticides, Pesticides & Weed killers; Import-export agencies
4377634  14/12/2019
DIVYA HEMRAJBHAI GANGANI
B-802/902, ORIANA RESIDENCY, B/H SAT KAIWAL SOCIETY, CITYLIGHT, NEAR ARNAV ARJAV APPARTMENT, SURAT-395007
Individual
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used
AHMEDABAD
Wholesale, retail, import, export and online services featuring cosmetics and personal care preparations; beauty care preparations; abrasives; dandruff shampoo; deodorants for body care; essential oils; perfumes and colognes; non-medicated dentifrices; cleaning, polishing, scouring and abrasive preparations.
SIMPELORE
4377754  14/12/2019
DINESH KANOJIA
House No. 64, Block 4, Dr. Ambedkar Nagar, Sector 6, New Delhi 110062
Simplified
INDIVIDUAL
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, ONLINE SERVICES,
COMPLIANCE SERVICES, SECRETARIAL SERVICES, ACCOUNTANCY, BOOK KEEPING, DRAWING UP OF FINANCIAL
STATEMENTS, KEEPING BOOKS OF ACCOUNTS, TAX REGISTRATION, TAX COMPUTATION AND TAX AND OTHER
BUSINESS RETURN FILING.
DVISTHA
4377811 14/12/2019
GOPAL KRISHAN SHARMA
305, Yantra Tower Paramount Symphony, Crossing Republik Ghaziabad Uttarpradesh - 201016
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4378168    14/12/2019
AJAY UPNEJA
E-905, 2ND FLOOR, SARASWATI VIHAR, PITAMPURA, NEW DELHI - 110034
PROPRIETOR
Address for service in India/Attorney address:
R.A. ASSOCIATES
B-6/83 FIRST FLOOR SEC 7 ROHINI DELHI 85
Used Since :01/06/2014
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, SERVICES RELATING TO DISTRIBUTION, WHOLESALE, TRADING, RETAILING, MARKETING, IMPORT AND EXPORT, SUPPLY OF READYMADE GARMENTS AND INCLUDED IN CLASS - 35.
NOWALKHA INDIA PVT. LTD
71, Daryaganj, Delhi-110002
Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
ALBA LAW OFFICES
FLAT NO. 3D, GIRDHAR APARTMENT 28, FIROZSHAH ROAD NEW DELHI-110001
Used Since: 01/10/2019

DELHI
Financial auditing, Book-keeping, accounting and auditing, Business auditing, Tax advice [accountancy], Tax return advisory [accountancy] services, Tax filing services, Accounting advisory services, Drawing up of statements of accounts, Tax assessment [accounts] preparation, Chartered accountancy business services, Consultancy and information services relating to accounting, Accounting services for mergers and acquisitions, Auditing utility rates for others, Auditing of financial statements
4378212    15/12/2019
MR. POPAT SUKHDEO SUKRE TRADING AS SANIYA POLYMER
Khadkwadi, Post :- Loni, Taluka :-Ambegoan, District :- PUNE , Maharashtra State, India
Service Provider
Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultants, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.
Used Since :01/10/2012
MUMBAI
Advertising, business management, business administration, office functions related to Plastic & Polymer
SANFROZ

4378370 16/12/2019
SANFROZ PROCESSED FOOD PVT. LTD.
OFFICE NO. 608, PLOT NO. 86, SECTOR 17, VASHI, NAVI MUMBAI 400 705
Used Since :03/12/2019

MUMBAI

ADVERTISING, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND RETAIL OUTLETS INCLUDING SERVICES RELATING TO MARKETING, IMPORT AND EXPORT OF PROCESSED FOODS AND BAKERY PRODUCT
4378471  16/12/2019
DARSHAN PANDEY
26/1, ASHOK BUILDING, DODDABIDARAKALLU, NEAR PREETNI WATER SUPPLY, BANGALORE, KARNATAKA - 560073
INDIVIDUAL

Address for service in India/Attorney address:
SANDEEP KUMAR GOEL
B-100A LOHIA NAGAR GHAZIABAD - 201001

Proposed to be Used
CHENNAI
Human resources management and recruitment services, employment agencies, personnel recruitment, personnel management consultancy, Public relations services, public relations, business information, business appraisals, business investigations, business management consultancy, business management and organization consultancy, Clerical services, payroll preparation included in class 35
4378746 16/12/2019

THOPPIL FURNITURE MART
NEAR CENTRAL JN, MARKET ROAD, CHANGANASSERY, KOTTAYAM, PIN-686101, KERALA, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :18/08/1992

CHENNAI
SHOP, SHOWROOM; WHOLESALE, RETAIL, IMPORT, EXPORT, TRADING, MARKETING AND ONLINE SALE OF
FURNITURE, MIRROR, PICTURE FRAMES; ARTICLES (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK REEDS,
CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF PEARL, MEERSCHAUM, CELLULOID,
AND SUBSTITUTES FOR ALL THESE MATERIALS.
Lara and Lee
4379073  16/12/2019
R FOR RABBIT BABY PRODUCTS PRIVATE LIMITED
52, D BLOCK, PALM GREENS,SUR NO. 4/1 , 13/3/1,TP-84/A, NEAR TORRENT POWER,MAKARBA AHMEDABAD
AHMEDABAD GJ 380051 IN

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD
Mail order retail services in the field of clothing and clothing accessories,Retail services or wholesale services for
clothing,On-line retail services relating to clothing,On-line retail store services featuring cosmetic and beauty products,
clothing and accessories
4379149  16/12/2019
VASA DENTICITY PRIVATE LIMITED
KHASRA NO. 714, VILLAGE P.O. CHATTARPUR NEW DELHI 110074
Company
Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092
Used Since :10/01/2019
DELHI
E-Commerce platform services
4379225  16/12/2019
FRESH GENIE PRIVATE LIMITED
110, JANTA FLAT, GTB ENCLAVE, MANDOLI, NEW DELHI, 110093
COMPANY PRIVATE LIMITED
Address for service in India/Attorney address:
PANKAJ KUMAR
C-110, FIRST FLOOR, VYAPAR KENDRA, PALAM VIHAR, GURGAON, HARYANA-112017
Proposed to be Used
DELHI
Advertising, Business Consulting
KENFORD LIFESCIENCE

4379262  16/12/2019

SH. HAPPY SINGH PROPRIETOR OF M/S KENFORD LIFESCIENCE
D.S.P. ROAD, DABWALI (RURAL) (PART) (278), DABWALI VILLAGE, SIRSA, HARYANA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/12/2019

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES, ONLINE RETAIL AND WHOLESALE SERVICES RELATING TO MEDICINAL & PHARMACEUTICAL PREPARATIONS.
4379986  17/12/2019
SHWETA CHAURASIYA
SOMNATH PERMESHWER NIWAS, BASARATPUR SHIVAPURAM COLONY, GORAKHPUR, UTTAR PRADESH-273004
INDIVIDUAL
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Providing online and offline services of marketing, trading, distribution, wholesale and retailing of household articles, utensils, containers, household appliances, cookware, kitchenware, storage dishes and boxes, serving dishes and containers
LIONGEVITY
4380414  17/12/2019
PRADEEPKUMAR S JALUI
3/33, MARATHA SAMAJ, PARMAR GURUJI ROAD, KEM HOSPITAL, PAREL, MUMBAI-400012, MAHARASHTRA
ASSET MANAGEMENT COMPANY
PROPRIETOR
Proposed to be Used
MUMBAI
THE PROPRIETOR WILL USE SUCH TRADE MARK FOR ITS BUSINESS OF BUSINESS MANAGEMENT CONSULTANCY SERVICES.
4380614  17/12/2019
VALLETI KOTESWARARAO
8-3-678/20, PRAGATHI YELLA REDDY GUDA, YOUSUFGUDA, HYDERABAD, TELANGANA, 500045
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Wholesale services for clothing; Retail services for clothing; Online retail store services featuring clothing; Online wholesale store services featuring clothing; Advertising
4380779   17/12/2019

DOMS INDUSTRIES PRIVATE LIMITED
17th Floor, C - Wing, Kailas Business Park, Hiranandani Link Road, Vikhroli (West), Mumbai – 400079
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3589484, 3682878

MUMBAI
Advertising and business promotion related to sales of stationery materials, games and playthings; marketing, sales promotion, import and export of stationery materials, games and playthings, marketing, distribution, retail services connected with the sale of eraser; pencils; sharpeners; pens; crayons; pastels; tempera; glitter; scales; mathematical instruments box and set; perfumed gum; pen accessories; stationery products; printed promotion material like menu cards, magazine, catalogue, books, letter heads, pamphlets, visiting cards, brochures, carry bags of papers; paper material for packaging; plastic material for packaging; paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; and all the aforesaid services provided through an online database, website and mobile applications; online retail services connected with the sale of all the products available in physical departmental stores; advertising; business management; business administration; office functions; organizing shows and exhibitions for commercial purposes; ad films, sales promotion
4380788  17/12/2019
ZOOMSTAR INNOVATIONS PRIVATE LIMITED
D-196, Sector-61, Gautam Buddha Nagar, Uttar Pradesh, 201301
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :21/06/2018

DELHI
Marketing in the framework of software publishing; Advertising; business management; business administration.
4380790   17/12/2019
ZOOMSTAR INNOVATIONS PRIVATE LIMITED
D-196, Sector-61, Noida, Gautam Buddha Nagar, Uttar Pradesh - 201301
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024
Used Since :15/05/2018

DELHI
Marketing in the framework of software publishing; Advertising; business management; business administration.
4380836  17/12/2019

EVERGREEN AGRO AND FOODS PRIVATE LIMITED
TMC-XII 45, A-1&A-9, SECOND FLOOR, AMEER COMPLEX, CHIRAVAKKU, TALIPARAMBA, KANNUR - 670 141, KERALA STATE, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used

CHENNAI

RETAILING, WHOLESALING, EXPORTING, IMPORTING, MARKETING AND TRADING OF FOOD PRODUCTS, CONFECTIONERY, CAKES, BREAD, HOMELY PREPARED SWEETS AND CHOCOLATES, Pastry, Ice Creams, Juices, Snacks, Cookies and Savories.
WINCARE
4381214  18/12/2019
MR. BAL KISHAN GUPTA SOLE PROPRIETOR OF WINCARE PHARMA
P.NO.61, SOHAN NAGAR, MANYAWAS, MANSAROVAR, JAIPUR, RAJASTHAN - 302020
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/04/2010
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISEE,
MARKETING, ONLINE MARKETING, BUSINESS PROMOTIONS SERVICES, TRADING REGARDING MEDICINAL AND
PHARMACEUTICAL PREPARATIONS, HERBAL PREPARATIONS FOR MEDICAL USE, AYURVEDIC PREPARATIONS,
MEDICATED FOOD SUPPLEMENTS FOR HUMAN CONSUMPTION, HERBAL MEDICINES, DIETARY SUPPLEMENTS,
NUTRACEUTICALS FOR MEDICAL PURPOSES, NUTRACEUTICALS FOR USE AS DIETARY SUPPLEMENTS UNDER
CLASS 35.
4381233 18/12/2019
GOPALBHAI SHAMJIBHAI SARASIYA
NAVI MENGANI, TA. KOTDA SANGANI, DIST. RAJKOT, GUJARAT. INDIA.
Individual Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
904, 9th Floor, BVR-1, Near, Westend Hotel, Near, Inder Residency, Gujarat College, Ellisebridge, Ahmedabad 380006
Used Since: 01/11/2019
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, SALES, MARKETING AND DISTRIBUTION, IMPORTING EXPORTING, MARKET RESEARCH, PRODUCT DEMOISTRATION, SAMPLE DISTRIBUTION, SERVICE RELATED TO ONLINE TRADING AND SHOWROOM OF ELECTRIC MOTORS, SUBMERSIBLE PUMP, MONOBLOCK PUMP, PRIMING PUMP, WATER PUMP, COOLER PUMP, JET PUMP, BOOSTER PUMP, CENTRIFUGAL PUMPS, JUICER, MIXER, GRINDER, FOOD PROCESSORS, ELECTRIC BLENDERS, WATER LIFTING MACHINES, MADHANI, WASHING MACHINE, SEWING MACHINE, FLOUR MACHINE, MACHINES AND MACHINE TOOLS, ELECTRIC POWER TOOLS, ELECTRIC WIRE AND CABLES, CPVC PIPES & ITS FITTINGS, UPVC PIPES & ITS FITTINGS, HDPE PIPES & ITS FITTINGS, PVC PIPES & ITS FITTINGS, UPVC BRASS FITTINGS, CPVC PLUMBING FITTINGS, EMISSING PIPES, LDPE PIPES, LLDPE PIPES, PPR PIPES, PLUMBING PIPES, HOSE PIPES, COLUMN PIPES
4381589  18/12/2019
SH. GURMEET SINGH CHHABAR
P/O DIO GRACIAA HOME FURNISHING, 332, LAKHI BAGH, DEHRADUN-248001
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA
Used Since : 20/12/2015
DELHI
Online and offline selling, retailing, marketing and trading of furniture
WS TRADING PRIVATE LIMITED
1204, DOOR NO. 2/1149 A 37, 2ND FLOOR HILITE BUSINESS PARK, POOVANGAL, KOZHIKODE, KERALA - 673011
BODY INCORPORATE
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
SERVICES OF DISTRIBUTION, TRADING, IMPORT AND EXPORT; SERVICES OF TRADING THROUGH ONLINE PLATFORM.

approved
4381755   18/12/2019
PARDEEP KUMAR
Mahabali Supplements Hub Tarn Taran road, PATTI, TARN TARAN, PUNJAB 143416
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
DELHI
Marketing, Retail and Wholesale of Food supplements and Dietetic and nutritional preparations
ENCOURER

4381756   18/12/2019

ROCKY RAWAL
C/o Jay Prakash Rawal, 52-B, Karkardooma Village, East Delhi- 110092
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PVT LTD
B-300, Saraswati Vihar, Pitampura, New Delhi- 110034

Proposed to be Used
DELHI
E-Commerce Services and Advertising
4381890  18/12/2019
SANTHOSH SRIRAM.R Trading as HAKUNA MATATA RESTO BAR
#1231/53/2, 24th main, J.P.Nagar, 7th phase, Bangalore - 560078, Karnataka, India
A Sole Proprietor

Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.

Used Since: 28/02/2014
CHENNAI

Wholesale services for alcoholic beverages; Retail services for alcoholic beverages; Wholesale services relating to alcoholic beverages; Wholesale services for non-alcoholic beverages; Retail services for non-alcoholic beverages; Retail services relating to alcoholic beverages, Wholesale services for baked goods; Retail services for baked goods; Retail store services featuring baked goods; Wholesale store services featuring baked goods; Wholesale services relating to baked goods; Retail services provided by bakery shops; Online wholesale store services featuring baked goods; Wholesale services in relation to baked goods; Retail services in relation to baked goods; On-line retail store services featuring baked goods; Online retail store services featuring baked goods
4382140  18/12/2019
SHANU KUMAR GUPTA
C-2/1602, CLEO COUNTY, SEC-121, NOIDA (U.P.)-201301
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
Trading, marketing, advertising, distribution, wholesale, retailing, import-export and online business services in respect of alcoholic beverages, beers, Whisky, Vodka, Rum, Brandy, Gin, Liqueurs, Wines, Tequila, Tequila Cocktails, Spirits (beverages) and distilled spirits
4382455  19/12/2019
KIRLOSKAR PROPRIETARY LTD
13A, KARVE ROAD, KOTHrud, PUNE-411038.
a company incorporated under the Companies Act 1956

Address for service in India/Attorney address:
DE PENNING & DE PENNING
Alaknanda, 16 Nepean Sea Road, Mumbai 400036, India

Proposed to be Used
MUMBAI
Advisory services for business, project management.
4382688  19/12/2019
SUYAJ PRAKASH
A12,Kanyakumari CHS,Sir MV Road, Opposite Ganpati Temple, Andheri East, Mumbai-400069
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
SONAM KOCHAR MANTOO PROPRIETOR OF SOCIAL VIBES MEDIA CORPORATION.
HOUSE NO.-37, SECTOR-18-A, CHANDIGARH-160018.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Advertising, Business Administration and Business Management Services; Marketing Services: Social Media Strategy and Marketing Consultancy: Social Media Brand Marketing Services; Marketing Consultancy in the field of Social Media; E-Mail Marketing & Online marketing, Social Media marketing, Promotional Services; Advertising & Publicity Services.
ANCHOAL JAIN
MITRA VRIKSHA B-20 JHILMIL INDUSTRIAL AREA SHAHDARA DELHI - 110095
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Retail or wholesale services for electrical machinery and apparatus; Retail services or wholesale services for electrical machinery and apparatus
ELGCG GLOBAL CONSULTANCY PRIVATE LIMITED
B-2/4, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW LUCKNOW UP 226010 IN
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Business consultancy; Advertising consultancy; Marketing consultancy; Business management consultancy; Business organisation consultancy; Business management and consultancy; Consultancy relating to business strategy; Business consultancy and advisory services
PEPPLO
4383946  20/12/2019
RAMESH HANSRAJ PATEL
B-608, DHARTI SAGAR APARTMENT, NAVGHAR ROAD, BHAYANDER EAST, THANE-401105
Handtool Products
PROPRIETORY FIRM
Proposed to be Used
MUMBAI
Advertising Business and Retail Services
4384271  20/12/2019
AJAYAKUMAR C
Chettakal house, Palace road, South Jn., Chalakudy, Thrissur, Kerala, Pin: 680307
Active
Address for service in India/Attorney address:
BALACHANDRAN KRISHNAN PALAKKADAN
7/431-CB-3, 1ST FLOOR, NARAYANA APARTMENT, KUNNUPURAM ROAD, NEAR WEST GATE OF CIVIL STATION,
KAKKAND, ERNAKULAM-682030, KERALA, INDIA.
Proposed to be Used
CHENNAI
Abroad university admission assistance. Consumer information services. Advertising, Marketing promotional services and management consultancy.
DWARAKESH ENTERPRISES

4384760   20/12/2019

MYTHILI VIJAYAKUMAR, PROPRIETOR, DWARAKESH ENTERPRISES
NO 3, GOVINDASAMY NAGAR, 4TH CROSS STREET, MADIPAKKAM, Chennai, Tamil Nadu, 600091

Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used

CHENNAI

DISPLAY OF GOODS, WHOLESALE AND RETAIL OF SOLAR AND LED LIGHTS, COSMETICS, PUJA ITEMS AND HOUSEHOLD PRODUCTS
SOL GENOMIX

4385000    21/12/2019
SOL GENOMIX PVT LTD.
NO.107, MAHAVEER CALYX APTS, 20TH MN, 4TH STAGE, BTH, NAYANAPANAHALLI, BANGALORE, KARNATAKA-560076.
Private Limited Company

Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
CHENNAI
RETAIL AND WHOLESALE OF PHARMACEUTICAL PRODUCTS
Trade Marks Journal No: 1936, 13/01/2020

Class 35

LEVENDOS GIFTS
ROOM No. 12/31 NEAR KULUKKALLOOR RAILWAY GATE MULAYANKAVU POST PALAKKAD DISTRICT 679337 (PIN) KERALA STATE INDIA
Partnership Firm

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
CHENNAI
DISTRIBUTING, MARKETING, ADVERTISING, BUSINESS MANAGEMENT, IMPORT, EXPORT, SHOW-ROOMS, FRANCHISE, FACTORY OUTLETS, WHOLESALE AND RETAIL OUTLETS OF GIFT ITEMS, SPORTS ARTICLES, TOYS.
ALI SALON

4385284    21/12/2019
MOHAMMAD HUSSAIN SHAikh (INDIAN NATIONAL, PROPRIETOR), TRADING AS ALI SALON
Shop No-02 and 04, Satya Laxmi Nivas, Near Panch Rasta, M G Road, Mulund (W), Mumbai, Maharashtra- 400080
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :14/07/2003

MUMBAI
Advertising, marketing, Business management, business administration, business promotion related to salon services
ALIS SALON
4385286   21/12/2019
MOHAMMAD HUSSAIN SHAikh (INDIAN NATIONAL, PROPRIETOR), TRADING AS ALI'S SALON
Shop No- 5, Nutan Kalpana Society, Anand Bazar, Near MCC College, JSD Road, Mulund (W), Mumbai, Maharashtra - 400080
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :17/08/2018
MUMBAI
Advertising, marketing, Business management, business administration, business promotion related to salon services
4385361  21/12/2019
RAZENTA PHARMACEUTICALS
FLAT NO 202 AMAN ELITE 575 SECTOR R MAHALAXMI NAGAR INDORE MADHYA PRADESH
Proposed to be Used
MUMBAI
Retail or wholesale services for pharmaceutical and medical supplies included in class 35
HAUS ALCHEMY

4385615   21/12/2019

HAUS ALCHEMY
GURU HIMMAT SOCIETY BLDG 1ST FLOOR FLAT NO 5 MOUNT ROAD MAZGAON MUMBAI 400010

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

On-line promotion of computer networks and websites, Administrative processing of purchase orders placed by telephone or computer
4385665    21/12/2019
VINEET MANGAL
T6 - 701 PARK VIEW, SEC 3, CARTARPURI ALIAS, DAULATPUR NASIRABAD GURGAON HARYANA 122017
INDIVIDUAL
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
DELHI
EMPLOYMENT CONSULTANCY, EMPLOYMENT COUNSELLING AND CONSULTANCY SERVICES, BUSINESS
CONSULTANCY SERVICES, HUMAN RESOURCE CONSULTING SERVICES.
Trade Marks Journal No: 1936, 13/01/2020 Class 35

NARESH HASSANAND GAMBANI TRADING AS: SHAGUN ENTERPRISES
NEAR BARRACK NO.979, OPP: SANTU BUILDING, NEAR NEW POST OFFICE, STATION ROAD, ULHASNAGAR - 421003.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.
Used Since :01/04/2017
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, SERVICES RELATING TO WHOLESALE AND RETAIL OUTLETS, ONLINE AND OFFLINE MARKETING, FRANCHISING, DEPARTMENTAL STORES, IMPORT, EXPORT, MANUFACTURING AND MARKETING OF CLOTHING, READYMADE GARMENTS AND HOSIERY FOR GENTS, LADIES AND CHILDREN WEAR, LADIES UNDERGARMENTS, BRASSIERS, PANTIES, SLIPS, NIGHTIES, GOWNS, NIGHT SUITS, LINGERIES, BRA-PANTY SETS, LEGGINGS, JEGGINGS, JEANS, TROUSERS, PANTS, SHIRTS, T-SHIRTS, JACKETS, SKIRTS, SHORTS, BARMUNDAS, TOPS, MIDDIES, KURTIS, TRACKS, SPORTSWEAR, SWIMWEAR, ETHNIC WEAR, INDO-WESTERN OUTFITS, CHUDIDARS, SALWAR-KAMEEZ, PUNJABI DRESSES, LEHANGA-CHOLI, SAREES, BLANKETS, BED SHEETS, FOOTWEAR, CAPS, HOODIES, TIES, PURSES, WALLETS, BELTS, HAND BAGS, TRAVELLING BAGS, WATCHES, GIFTS AND NOVELTIES, FASHION ACCESSORIES, COSMETICS, IMITATION JEWELLERY, PERFUMERY AND TOILETRY PRODUCTS, PERFUMES, DEODORANTS, BODY SPRAYS, INCLUDED IN CLASS 35.
4386075  21/12/2019
SHREY KANDPAL
88, Bima Vihar, IT Park, Dhoran Khas, Dehradun- 248001, Uttarakhand
Individual

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions Related to E- Commerce and Drop Shipping Under Class “35”
Paripakv Nutraceutical

4386160   23/12/2019

NEHA SHARMA
Plot No. 45, KH No. 827, Second Floor, Vishnu Enclave, Ghaziabad (UP)
Individual

Address for service in India/Attorney address:
JASNEET KAUR
#1063, Sector 2, Panchkula, Haryana 134112

Proposed to be Used
DELHI

Advertising services relating to manufacturing of pharmaceutical products; Retail services or wholesale services for pharmaceutical, veterinary, sanitary preparations and medical supplies; Billing services in the field of healthcare; Business administration services in the field of healthcare; Product Marketing Services.
LANDSTORIES

4386165  23/12/2019
SHARATH BABU REDDY
No. 6/4, Hongasandra, Begur Main Road, Bangalore, Karnataka, India, Pin- 560068
INDIVIDUAL

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463, 13 TH CROSS, 10 TH MAIN, WILSONGARDEN, BANGALORE, 560027

Proposed to be Used
CHENNAI
Online marketing; Promotional marketing; Arranging and conducting of fairs and exhibitions for business and advertising purposes.
Vascoland

4386357  23/12/2019
MALLIKARJUNAN K NAIR
128, 129, AR STREET, JANAKI NAGAR, VALASARAVAKKAM, CHENNAI-600087

Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Wholesale, Retail sale, online sale of Spices, Spice mixes, Spice extracts, Pepper spice, Spice preparations, Curry [spice], Edible spices, Mixed spices, Curry spices, Curry powder [spice], Curry spice mixes, Spices in the form of powders
SHIV SHANKAR
HOUSE NO-283/701/271 PREMVATI NAGAR GARHI KANURA MANAK NAGAR LUCKNOW 226011
PRODUCT MARKETING AND MARKETING SERVICES
INDIVIDUAL-SOLE PROPRIETOR
Used Since :20/12/2019
DELHI
PRODUCT MARKETING, MARKETING, DIRECT MARKETING. MARKETING SERVICES (DEAL WITH SPICES, CLOTHS, GARMENTS, CONFECTIONERY, SOFTWARE, LATHER, VEGETABLES AND ALL TYPES OF READY-MADE EATABLE ITEMS MARKETING)
4386934  23/12/2019

VPA PHARMACEUTICAL PRIVATE LIMITED
PLOT NO. 299M HSIIDC, PHASE-1, SECTOR-38, INDUSTRIAL ESTATE, RAI, SONIPAT, HARYANA - 131029, INDIA

BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

advertising business management business administration office functions.
MANAKOSAM PRODUCER COMPANY LIMITED
1-6-80 (1-6-26), Road No. 36 Chaitanyapuri, Dilsukhnagar, Hyderabad - 500060
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since : 13/10/2017

CHENNAI
Computerized online retail store services, Retail store services featuring agricultural equipment, Retail services for chemicals for use in agriculture, Wholesale services for chemicals for use in agriculture, Business consultancy services in the field of agriculture.
4387124 23/12/2019
NEUNETS TECHNOLOGY PRIVATE LIMITED
Neunets Technology Private Limited, 2/173, Kumudham Nagar, Vilankuruchi Road, Coimbatore – 641035
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
4387972  24/12/2019
VIJAYAKUMAR R SOLE PROPRIETOR OF THE LEALTAD GROUP
NO 6, ADHIKESAVAN STREET, KOLADI ROAD, THIRUVERKADU CHENNAI 600077
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advisory and consultancy services relating to import-export agencies
VOBIUM TECHNOLOGIES PRIVATE LIMITED
UNIT NO. 212, 2ND FLOOR, HIND SERVICE INDUSTRIES, DYANESHWAR MANDIR ROAD, OFF VEER SAVARKAR MARG, SHIVAJI PARK, DADAR (W), MUMBAI-400028, MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
ADVERTISING; PROMOTION, ADVERTISING AND MARKETING OF ON-LINE WEBSITES; ADVERTISING, MARKETING AND PROMOTIONAL SERVICES; MANAGEMENT OF CUSTOMER LOYALTY, INCENTIVE OR PROMOTIONAL SCHEMES; BANNER ADVERTISING; ONLINE ADVERTISING ON A COMPUTER NETWORK; SEARCH ENGINE OPTIMIZATION; ONLINE ADVERTISEMENTS; DIRECT MAIL ADVERTISING; ADVERTISING BY TRANSMISSION OF ON-LINE PUBLICITY FOR THIRD PARTIES THROUGH ELECTRONIC COMMUNICATIONS NETWORKS; ADVERTISING SERVICES FOR THE PROMOTION OF E-COMMERCE; ONLINE SERVICE FOR CONNECTING SOCIAL NETWORK USERS WITH BUSINESSES; PROVIDING ONLINE FACILITIES FOR CONNECTING SELLERS WITH BUYERS; PROVIDING ONLINE MARKETPLACES FOR SELLERS OF GOODS AND/OR SERVICES; FACILITATING THE EXCHANGE AND SALE OF SERVICES AND PRODUCTS OF THIRD PARTIES VIA COMPUTER AND COMMUNICATION NETWORKS; BUSINESS AND ADVERTISING SERVICES, NAMELY, MANAGING, TRACKING, ANALYZING, REPORTING, MEASURING AND OPTIMIZING ELECTRONIC PAYMENT TRANSACTION DATA FOR OTHERS; MARKETING, ADVERTISING AND PROMOTION SERVICES, NAMELY, PROVIDING INFORMATION REGARDING DISCOUNTS, COUPONS, REBATES, VOUCHERS, LINKS TO RETAIL WEBSITES OF OTHERS, AND SPECIAL OFFERS FOR THE GOODS AND SERVICES OF OTHERS; PROMOTING THE GOODS AND SERVICES OF OTHERS VIA COMPUTER AND COMMUNICATION NETWORKS; DISSEMINATION OF ADVERTISING FOR OTHERS VIA COMPUTER AND COMMUNICATION NETWORKS; MARKETING AND ADVERTISING CONSULTATION SERVICES; MARKET RESEARCH SERVICES; PROVISION OF MARKET RESEARCH INFORMATION; PROVIDING ONLINE ADVERTISING SERVICES FOR OTHERS; PROVIDING ONLINE ADVERTISING ON COMPUTER NETWORKS; ONLINE RETAIL STORE SERVICES FEATURING A WIDE VARIETY OF GOODS AND SERVICES; PROVIDING AN INTERNET WEBSITE PORTAL FEATURING LINKS TO THE ONLINE RETAIL WEB SITES OF OTHERS; FACILITATING THE EXCHANGE AND SALE OF SERVICES AND PRODUCTS OF THIRD PARTIES VIA COMPUTER AND COMMUNICATION NETWORKS; ADVERTISING AGENCY SERVICES.
4388306  24/12/2019
GLUTAWEIS COSMETICS PRIVATE LIMITED
101, 1ST FLOOR, VIKAS CHAMBER, NEAR MITH CHOWKI, LINK ROAD, MALAD WEST MUMBAI, MUMBAI CITY,
MAHARASHTRA - 400064
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services,
4388446  24/12/2019
DIVAS NOW
A11/19, Ground Floor, Vasant Vihar, New Delhi-110057
Partnership Firm

Address for service in India/Attorney address:
SACHIN GUPTA & ASSOCIATES
A-1, VASANT KUNJ ENCLAVE, NEW DELHI-110070.

Proposed to be Used
DELHI
Providing online retail store services in the field of clothing, clothing accessories, headgear, jewellery, footwear, food products, pet products and interior decoration and, general home use and personalised services; Electronic commerce services, namely, providing information about clothing, clothing accessories, headgear, jewellery, footwear, food products, pet products and interior decoration and, general home use and personalised services via telecommunication and web networks for advertising and sales purposes; Providing an online searchable database featuring product information about the goods of others for the purpose of selecting, reviewing and categorizing, products such as clothing, clothing accessories, headgear, jewellery, footwear, food products, pet products and interior decoration, general home use and personalised services to meet consumer’s specifications.
4388452   24/12/2019
CYL GLOBAL SOLUTION MARKETING PRIVATE LIMITED
SF20/A/B/C,ORCHID PLAZA,SAMA-SAVALI ROAD,B/HAMBE RESIDENCY,VEMALI,VADODARA-390024
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 08/01/2019
AHMEDABAD
TRADING OF FOOD & NUTRITION PRODUCT, Advertising; Business management; Business administration; Office functions.
THE GATHERING OF SAFFRON

4388583    24/12/2019
BHUSHAN DHIRAJLAL VORA TRADING AS GLOBAL MARKETING
10 ADYAMAN SOCIETY, ST. FRANCIS CROSS ROAD, VILE PARLE WEST, MUMBAI- 400056
A SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Used Since :01/10/2011
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES, ORGANIZATION OF EXHIBITIONS FOR COMMERCIAL OR ADVERTISING PURPOSES, SHOP
WINDOW DRESSING, ADVERTISING/ PUBLICITY
WARAICH DAIRY

4388587   24/12/2019

JAIMALJEET SINGH
Waraich Dairy, Village Adliwal, Raja Sansi Amritsar (Pb)
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used
DELHI
Sale Purchase of milk and milk products
SKILILUM LIFE SCIENCES

4388588    24/12/2019
SURINDER KUMAR
V P O Nangal Salangari Teh Una District UNA (HP)
Individual

Address for service in India/Attorney address:
DR S K MARWAH
H No 901, Sector 70 MOHALI 160071 (Punjab) Mobile: 9781360607

Proposed to be Used
DELHI
Advertising and Business administration
4388787  25/12/2019
SAURABH SAINI S/O. SH. VIRENDER SAINI M/S. BAKER BROTHER
SHOP NO. 19, HOUSING BOARD, SHOPPING COMPLEX, NARNAUL, MAHENDRAGARH, HARYANA, 123001
Proprietorship Firm
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
DELHI
Retail bakery shops, Online retail bakery shops, Self-serve retail bakery shops, Retail services in relation to bakery products in class 35.
4388925  25/12/2019
SPILLBOX INNOVATION L.L.P.
No.3, 3rd Cross Street, TVS Nagar, Padi, Chennai-600050
L.L.P (Limited Liability Partnership)

Address for service in India/Attorney address:
PANKAJ SINGH
KALP ASSOCIATES, Unit No. 205, Vardhman Bahnhof Plaza, Plot No.-6, Pocket-7, Sector - 12, Dwarka, New Delhi - 110078, India

Proposed to be Used
CHENNAI
ADVERTISING; MARKETING AND PROMOTIONAL CONSULTANCY; ADVISORY AND ASSISTANCE SERVICES; COMMERCIAL TRADING & CONSUMER INFORMATION SERVICES; BUSINESS MANAGEMENT & ADMINISTRATION; OFFICE FUNCTIONS; MARKET RESEARCH & STUDY; RETAIL & WHOLESALE SERVICES AND SALES PROMOTION FOR OTHERS
SRILOLA
4389296  24/12/2019
PADMAJA HERBS AND FOODS PRIVATE LIMITED
1-1-27/30 7 385/520, SAKETH, ECIL POST, KAPRA, HYDERABAD-500062, TELANGANA, INDIA
A Private Limited Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since : 08/04/2019
CHENNAI
Retail or wholesale services for cereals; Retail or wholesale services for rice and cereals; Retail services or wholesale services for rice and cereals; Retail or wholesale services for rice; Wholesale services for teas; Retail services for teas; Online retail store services featuring teas; Retail or wholesale services for tea; Online wholesale store services featuring teas; Wholesale services for coffee; Retail services for coffee; Retail or wholesale services for coffee; Retail store services featuring coffee; Wholesale store services featuring coffee; Retail or wholesale services for tea, coffee and cocoa; Retail services or wholesale services for tea, coffee and cocoa; Retail services for chocolate; Online retail store services featuring chocolate; Online wholesale store services featuring chocolate; Wholesale store services featuring chocolate; Retail store services featuring chocolate; Wholesale services in relation to chocolate
4389331    26/12/2019
INDER PAL PROPRIETOR OF VERMA BEARING STORE
GOL CHOWK, G.T.ROAD, MANDI DABWAL, DIST SIRSA
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Advertising, Marketing, Trading, Retail, Wholesale, Online Retail & Wholesale Services Rotavators; Combines; Harvesters; Blades [parts of machines]; Land Leveller Machines; Agricultural implements, other than hand-operated; Mechanical seals [machine parts]; Toolholders for metalworking machines [machine parts]; Reamers [parts of machines]; Bushings [parts of machines]; Pulleys [parts of machines]; Aprons [parts of machines]; Journals [parts of machines]; Reels [parts of machines]; Grindstones [parts of machines]; Stators [parts of machines]; Moulds [parts of machines]; Hammers [parts of machines]; Cranks [parts of machines]; Regulators [parts of machines]; Feeders [parts of machines]; Chucks [parts of machines]; Blades [parts of machines]; Knives [parts of machines]; Brushes [parts of machines]; Hoods [parts of machines]; Cowings [parts of machines]; Guards [parts of machines]; Lubricators [parts of machines]
DALJIT SINGH PROPRIETOR OF TRESCO INDUSTRIES
616, KAILASH NAGAR, STREET NO.1, SHERPUR ROAD,NEAR OSWAL CANCER HOSPITAL,SHERPUR ROAD,LUDHIANA-141009
Proprietorship Firm
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Advertisement, Marketing, Retailing, Whole Selling, Import & Export, Online Sale & Purchase, Import & Export Retail
Outlets, Shops, Showrooms, Mart, Chain Stores, Shopping Malls & Shops Related To Readymade Garments & Hosiery;
Clothing; Wrist Bands; Knee Highs, Knee Length Stockings; Trousers, Shirts, Skirts, Coats; Under Garments; Night
Dresses; Children’s Clothing, Caps, Hats & Bonnets; Belts (Clothing); Swimwear; Socks; Napkins; Uniforms, Ties;
Collars; Cuffs; Scarves; Saris; Aprons; Gloves; Leather Suits & Headgear; Shawls: Sweaters; Knitwear (Clothing); Tee
Shirt; Sweat Shirts, Hooded Sweat Shirts; Sportswear; Water Proof Clothing; Foot Wear Including Boots, Shoes, Slippers
& Gym Wears
4390459  27/12/2019
CRECER MEDIA
406, 4th floor, 187- Sherif Devji Street, Sabun Bhavan, Mumbai 400003
Partnership Firm

Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033
Used Since :03/07/2018

MUMBAI
Digital marketing, online promotions, marketing consultancy, consultancy regarding advertising communication strategies, consultancy regarding public relations communication strategies
EQL
4390528  27/12/2019
LEDGERS IT SERVICES PRIVATE LIMITED
NO:6 DHANAMMAL STREET, SPUR TANK ROAD CHETPET, CHENNAI TN 600031
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
administration of consumer loyalty programs, administration of frequent flyer programs, book-keeping / accounting, business management assistance providing business information, providing business information via a web site payroll preparation.
Dew Solutions

4390557   27/12/2019
DEW SOLUTIONS PVT. LTD.
Unit No. 439, Commercial Complex, Vipul Trade Centre, Sector 48, Sohna Road, Gurgaon - 122 002, Haryana
An Indian Company incorporated under Companies Act, 1956.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :08/07/2010

To be associated with:
3197620
DELHI
Advertising, business management; business administration; office functions.
Proposed to be Used

Mumbai

DATA PROCESSING SERVICES, ONLINE DATA PROCESSING SERVICES
PAYZEN

4390886 27/12/2019
LYRA NETWORK PRIVATE LIMITED
24, TECHNIPLEX-I, TECHNIPLEX COMPLEX, OFF. VEER SAVARKAR FLYOVER, GOREGAON (WEST) MUMBAI, MAHARASHTRA 400062 INDIA MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
DATA PROCESSING SERVICES, ONLINE DATA PROCESSING SERVICES
WOODRIDGE

4391319   27/12/2019
MRS. NIRMALA TAMBI SOLE PROPRIETOR OF SUNIL FURNITURE
D-50, HATHI BABU MARG, BANI PARK, JAIPUR, RAJASTHAN - 302016

PROPRIETOR

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, FRANCHISEE, MARKETING, ONLINE MARKETING, BUSINESS PROMOTIONS SERVICES, TRADING REGARDING FURNITURE, MIRRORS, PICTURE FRAMES; CONTAINERS, NOT OF METAL, FOR STORAGE OR TRANSPORT; UNWORKED OR SEMI-WORKED BONE, HORN, WHALEBONE OR MOTHER-OF-PEARL; SHELLS; MEERSCHAUM; YELLOW AMBER, MATTRESSES, SPRING MATTRESS, AIR MATTRESS, MATTRESS, CUSHIONS UNDER CLASS 35.
GMANKS CONSULTANT PRIVATE LIMITED
trading as :GMANKS CONSULTANT PRIVATE LIMITED
70, 4TH/F BACK SIDE, BHAGWAN NAGAR, MANOKAMNA MANDIR, NEW DELHI, EAST DELHI, DELHI-110014, INDIA
SERVICE PROVIDER
Used Since :20/09/2019
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTION IN CLASS -35